BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

NOTARY S. P. Kanaujia Bidhannagar Court Kolkata Reg. No.-55699/25 Exp. Dt.-25/5/30 GOVT. OF INDIA

O.A NO. 200/2014

(C.W.P NO. 3727/1985)

IN THE MATTER OF:

M.C Mehta **.....Applicant**

-VS-

The Union of India & Ors **.....Respondent (s)**

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Filed by:

New Delhi
Date: 17.02.2026

Madhumita Bhattacharjee
Adv for Govt. of West Bengal
J-1921, C.R. Park New
Delhi-110019

SL. NO. 428 /2026

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

NOTARY
S. P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No.-55899/25
Exp. Dt.-25/5/30
GOVT. OF INDIA

O.A NO. 200/2014

(C.W.P NO. 3727/1985)

M.C Mehta **…..Applicant**

-VS-

The Union of India & Ors. **……..Respondent (s)**

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST. NORTH 24 PARGANAS

AFFIDAVIT OF CHIEF SECRETARY, GOVERNMENT OF WEST BENGAL IN COMPLIANCE OF HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI,ORDER DATED 22.12.2025

I, Smt. Nandini Chakravorty, D/o Amal Kumar Chakravorty, aged about 57 years, by faith- Hindu, working as the Chief Secretary, Government of West Bengal having office Nabanna, 325, Sarat Chatterjee Road, Howrah, do hereby solemnly declare and say as follows:-

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1. That, I am holding the post of Chief Secretary, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the Original Application No. 200/2014/Principal Bench. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.

2. It is most respectfully submitted that the present affidavit is being filed in compliance of the orders dated 04.07.2025, 08.10.2025 and 22.12.2025 passed by this Hon'ble Tribunal.

3. That the facts stated in this affidavit are true and correct to my knowledge and belief and are based on official records maintained in the normal course of business.

4. That the Hon'ble National Green Tribunal, vide order dated 22.12.2025, has been pleased to direct, *inter alia,* that the State of West Bengal be granted six weeks' time subject to deposit of a sum of Rs. 50,000/- with the NGT Bar Association, which amount will be utilised for the upgradation of the library and facilities for the members of the Bar.

5. That in compliance with the aforesaid order and directions passed by the Hon'ble Tribunal, the Urban Development & Municipal Affairs Department has transferred the sum of Rs. 50,000/- in favour of the NGT Bar Association, vide Memo No. 90-NGRBA/SPMG/E-850245 dated 05.02.2026.

Copy of the said Memo No. 90-NGRBA/SPMG/E-850245 dated 05.02.2026 is annexed hereto and marked as **Annexure R/1**.

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6. That the State of West Bengal has been undertaking sustained and coordinated actions for pollution abatement of river Ganga and its tributaries in compliance with the directions of the Hon'ble National Green Tribunal. A robust institutional mechanism is in place, with regular monitoring through the River Rejuvenation Committee (RRC), State Ganga Committee (SGC), and other State- and District-level committees.

Copy of the Minutes of the Meetings are collectively marked and annexed as **Annexure R/2(colly)**.

7. That in reference to the directions issued by the Hon'ble Tribunal, the matter has been periodically reviewed in the meetings of the Executive Committee (EC) of the National Mission for Clean Ganga (NMCG), the River Rejuvenation Committee (RRC), the State Ganga Committee (SGC), as well as the State- and District-level committees. Pursuant to the orders and directions of the Hon'ble NGT, Quarterly Progress Reports are being prepared and submitted on behalf of the State of West Bengal on a regular basis. The last Quarterly Progress Report under OA 200/2014 for the period from July, 2025 to September, 2025 was duly submitted before the National Mission for Clean Ganga vide Memo No. 634-Sr. Spcl. Secy (NG) dated 22.12.2025.

Copy of the Quarterly Progress Report for the period from July, 2025 to September, 2025 is marked and annexed as **Annexure R/3(colly)**.

8. That pursuant to the directions of the Hon'ble Tribunal, necessary actions have been taken by the concerned authorities, the details of which have been reproduced herein below:

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(a) Overall status of Sewage Management in the Ganga Towns of West Bengal, in reference to Memo No. 634-Sr. Spcl. Secy (NG) dated 22.12.2025, has been provided at Table – A below:

Table A: Overall status of Sewage Management in the Ganga Towns of West Bengal

I	Estimated Sewage Generation (Based on Estimated population in Urban areas as on 2022 taking 2011 census as base.)	1401 MLD (Kolkata - 356.1 MLD and 1044.9 MLD for DGCs)
II	Details of Sewage Treatment Plants	
	Existing number of operational STPs and treatment capacity	42 (688.00 MLD)
	Number of STPs under construction	12 (187.25 MLD)
	Number of STPs under renovation (It includes additional 13 MLD, by way of augmenting Garden Reach STP and Keorapukur STP;	13.00 MLD*
	Number of STPs under proposal/tendering stage. (It includes additional 9.14 MLD, by way to augmenting Katwa STP)	14 (364.64MLD) **
	Total treatment capacity	1252.89MLD
III	Gap in treatment capacity	148.11 MLD.
IV	Sewage treatment capacity in Private STP is approximately.	78 MLD

Note: **Proposed STP on Kestopur canal with capacity 41 MLD is included under proposal stage. The canal is flowing partly through Bidhannagar Municipal area and also through North 24 Parganas and joins river Ganga through Chitpur lock gate.

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*Both Garden Reach and Keorapukur STPs are currently treating 102 MLD Waste Water as of now.

(b) That continuous monitoring of water quality and effluent standards is being undertaken by the concerned authorities. This monitoring is supported through the installation and integration of Online Continuous Effluent Monitoring Systems (OCEMS) and CCTV surveillance at identified Sewage Treatment Plants (STPs). Quarterly Progress Reports are being submitted regularly, and the latest Quarterly Progress Report for the period from July, 2025 to September, 2025 was duly submitted to National Mission for Clean Ganga on 20.12.2025.

(c) That the State Government, through the concerned departments and executing agencies, has taken sustained and continuous steps towards pollution abatement and river rejuvenation, including planning, construction, commissioning, up-gradation and renovation of STPs across the State.

(d) That interception, diversion and treatment of sewage and septage are being actively pursued by the State. Co-treatment of septage in functional Sewage Treatment Plants (STPs) has been operationalised in several Urban Local Bodies, resulting in a significant reduction in the discharge of untreated waste into river systems.

Copy of report on Operational STPs is marked and annexed as **Annexure R/4.**

(e) To address issues relating to Faecal Coliform levels, the State has formulated a Policy for Co-treatment of Sewage and Septage dated 25.05.2022. Further, to facilitate effective implementation of the said policy, an Advisory dated 12.06.2025 has been issued by the Department of Urban Development & Municipal Affairs, inter alia,

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mapping functional STPs located in proximity to Urban Local Bodies for optimal utilisation of existing treatment capacity for septage co-treatment. At present, co-treatment of sewage and septage is being carried out at 11 functional STPs, and till date, a total quantity of 20,957 KL of septage has been co-treated **(***Detail Report on co-treatment of septage in the functional STPs by ULBs, is enclosed under Annexure R/8colly***).**

Copy of the Policy dated 25.05.2025 and copy of the Advisory dated 12.06.2025 are marked and annexed as **Annexure R/5(colly).**

(f) Furthermore, at present, two FSTPs with a total treatment capacity of 60 KLD are functional. In addition, one FSTP of 125 KLD capacity at the Regional Wastewater Management Centre (RWMC) has been made operational to treat septage from six nearby ULBs, namely Uttarpara-Kotrung, Konnagar, Serampore, Rishra, Champdani, Baidyabati. Under this arrangement, septage ("Gobor") from the Dankuni area (in reference to Hon'ble NGT, Eastern Zone Bench, Kolkata, matter bearing OA No. 112/2022/EZ & MA No. 05/2025/EZ) will be co-treated to reduce the Faecal Coliform load of River Saraswati, a tributary of River Ganga. Besides these, the Bansberia FSTP is under construction and is expected to be commissioned by July, 2026.

(g) Furthermore, the construction of FSTPs at Burdwan, Uttarpara-Kotrung, and Pujali is currently at the tendering stage.

(h) Efforts in Panchayat areas are also being undertaken to address the Faecal Coliform levels of River Ganga. The Panchayats & Rural Development (P&RD) Department, Government of West Bengal, has so far completed 15 FSTPs. In addition, 25 FSTPs are under construction, 9 FSTPs are at the tendering stage, and 12 DPRs for FSTPs are under preparation. As a result of these combined efforts, the

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faecal coliform count at few locations in River Ganga have shown a reduction.

(i) That institutional monitoring mechanisms have been further strengthened through regular meetings of the River Rejuvenation Committee (RRC), State- and District-Level Monitoring Committees, Liquid Waste Monitoring Committee, and other task forces. Continuous monitoring of water quality, effluent standards and project progress is being carried out, including through OCEMS and CCTV-based surveillance at identified STPs.

(j) That through periodic reviews, effective inter-departmental coordination and time-bound implementation of projects, the State Government remains fully committed to achieving compliance with environmental norms and ensuring the long-term protection and rejuvenation of all the river stretches including the River Ganga and its tributaries.

(k) That till date, the WBPCB reports indicate that the water quality of River Ganga has improved to Priority–V, with BOD levels below 3 mg/L.

A copy of the comparative statement on polluted river stretches in West Bengal including River Ganga (*highlighted with yellow colour*) and its tributaries for the years 2018, 2022, and 2025, as received from WBPCB, is collectively enclosed as **Annexure R/6(colly).**

(l) Till date, the Urban Local Bodies, including the Ganga towns, are implementing the Solid Waste Management Rules through door-to-door collection, segregation at source, processing, and scientific disposal. Legacy waste remediation has also been undertaken at identified dump sites, with regular monitoring by the State Level Task Force and the State Level High Powered Committee on Solid Waste Management.

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Force and the State Level High Powered Committee on Solid Waste Management.

(m) Till date, a detailed report encompassing a total of 107 drains, canals, and *khals* dispersed across multiple districts of West Bengal, including North 24 Parganas, South 24 Parganas, Hooghly, Howrah, Murshidabad, Nadia, and Purba Bardhaman, has been received. The report, prepared pursuant to the directions of the Hon'ble Tribunal, has categorized drains into tapped drains and untapped drains—the latter being those requiring Detailed Project Reports (DPRs), work orders, future projects, or exploration of alternative technology. Ongoing and planned actions, such as DPR preparation and adoption of alternative technologies, are being duly monitored and reviewed.

Copy of the report on drains as received from KMC, KMDA, P & RD Department and WBPCB are collectively enclosed herewith and marked as **Annexure R/7(colly)**.

(n) That, the State Government is endeavouring to improve the overall sewage management status, particularly with regard to reduction of Faecal Coliform levels in river stretches and completion of interception, diversion and treatment of the remaining outfall drains, ongoing projects relating to creation and augmentation of sewage treatment capacity, and operationalisation of co-treatment of sewage and septage in a time-bound and phased manner under continuous monitoring by the concerned authorities.

(o) The Department of UD & MA and other executing nodal agencies are closely monitoring pollution abatement activities relating to River Ganga and its tributaries, with due diligence and concern. Regular review meetings are being convened at the highest administrative levels to ensure effective supervision and timely completion of all sanctioned projects.

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Copy of the detailed monitoring mechanism report is marked and annexed as **Annexure R/8(colly).**

9. It is respectfully submitted that the state is taking all the measures to combat the river pollution. Further remedial steps are also being taken to prevent further pollution with holistic conservation planning. It is stated that all steps and measures are being taken so that the environment is protected for the future generations.

10. That the contents of the present compliance affidavit have been read by me which is found to be true and correct based on my knowledge derived from official records and nothing has been concealed therefrom.

DEPONENT

VERIFICATION

I, the Deponent above-mentioned do hereby verify that the contents of the above affidavit are true to the best of my knowledge and nothing material has been concealed therefrom.

Solemnly affirmed at Kolkata on this 13/2 day of February, 2026.

DEPONENT

S. P. KANAUJIA
★NOTARY★
GOVT. OF INDIA
Bidhannagar Court
Dist.- North 24 Pgs.

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Annexure R4

10 45225

State Mission for Clean Ganga West Bengal (SMCG WB)

Urban Development & Municipal Affairs Department, Govt. of west Bengal,
'Unnayan Bhavan', 3rd Floor, Block-'A', DJ-11, Sector-II,
Salt Lake City, Kolkata- 700 091

NOTARY S. P. Kanaujia Bidhannagar Court Kolkata Reg. No.-55699/25 Exp. Dt.-25/5/30 GOVT. OF INDIA

Memo No.–90-NGRBA/SPMG/ E-850245 **Date: 05-02-2026**

ORDER

Sub: - Payment to vendors from Assignment A/C No. 10672301005 under National Ganga Plan Components

Sanction is hereby accorded for drawal / transfer of fund as per table given below: -

Sl. No.	Name of the Account Holder	Account No.	Bank with Branch	IFSC Code	Amount (Rs.)
1.	NGT BAR ASSOCIATION	**15530210001349**	UCO Bank	**UCBA0001553**	50,000.00
			Total		**50,000.00**

(Rupees Fifty Thousand only)

05/02/26

Director (Finance & Administration), SMCG WB

5/2/26

Program Director, SMCG WB

National Green Tribunal Bar Association

Room No. 28, NGT Complex, Faridkot House, Copernicus Marg, New Delhi - 110001
Tel. : +91-9910811802 E-mail : info@ngtba.org Website : www.ngtba.org

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Receipt No. : 583

Date : 11/02/2026

Received with thanks from State of West Bengal

an amount of Rupees Fifty thousand Only/-

through Cash / Cheque / Bank Draft No. UTR :- RBISOPFMS01

Dated 05/02/2026 drawn on NEFT

on account of Cost Imposed On Original Application no: 200/2014
Date of Hearing :- 22-12-2025

M.C. Mehta

versus

Union of India & ors

₹ 50,000/-

Treasurer / Secretary

NGT BAR ASSOCIATION
Faridkot House Copernicus Marg,
New Delhi-110001

NGT Bar Association

Minutes of the Meeting of 19th River Rejuvenation committee (RRC), West Bengal under the Chairmanship of the Member Secretary,WBPCB and Chairman of RRC held on 14th November 2025 at the Conference Room of West Bengal Pollution Control Board

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List of participants: As per list enclosed (Annexure — I)

The Member Secretary, WBPCB & Chairman of RRC, West Bengal welcomed all the members of the River Rejuvenation Committee in the Meeting and initiated the discussion.

Program Director, SMCG WB set the tone of the meeting by presenting the Status of LWM Programme in the State and proceeded with agenda wise issues:

Agenda — 1: Currently Listed and De-Listed Polluted River Stretches (PRS) in West Bengal by CPCB and their proposed Action Plans by the respective Executing Agencies.

In the CPCB report of September 2025, 11 rivers in West Bengal are listed under different categories of Polluted River Stretches (PRS), compared to 17 nos. in 2018 and 13 nos. in 2022. In the PRS list of 2025, two de-listed rivers from the 2022 list — Karola and Silabati have been listed in PRS category again and Jaldhaka, has been included in the PRS list of 2025. It was highlighted in the meeting that the water quality mentioned for the new PRS were tested in 2022-23. Since the test data does not reflect the current picture, WBPCB is requested to take up the matter with CPCB in the present context (2025).

Agenda — 2: Review of Water Quality of different PRS

Program Director SMCG WB highlighted that co-treatment of sewage and septage at functional STPs made it possible to improve the water quality of River Ganga and presently it is categorized under PRS V. However the water quality of Mahananda is of concern and needs immediate intervention. KMDA is requested to place a comprehensive report on the progress of Mahananda STP Project alongwith updated status of pollution abatement works in Vidyadhari and Churni Rivers by December 2025.

Agenda — 3: Review of the quality of the treated water at different STPs

- According to Reports of CPCB for the period April-July 2025:
- No. of STPs non-complying for Faecal Coliform – 20
- No. of STPs non-complying for BOD - 01
- No. of STPs non-complying for pH- 01

To reduce the Faecal Coliform of River Ganga, State has been considering to set up Chlorination units at Bhatpara, Uttarpara, Kalyani, Naihati, Garulia, Panihati, Titagarh, Bandipur STPs, DPRs of which have already been sanctioned by NMCG. Draft Bid Document is under preparation stage. KMDA to expedite the same. In the meanwhile the State will continue the co-treatment of Septage & Sewage in its functional STP to

reduce FC level in the Rivers. As on date 18346.35KL (as on August 2025) of Septage has already been co-treated. The UD&MA Dept has brought out an advisory vide memo no. 1241-UDMA-11014(49)/16/2023 dated 12.06.2025 for mapping the ULBs with the nearby functional STPs to continue to co-treat Septage & Sewage.

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Agenda — 4: Status of old STPs under KMC

KMC is requested to furnish a Comprehensive Note on the status of the old functional STPs including the updates for Garden Reach, Keorapukur and Adi Ganga STP Projects by December 2025.

Agenda — 5: Status of old STPs under PHED

It has been highlighted that old STPs under PHED were mostly found stagnant having noticeable vegetative growths which prevent smooth functionality of an STP. PHED should consider proper maintenance of the functional STPs. Water quality of River Dwarka has deteriorated as sewage from the hotels and other commercial establishments at Tarapith has not been entirely diverted to the functional STP at Tarapith. Program Director requested PHED and Tarapith Rampurhat Development Authority to look into the matter on an urgent basis and stop the discharge of untreated sewage and other pollutants in River Dwarka. A comprehensive report in this regard is to be placed by February 2026.

Agenda — 6: Finalization of sewage generation in KMA and non-KMA areas (Ganga Towns)

Sewage generation for KMA area is already done by KMDA. MED is requested to finalize the sewage generation for non-KMA areas by 15th December 2025 and place report.

Agenda — 7: Inputs and feedback for realignment of State Policy for "Safe Reuse of Treated Water" with the Central Policy (Attached copy of Safe Reuse of Treated Water from NMCG)

It was decided that an urgent meeting will be called prior to SGC Meeting to realign State Policy for "Safe Reuse of Treated Water" with the Central Policy.

Agenda – 8: Other Issues

- Regional Director, CPCB requested that proper flow measurement for EKW needs to be re-assessed and KMC to comply by February 2026.
- WBPCB is requested to consider addition of a few more monitoring stations prior to Diamond Harbour in the Ganga Stretch as well as for Mahananda River.

As there was no other issues to discuss, the meeting ended with thanks from and to the chair.

Member Convenor, RRC
&
Program Director, SMCG WB

Chairman, RRC
&
Member Secretary,WBPCB

Minutes of Meeting of the 9th State Ganga Rejuvenation Protection and Management Committee (hereinafter referred to as the State Ganga Committee for West Bengal) under the Chairmanship of the Chief Secretary, Government of West Bengal and Ex-officio Chairperson of the State Ganga Committee (SGC) held on 27th November, 2025 at 11:00 A.M.

Venue: Conference Hall, Nabanna, 13th Floor.

Chairperson: Chief Secretary, GoWB and Ex-officio Chairperson of the State Ganga Committee.

List of participants: As per list enclosed (Annexure – 1)

Chief Secretary welcomed all the Members of State Ganga Committee in the Meeting and initiated the discussion.

Principal Secretary, Urban Development & Municipal Affairs Department, GoWB and Executive Chairperson, SMCG WB, with the permission of the Chair, presented the status of the implementation of the National Mission for Clean Ganga (NMCG) Program in the State and he requested Program Director, SMCG WB to present the status of the Liquid Waste Management (LWM) Programme being carried out in the State in details.

Agenda wise discussions were held, and the following decisions were taken:

Agenda – 1: Confirmation of the proceedings of the 8th State Ganga Committee (SGC) Meeting on the working of the West Bengal State NGRBA program Management Group (WBSPMG) held on 6th November, 2024:

The Minutes of the 8th State Ganga Committee (SGC) Meeting held on 6th November, 2024 were read, reviewed and confirmed.

Agenda – 2: Compliance to decisions taken in the Last SGC Meeting:

The Compliance Report on the decision taken in the Last SGC Meeting were presented by the Program Director, SMCG WB.

The renaming of West Bengal State NGRBA Program Management Group (WBSPMG) has since been done as - State Mission for Clean Ganga West Bengal (SMCG WB) with inclusion of Name in Bengali as "**পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প**"।

The new name, "State Mission for Clean Ganga West Bengal (SMCG WB) **পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প**" is being used in all official records, documents including all printed & IEC martials.

On the presentation of Compliance Report on the decision taken in the last SGC Meeting, the Chairperson of the SGC wanted to know whether there is any issue raised by the CAG Audit in issuing Audit Certificate for the Financial Year 2023-24 on the World Bank Funded EAP Projects.

The Program Director, SMCG WB pointed out that one minor issue was there raised by the CAG Audit with regard to the use of Vehicle on the Sundays, Holidays & Saturdays. She also mentioned that the work of monitoring &

supervision of the NMCG Projects run on 7 x 24 hours basis and hence plying of vehicle are required accordingly.

On this point the Chairperson, SGC and other Members suggested that the audit objections should be addressed as per existing financial norms.

Agenda – 3: Adoption of Annual Accounts of West Bengal State NGRBA Program Management Group (WBSPMG) for the Financial Year, 2024-2025.

The Audited Annual Accounts for the Financial Year, 2024-2025 was placed before the State Ganga Committee for perusal which were adopted and approved.

Point raised by the Statutory Auditor (CA Firm) regarding Inter Fund Transfer of Rs.3,69,000/- during the Financial Year-2024-25 came under discussion and it is clarified that the amount pertains to Salary Payment of the 9 District Project Officers of 9 District Ganga Committees for the month of April, 2024 paid from Bank Account and subsequently on availability of Fund in the TSA during the Year 2024-25, replenishment was made by drawing Fund from the TSA Account during the Year. The Dy. DG (DDG), NMCG opined that such Transactions when it is incurred for Salary Payment is admissible for Adjustment and the Committee Members expressed their accordance.

Agenda – 4: Authorization of the Management Committee of SMCG WB to adopt the Annual Accounts of SMCG WB provisionally:

The State Ganga Committee resolved to authorize Management Committee, SMCG WB consisting of i) Principal Secretary, UD & MA Department, GoWB-Chairman, ii) Program Director, SMCG WB-Member and iii) the Director, Finance & Administration, SMCG WB-Member, to adopt provisionally the Annual Accounts of SMCG WB for taking up the matter of Certification Audit for World Bank Funded Project. Ratification of the Annual Accounts in this respect will be done by the State Ganga Committee, West Bengal as per norms.

Agenda – 5: Review of work on Liquid Waste Management in Ganga Towns (Under OA No. 200/2014 of Hon'ble National Green Tribunal)

The Program Director, SMCG WB presented the status of implementation of the Liquid Waste Management (LWM) Programme in the State, highlighting the following key achievements:

1) Since last SGC Meeting, Sewage Treatment capacity of the State has enhanced for a Total of 66 MLD due to commissioning of 3 STPs at Jangipur, Maheshtala and Rania. The State is presently treating 688 MLD Sewage in its 42 operational STPs.
2) The Electric Crematorium (EC) at Barrackpore based on new Eco-green Cremation Technology funded under NMCG was commissioned in September, 2025 and presently it is under Operation and Maintenance.
3) The State has formulated and introduced "Integrated Faecal Sludge and Septage Management (FSSM) Policy" for Co-treatment of Sewage & Septage. The UD&MA Department has brought out an advisory *vide* memo no. 1241-UDMA-11014(49)/16/2023 dt. 12.06.2025 for mapping the ULBs with the nearby functional STPs.

4) With the sustained efforts in Solid & Liquid Waste Management coupled with intensive Mass Awareness Campaigns & Programmes, the State has been able to improve the Water Quality of River Ganga from Priority III to Priority V (BOD Level is less than 3 mg/L in all the stations) as per the annual report of WBPCB.
5) Regional Waste Management Centre (RWMC) at Baidyabati with total capacity of 120.00 KLD has been rejuvenated by KMDA for treatment of Faecal Sludge of nearby 6 Municipal Towns (Uttarpara-Kotrung, Konangar, Rishra, Serampore, Champdany & Baidyabati).
6) With the improvement in the Water Quality of the River Ganga, a greater number of Gangetic Dolphins have been sighted over the last couple of years, particularly along the stretches of the river in Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur districts. This has led to the growth in the tourism industry in the districts.

➢ **Sewage Management in the Ganga Towns, West Bengal:**

Program Director, SMCG WB presented the details of Sewage Generation in Ganga Towns as below:

a) Estimated Sewage Generation (based on Estimated Population in Urban Areas in the year, 2022 taking 2011 Census as base.)

Kolkata-	356.10 MLD
DGCs-	1044.90 MLD
Total-	**1401.00 MLD**

b) Details of Sewage Management in Ganga Towns:

➢ Capacity of 42 Operational STPs:	688.00 MLD
➢ Capacity of 12 STPs under Construction:	187.25 MLD
➢ Capacity augmentation through renovation of Garden-Reach STP and the Keorapukur STP:	13.00 MLD
➢ Capacity of 14 STPs under Proposal/Tendering Stage: (it includes augmentation of Katwa STP for 9.64 MLD)	364.64 MLD
➢ Capacity of Existing Private STPs (as per list received From WBPCB):	78.00 MLD
Total Treatment Capacity:	**1330.89 MLD**

➢ **Water Quality of River Ganga**:

- During the year 2018, River Ganga was Prioritized under Polluted River Category III with maximum BOD level 12.0 mg/L.
- In the year 2022, it was in the Category IV with maximum BOD 8.0 mg/L.
- In September, 2025 River Ganga is now in Priority Category V in terms of BOD Parameter with maximum BOD Level 2.95 mg/L (Source: WBPCB report).

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The Water Quality of the River Ganga with respect to BOD level has improved due to the sustained and continuous efforts under the LWM programme; however, Faecal Coliform levels remain a concern.

Chairperson, SGC directed that the reasons for increase in FC levels at some of the water quality monitoring stations namely at Farraka, Berhampore, Tribeni, Palta-Shitalatala, Serampore, Dakhineswar, Howrah Shivpur, Uluberia and Durgachak, (despite several STPs have been made functional over the past one year) should be recorded. He further instructed that the causes should be identified and action taken report should be discussed in the next 10th State Ganga Council Committee meeting.

[Action: SMCG WB, WBPCB]

PD, SMCG reported that some of the rejuvenated STPs lack Chlorination facilities for Treatment of Wastewater. NMCG has recently sanctioned 11 Chlorine Contact Tank (CCT) units for some of these rejuvenated functional STPs, and it is expected that the operation of these installations will significantly help to reduce Faecal Coliform (FC) levels in the River Ganga.

As an interim measure, and in line with the State's FSSM policy, Co-treatment of Septage and Sewage in the functional STPs is being carried out to reduce Faecal Coliform (FC) levels in the River Ganga.

The DDG, NMCG informed that in several other Ganga States as well, although BOD levels have decreased, Faecal Coliform (FC) levels in river Ganga in certain places remain beyond permissible limits. NMCG is sanctioning CCT units for these STPs to facilitate the reduction of FC levels in the river Ganga.

[Action: SMCG WB]

➢ **Ganga Towns**

Presently, 43 Ganga towns are in the State.

- The incremental progress of ongoing STP projects over the last SGC meeting held on 06.11.2025:

Sl. No.	Name of the Project	Progress as on last review meeting	Progress as on October, 2025	Incremental Progress
1	Jangipur & Raghunathgunj	62.20%	Jangipur: 98.50% Raghunathgunj: 87.00%	Commissioned
2	Berhampore	57.26%	81.00%	23.74%
3	North Barrackpore	42.853%	87.561%	43.708%
4	Chakdah	17.20%	82.10%	64.90%
5	Garden Reach	Work just started	54.42%	54.42%
6	Krishnanagar	-	2.50%	2.50%
7	Adi Ganga (Tolly's Nullah)	-	Work just started	-
8	Beliaghata Circular Canal	-	20.04%	20.04%

❖ **Under Tendering / LOA issued Projects:**

Sl. No.	Projects Details	Value of the Project (Rs. in Crore)	Present Status
1	Murshidabad STP (5 MLD SBR-New & 2 MLD WSP-Renovation)	92.85	LOA issued on 23.09.2025
2	Keorapukur STP (50 MLD)	114.74	LOA issued on 24.09.2025
3	STP in Katwa (15 MLD)	133.46	Financial Bid Evaluation Report (FBER) is under examination of NMCG
4	FSTP in Burdwan (50 KLD)	10.35	LOA will be issued shortly
5	Uttarpara-Kotrung FSTP (22 KLD)	8.04	Technical Bid Evaluation Report (TBER) is under examination of NMCG
6	Electric Crematoria (PBIG): Chakdah, Garulia, Santipur	2.89	Technical Bid Evaluation Report (TBER) is under examination of NMCG
7	Pujali FSTP (8 KLD)	5.77	Under Tendering (Technical Bid Evaluation is under process.)

8	CCT at Bhatpara (ASP & WSP)	4.61	Draft Bid document will be sent to NMCG shortly for clearance for invitation of Tender
9	Chlorination Unit at 9 STPs	18.93	Draft Bid document is under preparation stage.

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❖ **Upcoming Projects:**

Sl. No.	Projects Details	Present Status
1	Santipur STP (18.10 MLD)	Third-party Agency visit completed on 17.11.2025
2	Serampore STP (115 MLD)	Revised DPR is under preparation and will be submitted by 15.12.2025
3	STP at Kestopur (41 MLD)	Revised DPR is under preparation and will be submitted shortly
4	Ranaghat FSTP (15 KLD)	Will be considered for sanction in the forthcoming EC meeting, MCG
5	Haldia FSTP (47 KLD)	Third-party Agency engaged
6	Bhadreswar FSTP – PBIG (10 KLD)	Revised DPR is under examination of NMCG
7	Garulia FSTP – PBIG (15 KLD)	Revised DPR is under examination of NMCG
8	STP at Jiagunj-Azimgunj	DPR is under preparation and will be submitted by 15.12.2025

➢ **Status of Online Continuous Effluent Monitoring System (OCEMS) & PRAYAG under Ganga Tarang Portal:**

OCEMS installations have been completed in 20 functional STPs, while installation in 6 additional STPs is currently in progress. Under PRAYAG, for establishing real-time monitoring and comprehensive surveillance of STP units, installations have been completed in 6 STPs, and work is ongoing in 3 more STPs, which are expected to be completed by December 2025.

[Action: SMCG WB]

➢ **Status of STP at Mayapur:**

Chairperson, SGC enquired about the status of setting up of Mayapur STP under NMCG Programme.

PD, SMCG WB informed that NMCG has accorded in-principle approval in June 2023 for setting up a STP at Mayapur. The Chief Engineer, KMDA, along with his team, identified two plots measuring 2.41 acres of vested land for this purpose. However, BL & LRO, Nabadwip later informed that these plots are classified as Khal and Bil. District Magistrate, Nadia requested Secretary, Land and Land Reforms & RR Department GoWB, to consider a change in the land classification, provided the project is found viable without affecting the waterbody.

KMDA examined the matter and opined that establishing an STP at Mayapur on these plots would not be feasible without impacting the existing waterbody.

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Chairperson, SGC, directed Principal Secretary, UD & MA Department, to convene a meeting involving District Magistrate, Nadia, ISKCON authority, and the concerned Departments to facilitate the availability of an alternative land parcel for the STP at Mayapur.

[Action: Principal Secretary, UD&MA Department]

- **Budgetary provision under NG-II:**

Out of the budgetary provision of ₹2,885 crore for NG-II, ₹2,241.13 Cr. has been sanctioned so far, including two projects under HAM-mode —North Barrackpore STP and the Mahananda STP projects.

Besides this, STP projects amounting to ₹241.66 Cr. are under examination of NMCG, and proposal for ₹1,258 Cr. are under revision or under preparation. In total, the budgetary provision for the State under NG-II needs to be augmented.

Chairperson, SGC directed to take up the matter with NMCG for augmentation of the budgetary provision for the State.

[Action: NMCG and SMCG WB]

- **River Ghat Development projects (RFD) and Electric Crematoria:**

- Out of 14 sanctioned Ghat projects, 13 have been completed and completion of work in Prabhupada Ghat is in progress.

The Chairperson, SGC, directed to complete the Prabhupada Ghat latest by March 2026.

[Action: SMCG WB]

- Out of 9 EC projects, 4 have been completed; the Kalyani EC is scheduled to be completed by December 2025, and 3 EC projects under PBIG scheme are under tendering.

The ACS, Finance (Member of SGC) desired that more Ghat development projects along the River Ganga should be considered under Namami Gange Programme.

DDG, NMCG informed that the development of conventional Ghats along the River Ganga has not been prioritized at this moment, as such structures adversely affect the river's e-flow. However, NMCG is considering the development of Eco-friendly Ghats without concrete structures at non-tidal locations along the river Ganga.

In this regard, KMC informed that an Eco-friendly Pilot Ghat on the EKW has already been constructed using bricks and tiles, and replication of this model to other waterbodies in KMC is under consideration.

Chairperson, SGC expressed that NMCG may consider developing such Eco-friendly Ghat at other suitable locations, if feasible and directed SMCGWB to take up the matter with NMCG for necessary sanction and funding.

[Action: NMCG and SMCG WB]

Agenda – 6: Re-alignment of State Policy for 'Safe Re-use of Treated waste water' with the National Policy.

The State has brought out a policy for the reuse of treated wastewater in urban areas. The UD & MA Department has constituted a committee for its upgradation and alignment with the National Policy.

In its last meeting held on 24 November 2025, the committee discussed in detail the following two issues:

1. Mapping of functional STPs with the use patterns of treated wastewater.

2. Fine-tuning the provisions available in the State Policy in line with the National Policy and norms.

The next meeting is scheduled on the first week of January 2026, during which all reports will be placed.

Chairperson, SGC, directed UD&MA Department to expedite submission of the report for further consideration.

[Action: UD&MA Department]

Agenda – 7: Ratification of Engagement/ Extension of Contractual Officials & Employees of SMCG WB made since the holding of the last State Ganga Committee Meeting:

The terms of Extension of Engagement of 12 Officials & Employees made for 1 year term has been Ratified.

Advertisement for recruitment in 7 posts was published in the Newspapers during the period after the last State Ganga Committee Meeting was held & Selection in 4 posts was made on receipt of recommendation from the Interview Board. Recruitment in another 3 posts could not be completed due to want of suitable Candidates.

Fresh Advertisement has again been issued seeking applications for engagement in the remaining 3 posts.

IEC Activities for the State of West Bengal

- PD, SMCG WB mentioned that multiple events have been conducted as part of IEC activities since last SGC meeting under the pollution abatement programme of the River Ganga across nine DGCs, including educational tours to operational STPs for school and college students,

outdoor campaigns, and sensitization workshops on the conservation of Gangetic Dolphins, among others.

SL No	Name of Events	Number of Events held	Remarks
1	Exposure – Educational Visits of Students to the Functional STPs	9	724 students
2★	Out Door Campaign (Display of Hoarding / Flex / Banner etc.)	169	33,22,679 (estimated footfall)
3	Sensitization Workshop on Conservation of Gangetic Dolphin	2	180 participants

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- She further indicated that, as a result of the sustained and continuous efforts under the LWM programme, Gangetic Dolphins have been sighted over the last couple of years along stretches of the River Ganga in Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur. This has contributed to tourism growth, local development, and livelihood generation in these districts. DDG, NMCG pointed out that NMCG has undertaken Dolphin-Centric Tourism initiatives in other Ganga states.

  [Action: SMCG WB, DGCs of Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur]

- As SMCG has started taking students to the STP sites as educational tour, ACS, I&W Department desired to explore whether the IEC Campaign under the NMCG Programme in the State can be carried out in collaboration with that undertaken under **Samagra Shiksha Mission,** under Department of School Education, GoWB.

  [Action: SMCG WB, Department of School Education]

Chairperson, SGC, directed SMCG WB to coordinate with NMCG to examine whether any stretch of the River Ganga in the districts of Nadia, Murshidabad, Purba Bardhaman, or Purba Medinipur can be developed as a Dolphin-Centric Tourism Centre on a pilot basis.

[Action: SMCG WB]

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Agenda – 8: Miscellaneous

i) Encadrement of the Post of Director, Finance & Administration, SMCG WB in the West Bengal Audit & Accounts Service under the Finance Department, GoWB:

It is resolved to encadre the Post of Director, Finance & Administration, SMCG WB in the West Bengal Audit & Accounts Service (WBA&AS) under the Finance Department, GoWB & SMCGWB has been directed to submit a proposal to the Finance Department, GoWB through the UD & MA Department, GoWB for necessary encadrement.

[Action: SMCG WB, Department of UD&MA, Finance Department]

ii) Proposal for Rejuvenation of old STPs under KMC area inline with Mursidabad, Katwa & Garden Reach STPs under Namami Gange Programme, NMCG:

PD, SMCG informed that the old STPs in KMC—namely Bangur, Hatisur, and Baghajatin—are now functional; however, their rejuvenation and upgradation need to be undertaken to ensure the treated wastewater meets the latest standards and effectively addresses Faecal Coliform levels in the River Ganga with funding support from NMCG.

Chairperson, SGC and other Committee Members agreed to this proposal and directed KMC to prepare a suitable report and proposal in this regard.

[Action: SMCG WB & KMC]

iii) DDG, NMCG has been nominated by DG, NMCG (Ex-officio Member of SGC) to participate in the 9th State Ganga Committee Meeting West Bengal, on behalf of DG, NMCG:

- DDG, NMCG presented the working of the National Mission for Clean Ganga (NMCG) Programme being implemented in the West Bengal through the Power Point Presentation & appreciated SMCG WB's effort in implementation of the Ganga Pollution Abatement Work in the State.

  DDG, NMCG highlighted certain issues related to the four ongoing STP projects. The matters were discussed and the resolutions are noted against each in the table below:-

SL No	Name of the Project	Issues/ Observations	Resolution taken
1	North Barrackpore STP	○ Land for the second STP is yet to be cleared. ○ Coordination with the Defence Ministry is required for transfer/NOC of the land for 2nd STP.	Department of UD&MA will review.
2	Chakdah STP	○ Land for LS1 is not yet cleared; if land clearance is delayed.	UD&MA will take up the matter.

3	Howrah-Bally-Baranagar STPs	○ Risk of recontamination of treated effluent; Minor RoW and permissions pending; need to be expedited, ○ Influent parameter is much below than the lower limit of parameters specified in agreement, resulting into exemptions to concessionaire to quoted GEC. This shall result into additional power expenditures.	Technical Committee in the UD&MA Department will address this issue.
4	Hooghly-Chinsurah	○ HDD (Trenchless) work permissions required from KMDA and ULB	KMDA will coordinate with ULB, District and Police Administration in the Hooghly district for early implementation.

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- The status of the Urban River Management Plans (URMPs) for six cities—Asansol, Durgapur, Howrah, Nabadwip, Siliguri, and Kalyani—was also presented.

  ACS, I&W Department, desired that while framing the URMP for Nadia District, provision for Capacity building of the River Research Institute (RRI) in Nadia at Haringhata & Institutional development required for this Institute may be considered for funding from NMCG and the same will be included URMP and DGP of Nadia district.

  Chairperson, SGC, directed that URMP of Nabadwip and DGP of Nadia may be taken up together (River Basin of Jalangi also included) to ensure a holistic approach of the entire district.

- District Ganga Plans for 9 (nine) DGCs, along with their status of preparation, were likewise presented during the meeting.

  [Action: SMCGWB and DGC, Nadia]

Regarding development of Bio-diversity Parks-

- Additional Chief Secretary (ACS), Environment, informed that the Department of Environment has declared '*Char Baliadanga*' at Nadia as Biodiversity Park. She requested NMCG, if any funding is available for the development of Bio-diversity park.

- The issue of mapping and development of riverine islands was also raised by the DDG, NMCG. On this point, ACS, Finance, (Member) proposed for the inclusion of Riverine Island Development Programme of the Sundarban area for consideration of funding from NMCG.

  Chairperson, SGC, directed SMCG WB to coordinate with the concerned Departments to prepare a comprehensive proposal for development of Bio-diversity Parks and the development of Riverine Island in the State for consideration of funding under NMCG.

  [Action: Department of UD&MA and SMCGWB]

iv) Prof. Anirban Gupta pointed out in the meeting that the drains and channels carrying wastewater to the EKW need to be dredged, and NMCG may be requested to provide funding for these dredging works.

Chairperson, SGC directed that a proposal for wetland conservation alongwith dredging of channels, particularly for the EKW, should be prepared by the concerned authority for consideration in this regard.

[Action: SMCG WB & KMC]

Having no other issues to discuss, the Meeting ended with a vote of thanks to and from the Chair.

Chief Secretary, Government of West Bengal
&
Chairperson, State Ganga Committee
State Mission for Clean Ganga, West Bengal

MINUTES OF THE MEETING TO REVIEW THE STATUS OF STP/FSTP PROJECTS OF WEST BENGAL FUNDED UNDER NMCG

Time : 11:30 pm **Date** : 15.01.2026

Venue : Conference Hall at 6th Floor, Nagarayan

The meeting was presided over by Principal Secretary, UD&MA Department.

List of participants: As per enclosure. (Annexure – I).

Principal Secretary, UD&MA Department took the chair, welcomed all the participants and initiated discussion.

Program Director, SMCG WB presented the status of STP/FSTP projects of West Bengal funded under NMCG.

After detailed deliberations, the following decisions were recorded:

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❑ AGENDA POINT 1: STATUS OF ONGOING STP PROJECTS ALONG WITH THE RELATED ISSUES:

► Howrah-Bally-Baranagar STP Project:

The Program Director, SMCG WB informed that a critical issue has arisen regarding the replacement of the gravity sewer line under the Bally Facility. She apprised the meeting that a high-level meeting is required to resolve the matter in the presence of representatives from District Administration, KMDA, SMCG WB, HMC, CESC, and Howrah Police authorities, so as to facilitate early resolution of the issue.

She further stated that the Provisional COD for the STPs has been declared with effect from 01.10.2024. A variation proposal, comprising positive variations, has been submitted to NMCG vide letter dated 25.02.2025.

It was informed that the Extension of Time (EOT) has been granted up to 31.03.2026. The Concessionaire has further requested an extension of time up to June 2026 for completion of the balance positive variation works. NMCG official has visited the Baranagar STP project site on 09.01.2026 along with KMDA & SMCG WB officials and observed some points on the variation proposals as well as sought some supporting documents for clearance of the variation proposal. KMDA is complying the latest observation and will be sent to NMCG shortly.

The Principal Secretary, UD&MA Department advised SMCG WB to convene a meeting in the presence of the District Administration, KMDA, SMCG WB, HMC, CESC, and Howrah Police authorities to resolve all the pending issues along with variation proposals at the earliest.

[Action: SMCG WB]

► North Barrackpore STP Project:

Program Director, SMCG WB informed that the Out of the two STPs sanctioned under the North Barrackpore STP Project, one STP of 30 MLD capacity is progressing satisfactorily. The other STP, with a capacity of 12 MLD, is proposed to be constructed on land belonging to the Barrackpore Cantonment Board. Two parcels of land, bearing Survey Nos. 133 and 135, have been identified for this purpose. Superintending Engineer (South), GAP, KMDA apprised that the Defence Estates Office, Kolkata Circle, did not agree to spare the land bearing Survey No. 133 (open land); however, a joint survey was conducted on 06.01.2026 with KMDA, SMCG, and representatives of the Barrackpore Cantonment Board for the parcel of land bearing Survey No. 135, which includes an ITI building within the premises. KMDA is presently assessing the feasibility of setting up a 12 MLD STP on the available portion of land under Survey No. 135, excluding the ITI building.

Principal Secretary, UD&MA Department directed KMDA to assess the suitability of the land to set up a 12 MLD STP on the available portion and take confirmation from the Barrackpore Cantonment Board to ensure the land.

[Action: KMDA]

► **Chakdah STP Project:**

Program Director, SMCG WB informed that the ROW issue for laying the effluent and influent pipelines to the STP has been resolved. She further stated that the land for LS-1 for a single outfall drain is not available. In the event, it was recorded that the Municipality is unable to arrange the same, the proposal for LS-1 may be de-scoped, as minuted by the NMCG official during the site visit. Principal Secretary, UD&MA Department advised to communicate the matter formally with Administrator, Chakdah Municipality to resolve the issue. He further directed that all efforts be made to expedite the works at site so that the plant can be commissioned by 10th February 2026 without any further delay.

[Action: KMDA]

► **Berhampore - Jangipur – Raghunathgunj STP Project:**

- Jangipur & Raghunathgunj STP Project-

Chief Engineer, GAP, KMDA informed that Jangipur & Raghunathgunj STP Projects were partially commissioned on 3rd June 2025 and 29th November 2025 respectively. He also reported that during construction of LS at Jangipur (Global More) a portion of private land is encroached. The land owner has written a complain regarding this issue to SDO, Jangipur. Chief Engineer, GAP, KMDA submitted that this land issue has to be resolved. Principal Secretary, UD&MA Department directed to communicate the matter to Municipality. The issue has to be settled through local Administration and Municipality with the Land Owner. He also directed to complete all the pending works within 10th February 2026 for these two projects for final commissioning.

[Action: KMDA]

- Berhampore STP Project-

Chief Engineer, GAP, KMDA informed that bottom plugging of the MPS was affected due to sand blowing caused by high water levels. After lowering the water level, the issue has now been resolved. The EOT request has been sought up to February 2026 by the agency. Program Director, SMCG WB advised KMDA to assess judiciously the timeline for completion of the project before approaching to NMCG for taking final EOT. Principal Secretary, UD&MA Department directed to complete all the pending works within 28th February 2026 for commissioning.

[Action: KMDA]

► **Adi-Ganga STP Project:**

Director General, P&D, KMC reported that the issue relating to the partnership among the JV members appears to be resolved. Finalisation of the BEP for the STPs by the contractor (EMS-Neercare JV) is yet to be resolved between KMC and the contractor, as the quoted areas for the STPs are less than the BOQ area. At present, the contractor is required to finalise the BEP for the STPs by adopting a double-storeyed STP based on SBR technology. However, the contractor intends to implement a single-storeyed STP by utilising additional land over and above the quoted area. Principal Secretary, UD&MA Department directed that to finalise the BEP and Construction Schedule by 23rd January 2026. He also directed Director General, P&D, KMC regarding the issue related to I&WD Proposal at Rajpur-Sonarpur, needs to be verified in order to check any sort of overlapping and

whether it is included in the Adi-Ganga Project or not. Regarding this, he also advised KMC to convene a meeting with I&WD on this matter.

[Action: KMC]

► **Krishnanagar STP Project:**

Program Director, SMCG WB informed that a parcel of land for setting up a new Lifting Station at Jail Authority of Krishnanagar is required for the interest of the project. The possession of the said land is under IDT proposal. Principal Secretary, UD&MA Department directed Chief Engineer, GAP, KMDA to follow up and to expedite the process of getting the Land.

[Action: KMDA]

► **Beliaghata Penstock Gate:**

Program Director, SMCG WB informed that Penstock gates could not be refurbished/installed newly due to several constraints (Access prevented) and prolonged monsoon, due to which scheduled progress has been delayed. Prayer of EoT of the agency till April, 2026 is under consideration of KMC. Principal Secretary, UD&MA Department directed SMCG and KMC to visit the installed gate locations at the earliest & assess the completion time whether it is possible to complete balance work within the prayed timeline.

[Action: SMCG and S&D-KMC]

► **Garden Reach STP Project:**

Program Director, SMCG WB informed that the project is progressing well and a variation proposal for an amount of Rs. 14.17Cr. has recently been approved in-principle by NMCG, involving

i) Change of diameter of Effluent pipeline
ii) Renovation of the Electro-Mechanical items of the existing Pumping Station.

Principal Secretary, UD&MA Department advised all to avoid variation unless there is any exceptional occurrence.

[Action: SMCG]

► **Burdwan FSTP Project:**

Program Director, SMCG WB informed that Land for the FSTP is now available at the SWM Trenching Ground. Chief Engineer, GAP, KMDA informed that the levy of Additional Performance Security (APS) amounting to ₹1.21 crore. The L1 bidder has requested for waiver of the APS. The Chief Engineer, GAP Wing, KMDA has submitted revised APS proposal with a reduced APS of 5% of the capital cost, and the matter will be sent to the NMCG for consideration of reduced APS.

Principal Secretary, UD&MA Department advised that to complete the process within a week after getting the approval from the Competent Authority.

[Action: KMDA]

❑ **AGENDA POINT 2: STATUS OF BID EVALUATION:**

► **Murshidabad STP Project (5 MLD SBR-New & 2 MLD WSP-Renovation):**

Program Director, SMCG WB reported that the Letter of Intent (LoI) was issued in favour of Swach-Geo Miller JV on 23.09.2025. The validity period of the Performance Security, furnished in the form of a Bank Guarantee (BG) @6.5%, is required to be extended till November 2030 (2 years construction period & 3 years O&M). However, the L1 bidder has requested submission of a Fixed Deposit in lieu of the BG for rest 1% for ESHS, which is contrary to the prescribed norms. The Performance Security has not been renewed, nor has the Performance Security for

ESHS been submitted in the form of a Bank Guarantee (BG) within the stipulated timeline of 05.01.2026. Principal Secretary, UD&MA Department advised KMDA to convene a meeting with the Agency at the PS Chamber to resolve the issue.

[Action: KMDA]

► **Uttarpara-Kotrung FSTP Project:**

Program Director, SMCG WB appraised that a decision is required to be taken on the issue of submission of the Electrical Supervisor Licence by the L1 bidder (Aastha Enviro Engineers Pvt. Ltd.) after expiry of the stipulated timeline. Principal Secretary, UD&MA Department advised to cancel the bid & a fresh tender to be floated.

[Action: KMDA]

► **Electric Crematoria (PBIG): Chakdah, Garulia, Santipur:**

Chief Engineer, GAP, KMDA informed that the financial bid is opened and work order to be placed shortly.

[Action: KMDA]

► **Pujali FSTP Project:**

Program Director, SMCG WB reported that a single bidder participated in the process and the bid is found to be technically non-responsive by KMDA/SMCG/NMCG. Upon approval from NMCG, a fresh tender is under process.

[Action: KMDA]

► **CCT at Bhatpara (ASP & WSP) & Chlorination Unit at 9 STPs:**

Program Director, SMCG WB informed that Draft Bid document of CCT at Bhatpara (ASP & WSP) has been sent to NMCG for clearance of invitation of Tender.

Draft Bid document is under preparation stage of KMDA for Chlorination Unit at 9 STPs, which will be submitted to NMCG by January 2026.

Principal Secretary, UD&MA Department directed SMCG to follow up the status of CCT at Bhatpara (ASP & WSP) and Chief Engineer, GAP, KMDA to expedite the preparation process.

[Action: SMCG and KMDA]

❑ **AGENDA POINT 3: PREPARATION OF RFP FOR MAHANANDA PROJECT:**

Program Director, SMCG WB informed that the draft RFP for invitation of tender under HAM mode is currently being aligned by KMDA with an approved RFP of NMCG. She also highlighted the finalisation of a unified vendor list for Electro-Mechanical items for STP projects has to be formed. Principal Secretary, UD&MA Department advised SMCG WB to convene a meeting under the Chairmanship of Secretary, KMDA and Program Director, SMCG WB to finalise the E/M vendor list within this month. He also directed to take note that the list should not be compromising the quality of the item.

[Action: SMCG and KMDA]

❑ **AGENDA POINT 4: STATUS OF PENDING DPRS:**

Program Director, SMCG WB informed,

- *Azimganj STP:* DPR for Azimganj town will be finalized by Jan, 2026. Principal Secretary, UD&MA Department advised MED to expedite the finalisation process.

- *Shantipur STP:* TPA (Jadavpur University) report is awaited. Principal Secretary, UD&MA Department advised KMDA to raise a reminder letter to the TPA to expedite the process.
- *Haldia FSTP (47 KLD):* TPA (IIT, Delhi) visit has already been completed on 31.12.2025, report is awaited.
- *Bhadreswar FSTP (Performance Based Incentive Grant-PBIG):* This DPR is under TPA (Jadavpur University).
- *Garulia FSTP ((Performance Based Incentive Grant-PBIG):* TPA (IIT, Kharagpur) has raised some observation on the DPR, which is under compliance of KMDA.

[Action: MED and KMDA]

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☐ **Agenda 5: Level of Faecal Coliform in the functional STPs:**

Program Director, SMCG WB informed that

- Administrative Approval and Expenditure Sanction for "Installation of Chlorination Unit in the 9 existing STPs at Kanaipur (WSP), Kalyani (WSP), Naihati (ASP), Naihati (WSP), Garulia (WSP), Titagarh (ASP), Titagarh (OP), Panihati (WSP) & Bandipur (WSP) in West Bengal" under Namami Gange Mission - II, at an estimated cost of Rs. 18.93 crores on 02.09.2025.
- Administrative Approval and Expenditure Sanction for "Installation of Chlorination Unit in Rejuvenated STPs (WSP/ASP) at Bhatpara Municipal Town, North 24 Parganas, West Bengal" under Namami Gange Mission-II, at an estimated cost of Rs. 4.61 crores (Rupees Four Crore & Sixty-One Lakhs only) on 30.07.2025.
- For balance 10 STPs: Suitable clarification reports may be sought from KMC, PHED, MED and KMDA in respect of the non-complying FC levels of STPs.

Principal Secretary, UD&MA Department advised SMCG WB to convene a review meeting to mitigate the discrepancy between WBPCB & CPCB water quality reports along with Executing Agencies i.e. KMC, PHED, MED and KMDA.

As there was no other issue to discuss, the meeting ended with a vote of thanks from and to the chair.

Principal Secretary,
UD&MA Department

45246

31

Annexure R/3 (Colly)

Nandini Ghosh, IAS
Senior Special Secretary

URBAN DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT
GOVERNMENT OF WEST BENGAL
"Nagarayan", DF - 8, Sector- I,
Salt Lake, Kolkata, 700 064
Phone: (033) 2321 1121
Email: nandinighosh.jsudma@gmail.com

Memo No. 634-Sr. Spcl. Secy (NG) **Date: 22.12.2025**

To,
The Executive Director (Technical),
National Mission for Clean Ganga, Ministry of Jal Shakti, GOI,
(Department of Water Resources, River Development & Ganga Rejuvenation)
1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002.

Subject: Submission of Quarterly Progress Report for the period from **July 2025 to September 2025** in compliance with the order of Hon'ble NGT under OA – 200/2014.

Sir,

With reference to the above subject, I am directed to attach herewith an Updated Report on OA 200 from West Bengal for the period from **July 2025 to September 2025**. The Table of Contents of the Report is as under

Sl. No.	Content	Annexure No.
1.	Main Report	Nil
2.	Good work and Efforts	I
3.	Sewage Generation Report	II
4.	STP Progress Report up to Sep 2025	III
5.	Details of Drains	IV
6.	Water Quality Report of WBPCB	A
7.	Compulsory Site Inspection Report, KMDA for Sep 2025	B
8.	Report from SUDA	C
9.	Report from P&RD	D
10.	Report from Forest Department	E
11.	Capacity Utilization, Sept, 2025	F

It may kindly be noted that Annexure-I is an elaborate Report on Monitoring and Review of the ongoing works indicating the all-out efforts taken by the State to curb and arrest pollution in the River Ganga. It is to be most humbly stated that due to sustained efforts in Solid and Liquid Waste Management in the Ganga basin, the Water Quality of Ganga has improved substantially and the River Ganga is now placed in the lesser Priority Category. Initiatives have been taken to empty Faecal Sludge in the functional STPs for co-treatment. Till September -2025 we have Co-Treated **18953.15 KL** Septage in different STPs through Cesspool.

This is for your kind perusal.

Yours faithfully,

22/12/25

Senior Special Secretary,
Department of UD&MA
&
Program Director, WBSPMG

Memo No.:634/1(20)-Sr. Spcl. Secy (NG) **Date:22.12.2025**

NOTARY
S. P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No.-55699/25
Exp. Dt.-25/5/30
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Copy forwarded for kind information to:

1. Additional Chief Secretary, Department of Environment
2. Director General, National Mission for Clean Ganga
3. Executive Director (Projects), National Mission for Clean Ganga.
4. Principal Secretary, Department of UD&MA & Executive Chairperson, WBSPMG
5. Member Secretary, WBPCB
6. Municipal Commissioner, Kolkata Municipal Corporation
7. Director (Projects), NMCG
8. Chief Executive Officer, Kolkata Metropolitan Development Authority
9. Director (Technical), National Mission for Clean Ganga
10. Additional Director & Divisional Head, WQM-II, CPCB
11. Special Law Officer, UD&MA Department-with a request to kindly forward a copy of the Report Ld. AOR for her kind noting.
12. Engineer In Chief in charge of Secretary, MED.
13. Director General, GAP Sector, KMDA.
14. Director General, P&D, KMC
15. Chief Engineer, GAP Sector, KMDA
16. Chief Engineer, MED (South)
17. Chief Engineer, PHE Department
18. IT Department, UD&MA Department-for uploading the Report in the NGT portal of our website.
19. OSD to Municipal Commissioner, Kolkata Municipal Corporation.
20. Senior PS to Principal Secretary, UD&MA Department.

22/12/25

Senior Special Secretary,
Department of UD&MA
&
Program Director, WBSPMG

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development & Municipal Affairs
Govt. of West Bengal

Main Report

Quarterly progress (July 2025- September 2025) report						
Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	KMDA,KMC,MED,PHED	Action points for STPs are seperately considered in Annexure III	As per order of Hon'ble NGT vide OA No 593/2017 & OA No 148/2016 dated 21.5.20 revised time line for all action points are under review and active consideration. For details, pls refer to Annexure -III.	Annexure III	Annexure III	Annexure III
2	KMDA,KMC	Presently in-situ treatment work is completed at Jangipur drain and in future it will be tapped in the ongoing Baharampore - Jangipur Interception & Diversion with STP Project.	As per order of Hon'ble NGT vide OA No 593/2017 & OA No 148/2016 dated 21.5.20 revised time line for all action points are under review and active consideration. For details, pls refer to Annexure - III.	pls refer to Annexure-III	NA	pls refer to Annexure-III
3		Detailsof drain & Drain connected to STP (IV)	As per order of Hon'ble NGT vide OA No 593/2017 & OA No 148/2016 dated 21.5.20 revised time line for all action points are under review and active consideration. For details, pls refer to Annexure - IV	Annexure - IV	Annexure - IV	Annexure - IV
4		**Demarchation of Flood Plain Zone**		A Report has been received from the Environment Department in this regard on 28.06.2021. The Report has been prepared by Department of Geogrpahy, Univeristy of Calcutta. Both the Environment Department and UD & MA Department are going through the Report, post which appropriate actions will be taken.	NA	NA
		Protection and management of flood plain zones (FPZ)				
5		**North 24 Parganas -** Protection to the severely damaged left bank of river Hooghly in between Chaiotanya Ghat and Kanch Mandir Ghat by providing cement concrete block pitching for a length of 170 mm and boulder sausage protection work for a length of 50 m within Ward no. 30 & 31 of Baranagar municipality in P.S. Baranagar, District North 24 Parganas.	31.03.2021	Completed	NA	NA

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[1]	[2]	[3]	[4]	[5]	[6]	[7]
6	Irrigation & Waterways Department	**North 24 Parganas -** Protection to the severely damaged left bank of river Hooghly in between Alambazar Government Quarter campus toRamlochan Babu Ghat by providing cement concrete block pitching for a length of 215 m and reconstruction of 50 m guard wall in front of Bhabkunja Ashram undre Ward no. 4 of Baranagar municipality in P.S. Baranagar, District North 24 Parganas.	31.03.2021	Completed	NA	NA
7		**North 24 Parganas -** Protection to the left bank of river Hooghly from Mangal Pandey Ghat to Malanch Tourist Lodge near Vivekananda State Police Academy for a length of 135 m including renovation of sluice under Barrackpore Municipality in P.S. - Barrackpore, Dist. - North 24 Pgs.	31.03.2020	Completed	NA	NA
8		**South 24 Parganas -** Protection work to the left bank of Hooghly embankment at Sulapani Ghat near Harna Sluice for a length of 200m in Block - Diamond Harbour-I, P.S. Diamond harbour, Dist-South 24 Parganas.	31.03.2021	60 % progress achieved.	Mar-23	All out effort has been laid to complete in revised target.
9		**South 24 Parganas -** Protection on left embankment of the Hooghly River for a length of 150 m by dumping Geo-Bag below L.W.L with slope protection by HDPE bags at pujali in P.S – Budge Budge , Dist- South 24 Parganas.	31.03.2022	Completed	NA	NA
10		**South 24 Parganas-** Protection of Hooghly left embankment with Brick Block Pitching for a length of 250 M at Kanchantala Shasan Ghat kali Mandir within Ward No 140 of KMC in P.S – Nadial , Dist- South 24 Parganas	31.03.2022	90 % progress achieved.	Jul-22	All out effort has been laid to complete in revised target.
11		**Howrah -** Protection to right embankment of Hooghly River at the confluence of Chapa Khal for a length of 210 m at Kalinagar in Block Uluberia -I, P.S. Uluberia, District Howrah.	31.12.2020	Completed	NA	NA
12		**Howrah** - Protection to right embankment of Hooghly River at Tetikhola for a length of 150 m in Block Shyampur-I, P.S Shyampur, District Howrah.	31.12.2020	Completed	NA	NA
13		**Howrah** - Protection to right embankment of Hooghly River at the confluence of Gourigangа Khal at Chalkashi for a length of 240 m in Block Uluberia-I, PS Uluberia, District Howrah.	31.12.2020	Completed	NA	NA
14		**Howrah -** Protection of Hooghly right embankment for a length of 300 m at Sirishtala, Gadiara, in Block Shyampur-I, P.S Shyampur, District Howrah.	31.12.2020	Completed	NA	NA
15		Maintaining minimum environmental flow of river.	The river is a perennial river. The environmental flow is maintained through the release from the Farakka Barrage throughout the year.			

Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[4]	[5]	[6]	[7]
16	West Bengal State Pollution Control Board (WBPCB)	Preventing discharge of Industrial effluents in Ganga and its tributaries/ drains by ensuring installation of proper functioning of ETPs/CETPs	There are 41 Grossly Polluting Industries along Ganga (total 54 in the State) in the state of West Bengal. Total water consumption is 110 KLD (approx.) and total waste water generation is 88.40MLD (approx.) for 41 GPIs. All the 41 GPIs have Effluent Treatment Plant (ETP) in place and are under regular surveillance of the State Board including monitored through Online Continuous effluent Monitoring System (OCEMS).			
17		Taking action against polluters by way of recovering compensation for restoration of the damage to the environment				
		Steps for conservation of groundwater particularly with reference to critical, semi critical or over exploited areas	Ground water conservation through rainwater harvesting and Artificial Recharge to GW	Targets achived for 19 completed schemes.		

District	Block Adjacent to polluted stretch of River Ganga	Nos.	Status
North 24 Parganas	Barrackpore I (safe)	1	Completed (2020)

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Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines				Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[4]				[5]	[6]	[7]
18	WRIDD(SWID)			Barrackpore II (safe)	1	Completed (2020)			
				Bidhannagar Municipal Corpn.	1	Completed (2021-2022)			
			Howrah	Bally-Jagacha (safe)	1	Completed (2016)			
			KMC (not categorised)		9	Completed (2016)			
					1	Completed (2017)			
					3	3 completed (2020)			
			South 24 Parganas	Diamond Harbour I (safe)	1	Completed (2017)			
				Diamond Harbour II (safe)	1	Completed (2019)			
			Safe blocks adjacent to polluted river stretch of river Ganga has been considered for GW recharging as hydraulic gradient is positive towards river Ganga and thus GW is in losing condition. Apprehending critical groundwater condition in future i.e. safe blocks become semi critical/critical/ overexploited. GW conservation measures have been taken up a precautionary measure thereof.						
19	P&RD	**Activities**	**District**	**Work done till September2022**					
		Vetiver Plantation	South 24 Parganas, Murshidabad, Hooghly, Malda, Howrah, Purba Bardhaman, Nadia	73.78 Km					
		Other Plantation		16.62 Ha					
		Rooftop Rain water harvesting		15					
		Restoration of water bodies		1464					
		Bio-diversity Park		19					
20		Liquid Waste Management							
21	State Water Investigantion Departtment (SWID)	Restoration of water bodies	Restoration of water bodies for rainwater harvesting				Target achieved		In the Urban areas, 1036 water bodies have been excavated/re-excavated for the period 2017-2020.
			District	**Status**					
			South 24 Parganas	Around 300 KM of old sited creeks have been re-excavated for rainwater harvesting in blocks (where groundwater is salinity infested) adjacent to lower reach of River Ganga					

Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[4]	[5]	[6]	[7]
22	UDMA	Utilisation of treated sewage and septage management	The Department of UD & MA has already framed a Policy on The Re-Use of Treated Water & notified it on 30th June 2020. A DPR is under preparation for using treated water of the Kalyani STP. The water will be used for Pisciculture, Gardening, road cleaning and washing purpose.	• State Government has taken up a pilot project of re-use of waste water generated from 21 MLD STP with 2 units located at Kalyani, which will be re-used. KMDA is preparing DPR in house for reusing the treated water for cleaning of Stadium, Gardening & use by Kalyani Krishi Viswa Vidyalaya.The DPRs are in progress & would be finalized soon. **Action by KMC :** • KMC has mandated re-use of waste water for buildings with more than built-up area of 20000 sqm, in their Building Rules. As per Rule no 145 of KMC Building Rules, 2009, waste water recycling system has been incorporated in 25 buildings and house complexes exceeding 20000 sq.metre as per Environmental Impact Assessment Guideline issued by the State Govt./Govt. of India. It has been decided by the highest authority of Department of UD & MA to construct atleast one FSTP in each districts of WB. Accordingly it has constituted a high level Committee for the purpose of drafting a Policy for construction of customised FSTP in each districts. The Committee will submit its Report with in 15 working days. It is pertinent to mention herer, the State is already running 30KLD FSTP at South Dum DUm under supervision of KMDA. The construction of two more FSTPs one at North Dumdum and Baranagar Municipality and another at Burdwan are under pipeline.		
23	UDMA	Preventing dumping of solid and other waste in and around Ganga	Ensuring collection & transportation of segregated solid wastes from individual household and its scientific disposal as per Solid Waste Management Rule 2016 for all the Urban local bodies (ULBs) within a limited timeframe. Removal of all the dump sites and GVPs from bank of river Ganga. Ensuring screening across all the out falls / channels / big drains that lead to river Ganga. Report from SUDA annexed in Annexure-IV.			
24	UDMA	Clearing old legacy Waste dumpsites	1. Bio-mining at Mollar Bheri in Bidhannagar Municipal Corporation (BMC) 2. Removal of the dumpsites from Dhapa within Kolkata Municipal Corporation (KMC) 3. Removal of other legacy waste from dumpsites from other municipalities / corporations	Out of 37 dumpsites at 31 ULBs, action has been taken at all dumpsites. Implementation at different stages is annexed. Till date 21.99 lakh household bins (green and blue colour) provided to these Ganga Towns. (Annexure V)		

Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[4]	[5]	[6]	[7]
25	UDMA	Public awareness and involvement for prevention and control of pollution of Ganga	Intensive IEC activities for all the ULBs situated beside the river Ganga involving all the people to generate public awarness regarding solid waste management rule 2016, sanitary landfill facility, procedure of scientific disposal of solid waste, necessity of sewage treatment, arresting the un-treated sewage to river Ganga, promoting eco-friendly products, banning of all paistic waste within a time frame.	1) Centre for Environment and Education, an expert agency, a Centre of Excellence under Ministry of Environment & Forest, Government of India has been engaged as State Level IEC Agency for Development of communication plan, training plan and training module on waste disposal. Communication plan for awareness generation on solid waste management has been prepared. 2) State level logo and slogan competition has been organized on scientific waste disposal in the month of September, 2019 and December, 2020. 3) SHG based publicity campaign in all ULBs was organized in September, 2019. Similar campaigns were there in December, 2020 also. 4) Eco friendly products and products from waste materials are being promoted as alternative to plastics through fairs. 5) Handbook has been prepared on SWM and leaflets have been circulated to all ULBs. 6) Booklet on Solid Waste Management "Barjo Babosthaponar Sahoj Path" in Bengali, Hindi ("Kachra Prabandha ka Sahaj Path") and English("SOLID WASTE MANAGEMENT : A PRIMER") versions published and circulated widely. i) Capacity building training of the rag pickers have commenced and to be completed shortly.		
26	UDMA	Regulating activities on an around river Ganga including Ghats and other establishments	9 Ghats have been completed at Garulia and handed over to the ULB, 2 Ghats at Kalna and Katwa have been completed and handed over to the ULBS,2 Ghats one at Agradwip and another at Daihat are in progress. AA&ES for One Ghat (Prabhupada Ghat under ISCKON) has recently been issued. 3 Electric Crematoria (Garulia, Naihati and Bhatpara) have been completed and handed over to the ULBs. 9 electric Crematoria have been priotrised and now under feasiblilty study. The FSSM Policy of the State of WB for urban local bodies has been finalized and in the process of obligation. The major decisions under this policy are: 1. All Ganga ULBs will be having FSTPs (if not some ULBs will be clubbed together). All STPs will also be having FSTPs along with them. Under utilised STPs will temporarily be fed with the Faecal Sludge and Septage by Cess Pool vehicles. In Barrackpore STP, the low capacity utilisation is augmented to some extent by the Cess Pools carrying Faecal sludge and septage.			
27	UDMA	Plastic Waste Management	UD & MA Dept. GoWB has framed a bye-law with respect to Plastic Waste Management (Notification No: 215(Law) /C-12/NGT/Misc – 11/2020 dated 20/3/2020) Plastic carry bags are totally banned in the ecologically sensitive areas and 40 heritage / tourist sites of West Bengal 77 municipalities have banned the manufacturing, use and sale of plastic carry bags of thickness less than 50 micron and 18 municipalities banned use of single use plastic. Workshops carried out to generate awareness among different plastic waste generator and initiative taken to promote eco-friendly products as an alternative to plastic.			

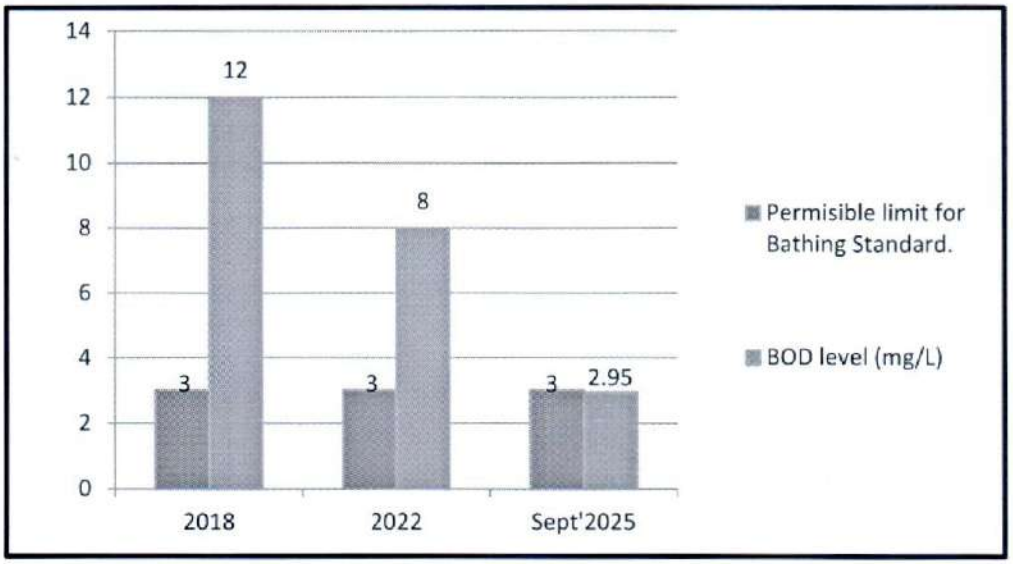
Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines		Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[4]		[5]	[6]	[7]
	Department of Forest		Activity	Polluted River Stretch /Biodiversity Park			
28		Afforestation and setting up of biodiversity parks	Plantation on both sides of the river	6 ha advance work completed (100%).	Creation work in progress. Work delayed due to late receipt of fund.	NA	NA
29		Biological diversity of Ganga	After a preliminary survey undertaken from Farakka to Diamond Harbour, in which 80 Gangetic Dolphins were sighted, the Forest Department has prepared an Action Plan for Conservation of Ghariyals and Dolphins (2021-31) in West Bengal with a budgetary outlay of Rs. 95 crore.				

List of Good work and efforts of the State of West Bengal towards Liquid Waste Management in River Ganga

1. The Water Quality Data for the month of Sept, 2025 as received from WBPCB shows remarkable improvement for river Ganga. It is now placed in the least priority category i.e. Category-V (The latest Water Quality Report in report submitted by WBPCB in Annexure – A).

River	2018		2022		Sept' 2025	
	Max. BOD (mg/L)	Priority	Max. BOD (mg/L)	Priority	Max. BOD (mg/L)	Priority
Ganga	12.0	III	8.0	IV	2.95	V
With sustained & continuous efforts in LWM & SWM in the Ganga Towns, water Quality of river Ganga has been improved from Priority III to Priority V.						

The diagram showing the improvement of Water Quality with respect to BOD level over last Seven (07) years.



2. The Department of UD&MA is closely monitoring the work of pollution abatement in the river Ganga with due care and concern. Review Meetings are being held by the highest authorities at every month to ensure timely completion of each project. Meetings were held under Chairmanship of Hon'ble Chief Secretary, Principal Secretary, Member Secretary WBPCB, and Program Director, SMCG WB on several occasions.

NOTARY
S. P. Kanjilia
Govt. of India

Details of the Review Meeting:

Sl No	Meeting Taken by	Numbers of Meeting
1.	National Mission for Clean Ganga • Director General, NMCG-3 • Executive Director (Project), NMCG-3 • Empowered Task Force-1	7
2.	Principal Secretary, Department of UD MA & Executive Chairperson, SMCG WB	1
3.	Program Director, SMCG WB	14
Total		**22**

3. Over last Seven years, West Bengal has been successful in completing and commissioning **Twenty-Six (26) STPs** and thus increasing the treatment capacity by **472.24 MLD** and this has resulted in successful reduction of BOD in river Ganga.

Progress towards completion of Sewage Treatment Plants (STPs) over last Seven (7) years.

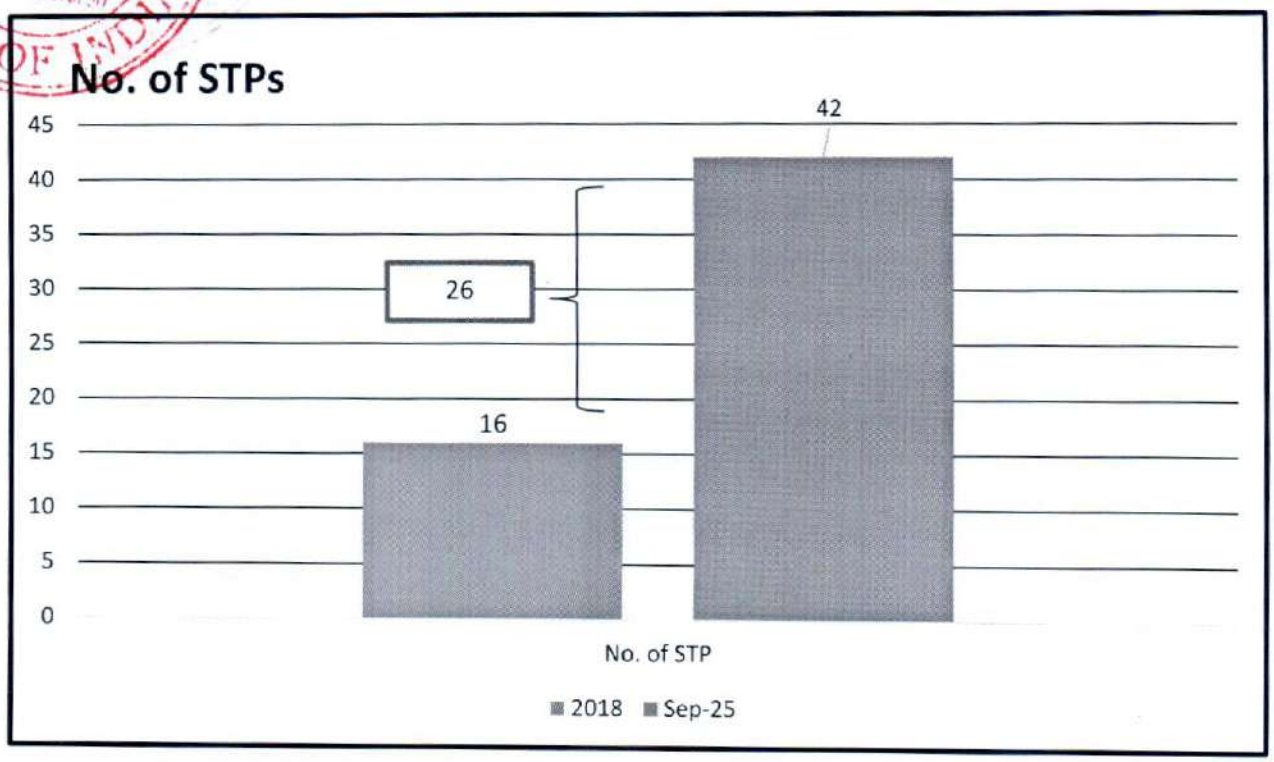
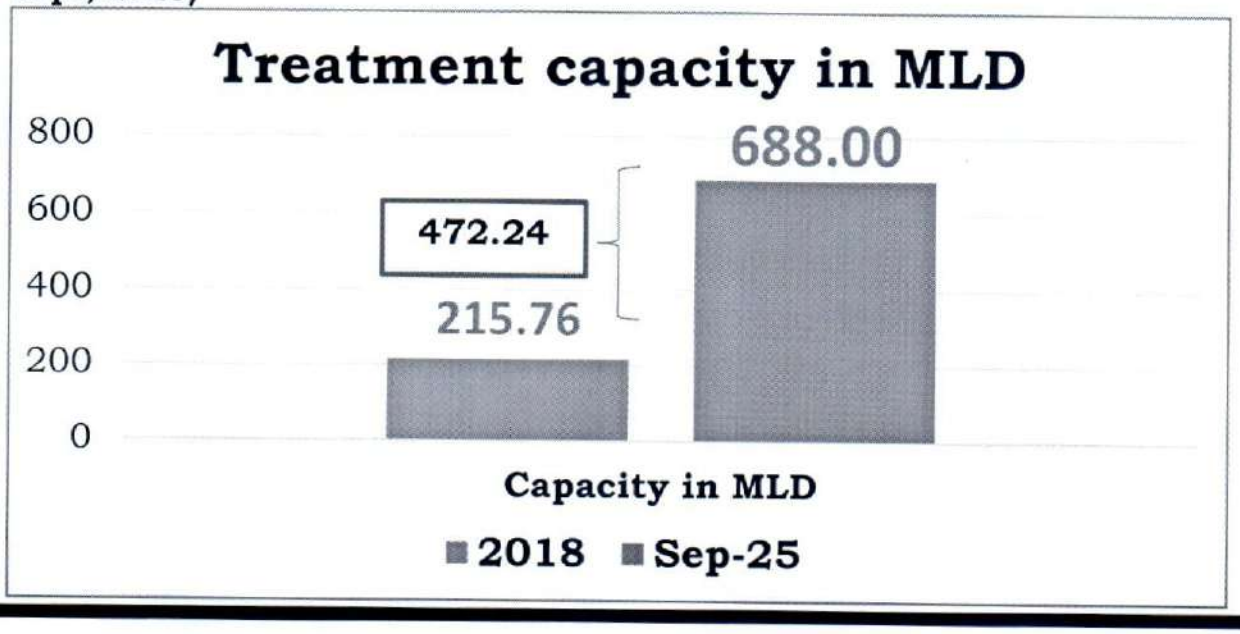


Diagram showing progress in completion of Sewage Treatment Plant as well as enhancement in the Sewage Treatment Capacity over last 7 years (2018 – Sept, 2025)



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4. **Projection for coming Two (2) years**
Around 9 STPs with a total treatment capacity of 170.15 MLD is likely to be completed in next two years.

5. **Status of Faecal Sludge & Septage Management**

- For effective and comprehensive management of Sewage and Septage with an aim to reduce Faecal Coliform in River Ganga Department of UD&MA Faecal Sludge and Septage Management Policy has been framed and notified by the Department vide Memo No. 33-UDMA/24011(99)/66/2021 dated 25.05.2022.
- West Bengal is already having two (02) Fully Operational Faecal Sludge Treatment Plants (FSTP) each having a capacity of 30 KLD at Promodnagar Cluster catering the Septage from the Ganga towns of North 24 Parganas district.
- Bansberia FSTP is under construction stage, Overall Progress up to Sept. 2025 is 6.00% Completion date is July, 2026 (Including Trial Run).
- FSTPs in Uttarpara-Kotrung (22 KLD), Burdwan (50 KLD) and Pujali (8 KLD) are under Tendering Stage.
- DPRs for FSTPs at Ranaghat (15 KLD), Haldia (47 KLD) Municipalities are under examination of NMCG.
- Under Performance Based Incentive Grant (PBIG) FSTPs at Bhadreswar (10 KLD) and Garulia (15 KLD) are under examination of NMCG.
- Under Performance Based Incentive Grant (PBIG), Electric Crematoria at Chakdah, Garulia and Santipur have been sanctioned and the same are under Tendering.

6. **Sludge & Septage Management in Functional Sewage Treatment Plants (STP):**

Presently, Septage and Sewage is being co-treated in operational STPs of Gayeshpur, Nabadwip, Halisahar, Budge Budge, Barrackpore, Chandannagar & Chinsurah, Naihati, Kalyani, Bhatpara, Panihati, Howrah ULBs.

- Total Septage co-treated upto 30.09.2025 in the functional STPs by ULBs as below:

Sl. No	Name of ULB	Co-Treated Septage (KL)
1	Gayeshpur	110.00
2	Nabadwip	607.00
3	Halisahar	593.00
4	Budge Budge	847.60

5	Barrackpore	2211.20
6	Chandannagar & Chinsurah	5279.25
7	Naihati	2688.00
8	Kalyani	2505.00
9	Bhatpara	2083.20
10	Panihati	1992.90
11	Howrah	36.00
	Total Capacity (KL)	**18953.15**

- Total Amount of Septage emptied up to June 2025 – 16408.75 KL
- Incremental Progress over last Report (April 2025 to June 2025) is 2544.40 KL.

- ***Presently UD&MA Department has framed Faecal Sludge & Septage Management Policy wherein Faecal Sludge Treatment Plants (FSTPs) will be established at ULB level wherever possible or in cluster basis. As an integrated approach co-treatment of faecal sludge & sewage is already being done in the existing STPs which has significantly brought down the Faecal coliform load of the water discharged into river Ganga, this is getting done in accordance with the Advisory brought out by UD&MA Department vide Memo No. 1241-UDMA-11014 (49)/16/2023 dated 12.06.2025.***

7. End to End solution

Re-use of Treated Waste Water

Department of UD & MA, Govt. of West Bengal has framed a Policy on Re-use of Treated Waste Water in Urban Areas & has notified it on June 2020.

- Presently, state is utilizing Treated Waste Water in Pisciculture, Gardening Road Cleaning.

- **East Kolkata Wetlands (EKW) is internationally recognized natural STP treating 910 MLD Sewage of Kolkata which is then getting reused in Pisciculture. Presently there are around Ten (10) Fishery co-operatives here, utilizing this Waste Water and generating livelihood for local people.**

- Treated water from STPs is used in Pisciculture, Horticulture, Road cleaning and remaining is discharged which is subsequently used for WTPs for potable water.

8. The State has brought out a policy for the reuse of treated wastewater in urban areas. The UD & MA Department has constituted a committee for its upgradation and alignment with the National Policy.

- In its last meeting held on 24 November 2025, the committee discussed

in detail the following two issues:

- ❖ Mapping of functional STPs with the use patterns of treated wastewater.
- ❖ Fine-tuning the provisions available in the State Policy in line with the National Policy and norms.
- ❖ The next meeting is scheduled on the first week of January 2026, during which all reports will be placed.

9. Mandatory Site Inspection Reports of the Engineers

The Department of UD & MA has issued an Order no 115-UDMA-24011(99)/7/2021-JS(UDMA) dated 02.02.2021 wherein it has been instructed that all Executing Agencies must visit sites compulsorily fortnightly and to submit a Report on the progress of the work along with good quality photographs (The site inspection Report of KMDA for the month of June 2025 is Annexed as B).

10. Construction & Demolition (C&D) waste facility:

KMC has already arranged for separate collection and transportation facilities of Construction & Demolition waste and all these materials are being processed at Patharghata C&D Plant, Patharghata, Action Area-III, Newtown, Kolkata-700135. The plant is fully operational and first of its kind in Eastern India.

11. Styrofoam Waste Processing Facility:

Tender for processing of **StyrofoamWaste processing facility** at Dhapa Site, KMC is under Process.

12. Flower Waste Processing Facility:

Tender for conversion of flower waste into Incense sticks is also under pipeline.

13. Plastic Waste Processing Facility:

KMC has already set up 2 Tons per Day (TPD) Plastic Waste Processing Plant at Dhapa Site. KMC has also issued Work Order for 100 TPD Material Recovery Facility (MRF) with minimum 2 TPD Board plus minimum 8 TPD Lumber for processing and treatment of plastic waste.

14. Electric Crematorium at Barrackpore based on Eco green cremation Technology has been commissioned on 12th September 2025.

15. Ganga District Performance Monitoring System (GDPMS), a dedicated portal for uploading Minutes of the Meeting (MoM) by District Ganga Committees (DGCs) which has been developed by NMCG to capture DGC related activities across each DGC and provides an interactive dashboard to review activities of all DGCs by NMCG. 10 numbers of MoMs have been uploaded in this portal during July, 2025 to September, 2025.

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16. As per mandate of the Hon'ble NGT, Online Continuous Effluent Monitoring. Systems (OCEMS) must be installed at the all functional STPs in Ganga River Basin areas. In this connection, integration of OCEMS for 19 number STPs (namely Budge Budge (9.3 MLD), Bhatpara-31 MLD, Bhatpara-10 MLD(Shyamnagar), Halishahar (16 MLD), Howrah (Arupara-65 MLD), Barrackpore-6 MLD, Barrackpore-18 MLD, Baranagar (60 MLD), Bansberia (0.3 MLD), Naihati (11.56 MLD), Gayespur (8.3 MLD), Chandan Nagar (18.16 MLD), Chandan Nagar (4.54 MLD), Bally (40 MLD), Kalyani (10 MLD), Panihati (12 MLD), Titagarh (4.54 MLD), Kalyani (11 MLD) and Bandipur (14.1 MLD)) have been made and connected to the Ganga Tarang portal of NMCG for Online Effluent Management.

17. CCTV integration in Prayag apps to monitor remotely the real time progress of under construction work at 4 STP sites (Chakdah, Maheshtala, Hooghly-Chinsurah and North Barrackpore) has been done.

18. Installation of CCTV Cameras has been done for the surveillance and monitoring functional Sewage Treatment Plant (STPs) at Bhatpara (31 MLD), Bhatpara (10 MLD), Bally (40 MLD), and Baranagar (60 MLD).

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PHOTO GALLERY

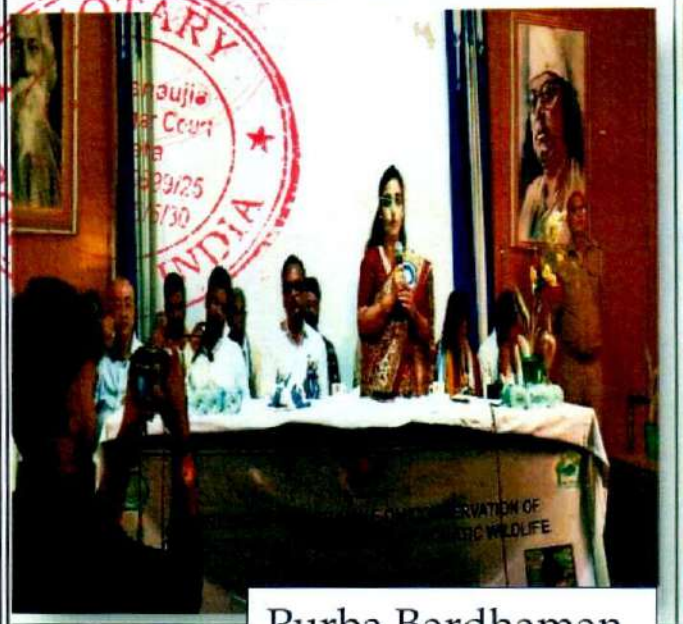
Communication and Public Outreach Activities from July, 2025 to September, 2025 undertaken by the SMCGWB

Mass Awareness Exhibition (Pavilion in 28th National Exhibition, 2025)

Kolkata

Kolkata

Awareness Programme for Conservation of the endangered Gangetic Dolphin

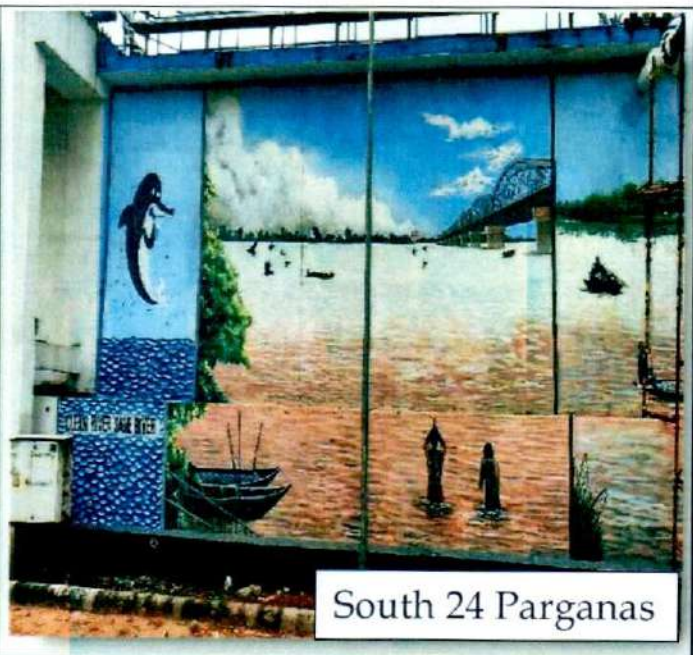


Purba Bardhaman

Purba Bardhaman

Wall Painting at Maheshtala STP

South 24 Parganas



South 24 Parganas

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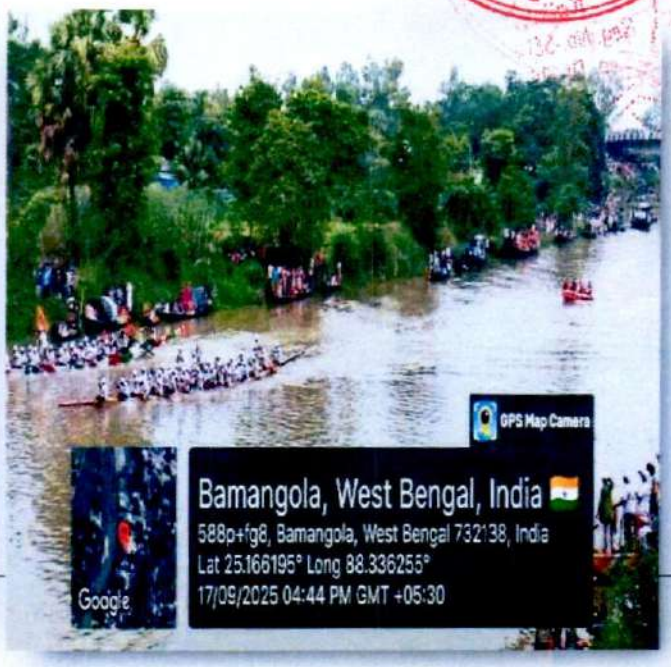
Inter-School Debate Competition and Seminar regarding River Pollution Abatement

Sports Activity among local Youth



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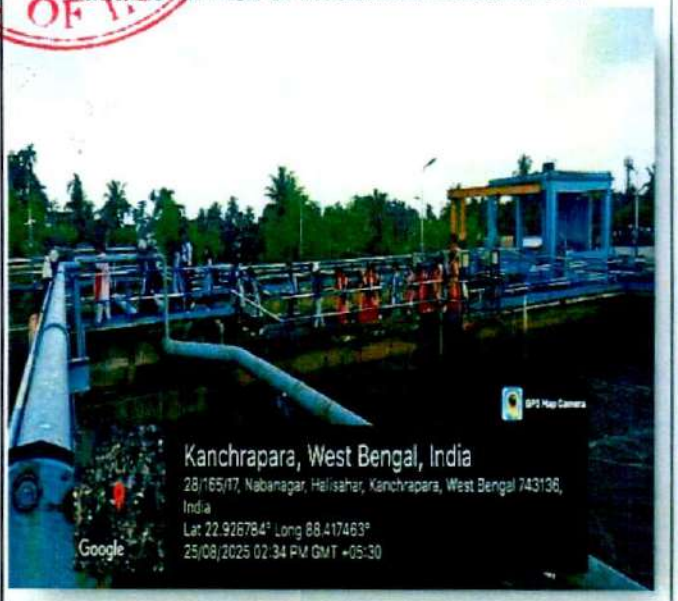
Educational Visit of Students at Halisahar STP



Educational Visit of Students at Gayeshpur STP

Educational Visit of Students at Arupara STP

Educational Visit of Students at Bhatpara STP

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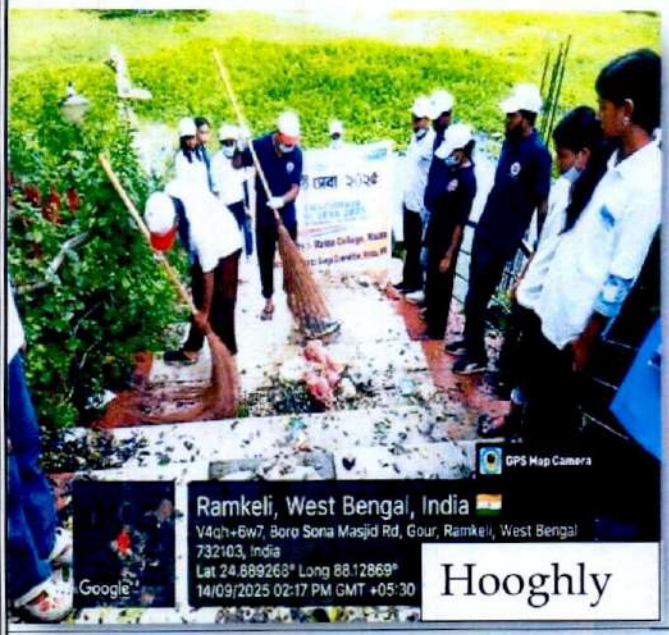
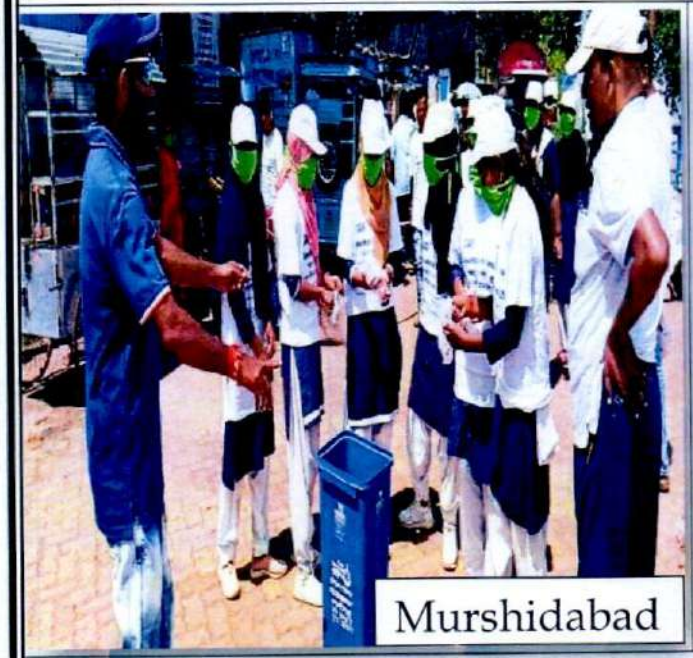
Swachhta Hi Sewa Campaign, 2025



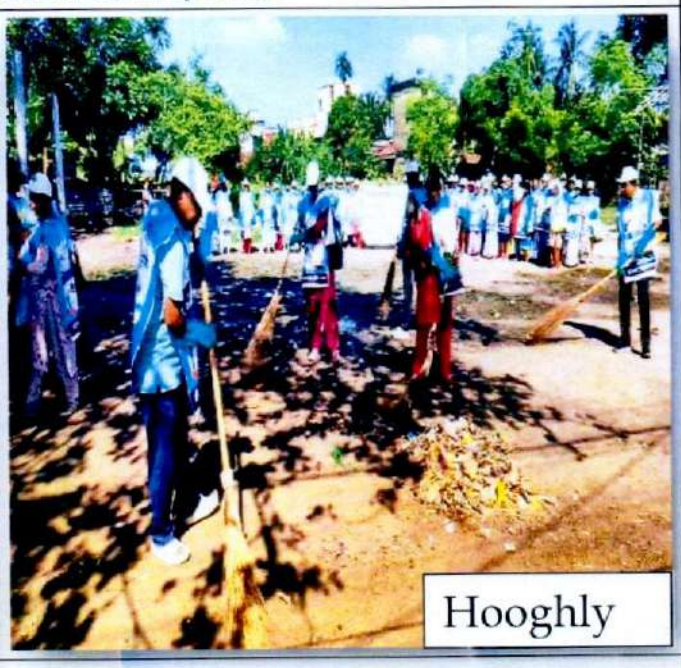
Hooghly

Hooghly

Special Event of Shramdaan, 2025



Murshidabad



Hooghly

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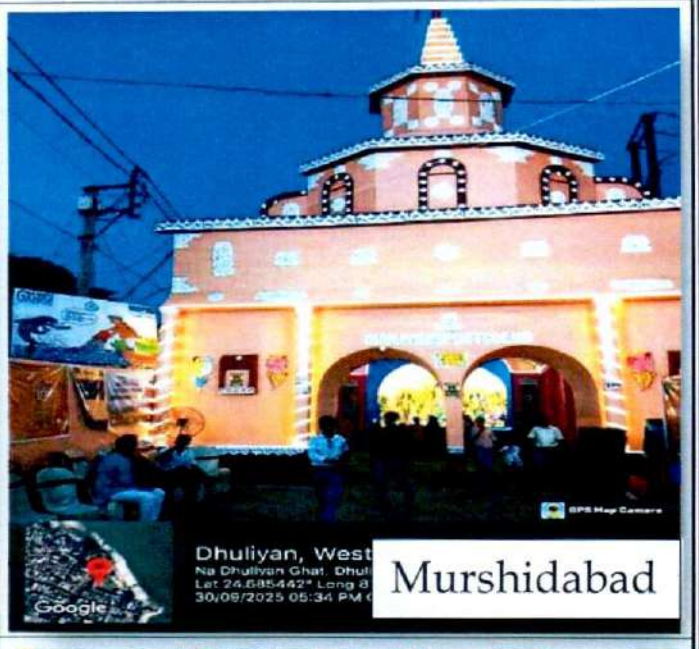
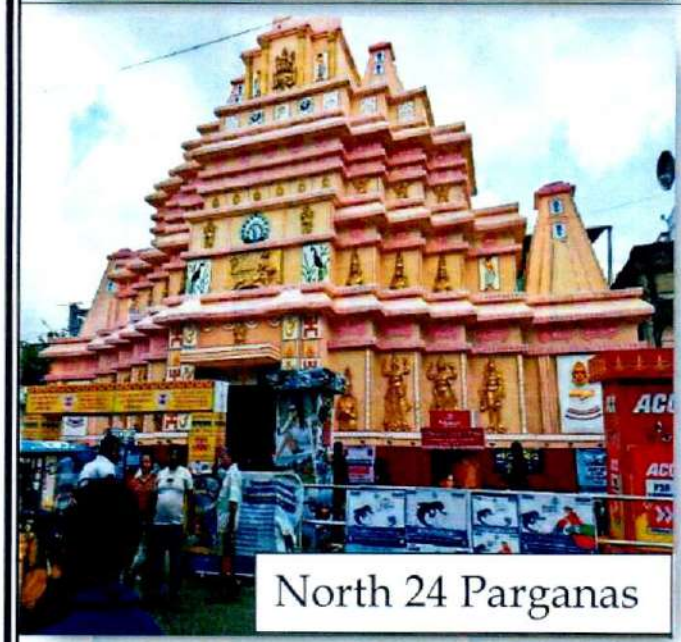
Outdoor Publicity (Display of Hoarding / Flex / Banners) during Durga Puja, 2025

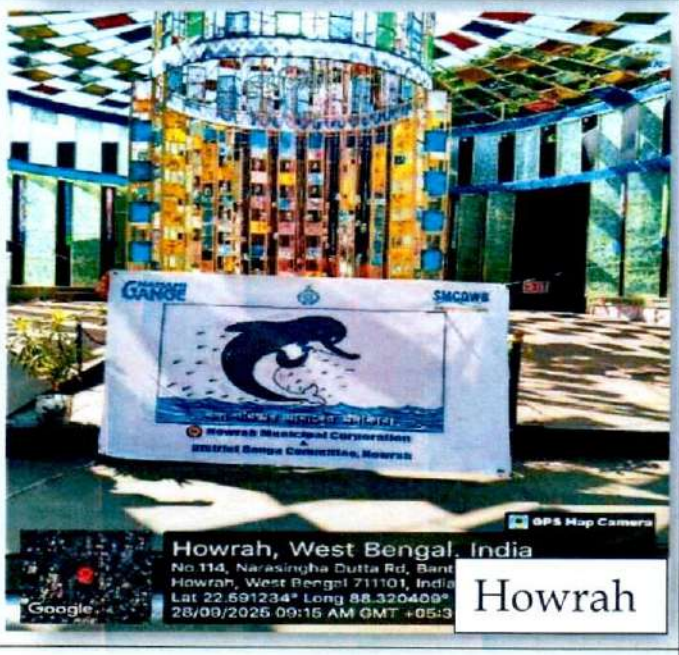
Purba Bardhaman



Murshidabad



North 24 Parganas



Howrah

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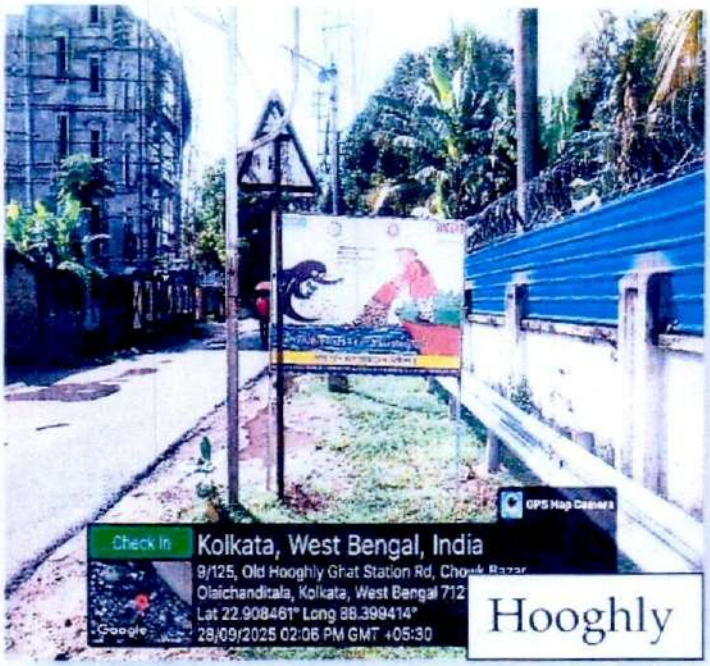
Installation of Permanent Hoarding of Namami Gange Program



Newly Inaugurated Barrackpore Electric Crematorium

Graffiti (Wall Painting) in Ganga Ghats

NANDINI GHOSH, IAS
Program Director
State Mission for Clean Ganga West Bengal
পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প

(Nandini Ghosh, IAS)
Senior Special Secretary
Department of UD&MA
&
Program Director, SMCG WB

Annexure I

Overall status of Sewage Management in the Ganga Towns of West Bengal

I	**Estimated Sewage Generation** (Based on Estimated population in Urban areas as on 2022 taking 2011 census as base.)	**1401 MLD** (Kolkata - 356.1 MLD and 1044.9 MLD for DGCs)
II	**Details of Sewage Treatment Plants**	
	Existing number of operational STPs and treatment capacity	42 (688.00 MLD)
	Number of STPs under construction	12 (187.25 MLD)
	Number of STPs under renovation (It includes additional 13 MLD, by way of augmenting Garden Reach STP and Keorapukur STP;	13.00 MLD*
	Number of STPs under proposal/tendering stage. (It includes additional 9.14 MLD, by way to augmenting Katwa STP)	14 (364.64MLD) **
	Total treatment capacity	1252.89MLD
III	**Gap in treatment capacity**	**148.11 MLD.**
IV	Sewage treatment capacity in Private STP is approximately.	**78 MLD**

Note:

1. **Proposed STP on Kestopur canal with capacity 41 MLD is included under proposal stage. The canal is flowing partly through Bidhannagar Municipal area and also through North 24 Parganas and joins river Ganga through Chitpur lock gate.

2. *Both Garden Reach and Keorapukur STPs are currently treating 102 MLD Waste Water as of now.

Annexure-III, Quarterly Progress (July 2025 to Sept 2025) Report

Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed
[1]	[2]	[3]	[4]	[5]	[6]
1	Kolkata Metropolitan Development Authority (KMDA)	Sewerage System & STP at Kalyani Municipal Town	2	Operation and Maintenance running.	Operational
2		Sewerage System & STP at Gayeshpur Municipal Town	1	Operation and Maintenance running.	Operational
3		Sewerage System & STP at Bhatpara Municipal Town	4	Operation and Maintenance running.	Operational
4		Sewerage System and STP at Halisahar Municipality	1	Operation and Maintenance running.	Operational
5		Sewerage System and STP at Budge Budge Municipality	1	Operation and Maintenance running.	Operational
6		Sewerage System and STP at Barrackpore Municipality	2	Operation and Maintenance runing	Operational
7		Pollution Abatement Work for River Ganga at Nabadwip under NGP Scheme	1	Operation and Maintenance running	Operational
8		Pollution Abatement Works for River Ganga at Howrah under HAM	1	Operational.	Commissioned on 1st October 2024.
9		Pollution Abatement Works for River Ganga at Bally under HAM	1	Operational	All the 3 STPs are functional. Presently the pending Associate Infrastructure works are going on towards completion.
10		Pollution Abatement Work for River Ganga at Kamarhati & Baranagar under HAM	1	Operational	
11		Pollution Abatement works for River Ganga at Kancharapara under DBOT	1	Operation and Maintenance running	Operational
12		Pollution Abatement Work for River Ganga at Berhampore	1	As per proposed revised BOQ Physical Progress upto 30.09.2025 : 80.00%	EoT applied till December2025 by the Agency
13		I & D network for existing drain falling in river Ganga including sewage treatment plant (STP) at Jangipur	2	Raghunathganj: Overall Physical Progress upto 30.09.2025 : 85.00% **Jangipur: Operational, Commissioned on 03.06.2025**	
15		Pollution Abatement Works for river Ganga at Hooghly Chinsurah	1	Operational	(Commmissioned on 01.04.2024)
16		Pollution Abatement Works for river Ganga at Maheshtala Municipality	1	Operational	(Commissioned on 05.06.2025)
17		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network Operation and Maintenance at Baidyabati and Bhadreswar under Hooghly District in West Bengal.	2	Operation and Maintenance running	Operational
18		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and Operation and Maintenance at Chandannagar and Bansberia under Hooghly District in West Bengal.	3	Operation and Maintenance running	Operational
19		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and Operation and Maintenance at Serampore and Champdani under Hooghly District in West Bengal.	2	There is a acarcity of appropriate land for setting up a STP for the champdani Town. The feasibility study for setting up a FSTP for the town will be explored. For Serampore, Revised DPR after complying observations of NMCG will be submitted soon	NA

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Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed.
[1]	[2]	[3]	[4]	[5]	[6]
20		Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and Operation and Maintenance at Uttarpara – Kotrung and Konnagar under Hooghly District in West Bengal.	1	Operation and Maintenance running.	Operational
21		Rejuvenation of existing STPs alongwith Lifting Station and pumping station including network at Garulia (1 no STP), Naihati (2 nos. STP), Panihati (1 no STP), Khardah(1 no STP) and Titgrah (2 nos. STP)	7	Operation and Maintenance running.	Operational
22		Sewerage System and STPs at North Barrackpore	2	1). 30 MLD STP at Babunpur - Overall progress - 83.947% 2) 12 MLD STP could not be started for NOC of Land from Cantonment Board.	For 30 MLD STP- 15th February 2026 (Including Trial Run)
23		Pollution abatement works for River Ganga at Katwa (Including augmentation of existing STP), Murshidabad & Santipur	2	Katwa STP is under tendering stage. LoI has been issued for Mursidabad STP on 23.09.2025. Based on the observation of NMCG, revised DPR on the alternative land is under process at Santipur	NA
24		Sewerage System and STP at Chakdah	1	Physical Progress upto 30.09.2025 - 79.60%	EOT applied till March 2026
25		STP at Krishnanagar	1	Overall Progress: 2.00%	Dec, 2026 (Including Trial Run)
26		STPs at Uluberia, Jiaganj- Azimganj, Diamond Harbour, Kestopur	4	3 STPs are in proposal Stage. (Subject to availability of land), Revise DPR for kestopur STP is under preparation stage.	NA
27		STP at Khardah (under Ring fenced fund) 8.15 MLD	1	Overall Progress: 10.00%	March, 2027 (Including Trial Run)
28		STP at Santragachi (under state fund) 1.5 MLD	1	Overall Progress: 12.00%	February, 2026 (Including Trial Run)
29		STP at Kalyani added area (Under ring fenced Head)	1	Under Tendering Stage	NA
30	Kolkata Municipal Corporation (KMC)	Near WBSETCL, Joka - 45 MLDC33:G38E35C33:G35C33:H38C33:G35	1	Overall Physical progress- 70.04%	March, 2026
31		Bank Plot, M.G Road - 40 MLD	1	Overall Physical progress- 77.6 %	March, 2026
32		Rajpur-Sonarpur, Rania - 23 MLD	1	Operational	(Commissioned)
33		Bansdroni STP	1	LoA has been issued to L1 bidder on 23.06.2025. The Agreement has been executed on 30.07.2025. Subsequently, the survey, soil investigation and design work has commenced.	36 Months from the date of issuance of Work Order + 15 Years O&M
34		STP Near Golf Garden, Sukhapukur	1		
35		Birji Road STP near Sahid Khudiram Metro	1		
36		STPs at Garden Reach	1	Existing STP is operational. Overall Progress of New STP is 51.90%	October, 2026 (Including trial run)

Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed
[1]	[2]	[3]	[4]	[5]	[6]
37	Corporation (KMC)	STPs at Keorapukur	1	Existing STP is operational. LoA for rejuvination has been isuued on 24.09.2025.	12 months + 3 months Trail Run + 15years (From the date of issueance of work order).
38		Badartala STP	1	The Preliminary Project Report (PPR) for KMC-SHARP Phase 2 is submitted to the Government of West Bengal (GoWB) for approval. Upon receiving approval, the report will be forwarded to the Department of Economic Affairs (DEA), GoI for consideration of external financing assistance.	Time line to be finalized based on the approv-al of the pro-ject from GOI.
39		STP Near BhangaKhal, Gardenreach area (22.54118, 88.25155)	1		
40		New Baghajatin STP	1		NA
41		Strand Road STP	1	Sent to 15th Finance Commission , Tripartite MOU already signed. The land area is under KOPT. The requision for land allotment for STP has been send to KOPT(Kolkata Port Trust). Land allotment is pending.	NA
42	PHED	STPs at Diamond Harbour, Berhampore, Katwa, Murshidabad (augmentation & Renovation proposed) and Nabadwip	5	Operational. Constructed in GAP-I. Augmentation of Murshidabad STP is under tendering stage.	Operational
43	MED	Jiaganj Azimganj Takia Oxidation Pond	2	Operational	Operational

Details of tapped/untapped drains in connection with OA 200/2014*

Sl. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals / Khals	IV water quality analysis– heavy metals	V Fecal coliform (MPN/100 ml)	VI If tapped or untapped	VII Quantity of sewage discharged from the drain (MLD)	VIII Total quantity sewage diverted and to be diverted (%) to STP	IX Utilisation	X Balance qty	XI sp.quantity of FC present in sewage	XII STP to which the drain is proposed to be connected after tapping	XIII Compliance of STP (Norms given by NGT/MoEF)	XV Status of land allotted for STP	XVI Status of funds provided for the STP	XVII Timeline for making the STP functional	XVIII Timeline for completing the household connectivity to the STP
1	Talpukur	North 24 Parganas	DRAIN	BOD-19mg/LCOD 76mg/LFC-1600 MPN/100ml	1600	Tapped	0.605	100%	0.605	0	968 MPN/100 ml	Tapped under Bandipur STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
2	Gariffa Drain (North)-4.14	North 24 Parganas	DRAIN	BOD-21mg/LCOD 46mg/LFC-4.7x10^6 MPN/100 ml	4700000	Tapped	10.36	40%	4.1	6.2	19458000 MPN/100ml	Tapped under Nalhati STP(WSP) (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
3	Kamarhati Drain @ Jute Mill, Kamarhati	North 24 Parganas	DRAIN	BOD-24mg/LCOD 72mg/LFC-2.7x10^4 MPN/100 ml	27000	Tapped	42.48	100%	42.48	0.0	1146960 MPN/100ml	Tapped under Baranagar & Kamarhati STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
4	Gandhi ghat Drain @ South gate-1, Barrackpore	North 24 Parganas	DRAIN	BOD-29mg/LCOD 63.8mg/LFC 3.3x10^6 MPN/100 ml	3300000	Tapped	4.07	100%	4	0.1	13200000 MPN/100ml	Tapped under 6 MLD STP at Barrackpore (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
5	Chinsurah -Majir Rasta Drain	Hooghly	DRAIN	BOD-30mg/LCOD-61mg/LFC-4.6x10^5 MPN/100ml	460000	Tapped	17.12	100%	17.12	0.0	7876200 MPN/100ml	Will be tapped in Hooghly Chinsurah STP. Under construction. (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
6	Roshara khal, Hooghly	Hooghly	Khal	BOD-32mg/LCOD-48mg/LFC-1.3x10^5 MPN/100ml	130000	Tapped	9.11	100%	9.11	0.0	1164300 MPN/100ml	Will be tapped in Hooghly Chinsurah STP. Due to non- availability of RoW on road connection not yet done. (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
7	Drain at Tamil para Ferry Ghat, Chinsura	Hooghly	DRAIN	BOD-33.77mg/LCOD-92.8mg/LFC-214516MPN/100ml	214516	Tapped	1.5	100%	1.5	0	1774 MPN/100	will be tapped in Hooghly Chinsurah STP. Civil Construction completed. Gate will be installed soon. (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
8	Dakineshwar -Alambazar	North 24 Parganas	DRAIN	BOD-34mg/LCOD 118mg/LFC-900MPN/100ml	900	Tapped	44.93	100%	44.93	0.0	40437 MPN/100ml	Will be tapped under 60 MLD Baranagar STP under HAM mode) (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
9	Chandannagar Drain	Hooghly	DRAIN	BOD-38mg/LCOD 70mg/LFC-2.6x10^4MNP/100ml	26000	Tapped	0.6	100%	0.6	0.0	15600 MPN/100ml	Tapped in Chandannagar STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
10	Debitala pancha khal	North 24 Parganas	DRAIN	BOD-43mg/LCOD 136mg/LFC-9.4x10^6MNP/100ml	9400000	Tapped	46.36	9%	4.2	42.2	9.4x10^6MNP /100ml	Tapped under Garulia STP(WSP) (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
11	Drain near PR Ghat @ Kamarhati	North 24 Parganas	DRAIN	BOD-50mg/LCOD 102mg/LFC-5.2x10^5 MPN/100 ml	520000	Tapped	4.76	100%	4.76	0.0	2473200 - 9.4x10^6MNP /100ml	Tapped under Panihati STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
12	Titagarh Drain @ Bishalaxmi Ghat	North 24 Parganas	DRAIN	BOD-51mg/LCOD 136mg/LFC-2.8x10^6MPN/100ml	2800000	Tapped	5.79	100%	5.79	0.0	16212000 - 9.4x10^6MNP /100ml	Tapped under Bandipur STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
13	Thannar Khal, Naihati	North 24 Parganas	Khal	BOD-76mg/LCOD 168mg/LFC-4.0x10^6MPN/100ml	400000	Tapped	10.18	100%	10.18	0	4.0x10^6MNP /100ml	Tapped under Nalhati STP(ASP) (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
14	Jangipur Drain	Murshidabad	DRAIN	BOD-107mg/LCOD 221mg/LFC-3.9x10^7MPN/100ml	39000000	Tapped	0.8	100%	0.8	0	3.9x10^7MNP /100ml	Tapped under 8.0 MLD Jangipur STP (KMDA)	MoEF	AVALABLE	NMCG	31.09.2025	Household connection does not arise.

Sl. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XV	XVI	XVII	XVIII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis- heavy metals	Fecal coliform (MPN/100 ml)	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	sp.quantity of PC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by SGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
15	Gariffa Drain (South)/Ramaghat Drain-Open Pucca Drain	North 24 Parganas	DRAIN	BOD-108mg/l,COD 204mg/l,FC-2.2x10^7MPN/100ml	22000000	Tapped	4.85	90%	4.4	0.5	2.2x10^7MNP/100ml	Tapped under Naihati STP(WSP) (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
16	Alliance Jute Mil Drain	North 24 Parganas	DRAIN	BOD-122mg/l,COD 238mg/l,FC-3.3x10^5MPN/100ml	330000	Tapped	1.38	30%	0.41	1.0	3.3x10^5MNP/100ml	Already Tapped with Bhatpara STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
17	Dakineshwar ferry ghat	North 24 Parganas	DRAIN	BOD-160mg/l,COD 258mg/l,FC-3.5x10^6MPN/100ml	3500000	Tapped	Discharge measurment is under process.	0	0	0	3.5x10^6MNP/100ml	Tapped under 60 MLD STP at Baranagar (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
18	Bagher Khal, (Fodder Khal)	Nadia	khal	BOD-33mg/l,COD 81mg/l,FC-4x10^6MPN/100ml	4000000	Tapped	55.65	Discharge measurment is under process.				Proposed to be tapped with Kancharapara STP (KMDA)	MoEF	AVALABLE	NMCG/State	Nov-25	Household connection does not arise.
19	Munikali Khal (formerly Drain @ Akhra Food gharjnew	South 24 Parganas	Khal	BOD-34mg/l,COD 69mg/l,FC-7x10^5MPN/100ml	700000	Tapped	20	100%	20	0.0	7x10^5MNP/100ml	Will be tapped to the Maheshtala STP HAM project. Under construction. (KMDA)	MoEF	AVALABLE	NMCG	31.08.25	Household connection does not arise.
20	Sukhai Para Ghat Drain, katwa	Purba Bardhaman	DRAIN	BOD-34mg/l,COD 106mg/l,FC-1400MPN/100ML	1400	Tapped	3.978	100%	3.978	0.0	1400MNP/100ML	Will be tapped under 14 MLD Katwa STP. (KMDA)	Proposed STP will be MoEF norms compliant	Got NOC from competent authority	NMCG	18 months from the date of issuance of the work order which is expected to be issued by July25	Household connection does not arise.
21	Majher Char Khal, Kalyani	Nadia	khal	BOD-35mg/l,COD 91mg/l,FC-2.6x10^6MPN/100ml	2600000	Tapped	24.32	Discharge measurment is under process.				To be tapped with the Sewerage network of added area of Kalyani Municipality, PH - I. Tender is under process. (KMDA)	MoEF	Identification of land is under process	State Fund	Functional	Household connection does not arise.
22	Raninagar - Chakdha	Nadia	DRAIN	BOD-36mg/l,COD 63mg/l,FC-4x10^6MPN/100ml	4000000	Tapped	0.085	100%	0.085	0.0	4x10^6MNP/100ml	Already considered under the Chakdah STP Project work (KMDA)	MoEF	AVALABLE	NMCG	Sep-25	Household connection does not arise.
23	Drain near Kasigan), Katwa	Purba Bardhaman		BOD-60mg/l,COD 185mg/l,FC-35000MPN/100ML	35000	Tapped	1.665	100%	1.665	0.0	35000MNP/100ML	Will be tapped under 14 MLD Katwa STP. (KMDA)	Proposed MoEF will be MoEF norms compliant	Got NOC from competent authority	NMCG	18 months from the date of issuance of the work order which is expected to be issued by July25	Household connection does not arise.
24	Balughat, Manirampore, Pucca drain, Barrackpore	North 24 Parganas	DRAIN	BOD-67mg/l,COD 108mg/l,FC-1.3x10^6MPN/100ml	1300000	Tapped	3.17	100%	3.17	0.0	1.3x10^6MNP/100ml	To be tapped in the proposed STP of Monirampur (KMDA)	DO	DO	NMCG	DO	Household connection does not arise.
25	Imambara Khal	Hooghly	Khal	BOD-72mg/l,COD-126mg/l,FC-3.7x10^4MPN/100ml	37000	Tapped	5.24	100%	5.24	0.0	3.7x10^4MNP/100ml	Will be tapped in Hooghly Chinsurah STP.Variation proposal not yet approved by NMCG. (KMDA)	Proposed STP will be MoEF norms compliant	AVALABLE	NMCG	Functional	Household connection does not arise.
26	Ichapur Khal	North 24 Parganas	Khal	BOD-92mg/l,COD 343mg/l,FC->1600MNP/100ml	1600	Tapped	76.032	60%	45.6	30.4	1600MPN/100ml	2nd Order polluted drains of Ichapur Khal will be tapped to the on going STP at Baliarpur under North Barrackpore HAM Project. (KMDA)	MoEF	AVALABLE	NMCG	Mar-26	Household connection does not arise.

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Sl. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XV	XVI	XVII	XVIII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis- heavy metals	Fecal coliform (MPN/100 ml)	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	ap.quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
27	Rattala- Gorabazar Beherampore	Murshidabad	DRAIN	BOD-95mg/l,COD-290mg/l,FC-2.7x10^5MPN/100ml	270000	Tapped	0.4	100%	0.4	0.0	2.7x10^5MNP/100ml	To be tapped under 3.5 MLD Berhampore STP (KMDA)	MoEF	AVALABLE	NMCG	30.11.2025	Household connection does not arise.
28	130, Foreshore Road Drain, Howrah	Howrah	DRAIN	BOD-96mg/l,COD-197mg/l,FC-1.1x10^6MPN/100ml	1100000	Tapped	0.0069	100%	0.0069	0.0	1.1x10^6MNP/100ml	To be tapped in the proposed 65 MLD STP of Arupara, Howrah (KMDA)	MoEF	Identification of land is under process	NMCG	Functional	Household connection does not arise.
29	Shibpur Burning Ghat, Howrah -Shibpur	Howrah	DRAIN	BOD-96mg/l,COD-213mg/l,FC-2.7x10^5MPN/100ml	270000	Tapped	22.79	100%	22.79	0.0	2.7x10^5MNP/100ml	To be tapped in the proposed 65 MLD STP of Arupara, Howrah (KMDA)	MoEF	Identification of land is under process	NMCG	Functional	Household connection does not arise.
30	Jagannath Drain	Howrah	DRAIN	BOD-104mg/l,COD-183mg/l,FC-3.3x10^5MPN/100ml	330000	Tapped	4.29	100%	4.29	0.0	3.3x10^5MNP/100ml	To be tapped under 62 MLD STP at Kona STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.
31	Nashipur Ghosh Para,Ward No-14	Murshidabad	DRAIN	BOD-116mg/l,COD-480mg/l,FC-2.4x10^5MPN/100ml	240000	Tapped	0.857	100%	0.857	0.0	2.4x10^5MNP/100ml	To be tapped under 5 MLD STP at Murshidabad (KMDA)	MoEF	AVALABLE	NMCG	DO	Household connection does not arise.
32	Boksata Pelli High Drain, Katwa	Purba Bardhaman	DRAIN	BOD-122mg/l,COD-392mg/l,FC-350000MPN/100ml	350000	Tapped	1.115	100%	1.115	0.0	350000MNP/100ML	Will be tapped under 14 MLD Katwa STP, (KMDA)	MoEF	Got NOC from competent authority	NMCG	18 months from the date of issuance of the work order which is expected to be issued by July25	Household connection does not arise.
33	Monirampore - Barrackpore	North 24 Parganas	DRAIN	BOD-24mg/l,COD-98mg/l,FC-280MPN/100ml	280	Tapped	8.04	100%	8.04	0.0	280MPN/100 ml	To be tapped in the proposed STP of Monirampur (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG	Mar-26	Household connection does not arise.
34	Dhobi Ghat Drain, Barrackpore	North 24 Parganas	DRAIN	BOD-25mg/l,COD-51mg/l,FC-7x10^4MPN/100ml	70000	Tapped	0.47	100%	0.47	0.0	7x10^4MNP/100ml	To be tapped in the proposed STP of Monirampur. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG	Mar-26	Household connection does not arise.
35	Barrackpore (adjacent to Ramakrishana Mission)	North 24 Parganas	DRAIN	Water quality Report awaited from WBPCB		Tapped	6.16	55%	3.4	2.8	Water quality Report awaited from WBPCB	To be tapped in the proposed STP of Monirampur (KMDA)	MoEF	Identification of land is under process	NMCG	2 years from the date of issuance of the work order.	Household connection does not arise.
36	Muni Khali Khal (Akhra ferry Ghat)old	South 24 Parganas	Khal	BOD-27mg/l,COD-41mg/l,FC-9.4x10^4MPN/100ml	94000	Tapped	11.72	100%	11.72	0.0	9.4x10^4MNP/100ml	Tapped to the Maheshtala STP HAM project. Under construction. (KMDA)	MoEF	AVALABLE	NMCG	31.06.25	Household connection does not arise.
37	Chandni Ghat Drain, Chinsurah	Hooghly	DRAIN	BOD-27mg/l,COD-49mg/l,FC-1.4x10^5MPN/100ml	140000	Tapped	25.75	100%	25.75	0.0	1.4x10^5MNP/100ml	To be tapped in Hooghly Chinsurah STP. Under construction. (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.

Sl. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals / Khals	IV water quality analysis- heavy metals	V Fecal coliform (MPN/100 ml)	VI If tapped or untapped	VII Quantity of sewage discharged from the drain (MLD)	VIII Total quantity sewage diverted and to be diverted (%) to STP	IX Utilization	X Balance qty	XI sp.quantity of FC present in sewage	XII STP to which the drain is proposed to be connected after tapping	XIII Compliance of STP (Norms given by NGT/MoEF)	XV Status of land allotted for STP	XVI Status of funds provided for the STP	XVII Timeline for making the STP functional	XVIII Timeline for completing the household connectivity to that STP
38	**Jhikhurkhali drain**	Purba Medinipur	Drain	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Since BOD level of the waste water of outfall discharging is low and there is tidal effect, the DPR on FSTP is under preparation. (KMDA)	MoEF	Identification of land is under process	NMCG/State	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise
39	**Drain at Begunberia, Harakhali**	Purba Medinipur	Drain	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Since BOD level of the waste water of outfall discharging is low and there is tidal effect, the DPR on FSTP is under preparation. (KMDA)	MoEF	Identification of land is under process	NMCG/State	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise
40	**Green belt canal**	Purba Medinipur	Drain	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Since BOD level of the waste water of outfall discharging is low and there is tidal effect, the DPR on FSTP is under preparation. (KMDA)	MoEF	Identification of land is under process	NMCG/State	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise
41	**Budge Budge -Pujali**	South 24 Parganas	Drain	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Since BOD level is low and there is tidal effect, a DPR on FSTP is prepared and submitted to the NMCG which is under examination. (KMDA)	MoEF	AVALABLE	NMCG	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise
42	**Serampore/ Bhagirathi Drain**	Hooghly	DRAIN	BOD-34mg/l,COD 77mg/l,FC-2.6x10^7MNP/100ml		Untapped	25	0	0	25	2.6x10^7MNP/100ml	DPR was submitted to NMCG. Few observation of NMCG regarding the DPR will be complied by 15th Jan,2026	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Household connection does not arise.
43	**Chatra Khal, Serampore**	Hooghly	Khal	BOD-38mg/l,COD 86mg/l,FC-2x10^7MNP/100ml		Untapped	52	0%	0%	52	2x10^7MNP/100ml	DPR was submitted to NMCG. Few observation of NMCG regarding the DPR will be complied by 15th Jan,2026	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Household connection does not arise.
44	**Telkal Ghat drain, Howrah**	Howrah	DRAIN	BOD-127mg/l,COD 262mg/l,FC-2.6x10^5MNP/100ml		Untapped	10.55	0	0	10.55	2.6x10^5MNP/100ml	Engagement of consultant for preparation of DPR is under process. Due to non-availability of land, alternative tecnology is being explored.	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Household connection does not arise.
45	**Phuleswar drain @ Uluberia**	Howrah	DRAIN	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Bid opened and placed for the Departmental approval .	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Household connection does not arise.
46	**Madai Hat**	Howrah	DRAIN	BOD-9mg/l,COD-38mg/l,FC-900MNP/100ml		Untapped	Negligible					Alternative low cost technology is also being explored as BOD is below 30 mg/l. (KMDA)	Alternative low coatt technology is also being explored as BOD is below 30 mg/l.	Alternative low coatt technology is also being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low coatt technology is also being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
47	**Garchumuk**	Howrah	DRAIN	BOD-11mg/l,COD 44mg/l,FC-1600MPN/100ml		Untapped	5.78	0	0	5.78	1600MPN/100ml	Alternative low cost technology is also being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is also being explored as BOD is below 30 mg/l.	Alternative low cost technology is also being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is also being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment

NOTARY
S. P. KANAUJIA
Enlightnagar Court
Kolkata
PASS EXP. 01-23530
No. 5556925
OF INDIA

NOTARY GOVT. OF INDIA S. P. Kanaujia Kolkata Reg No. 58/2025 Exp Dt. 2-10-2025

Sl. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals / Khals	IV water quality analysis- heavy metals	V Fecal coliform (MPN/100 ml)	VI If tapped or untapped	VII Quantity of sewage discharged from the drain (MLD)	VIII Total quantity sewage diverted and to be diverted (%) to STP	IX Utilization	X Balance qty	XI ep.quantity of FC present in sewage	XII STP to which the drain is proposed to be connected after tapping	XIII Compliance of STP (Norms given by NGT/MoEF)	XV Status of land allotted for STP	XVI Status of funds provided for the STP	XVII Timeline for making the STP functional	XVIII Timeline for completing the household connectivity to that STP
48	**Sankrail, near Manikpur ferry ghat**	Howrah	DRAIN	BOD-11mg/l,COD 41mg/l,FC-500MPN/100ml.		Untapped	30.84	0	0	30.84	500MPN/100 ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment
49	**Singhi More Khal**	Howrah	Khal	BOD-13mg/l,COD 30mg/l,FC-8x10^6MNP/100ml		Untapped	14.2	0	0	14.2	8x10^6MNP/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment
50	**Kalinga Nagar drain**	Howrah	DRAIN	BOD-13mg/l,COD 42mg/l,FC-1250MPN/100ml	1250	Untapped	20	0	0	20	Alternative low cost technology is being explored as BOD is below 30		Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment
51	**Chakmadhu, Nalpur near Bauria ferry ghat**	Howrah	DRAIN	BOD-14mg/l,COD 45mg/l,FC-1250MPN/100ml	1250	Untapped	3	0	0	3	1250MPN/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment
52	**Drain @ Basarpara,Garighat Sharenga Khal**	Howrah	Khal	BOD-14mg/l,COD 35mg/l,FC-4.5x10^4MNP/100ml	45000	Untapped	87.2	0	0	87.2	4.5x10^4MNP/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment
53	**Barrackpore Drain (BP Bunglow)**	North 24 Parganas	DRAIN	BOD-14 mg/l,COD 328mg/l,FC-3.2x10^5MNP/100ml	320000	Untapped	4.87	0%	0%	4.9	3.2x10^5MNP/100ml	To be tapped in the proposed STP of Monirampur (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment
54	**Chakashi - Chengail**	Howrah	DRAIN	BOD-15mg/l,COD 40mg/l,FC-1250MPN/100ml	1250	Untapped	45	0%	0%	45	1250MPN/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment
55	**Barishapara**	Hooghly	DRAIN	BOD-11mg/l,COD 58mg/l,FC-1600MPN/100ml	1600	Untapped	41.62	0	0	41.62	1600MPN/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be in-situ treatment

Sl. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XV	XVI	XVII	XVIII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis- heavy metals	Fecal coliform (MPN/100 ml)	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	ap.quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
56	**Authpur (Sastrinagar)**	North 24 Parganas	DRAIN	BOD-21mg/l,COD 78mg/l,FC-1600MPN/100ml	1600	Untapped	6.03	0	0	6.03	1600MPN/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
57	**Bishra burning ghat**	Hooghly	DRAIN	BOD-21mg/l,COD-48mg/l,FC-78313MNP/100ml	78313	Untapped	4.95	0%	0.00	4.95	78313MNP/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
58	**Dewangazi Drain**	Hooghly	DRAIN	BOD-31mg/l,COD-64mg/l,FC-1.1x10^7MNP/100ml	11000000	Untapped	20.67	0%	0%	20.7	1.1x10^7MNP/100ml	Proposal for In- Situ tretment on this drain is sent to NMCG on 04.07.2025 for approval.	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG	31.12.26	Does not arise as it will be In-situ treatment
59	**Haliashar Drain**	North 24 Parganas	DRAIN	BOD-33mg/l,COD 87mg/l,FC-3.3x10^6MNP/100ml	3300000	Untapped	22.94	0%	0%	23	3.3x10^6MNP/100ml	Proposal for In- Situ tretment on this drain is sent to NMCG on 04.07.2025 for approval.	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG	31.12.2026	Does not arise as it will be In-situ treatment
60	**Bally Khal, Bally**	Howrah	KHAL	BOD-22mg/l,COD-46mg/l,FC-2.2x10^4MNP/100ml	22000	Untapped	264.52	0	0	264.52	2.2x10^4MNP/100ml	DPR preparation work is under progress. Work is being delayed due to non- availability of land. Pilminary report has been submitted.	Proposed STP, if feasible, will be MoEF norms compliant	Identification of land is under process	NMCG/State	STP, if feasible, may be tentitively completed within 2 years from the date of Work Order	Does not arise as DPR is under preparation
61	**N.C.Pal Khal**	Howrah	Khal	BOD-24mg/l,COD 52mg/l,FC-3.3x10^5MNP/100ml	330000	Untapped discharging in Ganga	4.12	0%	0%	4.1	3.3x10^5MNP/100ml	Tender (3rd call) for preparation of DPR will be placed by jan 2026.	Proposed STP, if feasible, will be MoEF norms compliant	Identification of land is under process	NMCG/State	Proposed STP, if feasible, may be tentitively completed within 2 years from the date of Work Order	Does not arise as DPR is under preparation
62	**Saraswati Khal, Sankrail**	Howrah	Khal	BOD-28mg/l,COD 63mg/l,FC-1.4x10^6MNP/100ml	1400000	Untapped	3.65	0%	0%	3.7	1.4x10^6MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	Proposed STP, if feasible, will be MoEF norms compliant	Identification of land is under process	NMCG	Proposed STP, if feasible, will be completed tentitively within 2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
63	**Dhopa Ghat Drain, Hooghly**	Hooghly	DRAIN	BOD-28mg/l,COD-60mg/l,FC-2.6x10^5MNP/100ml	260000	Untapped	7.31	0%	0%	7.3	2.6x10^5MNP/100ml	Proposal for engagement of consultant for preparation of DPR is under consideration. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	Proposed STP, if feasible, will be completed tentitively within 2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation

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Sl. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XV	XVI	XVII	XVIII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis- heavy metals	Fecal coliform (MPN/100 ml)	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	ap.quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to the STP
64	**Nazerganj Khal**	Howrah	Khal	BOD-29mg/l,COD 62mg/l,FC-4x10^6MNP/100ml	4000000	Untapped	336.71	0%	0	336.71	4x10^6MNP/100ml	Proposal for engagement of consultant for preparation of DPR is under considaration. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	Proposed STP, if feasible, will be completed tentitively within 2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
65	**Gondal Para**	Hooghly	DRAIN	BOD-34mg/l,COD 136mg/l,FC-1600MPN/100ml	1600	Untapped	61.34	0	0	61.34	1600MPN/100ml	Proposal for engagement of consultant for preparation of DPR is under considaration. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	Proposed STP, if feasible, will be completed tentitively within 2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
66	**Baidyabati Drain**	Hooghly	DRAIN	BOD-36mg/l,COD 68mg/l,FC-3.2x10^5MNP/100ml	320000	Untapped	128.77	0%	0%	128.77	3.2x10^5MNP/100ml	DPR preparation work is under progress. Work is being delayed due to non- availability of land. Alternative technology is being explored.	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
67	**Bhatpara open pucca drain**	North 24 Parganas	DRAIN	BOD-37mg/l,COD 83mg/l,FC-2.6x10^5MNP/100ml	260000	Untapped	61.89	0%	0%	61.89	2.6x10^5MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
68	**Goshpara drain, Nabadwip**	Nadia	DRAIN	BOD-37mg/l,COD 86mg/l,FC-2.6x10^6MNP/100ml	2600000	Untapped	Discharge measurment is under process.					Consultant for preparation of DPR is to be engaged by MED (MED)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
69	**Khardha Khal, Khardha**	North 24 Parganas	Khal	BOD-41mg/l,COD 116mg/l,FC-4.2x10^6MNP/100ml	4200000	Untapped	105.6	0%	0%	105.6	4.2x10^6MNP/100ml	Consultant engaged for preparation of DPR. Alternative technology is being explored.	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order	Does not arise as DPR is under preparation

	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XV	XVI	XVII	XVIII
Sl. No.	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis- heavy metals	Fecal coliform (MPN/100 ml)	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	sp.quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
70	Drain at Akhash Ganga	Hooghly	DRAIN	BOD-42mg/LCOD-118mg/LFC-77000MNP/100ml	77000	Untapped	3	0%	0%	2	77000MNP/100ml	Proposal for engagement of consultant for preparation of DPR is under consideration. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
71	Hastings Ghat Drain, Rishra	Hooghly	DRAIN	BOD-48mg/LCOD 166mg/LFC-2.7x10^4	27000	Untapped	45.5	0%	0%	45.50	2.7x10^4MNP/100ml	DPR preparation work is under progress. Work is being delayed due to non- availability of land.Alternative technology is being explored.	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
72	Ramkrishna Mullick Ghat, Howrah	Howrah	DRAIN	BOD-64mg/LCOD 140mg/LFC-4x10^5MNP/100ml	400000	Untapped	10.2	0%	0%	10.2	4x10^5MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
73	Champdany Ferry Ghat/Panighat drain	Hooghly	DRAIN	BOD-67mg/LCOD 97mg/LFC-4.9x10^7mnp/100ml	49000000	Untapped	3.26	0%	0%	3.3	4.9x10^7mnp/100ml	DPR is under process but it could not be submitted due to lack of NOC for MPR land. Alernative technology is being explored.	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
74	DVC Canal	Hooghly	Canal	BOD-72mg/LCOD 187mg/LFC-1.3x10^6MNP/100ml	1300000	Untapped	72.52	0%	0%	72.52	1.3x10^6MNP/100ml	DPR preparation work is under progress. Work is being delayed due to non- availability of land. Alernative technology is being explored.	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2years from the date of Work Order	Does not arise as DPR is under preparation
75	Drain between Pratapnagar Rajbari, Jaggatdal	North 24 Parganas	DRAIN	BOD-86mg/LCOD 189mg/LFC-2x10^6MNP/100ml	2000000	Untapped	1.73	0%	0%	1.73	2x10^6MNP/100ml	Engagement of consultant for preparation of DPR is under process.	MoEF	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
76	Bagh Khal, Rishra	Hooghly	KHAL	BOD-102mg/LCOD-217mg/LFC-2.6x10^7MNP/100ml	26000000	Untapped	65.52	0%	0%	65.52	2.6x10^7MNP/100ml	DPR preparation work is under progress. Work is being delayed due to non- availability of land. Alernative technology is being explored.	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
77	Azimganj	Murshidabad	DRAIN	BOD-116mg/LCOD 384mg/LFC-1.3x10^3MNP/100ml	1300	Untapped	1.14	0%	0%	1.14	1.3x10^3MNP/100ml	Preparation of DPR is under process. (KMDA)	MoEF	AVALABLE	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
78	Bhatpara Drain	North 24 Parganas	DRAIN	BOD-133mg/LCOD 293mg/LFC-2.4x10^6MNP/100ml	2400000	Untapped	8.7	0%	0%	8.7	2.4x10^6MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
79	Baranagar/ Kuthighata Khal	North 24 Parganas	Khal	BOD-157mg/LCOD 347mg/LFC-3x10^6MNP/100ml	3000000	Untapped	Discharge measurment is under process.					Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
80	Kumar Khali	Howrah	DRAIN	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
81	New Bagher khal	North 24 Parganas	Khal	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					DPR preparation is under progress and will be submitted shortly. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2years from the issuing work order.	Does not arise as DPR is under preparation
82	101, Foreshore Road Drain, Mowrah	Howrah	DRAIN	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
83	Drain at Halisahar Municipality	North 24 Parganas	DRAIN	Water quality Report awaited from WBPCB		Untapped	DO					Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation

Sl. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XV	XVI	XVII	XVIII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis- heavy metals	Fecal coliform (MPN/100 ml)	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	sp. quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
84	Drain at Dadu Ram ghat, Naihati	North 24 Parganas	DRAIN	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
85	Drain at Ramghat Naihati	North 24 Parganas	DRAIN	Water quality Report awaited from WBPCB		Untapped	DO					Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
86	Botanical Garden -I, Kolkata	Howrah	DRAIN	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
87	Botanical Garden -II, Kolkata	Howrah	DRAIN	Water quality Report awaited from WBPCB		Untapped	DO					Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
88	Telini para drain	Hooghly	DRAIN	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Proposal for engagement of consultant for preparation of DPR is under considaration. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
89	Rangamati More	Howrah	DRAIN	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
90	Drain at Pancha Dutta ghat	Hooghly	DRAIN	Water quality Report awaited from WBPCB		Untapped	Discharge measurment is under process.					Proposal for engagement of consultant for preparation of DPR is under considaration. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
91	Dhanketikhal, Garden Reach	Kolkata	Khal	BOD-124mg/l,FC-14000000MPN/100ml	Present	Bar Screen attached for arresting floating material	60	Full Quantity to be diverted into the newly under construction	None	NA	14000000 MPN/100ml	Now under construction Garden Reach STP	Will be Complied	Available KMC own land	NMCG	24 months since 21/10/2024	Within the project period
92	Tolly Nullah (Adi Ganga)	Kolkata	Canal	Considered under Adi-Ganga Rejuvenation STP projects, where presently site mobilisation work is under progress													
93	Drain near Howrah bridge (Jagannath Ghat)	Kolkata	Storm outfall	BOD-48mg/l,FC-1100000MPN/100ml	Present	Tapped	123	100%	None	NIL	1100000 MPN/100ml	East Kolkata Wetland	Complied as per WBPCB	No	No	Functional	Connected
94	Cossipore Khal (Ratan Babu Ghat)	Kolkata	Storm outfall	BOD-90 mg/l,FC-11000000 MPN/100ml	Present	Tapped	127	100%	None	NIL	11000000 MPN/100ml	Existing Bangur STP	Complied (As per design standard CPHEEO established in 1993	No	No	Functional	Connected
95	Nimtala Burning Ghat	Kolkata	Storm outfall	Analysis is under process	Present	Tapped	No	100%	None	NIL	Analysis is under process	East Kolkata Wetland	Complied as per WBPCB	No	No	Functional	Connected
96	Kanchantala -I	Kolkata	Outfall	BOD-5 mg/l,FC-700000 MPN/100ml	Present	Untapped	73.1	0%	None	NIL	700000 MPN/100ml	DPR is under preparation stage for topping & further treatment					
97	Kanchantala -II	Kolkata	Outfall	BOD-35 mg/l,FC-1400000 MPN/100ml	Present	Untapped	15.28	0%	None	NIL	1400000 MPN/100ml						
98	Kanchantala -III	Kolkata	Outfall	BOD-10 mg/l,FC-220000 MPN/100ml	Present	Untapped	74.06	0%	None	NIL	220000 MPN/100ml						
99	Chitpur Ghat khal	Kolkata	Planned to be considered for tapping & further treatment as BOD is low but FC is present.														

*** Kindly note that this report has been compiled as per information and data received officialy from Executing Agencies (KMDA/KMC).**

Engagement of consultant for untapped drains falling in River Ganga in KMA & non-KMA area is under process from KMDA, MED and Municipalities.

WEST BENGAL POLLUTION CONTROL BOARD

Water Quality of Polluted River stretches of 17 rivers in West Bengal during September, 2025

NOTARY S. P. Kenaujia Bidhannagar Court Kolkata Reg. No. 550c9/25 Exp. Dt. 25/8/30 GOVT. OF INDIA

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/ 100ml)	Fecal Streptococci (MPN/100ml)
I	Mahananda	Sliguri (Upstream)	7.4	6.7	1.3	14000	7900	33
	Mahananda	Ramghat(Downstream)	6.9	6.8	2.1	170000	94000	3400
II	Vidyadhari	Haroa bridge (upstream)	7.51	0.5	12.25	350000	130000	5400
	Vidyadhari	Malancha (downstream)	7.29	1.1	8.33	13000	4500	490
II	Churni	Downstream of Ranaghat town	7.33	2.6	3.5	17000	4900	390
	Churni	Majhdia	7.3	2.4	4.7	7900	2400	330
III	Matha bhanga	Gobindapur	7.21	2	4.85	24000	7900	700
IV	Ganga	Farakka	7.11	7.2	2.4	2400	790	130
	Ganga	Farakka	7.09	7.5	2.7	3500	1300	170
	Ganga	Khagra	7.01	7.5	2	5400	2400	130
	Ganga	Khagra	7.17	7.3	2.9	3500	1100	230
	Ganga	Baharampore	6.91	7.4	2.05	22000	7000	490
	Ganga	Baharampore	7.06	7.3	2.85	13000	7900	330
	Ganga	Gorabazar	6.99	7.6	1.9	24000	7900	460
	Ganga	Gorabazar	7.21	7.4	2.8	17000	7000	220
	Ganga	Nabadip	7.09	6.9	2.9	4900	1100	230
	Ganga	Nabadip	7.17	6.2	2.8	3300	1400	170
	Ganga	Tribeni	7.21	6.8	2.7	7000	2300	330
	Ganga	Tribeni	7.17	6.8	2.8	4900	2300	330
	Ganga	Palta Shitalatala	7.04	5.3	2.7	13000	5400	490
	Ganga	Palta Shitalatala	7.09	7.4	2.85	17000	7900	460
	Ganga	Palta,	6.97	5.3	2.8	17000	9200	700
	Ganga	Palta	6.99	7.4	2.8	17000	7000	330
	Ganga	Serampore	7.21	5.4	2.85	79000	22000	1300
	Ganga	Serampore	7.29	7.3	2.95	70000	13000	1700
	Ganga	Dakshmineswar	7.1	5.1	2.65	240000	46000	3500
	Ganga	Dakshmineswar	7.35	5.2	2.8	140000	70000	1700
	Ganga	Garden reach	7.21	5.2	2.8	79000	17000	5400
	Ganga	Garden reach	7.12	6.1	2.9	94000	58000	3500
	Ganga	Howrah-shivpur	7.13	5.2	2.75	70000	13000	1700
	Ganga	Howrah-shivpur	7.11	5.7	2.8	84000	40000	3500
	Ganga	Uluberia,	7.24	5.3	2.8	63000	49000	2400
	Ganga	Uluberia,	7	5.1	2.85	54000	7000	3500
	Ganga	Durgachak near Pathikhali,	7.61	5.7	2.5	17000	7900	330
	Ganga	Durgachak near Pathikhali,	7.86	5.9	1.7	22000	11000	460
	Ganga	Diamond harbour,	7.15	5.1	2.7	2200	1100	270
	Ganga	Diamond harbour,	7.31	5.1	2.8	1700	930	140

Water Quality of Polluted River stretches of 17 rivers in West Bengal during September, 2025

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/ 100ml)	Fecal Streptococci (MPN/100ml)
IV	KANSI	Downstream at Midnapore	7.48	7.2	1.2	9400	4900	200
IV	JALANGI	Downstream of Krishnanagar	7.04	5.3	2.2	4900	1700	130
V	Damodar	Dishergarh	7.83	8.8	2.8	4000	2200	32
	Damodar	HSCO near Dhenna Village	7.77	8.2	2.85	3400	1700	24
	Damodar	Narainpur	7.75	7.5	2.6	2700	1700	27
	Damodar	Near Mujher Mana Village	7.65	7.6	3.05	2600	1400	17
	Damodar	Andal D/s	7.68	7.3	1.6	3300	2600	21
	Damodar	Andal U/s	7.69	7.7	2.75	4600	2100	26
	Damodar	Asansol U/s	7.65	8.2	2.1	3400	2700	17
	Damodar	Durgapur U/s	7.6	7.1	2.7	4000	3200	26
	Damodar	Raniganj D/s	7.6	7.4	2	7900	2700	33
	Damodar	Water intake point for Burdwan Town	7.74	7.7	1.6	4900	2200	22
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.76	7.5	2.95	11000	3400	33
	Dwarka,	Downstream of Tarapith Satighat	7.5	7.3	3.1	13000	4000	26
V	Barakar	Asansol	7.72	8	2.4	3200	2100	14
V	Rupnarayan	Geonkhali	7.26	5.2	2	14000	7000	210
	Rupnarayan	Kolaghat (Down Stream)	7.28	5.9	2.65	7900	4900	170
V	Dwarakeshwar	Bankura town	7.81	8.5	2.2	3900	3200	33
V	Teesta	At Jalpesh	7.5	6.2	2.3	3400	1700	13
	Teesta	At Sevoke	7.2	8.1	1.7	4700	1700	27

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018.

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/ 100ml)	Fecal Coliform (MPN/100ml)	Fecal streptococci (MPN/100ml)
Delisted	Silabati	Ghatal (Downstream)	*8.37*	*8*	*1.55*	*6300*	*3300*	*110*
	Mayurakshi	Suri Town	*7.93*	*9.1*	*1.55*	*2600*	*1700*	*14*
	Kaljani	Downstream of Alipurduar	*7.48*	*7.5*	*1.5*	*17000*	*8000*	*94*
	Karola	Downstream of Jalpaiguri	*7.13*	*8.2*	*2*	*17000*	*8000*	*94*
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e., Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 13 rivers.

Site Inspection Report.

Month- SEPTEMBER 2025

NAME OF THE EXECUTING AGENCY- GAP WING/W&S SECTOR, KMDA

1. Physical progress of the operational STPs.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
1	Bhatpara	Bhatpara	60.50	23.1	1. Due to pending work of house connection 2. The STPs are designed as per the year of 2044 projected population.	Not install till now	Total House connection 91000 MLD. Connection completed as on date 34910. DPR for balance house connection under progress.	NIL
2	Kalyani	Kalyani	21.00	10.15 & 9.22	NA	Not install till now	Present length of network = 260 km (Approx) L&T= about 48km, existing about 212km, network remaining = about 110 km. Number of house hold = 30000, house connection	NIL

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
							done =18000, house connection remaining= 12000	
3	Gayeshpur	Gayeshpur	8.33	3.34	Inadequate house connection	Not install till now	Due to pending work of house connection 11575 nos. of HSC has been completed out of 15000 household. Gayeshpur Municipality is executing the work by engaging agencies through tender. Work is in progress	Sewage (Influent) quality has been decreased compared to previous month viz.September,2021 is 3.63 MLD.
4	Budge Budge	Budge Budge	9.3	8.91	Only for available drain connection	Not install till now	Total Connection 13200 House pit constructed -13348 nos IP constructed - 5368 Connection made to the source : 2384	Under O&M HDPE PIPELINE = 100 Mtr. Jack Push work : 10 Mtr. Manhole : 8 nos IP : 8 nos
5	Barrackpore	Barrackpore	24.0	8.41 & 2.68	Sewerage network could not been completed as the Local Municipal authority has barred the Sewerage network	Not install till now	"Barrackpore Municipality has completed about 25200 no House	Operation & Maintenance work for STP started

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					at present for the ensuing assembly poll and House connection work has not been completed. Presently sewage from the existing drains are being taken by I& D structures		connections out of 35000. Achieved Chamber up to 29.02.2024 is 40500 nos.	
6	Halisahar	Halisahar	16.0	10.53	a.House connection pending which executed from local ULB and about 600 nos house hold source connected out of total 32866 Nos. b.Some of the drains intercepted to collect water.	Not install till now	Due to pending work of house connection Total House connection needed 32866. Achieved Chamber nos 25941 Full completed 17142	Operation & Maintenance work for STP started.
7	Bandipur (Khardah)	Khardah	14.00	12.32	a. Necessary permission from railway to rectify/restore the leakage of rising main pipe yet not receive from the competent authority till to date.	Not install till now	NA	Operation & Maintenance work for STP started.
8	Garulia	Garulia	4	3.76	a. Irregular/inadequate pumping due pump break down etc may cause deficit in inlet	Not install till now	NA	Operation & Maintenance work for STP started.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					discharge. b. Irregular cleaning of Debitola Pacha Khal from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.			
9	Naihati	Naihati	6.50	5.01	a. Irregular/inadequate pumping may cause deficit in inlet discharge. b. During dry season level of water reduces accordingly. c. Irregular cleaning of Lalbaba ghat darin and Ramghat drain from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.	Not install till now	NA	Operation & Maintenance work for STP started.
10	Naihati	Naihati	11.56	9.36	a.Irregular/inadequate pumping may cause defficit in inlet discharge. b. During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
11	Panihati	Panihati	12.00	11.12	a.Necessary permission from PWD to rectify/restore the	Not install till now	NA	Operation & Maintenance work for STP started.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					leakage of rising main pipe yet not receivethe from the competent authority till to date.			
12	Titagarh	Titagarh	9.00	4.45&4.45	a. Irregular pumping and operation due to existing labour /operator/ worker issues.	Not install till now	NA	Operation & Maintenance work for STP started.
13	Baidyabati	Baidyabati	6.00	4.89	-	Not install till now	NA	Operation & Maintenance work for STP started.
14	Bhadreswar	Bhadreswar	7.60	3.48	-	Not install till now	NA	Operation & Maintenance work for STP started.
15	Chandannagar	Chandannagar	22.66	5.80&1.45	During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
16	Bansberia	Bansberia	0.30	.28	NA	Not install till now	NA	Operation & Maintenance work for STP started.
17	Uttarpara – Kotrung and Konnagar	Kanaipur Gram Panchayet	22.00	17.09	NA	Not install till now	NA	Trial run started from 27.07.2022) cleaning, repairing & renovtion of network- is under progress.
18	Nabadwip	Nabadwip	9.50 MLD	5.24	Actual capacity will reached in the year 2051	Installed	NA	O&M started from 01/07/2022
19	Kanchrapara	Kanchrapara	18.00 MLD	8.73	-	Not install till now		Trial & Run started from 01/09/2022
20	Sreenathpur, Ranaghat	Ranaghat	4.0 MLD	2.76				

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
21	Silver Jubliee Road, Ranaghat	Ranaghat	2.6 MLD	2.09				

SITE VISIT PHOTOGRAPH OF STP UNDER OPERATION& MAINTENANCE STAGE IN SEPTEMBER-2025

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Bidhannagar Court
Kolkata
Reg. No.-5569/25
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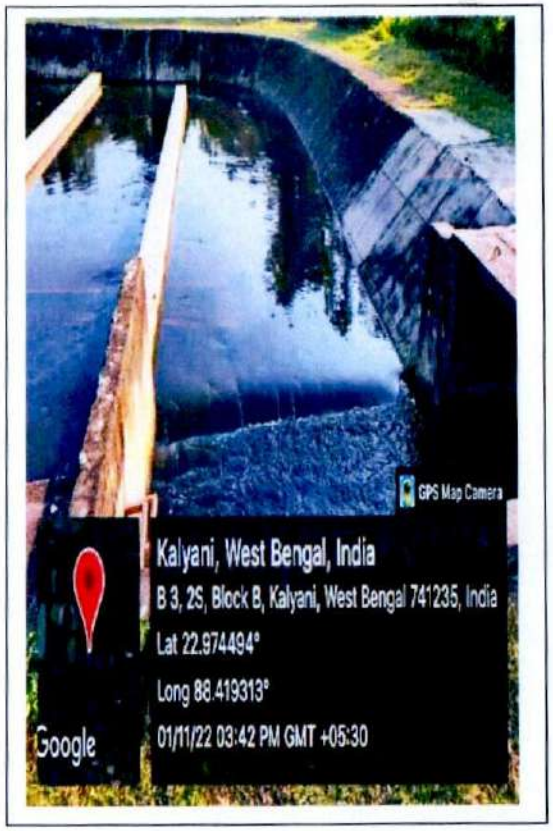
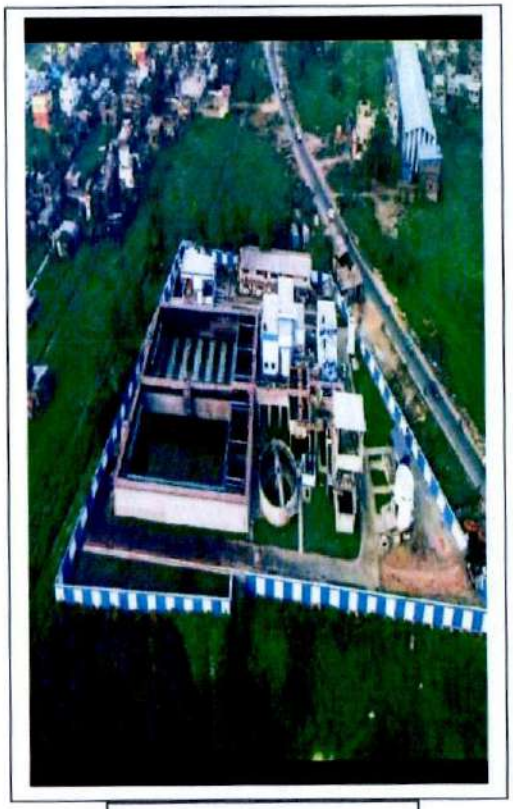


KALYANI



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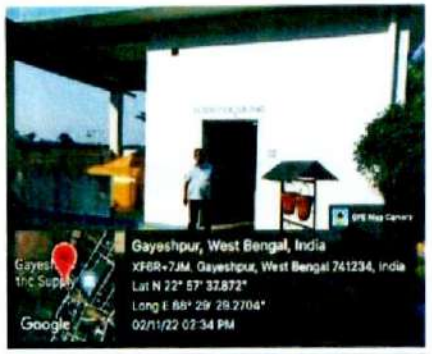
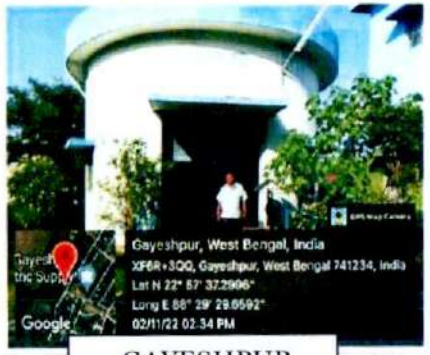


Chlorination Building



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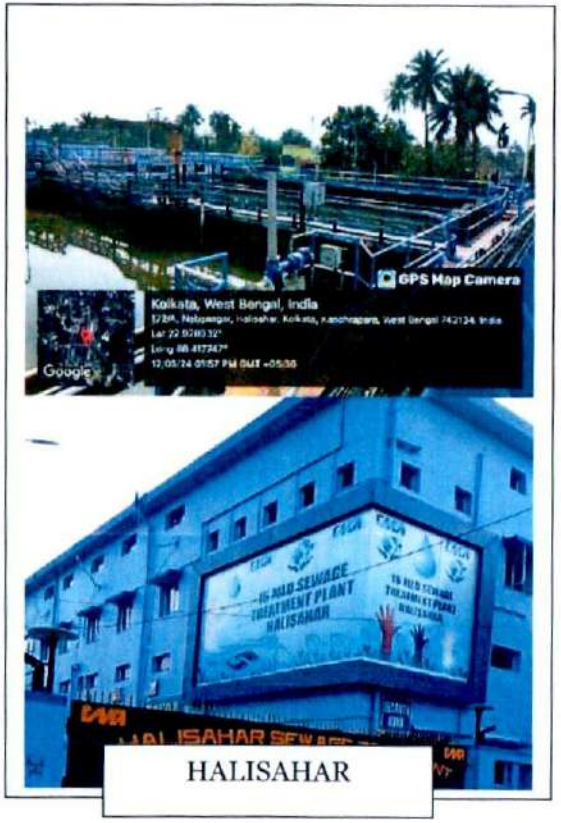

HALISAHAR

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Reg. No.-5503/25
Exp. Dt.-25/6/30
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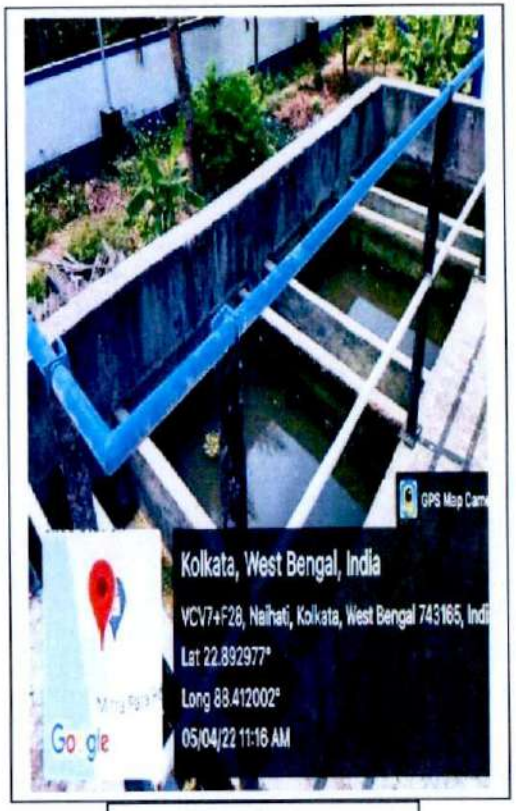

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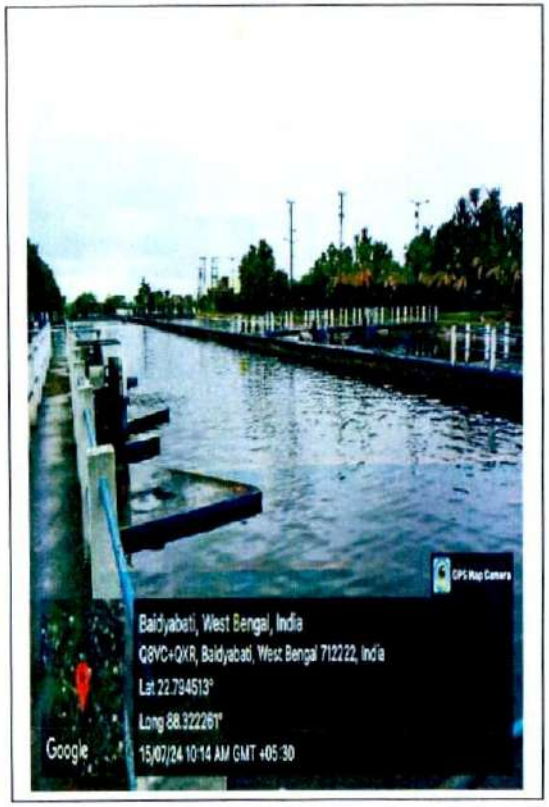
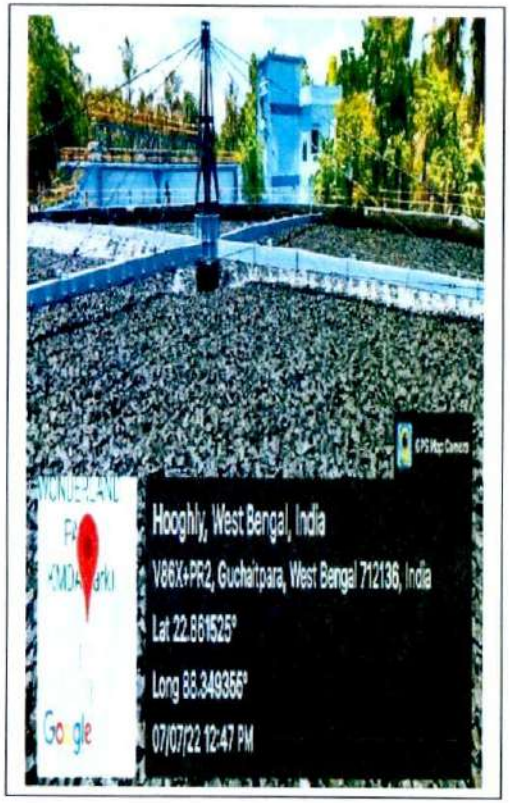


Baidyabati

Bhadreswar



Chandannagore

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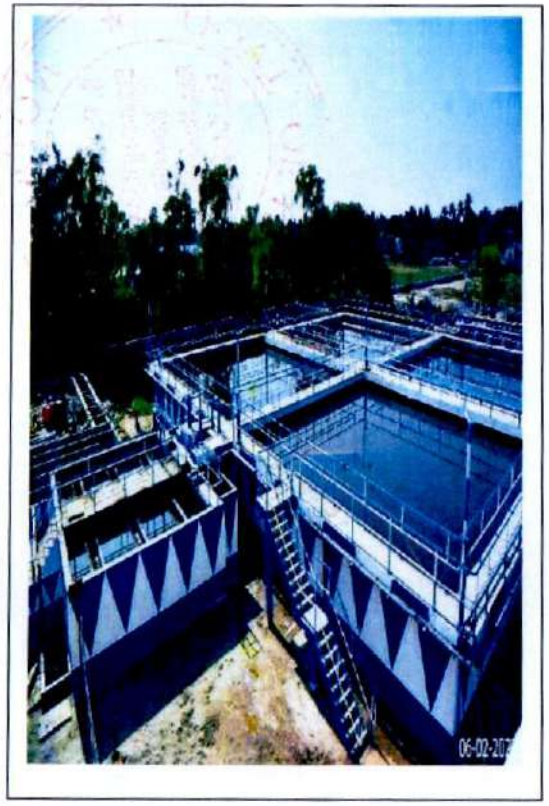

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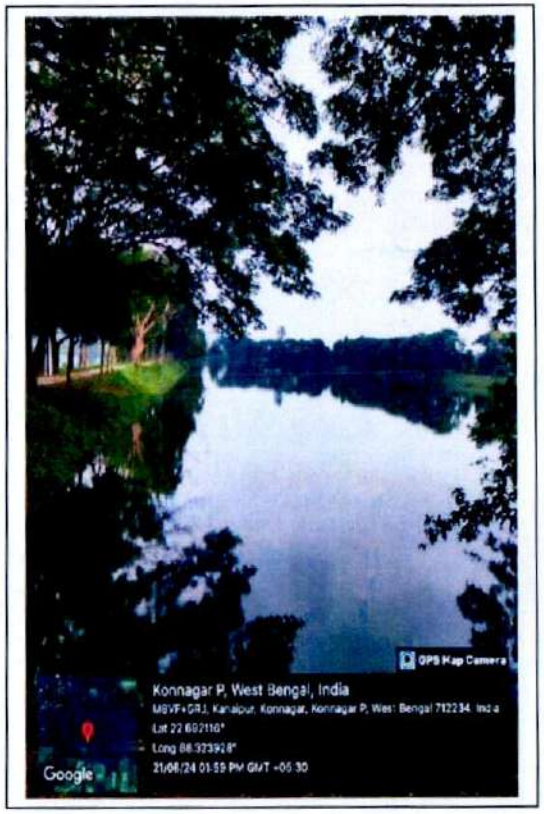
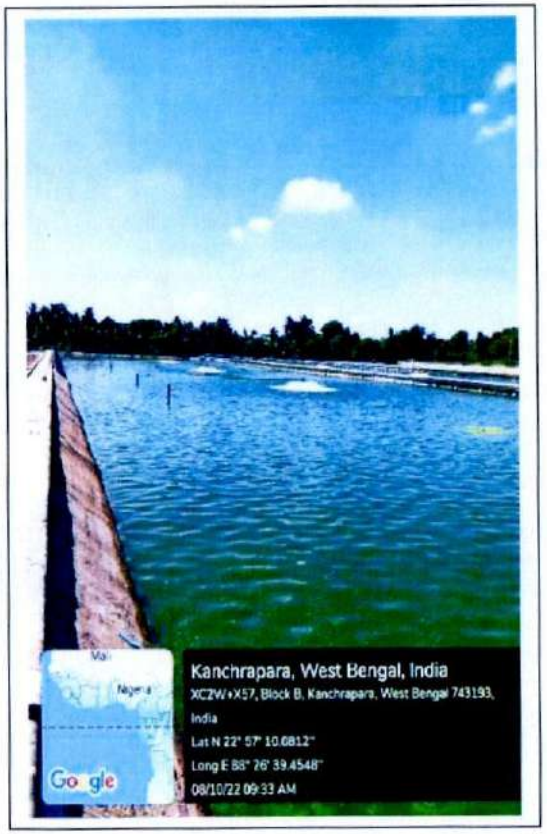


Kanaipur STP



KACHRAPARA

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1. Status of the non-operational STPs.

Sl. No	Location	ULB Jurisdiction	Capacity in MLD	Installed in (year) Non-functional since (year)	Current initiative towards functionalization, if any	Present Status	Incremental progress over the last visit
1.	Serampore	Serampore	18.6	Installed-1990 Non functional-2011	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil
2.	Champdani	Champdani	1.00	Installed-2009 Non-functional-2018	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil

2. STPs under different stages of execution.

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
1	Hooghly	Hooghly	26.50	DEC 25	progress as on 30.09.2025 For Civil parts =89.80% , E&M Part= 97.00% Overall progress =92.300% (Including E&M) 1) Sewrage network design as well as structral design completed and work going on. 2) Admin building Finishing work Complited. 3) 500 dia D.I pipe laying almost ompleted &Laying of 600 mm dia D.I pipe going on& gravity line going on. 4) MPS work Completed.	
2	Jangipur	Jangipur	8.00 MLD	SEP 25	Jangipur: i .	

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					100% Completed.Column Work 100% Completed & top Slab work in Progress. ADMIN BUILDING-: Miscellaneous works has been going on. Gravity Sewerage-70% Completed(6715M/4580M). Rising Main 78 % Completed(4900M/3840M).	
11	South DumDum	North 24PGS	27	Oct-27	Work Order issued	
12	Khardah	North 24PGS	8.15	12.03.27	10% (overall progress)	
13	Santragachi STP	Howrah	1.5	11.09.25	12%(overall progress)	
14	Bansberia	Hooghly	15 KLD	23.07.25	0.35%(overall progress)	

SL.NO	Location	ULB Jurisdiction	Proposed capacity in MLD	Timeline for completion	Present status	Incremental progress over the last visit
10	Chakdaha	Nadia	15	SEP 25	Total:-79.60% completed till 30-09-2025 consisting of :- SBR Basin:- Basin wall and walkway 100% completed. Other miscellaneous works has been going on. E&M work is in progress. Primary Unit:- Miscellaneous Work has been going on. E&M work is in progress. SHU:- Miscellaneous Work has been going on. CCT:- Miscellaneous Work has been going on. Boundary Wall -: i) PCC Work - 60% Completed. ii)RCC Work - 50% Completed. iii) Brick Work - 50%Completed. Mechanical Procurements - 85% Completed. Electrical Procurements - 40% Completed. Mechanical Erecation - 40% Completed. Electrical Erecation -15% Completed. MPS-: Intial Open Excavation including erection and fixing of cutting shoe-100% Completed, Construction of well sinking work 100% Completed.Plugging of Well, Boulder Filling etc 100% Completed.Bottom Raft Work 100 % Completed & Screen Channel work in Progress. LS-3: Intial Open Excavation including erection and fixing of cutting shoe-100% Completed, Construction of well sinking work 100% Completed.Plugging of Well, Boulder Filling etc 100% Completed. LS-4: Intial Open Excavation including erection and fixing of cutting shoe-100% Completed, Construction of well sinking work 100% Completed..Plugging of Well, Boulder Filling etc 100% Completed.Bottom Raft	

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					Pipelaying:- Pipe Laying , Hydrotesting & Road Restiration WIP. LS2- Raft 99% completed. Well Wall Completed. Brick Work & Plaster WIP. LS-2A:- 100% Civil completed. LS-3:- 100% completed. Boundary Wall WIP..	
9	North Barrackpore	North Barrackpore	38.00	OCT-2025	Total:-83.947% completed till 30-09-2025 consisting of :- SBR Basin:- Basin wall and walkway 100% completed. Other miscellaneous works has been going on. E&M work is in progress. Primary Unit: Miscellaneous Work has been going on. E&M work is in progress. SHU: Miscellaneous Work has been going on. CCT: Miscellaneous Work has been going on. STP Mechanical Procurements - 100% Completed. STP Electrical Procurements - 96% Completed. STP Mechanical Erection - 78% Completed. STP Electrical Erection - 58% Completed. BOUNDARY WALL: Excavation including Levelling & PCC work 95% completed, Sub Structure and RCC Super Structure work 80% completed, Brick Work & Plaster-60%. ADMIN BUILDING: Miscellaneous works has been going on. HT SUBSTATION : Miscellaneous works has been going on. 700mm Dia having length of 110 metres (Trenchless /Open Cut Method) - work in Progress. Construction of New 11 MLD LS at D-Drain (Civil Part) - up to Raft 100% Completed.	

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
5	Bally (Kona)	Jagacha Gram Panchayet	62.00		Overall progress: 97.54% STP: 99.83% Network: Manhole Rising 98% LS MPS Repair 90% Desilting 97% Pipe Laying 97%Pipe Laying 98%	
6	Arupara	Howrah	65.00		Overall progress: 94.94% STP :99.86% Network: Manhole Rising 99% LS MPS Repair 98%	
7	Mathkal	Baranagar	60.00		Overall progress: 96.08% STP : 99.91% Network: Manhole Rising 96% LS MPS Repair 95% Desilting 98% Pipe Laying 94%	
8	Maheshtala	Maheshtala	35.00	31.08.25 (Including trial run)	Total:-100% completed till 30-09-25 consisting of :- 1. 100% of STP Civil Process unit. 2. 100% of Office Building & Staff Quarter. 3. 100% of Supply of Electromechanical Items. 4. 99.493% of Associate Infra Civil Structure & pipe Laying works. SBR Basin:-Platform & wall 100% completed. Hydrotesting of Basin-1 ,2,3,4 completed. CCT:- 100% completeed SHU:- 100% completed. PTU:- 100 % completed. Admin Building:- 100% completed Staff Quarter:- 100% Completed	

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
3	Raghunathganj	Jangipur	5.00 MLD	sep 25	AAs per proposed revised BOQ Overall Physical Progress upto 30.09.2025 :85 %(Considering Construction of STP Physical progress- Civil Work 88.00 %. Completed i) SBR Basin: SBR wall is under progress.-Civil-99% Completed. ii) Inlet Chamber: Civil- 98.5% Completed. iii)MCC- Blower Room: Civil Work-96% Completed. iv) Centrifuge House of STP: Civil work-98% Completed. v) Chlorination Building : Civil work-98% Completed. vi) CCT : Civil Work-98% Completed. vii) MPS- 1 no. 90% civil work Completed viii) Boundary Wall- Civil work-70%	
4	Berhampore	Berhampore	3.50 MLD	sep 25	Physical Progress of STP upto 30.09.2025 : 80.0%(Considering actual progress as received from E&M Sector) Construction of STP Physical progress- Civil Work 75% Completed. i) SBR Basin: Civil Work-97% Completed. ii) MPS- 50% Completed iii) Centrifuse House- 90% Completed iv) Inlet Chamber- 97% Completed v) MCC Blower Room- 86% Completed. vi) Chlorination Building: 35% Completed vii) Boundary Wall- Civil work- 120 m/240m Completed LS at Kapiler Math: Civil work Progress-70% LS near DM Bungalow: Civil work Progress-60% UGLS at Battala: 90% civil work completed. .	

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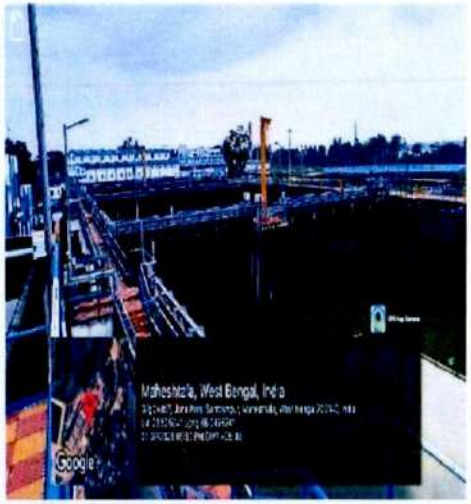
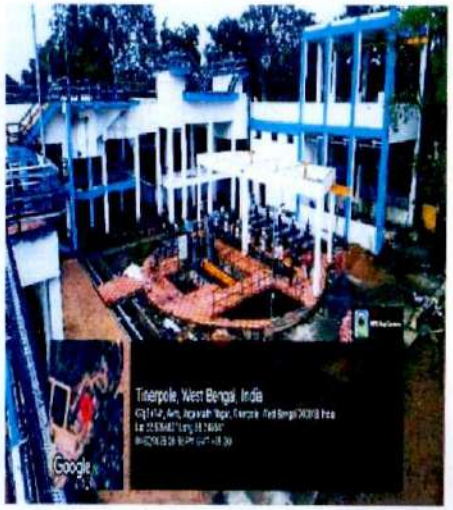
Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					Jangipur: Construction of STP Physical progress- Civil Work 98%. Completed i) SBR Basin: SBR wall is under progress.-Civil-99.25% Completed. ii) Inlet Chamber: Civil- 98.6% Completed. iii)MCC- Blower Room: Civil Work-99% Completed. iv) Centrifuge House of STP: Civil work-99% Completed. v) Chlorination Building : Civil work-98% Completed. vi) CCT : Civil Work-98.1% Completed. vii) MPS- 1 no. 100% civil work Completed viii) Boundary Wall- Civil work-70%	

Hooghly Chinsurah





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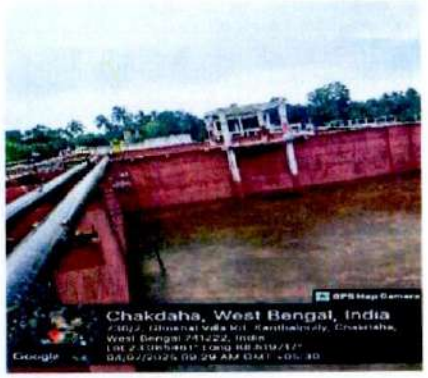

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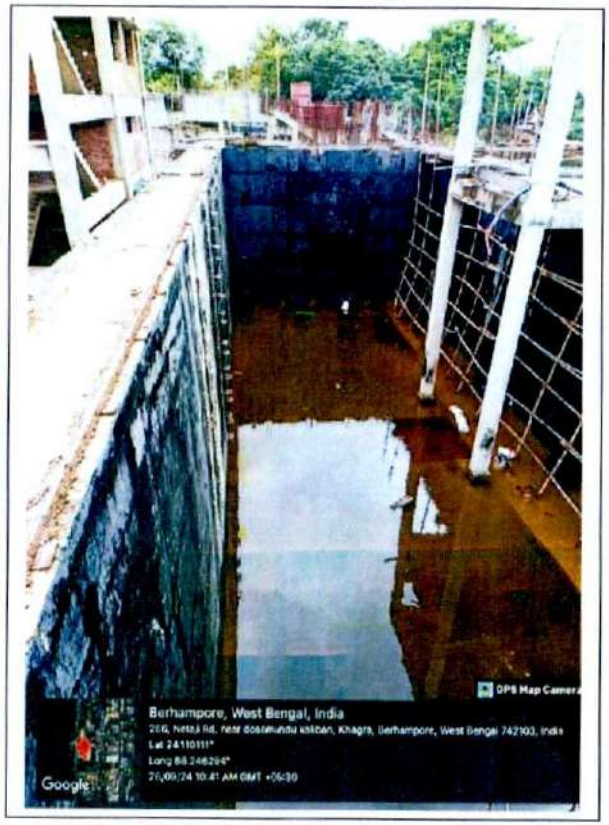
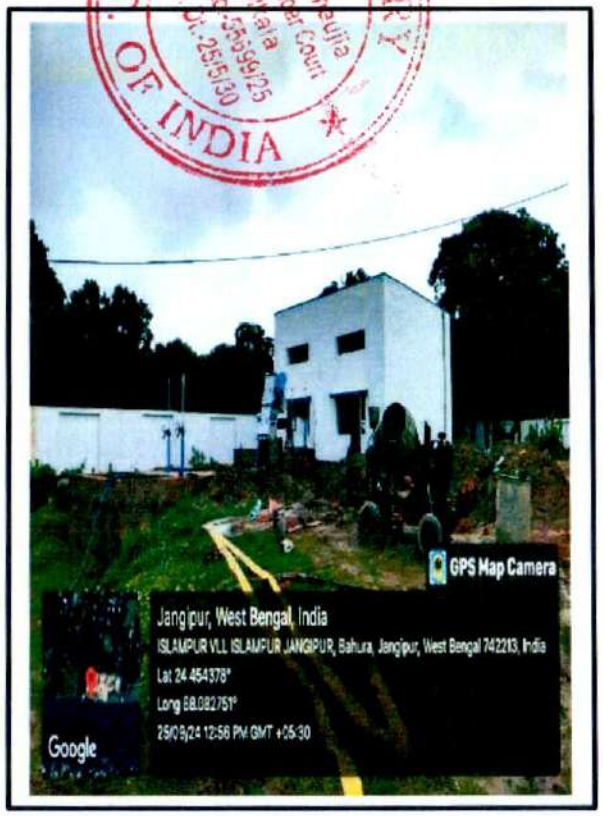


BEHARAMPORE STP SITE

RAGHUNATHGUNJ STP SITE



JANGIPUR

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GOVT. OF INDIA
S. P. Karmakar
Barrackpore Court
Kolkata
Reg. No. 25959/25
Exp Dt. 25/5/30

BALLY

ARUPARA

BARAHANAGAR

NORTH BARRACKPORE

NOTARY
S. P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No.-55599/25
Exp. Dt.-25/5/30

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3. Status of PollutedDrains discharging to river Ganga.

Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
1.	Jangipur Drain	Jangipur	0.8 MLD	Presently in-situ treatment work is ongoing and in future it will be tapped under the ongoing Baharampore - Jangipur Interception & Diversion Project. Bar screen has already been installed.	YES	To be tapped under 8.0MLD Jangipur STP.	Dosing and Desilting work is in progress
2.	Halisahar Drain	Halisahar	22..94 MLD	To be intercepted in the Halisahar STP (16.00 MLD capacity) which is under execution.	NO	On- line treatment proposal sent.	Installation of gate completed.
3.	Garifa Drain-South / Ramaghat Open pucca drain	Garifa	4.85 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed
4.	Garifa Drain-North	Garifa	10.36 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed..
5.	Thanar Khal	Naihati	10.18 MLD	Considered to be connected with the STP 2 (11.56 MLD capacity) at Naihatiin rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (ASP)	Lock Gate Installed completed.
6.	Imambara Khal	Hooghly-Chinsurah	5.24 MLD	Will be tapped in Hooghly Chinsurah STP, under construction.	No	Will be trapped in Hooghly Chinsurah STP,under	NIL

Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
						construction.	
7.	Chinsurah-Majir Rasta Drain	Hooghly-Chinsurah	17.12 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Will be trapped in Hooghly Chinsurah STP, under construction.	NIL
8.	ChandniGhat Drain	Hooghly-Chinsurah	25.75 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Will be trapped in Hooghly Chinsurah STP,under construction	NIL
9.	DebitalaPancha Khal	Garulia	46.36 MLD	Considered to be connected with the STP (7.90 MLD capacity) at Garulia in rejuvenation works under North 24 Parganas district.	No	Partially tapped under Garulia STP (wsp)	NIL
10.	Serampore/Bha girathi Drain	Serampore	91.88	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	In house DPR is ready. But it could not be submitted due to lack of NOC of railway crossing from South Eastern Rail.	Nil
11.	Chatra Khal	Serampore	76.30	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	DO	NA
12.	Barrackpore Khal (S. P. Banglow)	North Barrackpore	4.87 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to	No	To be tapped in the proposed 8 MLD STP of Monirampur.	NIL

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Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
				NMCG on 22.07.2020 for approval.			
13.	Gandhi Ghat Drain	Barrackpore	4.07 MLD	To be intercepted in the Barrackpore STP (6.00 MLD capacity) which is under execuation.	NO	Tapped under 6 MLD STP Barrackpur.	NIL
14.	Dhobi Ghat Drain	North Barrackpore	0.47 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to NMCG on 22.07.2020 for approval.	No	To be tapped in the proposed 8 MLD STP of Monirampur.	NIL
15.	Titagarh Drain (BishalaxmiGhat)	Titagarh	5.79 MLD	Considered to be connected with the STP (14.10 MLD capacity) at Khardah-Bandipur in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Bandipur STP.	NIL
16.	Hasting Ghat Drain	Rishra	45.50 MLD	Considered to be connected with the existing LS at Rishra Hooghly district.	Considered to be connect at LS at rishra	Consultant engaged for DPR.DPR shall be submitted by 14.09.24	Financial evaluation in progress
17.	DewangaziGhat Drain	Bally	20.67 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	Not yet	On-line treatment proposal sent.	NIL
18.	JagatnathGhat Drain-1	Belur	4.29 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	To be trapped under HBB HAM.	NIL

Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
19.	Kamarhati Drain @ Jute Mill	Baranagar	42.48 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	Partially tapped under 60MLD Baranagar STP under HAM mode.	NIL
20.	Kamarhati Drain @ PB Ghat	Panihati	4.76 MLD	Considered to be connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.	No	Partially tapped under Panihati STP.	NIL
21.	Kuthighat Drain/ Baranagar Khal	Baranagar	10.84 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	Consultant to be engaged.	NIL
22.	Chitpur Ghat Khal/ Circular Canal	Chitpur	497.65 MLD	KMC area connected with Bangur STP & EKW. (KMC)	No	Under KMC	Under KMC
23.	Cossipore / Kashipur drain	Cossipore	15.09 MLD	Connected to Bangur STP. (KMC)	NO	Under KMC	Under KMC
24.	Telka Ghat Drain	Howrah	10.55 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil
25.	Ramkrishna Ghat Drain	Howrah	10.20 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil

Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
26.	101,Foreshore Road Drain	Howrah	0.00 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil
27.	Tolly Nala	Dahighat, Hastings, Kolkata	252.49 MLD	3 new STPs are proposed (KMC)	Under KMC	Tolly'sNullah is guarded with 8 floating garbage arrester nets at different locations to arrest the floating materials for the ease of removing the same from reaching to the River.	Under KMC
28.	Nimtala Burning Ghat Drain	NimtalaGha t, Kolkata	35.93 MLD	This is combined sewer overflow line. Thereis a penstock gate arrangement to discharge diluted sewage in river. DWF is taken to EKW through a system of sewer network,pumping stations and canals. (KMC).	NO	Under KMC	NIL
29.	Dhankheti/ PB Ghat Khal	Metiabrutz, Kolkata	26.09 MLD	Draft DPR for I&D submitted to NMCG for approval on 30.03.2019. 3 New STPs are proposed.	Under KMC	Dhankheti Khal is guarded with 3bar screens at different locations to arrest the floating materials for the ease of removing the same from reaching to the	Under KMC

Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
						River.	
30.	Shibpur Burning Ghat Drain	Shibpur-Howrah	22.79 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	Engagement of consultant is under process	Nil
31.	Bagherkhal	Kanchrapara	55.65MLD	To be diverted to the ongoing Kancrapara STP	No	Already Tapped	Nil
32.	130 Foreshore Road Drain	Howrah	0.0069 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	Engagement of consultant is under process	Nil
33.	Alliance Mill Drain	Bhatpara	1.38 MLD	Diverted to 31 MLD STP at Jaggadal	No	Already tapped.	NA
34.	Rosbara Khal	Bandel	9.11 MLD	Proposed to be connected with the STP (26.50 MLD capacity) at Hooghly - Chinsurah Municipality. DPR approved by NMCG on 28.08.2020.	No	Will be tapped in Hooghly chinsurah STP, under construction.	Nil
35.	Old Muni Khali Khal	Mahestala	11.72 MLD	Considered in 35 MLD STP under Maheshtala HAM Project.	No	Construction of Interception &Diversion structure is in progress to tap the Khal with the STP.	
36.	Bhatpara Drain	Bhatpara	8.75 MLD	NO	NO		NIL

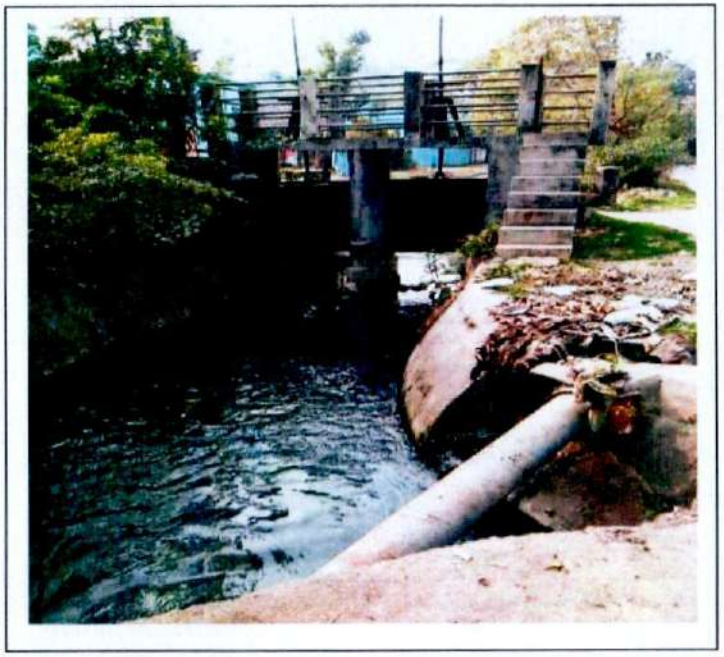
Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
37.	Pratapnagar-Rajbari Drain	Bhatpara	35.3 MLD			DPR already sent to NMCG for approval	NIL
38.	Bhatpara-Open pucca drain	Bhatpara	61.89 MLD			Already been taken up by GAP sector KMDA	
39.	Bagh Khal	Rishra	65.52 MLD	NO	Tender invited for Preparation of DPR for Rishra Municipal Town in I&D with STP.	Consultant engaged for DPR.DPR shall be submitted by 14.09.24	Financial evaluation in progress
40.	Majher Char Khal	Kalyani	24.32 MLD	NO	This drain will receive 90% of its flow from Kalyani Town and therefore a disinfection unit proposed there.	DPR preparation under process.	NIL
41.	Champdani Ferry Ghat / PaolghatDrain	Chapdani	25.75 MLD	I&D work proposed after Augmentation/Up-gradation of existing STP at Serampore&Champdani Municipal town.	Tender Invited for preparation of DPR.	In house DPR is ready.But it could not be submitted due to lack of NOC for MPS land.	Financial evaluation in progress
42.	Khardah Khal	Khardah	105.60 MLD	NO	Drain with humungus capacity and flow will be treated as	Consultant engaged for DPR.DPRshall be submitted by 14.09.24.	Financial evaluation in progress

Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
					separate canal/River		
43.	N.C. Pal Khal	Sankrail, Howrah	4.12 MLD	NO	Tender invited forPreparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
44.	Saraswati Khal	Howrah	3.65 MLD	NO	Tender invited forPreparation of DPR for Howrah added zone in I&D with STP.	To be tapped/DPR under tendering stage.	NIL
45.	DhopaGhat Drain	Bansberia	7.31 MLD	NO	NO	Engagement of consultant is under process	NIL
46.	Chandannagar Drain	Chandanna gar	0.4 MLD	Taken up into the STP at Chandannagar by I&D work	NO	Already tapped in chandannagar STP.	NIL
47.	Nazerganj Khal	Sankrail, Howrah	336.71 MLD	No	Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
48.	ITC Triveni Drain	Hooghly	3.88 MLD	No	No	This drain carries discharge from ITC,tribeni. It is llocated under chandrahatty-2 panchyet.	Action plan of this drain has been submitted by WBPCB.

Sl no.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
49.	Akhra Food Ghat drain (New Muni Khali Khal)	Mahestala	42.62 MLD	Considered in 35 MLD STP under Maheshtala HAM Project.	No	Construction of Interception &Diversion structure is in progress to tap the Khal with the STP.	Financial evaluation in progress
50.	DVC Canal	Champdani	72.52 MLD	No	No	Consultant engaged for DPR.DPR shall be submitted by 14.09.2024	
51.	Bazarpara–Garighat Drain / Sharenga drain	Sarenga-Sankrail, Howrah	87.20 MLD	No	No	To be tapped /DPR under tendering stage.	Action plan of this drain has been submitted by WBPCB.
52.	Baidyabati Drain	Baidyabati	128.77 MLD	No	Drain with humungus capacity and flow will be treated as separate canal/River	Consultant engaged for DPR.DPR shall be submitted by 14.09.2024	Financial evaluation in progress
53.	Bally Khal	Bally	264.52 MLD	NO	Drain with humongous capacity and flow will be treated as	Consultant engaged for DPR.DPR shall be submitted by 14.09.2024	Financial evaluation in progress

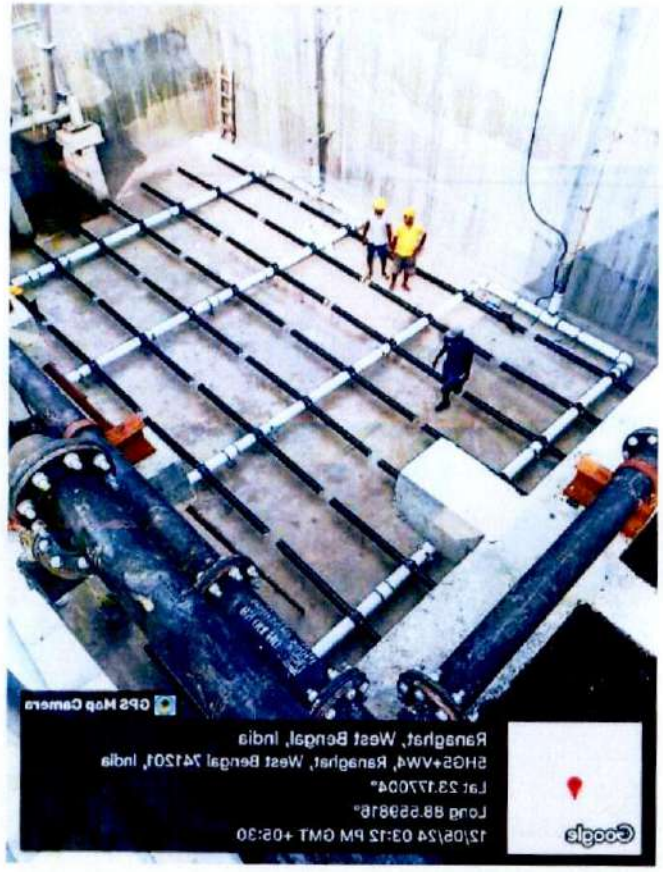
Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
					separate canal/River		
54.	Singhi More Khal	Sankrail, Howrah	14.20 MLD	NO	Tender invited forPreparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
55.	BTPS Out fall Drain-I	Hooghly	49.03 MLD	No	No	This drain carries discharge from btps, tribeni. It is located under chandrahatty-2 Panchyet.	NIL
56.	Bagher Khal	Kanchrapar a	55.65 MLD	To be diverted to the ongoing Kanchrapara STP	No	I&D work is under Progress	Nil

NOTARY GOVT. OF INDIA
S. P. Kanrujiia
Bidhannagar Court
Kolkata
Reg. No.-55659/25
Exp. Dt.-28/5/30



GARIFA SOUTH (RAM GHAT)

HALISAHAR DRAIN LOCKGATE



RANAGHAT

CHAKDAHA

4. Details of Alternate Treatment Technology being adopted in the Polluted River Stretches.

River name	Polluting drain	In-situ treatment details	MLD treated	Present Status	Incremental progress over the last visit
GANGA	Jangipur Drain	Bio/Phyto remediation treatment process as interim measure has been taken up for Jangipur drain. Chemical dosing, desilting work etc. has been taken up periodically and as per the test result data it is expected, the desired test result for waste water may be achieved with the present treatment process.	0.2	Chemical dosing, desilting work etc. has been taken up periodically	Dosing and Desilting work is in progress

Date:10.01.2023

Name of Reporting Engineer: PRANTIK RAY

Designation: CHIEF ENGINEER

Government of West Bengal

Department of Urban Development & Municipal Affairs
DF-8, Sector-I, Salt Lake,
Kolkata-700064

NOTARY
S. P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No.-55639/25
Exp. Dt.-25/5/30
GOVT OF INDIA

MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

For smooth and efficient execution of the Projects taken under NamamiGange Schemes and with respect to the Action Plans submitted to the River Rejuvenation Committee in connection with the Polluted river stretches of the State (categorized as Priority I, II, III, IV,V Rivers), in respect of which the Department of UD & MA has to submit Reports and Returns on regular basis as mandated by Hon'ble NGT under different OAs, it is felt necessary now, that the concerned Engineers of the Executing Agencies- KMDA, KMC, MED, SJDA, SLRDC, ADDA, and others should make compulsorySiteVisitseverymonthandmonitortheprogressofdifferentProjectswhichinclude:

1. Visit to STPs under Construction, Rejuvenation, Renovation, Household Connections, laying of Sewer network including routinevisits.
2. VisittothePollutedDrainsandreviewtheprogressofdifferentPollutionAbetmentmeasuresbeingtaken.
3. Visit to the identified Polluted River stretches and review the progress of different Pollution Abetment measures being taken thereon and on theoutfalls.

Post Visit, a detailed report showing incremental Progress over the last visit along with good quality photographs to be submitted to the Department every month through proper channel in the enclosed Format. For this purpose, the controlling Head of the Executing Agency may compile all the site inspection Reports and submit the final Report accordingly. This mechanism will ensure quality monitoring and will expedite timely completion of different undergoing Projects.

This issue has an approval of the Higher Authorities.

Joint Secretary
UD&MA
Department

MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

1. Municipal Commissioner, Kolkata Municipal Corporation,
2. CEOKMDA
3. CEOSJDA
4. CEOADDA
5. Chairman, Liquid Waste ManagementCommittee
6. Joint Secretary,KMDA
7. Secretary,MED
8. Chief Engineer, GAP Sector, KMDA
9. Chief Engineer,KMDA
10. Chief Engineer,MED
11. Additional Chief Engineer,SJDA
12. Additional Chief Engineer,ADDA
13. Special Engineer,SLRDC

14. OSD to the Municipal Commissioner,KMDA
15. PS to Hon'bleMIC
16. PS to PrincipalSecretary

Joint
SecretaryUD&MA
Department

Status of per day Collection & Transportation of Fresh Waste of 128 ULBs of West Bengal up to September, 2025

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	Bankura	Bankura	24	1,37,386	40	24	0	16	8	15.95	5.45	18.60	40	Nov '25
2	Bankura	Bishnupur	19	67,783	14	11	8	8	11	5.00	3.00	4.00	12	Sept '25
3	Bankura	Sonamukhi	15	34,228	9	15	0	6	9	3.10	1.80	4.10	9	Sept '25
4	Paschim Burdwan	Asansol MC	106	11,56,387	566	84	22	27	79	200.00	130.00	211.00	541	Dec '25
5	Purba Burdwan	Barddhaman	35	3,14,638	98	35	0	23	12	44.44	42.00	11.56	98	Nov '25
6	Purba Burdwan	Dainhat	14	24,397	7	14	0	13	1	4.10	2.77	0.13	7	Sept '25
7	Paschim Burdwan	Durgapur MC	43	5,66,517	244	43	0	20	23	101.94	68.22	73.84	244	Nov '25
8	Purba Burdwan	Gushkara	16	35,374	9	16	0	15	1	4.00	3.50	1.50	9	Sept '25
9	Purba Burdwan	Kalna	18	56,722	15	18	0	18	0	7.00	5.64	2.30	15	Oct '25
10	Purba Burdwan	Katwa	20	81,615	26	20	0	16	4	12.33	6.77	6.90	26	Nov '25
11	Purba Burdwan	Memari	16	41,455	11	16	0	16	0	7.00	4.00	0.00	11	Achieved
12	Birbhum	Bolpur	22	80,210	31	22	0	10	12	14.00	9.00	8.00	31	Sept '25
13	Birbhum	Dubrajpur	16	38,041	10	16	0	16	0	5.80	3.56	0.64	10	Sept '25
14	Birbhum	Nalhati	16	41,244	9	14	2	14	2	3.60	1.90	2.50	8	Sept '25
15	Birbhum	Rampurhat	18	57,833	15	18	0	12	6	5.00	3.00	7.00	15	Sept '25
16	Birbhum	Sainthia	16	44608	12	16	0	10	6	6.31	3.16	2.53	12	Sept '25
17	Birbhum	Suri	21	90,314	26	21	0	8	13	10.50	5.00	10.50	26	Sept, 25
18	Cooch Behar	Cooch Behar	20	77935	20	20	0	2	18	6.50	2.00	11.50	20	Sept '25
19	Cooch Behar	Dinhata	16	36,124	9	16	0	16	0	6.00	2.50	0.50	9	Achieved
20	Cooch Behar	Haldibari	11	14,404	4	11	0	11	0	2.30	1.40	0.30	4	Oct,25
21	Cooch Behar	Mathabhanga	12	23,895	9	8	4	8	4	5.00	3.00	1.00	9	Sept '25
22	Cooch Behar	Mekhliganj	9	9,123	5	9	0	9	0	1.60	1.06	2.34	5	Sept '25
23	Cooch Behar	Tufanganj	12	20,998	7	12	0	12	0	4.38	1.75	0.88	7	Sept '25
24	Dakshin Dinajpur	Balurghat	25	1,51,299	42	25	0	25	0	23.20	13.40	5.40	42	Sept '25
25	Dakshin Dinajpur	Buniadpur	14	30183	8	14	0	10	4	4.00	2.00	2.00	8	Sept '25
26	Dakshin Dinajpur	Gangarampore	18	56,217	14	13	5	13	5	5.00	2.00	5.00	12	Sept '25
27	Darjeeling	Darjeeling	32	1,20,414	24	32	0	32	0	16.00	5.00	3.00	24	Dec '25
28	Kalimpong	Kalimpong	23	49,403	13	16	7	10	4	6.00	2.00	4.00	12	Nov '25
29	Darjeeling	Kurseong	20	42,346	7	20	0	10	10	2.55	1.27	3.18	7	Nov '25
30	Darjeeling	Mirik	9	11,513	4	6	3	6	3	2.00	1.00	1.00	4	Sept '25
31	Darjeeling	Siliguri MC	47	5,13,264	297	47	0	35	12	142.00	70.00	85.00	297	Dec, 25
32	Howrah	Uluberia	32	2,32,290	86	32	0	25	7	26.00	12.00	48.00	86	Sept, 25

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
33	Hooghly	Arambagh	19	66,175	16	19	0	14	5	9.00	5.00	2.00	16	Sept, 25
34	Hooghly	Baidyabati	23	1,21,110	50	23	0	23	0	34.00	14.00	2.00	50	Sept,25
35	Hooghly	Bansberia	22	1,03,920	30	20	2	16	6	8.00	4.00	17.00	29	Sept, 25
36	Hooghly	Bhadreswar	22	1,01,477	26	22	0	22	0	16.25	9.75	0.00	26	Achieved
37	Hooghly	Champdany	22	1,11,251	19	20	2	18	4	9.00	4.00	5.00	18	Oct, 25
38	Hooghly	Chandannagore MC	33	1,66,867	52	33	0	31	2	27.00	17.00	8.00	52	Sept, 25
39	Hooghly	Dankuni	21	94,966	32	21	0	17	4	15.00	8.00	9.00	32	Nov '25
40	Hooghly	Hooghly Chinsurah	30	1,77,259	56	30	0	20	10	38.00	16.00	2.00	56	Nov, 25
41	Hooghly	Konnagar	20	76,172	26	20	0	19	1	15.29	7.65	3.06	26	Oct'25
42	Hooghly	Rishra	23	1,24,585	45	23	0	9	14	13.30	6.70	25.00	45	Sept '25
43	Hooghly	Serampore	29	1,83,339	95	29	0	16	13	30.00	21.00	44.00	95	Sept '25
44	Hooghly	Tarakeswar	15	30,947	10	15	0	15	0	5.00	3.00	2.00	10	Dec'25
45	Hooghly	Uttarpara Kotrung	24	1,62,386	72	24	0	24	0	47.00	25.00	0.00	72	Nov'25
46	Alipurduar	Alipurduar	20	65,232	21	15	5	15	5	11.50	7.50	1.00	20	Sept '25
47	Jalpaiguri	Dhupguri	16	44,719	7	1	15	1	15	2.00	1.00	1.00	4	Dec '25
48	Jalpaiguri	Jalpaiguri	25	1,07,341	38	25	0	25	0	22.80	13.24	1.96	38	Oct,25
49	Jalpaiguri	Mal	15	25,218	6	11	4	11	4	3.00	1.50	1.00	6	Sept '25
50	Malda	English Bazar	29	2,05,521	82	29	0	19	10	40.00	18.00	24.00	82	Nov '25
51	Malda	Old Malda	20	84,012	23	20	0	20	0	11.00	7.50	4.50	23	Sept '25
52	Murshidabad	Beldanga	14	29,182	7	14	0	14	0	2.60	1.60	2.80	7	Oct,25
53	Murshidabad	Berhampore	28	1,95,363	66	28	0	18	10	25.00	14.00	27.00	66	Nov '25
54	Murshidabad	Dhuliyan	21	95,706	18	21	0	0	21	6.00	4.00	13.00	23	Oct '25
55	Murshidabad	Domkal	21	1,21,927	24	21	0	6	15	9.00	5.40	9.60	24	Sept '25
56	Murshidabad	Jangipur	21	88,165	29	21	0	21	0	14.50	8.70	5.80	29	Sept, 25
57	Murshidabad	Jiaganj-Azimganj	17	51,790	15	9	8	2	15	6.00	2.00	5.00	13	Sept '25
58	Murshidabad	Kandi	18	55,632	12	15	3	15	3	7.00	2.50	1.50	11	Sept, 25
59	Murshidabad	Murshidabad	16	44,064	16	16	0	10	6	6.00	4.00	6.00	16	Nov '25
60	Nadia	Birnagar	14	30799	10	14	0	13	1	6.50	3.00	0.50	10	Sept,25
61	Nadia	Chakdah	21	95,203	19	6	15	6	3	5.00	3.00	6.00	14	Oct '25
62	Nadia	Cooper's Camp	12	18,839	5	12	0	8	4	2.50	1.00	1.50	5	Dec'25
63	Nadia	Gayeshpur	18	58,998	16	18	0	4	14	8.00	3.20	4.80	16	Sept '25
64	Nadia	Haringhata	17	45,953	12	5	12	0	0	0.00	0.00	9.00	9	Dec '25
65	Nadia	Kalyani	21	1,00,620	50	21	0	3	18	12.00	4.00	34.00	50	Sept '25
66	Nadia	Krishnanagar	25	1,53,062	90	25	0	21	4	50.00	24.00	16.00	90	Dec'25
67	Nadia	Nabadwip	24	1,25,528	36	24	0	24	0	18.60	12.00	5.40	36	Dec'25
68	Nadia	Ranaghat	20	75,365	20	20	0	12	8	10.00	6.00	4.00	20	Sept, 25

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
69	Nadia	Santipur	24	1,51,777	40	24	0	16	8	18.00	8.00	14.00	40	Sept '25
70	Nadia	Taherpur	13	20,894	5	13	0	11	2	2.70	2.00	0.30	5	Oct'25
71	North 24 Parganas	Ashokenagar-Kalyangarh	23	1,21,592	35	23	0	23	0	22.00	10.00	3.00	35	Sept'25
72	North 24 Parganas	Baduria	17	52,500	6	6	11	6	11	0.50	0.20	3.00	4	Oct '25
73	North 24 Parganas	Baranagar	34	2,45,213	134	34	0	11	23	50.50	15.00	68.50	134	Nov '25
74	North 24 Parganas	Barasat	35	2,78,435	163	35	0	30	5	79.00	60.00	24.00	163	Dec '25
75	North 24 Parganas	Barrackpore	24	1,52,783	40	24	0	22	2	26.40	12.40	1.20	40	Nov, 25
76	North 24 Parganas	Basirhat	23	1,25,058	53	23	0	23	0	39.50	9.50	4.00	53	Oct'25
77	North 24 Parganas	Bhatpara	35	3,85,867	164	35	0	35	0	86.57	58.18	19.25	164	Dec, 25
78	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	287	41	0	0	41	111.00	76.00	100.00	287	Nov '25
79	North 24 Parganas	Bongaon	22	1,08,864	42	18	4	16	6	20.00	9.00	12.00	41	Nov '25
80	North 24 Parganas	Dum Dum	22	1,14,786	50	22	0	8	16	22.50	7.50	20.00	50	Nov '25
81	North 24 Parganas	Garulia	21	85,336	35	21	0	8	13	12.00	5.00	18.00	35	Nov '25
82	North 24 Parganas	Gobardanga	17	45,392	12	17	0	17	0	10.00	2.00	0.00	12	Achieved
83	North 24 Parganas	Habra	24	1,47,221	44	24	0	20	4	29.00	8.00	7.00	44	Dec, 25
84	North 24 Parganas	Halisahar	23	1,24,851	38	16	7	16	7	13.00	8.00	15.00	36	Sept, 25
85	North 24 Parganas	Kamarhati	35	331163	128	35	0	28	7	60.00	41.00	27.00	128	Nov '25
86	North 24 Parganas	Kanchrapara	24	1,29,576	37	19	5	19	0	15.00	10.00	8.00	33	Oct'25
87	North 24 Parganas	Khardah	22	1,08,496	38	22	0	20	2	19.00	12.00	7.00	38	Dec'25
88	North 24 Parganas	Madhyamgram	28	1,96,127	62	28	0	28	0	36.00	21.00	5.00	62	Oct'25
89	North 24 Parganas	Naihati	31	2,18,194	72	31	0	20	11	22.00	12.00	38.00	72	Sept '25
90	North 24 Parganas	New Barrackpore	20	76,879	22	20	0	20	0	11.60	5.20	5.20	22	Oct '25
91	North 24 Parganas	North Barrackpore	23	1,32,806	46	23	0	12	11	20.00	8.00	18.00	46	Sept '25

NOTARY GOVT OF INDIA

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
92	North 24 Parganas	North Dum Dum	34	2,49,142	30	34	0	34	0	20.00	10.00	0.00	30	Nov'25
93	North 24 Parganas	Panihati	35	3,77,351	127	35	0	0	0	0.00	0.00	127.00	127	Dec '25
94	North 24 Parganas	South Dum Dum	35	4,03,316	287	35	0	26	9	135.00	28.00	124.00	287	Dec, 25
95	North 24 Parganas	Taki	16	38,263	9	16	0	10	6	4.50	2.00	2.50	9	Sept, 25
96	North 24 Parganas	Titagarh	23	1,16,541	42	23	0	16	7	19.00	13.00	10.00	42	Dec'25
97	Paschim Midnapore	Chandrakona	12	23,629	8	12	0	8	4	3.50	2.00	2.50	8	Dec'25
98	Paschim Midnapore	Ghatal	17	54,591	17	13	4	4	13	5.00	4.00	7.00	16	Sept '25
99	Jhargram	Jhargram	18	61,682	15	16	2	4	14	10.50	1.50	2.00	14	Dec'25
100	Paschim Midnapore	Kharagpur	35	2,07,604	40	27	8	1	26	18.00	11.00	9.00	38	Dec '25
101	Paschim Midnapore	Kharar	10	12,220	4	10	0	8	2	1.50	0.50	2.00	4	Dec'25
102	Paschim Midnapore	Khirpai	10	16,385	5	10	0	3	7	3.00	1.00	1.00	5	Dec'25
103	Paschim Midnapore	Midnapore	25	1,69,127	62	25	0	13	12	30.00	18.00	14.00	62	Nov '25
104	Paschim Midnapore	Ramjibanpur	11	19,611	5	11	0	4	7	2.00	1.50	1.50	5	Sept '25
105	Purba Midnapore	Contai	21	92,226	40	15	6	16	5	20.00	8.00	10.00	38	Nov '25
106	Purba Midnapore	Egra	14	30,148	9	14	0	12	2	5.00	2.00	2.00	9	Sept '25
107	Purba Midnapore	Haldia	29	2,00,827	80	29	0	3	26	15.00	5.00	60.00	80	March '26
108	Purba Midnapore	Panskura	18	57,932	11	18	0	18	0	6.00	5.00	0.00	11	Achieved
109	Purba Midnapore	Tamluk	20	65,312	15	20	0	17	3	8.50	5.00	1.50	15	Oct '25
110	Jhalda	Jhalda	12	19,540	4	12	0	12	0	1.50	1.00	1.50	4	Sept, 25
111	Purulia	Purulia	23	1,21,067	16	16	7	0	23	6.00	3.00	6.00	15	Sept '25
112	Purulia	Raghunathpur	13	25,621	7	13	0	8	5	1.40	2.66	2.94	7	Sept, 25
113	South 24 parganas	Baruipur	17	53,128	22	17	0	6	11	12.00	3.00	7.00	22	Sept '25
114	South 24 parganas	Budge Budge	20	76,858	24	20	0	18	2	13.60	7.60	2.80	24	Oct '25
115	South 24 parganas	Diamond Harbour	16	43,169	12	16	0	9	7	5.00	2.50	4.50	12	Dec'25

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
116	South 24 parganas	Jainagar-Mazilpur	14	25,922	6	14	0	14	0	3.50	1.50	1.00	6	Dec'25
117	South 24 parganas	Maheshtala	35	4,49,423	168	35	0	10	25	72.00	40.00	56.00	168	Dec '25
118	South 24 parganas	Pujali	16	37,040	11	2	14	2	2	2.00	0.50	2.00	5	Dec '25
119	South 24 parganas	Rajpur-Sonarpur	35	4,23,724	279	35	0	28	7	135.00	126.00	18.00	279	Nov'25
120	Uttar Dinajpur	Dalkhola	16	37,063	11	13	3	9	7	5.00	3.50	2.00	11	Sept '25
121	Uttar Dinajpur	Islampur	17	54,340	14	13	4	13	4	5.00	3.50	4.00	13	Sept '25
122	Uttar Dinajpur	Kaliaganj	17	53,530	22	17	0	15	2	11.00	7.00	4.00	22	Sept '25
123	Uttar Dinajpur	Raiganj	27	1,83,612	60	19	8	0	9	16.00	9.00	33.00	58	Sept '25
124	Howrah	Howrah MC	50	10,70,645	568	45	5	11	0	75.00	40.00	432.00	547	March '26
125	Howrah	Bally	35	2,91,916	112	35	0	0	0	0.00	0.00	112.00	112	Feb'26
126	Jalpaiguri	Maynaguri	17	36,263	8	2	15	0	17	3.00	1.50	1.00	6	Sept '25
127	Alipurduar	Falakata	18	54,039	14	2	16	0	0	0.00	0.00	5.77	6	Oct '25
128	Kolkata	Kolkata MC	144	4594718	3668	144	0	27	117	1840.00	360.00	1468.00	3668	Apr '26
		Total =	2997	**21532295**	**10227.00**	**2761**	**236**	**1772**	**1019**	**4488.20**	**1837.13**	**3799.57**	**10124.91**	

Status of per day Collection & Transportation of Fresh Waste of 128 ULBs of West Bengal upto July,2025

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	Bankura	Bankura	24	1,37,386	37	24	0	16	8	13.95	5.46	17.59	37	Sept '25
2	Bankura	Bishnupur	19	67,783	16	11	8	8	11	4.92	3.08	8.00	16	Sept '25
3	Bankura	Sonamukhi	15	34,228	8	15	0	6	9	3.08	1.85	3.08	8	Sept '25
4	Paschim Burdwan	Asansol MC	106	11,56,387	560	84	22	27	79	196.80	128.00	235.20	560	Sept '25
5	Purba Burdwan	Barddhaman	35	3,14,638	101	35	0	23	12	43.35	45.39	12.26	101	Sept '25
6	Purba Burdwan	Dainhat	14	24,397	7	14	0	13	1	4.09	2.77	0.13	7	Sept '25
7	Paschim Burdwan	Durgapur MC	43	5,66,517	244	43	0	20	23	101.93	68.22	73.84	244	Sept '25
8	Purba Burdwan	Gushkara	16	35,374	8	16	0	15	1	3.67	3.00	1.33	8	Sept '25
9	Purba Burdwan	Kalna	18	56,722	14	18	0	18	0	6.37	5.65	1.98	14	Oct '25
10	Purba Burdwan	Katwa	20	81,615	29	20	0	16	4	12.32	6.77	9.91	29	Sept '25
11	Purba Burdwan	Memari	16	41,455	10	16	0	16	0	6.88	3.13	0.00	10	Achieved
12	Birbhum	Bolpur	22	80,210	33	22	0	10	12	13.20	9.00	10.79	33	Sept '25
13	Birbhum	Dubrajpur	16	38,041	10	16	0	16	0	5.79	3.56	0.64	10	Sept '25
14	Birbhum	Nalhati	16	41,244	9	14	2	14	2	3.60	1.80	3.60	9	Sept '25
15	Birbhum	Rampurhat	18	57,833	17	18	0	12	6	6.68	2.43	7.89	17	Sept '25
16	Birbhum	Sainthia	16	44608	12	16	0	10	6	6.32	3.16	2.53	12	Sept '25
17	Birbhum	Suri	21	90,314	23	21	0	8	13	7.46	4.97	10.57	23	Sept, 25
18	Cooch Behar	Cooch Behar	20	77935	17	20	0	2	18	3.04	1.21	12.75	17	Sept '25
19	Cooch Behar	Dinhata	16	36,124	10	16	0	16	0	6.64	3.36	0.00	10	Achieved
20	Cooch Behar	Haldibari	11	14,404	4	11	0	11	0	2.31	1.38	0.31	4	Oct,25
21	Cooch Behar	Mathabhanga	12	23,895	9	8	4	8	4	4.36	3.29	1.35	9	Sept '25
22	Cooch Behar	Mekhliganj	9	9,123	5	9	0	9	0	1.60	1.06	2.34	5	Sept '25
23	Cooch Behar	Tufanganj	12	20,998	7	12	0	12	0	4.38	1.75	0.88	7	Sept '25
24	Dakshin Dinajpur	Balurghat	25	1,51,299	45	25	0	25	0	25.20	14.40	5.40	45	Sept '25
25	Dakshin Dinajpur	Buniadpur	14	30183	8	14	0	10	4	4.00	2.00	2.00	8	Sept '25
26	Dakshin Dinajpur	Gangarampore	18	56,217	17	13	5	13	5	6.07	1.82	9.11	17	Sept '25
27	Darjeeling	Darjeeling	32	1,20,414	21	32	0	32	0	15.60	3.60	1.80	21	Sept '25
28	Kalimpong	Kalimpong	23	49,403	12	16	7	10	4	5.68	1.89	4.42	12	Sept '25
29	Darjeeling	Kurseong	20	42,346	7	20	0	10	10	2.55	1.27	3.18	7	Sept '25
30	Darjeeling	Mirik	9	11,513	3	6	3	6	3	1.29	1.07	0.64	3	Sept '25
31	Darjeeling	Siliguri MC	47	5,13,264	287	47	0	35	12	137.09	64.94	84.98	287	Sept, 25
32	Howrah	Uluberia	32	2,32,290	96	32	0	25	7	25.22	10.78	60.00	96	Sept, 25

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						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
33	Hooghly	Arambagh	19	66,175	18	19	0	14	5	9.29	7.97	0.74	18	Sept, 25
34	Hooghly	Baidyabati	23	1,21,110	50	23	0	23	0	34.00	14.00	2.00	50	Sept,25
35	Hooghly	Bansberia	22	1,03,920	32	20	2	16	6	10.11	4.61	17.28	32	Sept, 25
36	Hooghly	Bhadreswar	22	1,01,477	26	22	0	22	0	16.25	9.75	0.00	26	Achieved
37	Hooghly	Champdany	22	1,11,251	19	20	2	18	4	9.00	4.00	6.00	19	Sept, 25
38	Hooghly	Chandannagore MC	33	1,66,867	58	33	0	31	2	30.45	20.13	7.42	58	Sept, 25
39	Hooghly	Dankuni	21	94,966	34	21	0	17	4	16.19	12.14	5.67	34	Sept '25
40	Hooghly	Hooghly Chinsurah	30	1,77,259	60	30	0	20	10	40.00	18.40	1.60	60	Sept, 25
41	Hooghly	Konnagar	20	76,172	26	20	0	19	1	15.29	7.65	3.06	26	Oct'25
42	Hooghly	Rishra	23	1,24,585	45	23	0	9	14	13.33	6.67	25.00	45	Sept '25
43	Hooghly	Serampore	29	1,83,339	95	29	0	16	13	30.00	21.00	44.00	95	Sept '25
44	Hooghly	Tarakeswar	15	30,947	8	15	0	15	0	4.87	3.74	0.51	9	Dec'25
45	Hooghly	Uttarpara Kotrung	24	1,62,386	72	24	0	24	0	47.00	25.00	0.00	72	Achieved
46	Alipurduar	Alipurduar	20	65,232	21	15	5	15	5	11.50	8.50	1.00	21	Sept '25
47	Jalpaiguri	Dhupguri	16	44,719	7	1	15	1	15	0.87	0.60	5.53	7	Sept '25
48	Jalpaiguri	Jalpaiguri	25	1,07,341	38	25	0	25	0	22.80	13.24	1.96	38	Oct,25
49	Jalpaiguri	Mal	15	25,218	6	11	4	11	4	3.00	2.00	1.00	6	Sept '25
50	Malda	English Bazar	29	2,05,521	93	29	0	19	10	49.20	20.40	23.40	93	Sept '25
51	Malda	Old Malda	20	84,012	23	20	0	20	0	11.19	7.46	4.35	23	Sept '25
52	Murshidabad	Beldanga	14	29,182	7	14	0	14	0	2.60	1.60	2.80	7	Oct,25
53	Murshidabad	Berhampore	28	1,95,363	60	28	0	18	10	19.44	12.96	27.60	60	Sept '25
54	Murshidabad	Dhuliyan	21	95,706	23	21	0	0	21	2.41	1.46	19.14	23	Sept '25
55	Murshidabad	Domkal	21	1,21,927	24	21	0	6	15	9.00	5.40	9.60	24	Sept '25
56	Murshidabad	Jangipur	21	88,165	29	21	0	21	0	14.50	8.70	5.80	29	Sept, 25
57	Murshidabad	Jiaganj-Azimganj	17	51,790	10	9	8	2	15	4.49	1.84	3.67	10	Sept '25
58	Murshidabad	Kandi	18	55,632	12	15	3	15	3	6.95	2.53	2.53	12	Sept, 25
59	Murshidabad	Murshidabad	16	44,064	12	16	0	10	6	3.60	2.40	6.00	12	Sept '25
60	Nadia	Birnagar	14	30799	10	14	0	13	1	6.42	2.95	0.63	10	Oct,25
61	Nadia	Chakdah	21	95,203	23	6	3	6	3	4.97	1.86	16.16	23	Oct '25
62	Nadia	Cooper's Camp	12	18,839	5	12	0	8	4	2.13	1.75	1.13	5	Dec'25
63	Nadia	Gayeshpur	18	58,998	16	18	0	4	14	8.00	3.20	4.80	16	Sept'25
64	Nadia	Haringhata	17	45,953	12	5	12	0	0	0.00	0.00	9.00	9	Oct '25
65	Nadia	Kalyani	21	1,00,620	48	21	0	3	18	11.20	1.60	35.20	48	Sept '25
66	Nadia	Krishnanagar	25	1,53,062	120	25	0	21	4	71.26	38.00	10.74	120	Dec'25
67	Nadia	Nabadwip	24	1,25,528	36	24	0	24	0	18.60	12.00	5.40	36	Dec'25
68	Nadia	Ranaghat	20	75,365	15	20	0	12	8	7.80	3.60	3.60	15	Sept, 25

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						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
69	Nadia	Santipur	24	1,51,777	50	24	0	16	8	24.70	16.27	9.04	50	Sept '25
70	Nadia	Taherpur	13	20,894	5	13	0	11	2	2.70	2.00	0.30	5	Oct'25
71	North 24 Parganas	Ashokenagar-Kalyangarh	23	1,21,592	29	23	0	23	0	18.13	8.46	2.42	29	Oct'25
72	North 24 Parganas	Baduria	17	52,500	6	6	0	6	0	0.42	0.15	5.43	6	Oct '25
73	North 24 Parganas	Baranagar	34	2,45,213	134	34	0	11	23	49.75	14.44	69.81	134	Sept '25
74	North 24 Parganas	Barasat	35	2,78,435	163	35	0	30	5	78.69	60.22	24.09	163	Sept '25
75	North 24 Parganas	Barrackpore	24	1,52,783	40	24	0	22	2	26.40	12.40	1.20	40	Sept, 25
76	North 24 Parganas	Basirhat	23	1,25,058	53	23	0	23	0	39.75	9.46	3.79	53	Oct'25
77	North 24 Parganas	Bhatpara	35	3,85,867	164	35	0	35	0	86.57	58.18	19.25	164	Sept, 25
78	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	280	41	0	0	41	105.60	104.00	70.40	280	Sept '25
79	North 24 Parganas	Bongaon	22	1,08,864	38	18	4	16	6	18.39	8.58	11.03	38	Sept '25
80	North 24 Parganas	Dum Dum	22	1,14,786	50	22	0	8	16	22.54	7.33	20.13	50	Sept '25
81	North 24 Parganas	Garulia	21	85,336	29	21	0	8	13	7.30	4.05	17.65	29	Sept '25
82	North 24 Parganas	Gobardanga	17	45,392	12	17	0	17	0	10.64	1.36	0.00	12	Achieved
83	North 24 Parganas	Habra	24	1,47,221	42	24	0	20	4	28.20	7.80	6.00	42	Sept, 25
84	North 24 Parganas	Halisahar	23	1,24,851	42	16	7	16	7	15.67	10.98	15.35	42	Sept, 25
85	North 24 Parganas	Kamarhati	35	331163	128	35	0	28	7	43.57	51.71	32.72	128	Sept '25
86	North 24 Parganas	Kanchrapara	24	1,29,576	44	19	0	19	0	18.88	12.13	12.99	44	Oct'25
87	North 24 Parganas	Khardah	22	1,08,496	38	22	0	20	2	11.65	18.45	7.91	38	Dec'25
88	North 24 Parganas	Madhyamgram	28	1,96,127	72	28	0	28	0	39.92	27.74	4.34	72	Oct '25
89	North 24 Parganas	Naihati	31	2,18,194	86	31	0	20	11	21.46	11.90	52.64	86	Sept '25
90	North 24 Parganas	New Barrackpore	20	76,879	22	20	0	20	0	11.60	5.20	5.20	22	Oct '25
91	North 24 Parganas	North Barrackpore	23	1,32,806	59	23	0	12	11	25.86	12.12	21.01	59	Sept '25

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
92	North 24 Parganas	North Dum Dum	34	2,49,142	26	34	0	34	0	17.88	8.13	0.00	26	Achieved
93	North 24 Parganas	Panihati	35	3,77,351	141	35	0	0	0	0.00	0.00	141.00	141	Oct '25
94	North 24 Parganas	South Dum Dum	35	4,03,316	287	35	0	26	9	135.11	27.98	123.91	287	Sept, 25
95	North 24 Parganas	Taki	16	38,263	9	16	0	10	6	4.11	1.93	2.96	9	Sept, 25
96	North 24 Parganas	Titagarh	23	1,16,541	39	23	0	16	7	17.99	11.45	9.57	39	Sept '25
97	Paschim Midnapore	Chandrakona	12	23,629	6	12	0	8	4	2.49	1.71	1.80	6	Dec'25
98	Paschim Midnapore	Ghatal	17	54,591	17	13	4	4	13	5.04	4.13	2.29	11	Sept '25
99	Jhargram	Jhargram	18	61,682	15	16	2	4	14	10.53	1.58	2.89	15	Dec'25
100	Paschim Midnapore	Kharagpur	35	2,07,604	50	27	8	1	26	17.07	12.80	20.12	50	Sept '25
101	Paschim Midnapore	Kharar	10	12,220	4	10	0	8	2	1.41	0.56	2.04	4	Dec'25
102	Paschim Midnapore	Khirpai	10	16,385	5	10	0	3	7	3.10	0.92	0.98	5	Dec'25
103	Paschim Midnapore	Midnapore	25	1,69,127	56	25	0	13	12	27.88	17.77	10.35	56	Sept '25
104	Paschim Midnapore	Ramjibanpur	11	19,611	5	11	0	4	7	2.14	1.43	1.43	5	Sept '25
105	Purba Midnapore	Contai	21	92,226	36	15	6	16	5	9.00	3.60	2.40	15	Sept '25
106	Purba Midnapore	Egra	14	30,148	9	12	2	12	2	4.81	1.54	2.65	9	Sept '25
107	Purba Midnapore	Haldia	29	2,00,827	80	29	0	3	26	15.00	5.00	60.00	80	Sept '25
108	Purba Midnapore	Panskura	18	57,932	11	18	0	18	0	6.11	4.89	0.00	11	Achieved
109	Purba Midnapore	Tamluk	20	65,312	15	20	0	17	3	8.38	5.03	1.59	15	Oct '25
110	Jhalda	Jhalda	12	19,540	4	12	0	12	0	1.50	1.00	1.50	4	Sept, 25
111	Purulia	Purulia	23	1,21,067	12	16	7	0	23	2.00	1.50	5.00	9	Sept '25
112	Purulia	Raghunathpur	13	25,621	7	13	0	8	5	1.40	2.66	2.94	7	Sept, 25
113	South 24 parganas	Baruipur	17	53,128	20	17	0	6	11	11.02	2.86	6.12	20	Sept '25
114	South 24 parganas	Budge Budge	20	76,858	24	20	0	18	2	13.60	7.60	2.80	24	Oct '25
115	South 24 parganas	Diamond Harbour	16	43,169	12	16	0	9	7	5.00	2.50	4.50	12	Dec'25

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
116	South 24 parganas	Jainagar-Mazilpur	14	25,922	6	14	0	14	0	3.33	1.33	1.33	6	Dec'25
117	South 24 parganas	Maheshtala	35	4,49,423	168	35	0	10	25	72.00	40.00	56.00	168	Sept '25
118	South 24 parganas	Pujali	16	37,040	11	2	14	2	2	2.00	0.05	8.50	11	Oct '25
119	South 24 parganas	Rajpur-Sonarpur	35	4,23,724	279	35	0	28	7	134.89	126.50	17.61	279	Sept '25
120	Uttar Dinajpur	Dalkhola	16	37,063	11	13	3	9	7	5.15	3.31	2.54	11	Sept '25
121	Uttar Dinajpur	Islampur	17	54,340	14	13	4	13	4	4.98	3.32	5.70	14	Sept '25
122	Uttar Dinajpur	Kaliaganj	17	53,530	24	17	0	15	2	12.92	8.86	2.22	24	Sept '25
123	Uttar Dinajpur	Raiganj	27	1,83,612	57	19	8	0	9	9.60	7.20	40.20	57	Sept '25
124	Howrah	Howrah MC	50	10,70,645	112	45	5	11	0	17.35	11.04	83.61	112	Sept '25
125	Howrah	Bally	35	2,91,916	568	35	0	0	0	0.00	0.00	568.00	568	Oct '25
126	Jalpaiguri	Maynaguri	17	36,263	8	2	15	0	17	3.00	1.50	2.50	7	Sept '25
127	Alipurduar	Falakata	18	54,039	14	2	16	0	0	0.00	0.00	7.75	8	Oct '25
128	Kolkata	Kolkata MC	144	4594718	3600	144	NA	27	117	1840.00	360.00	1400.00	3600	December '25
		Total =	2997	**21532295**	**10227.00**	**2759**	**210**	**1772**	**1008**	**4389.27**	**1877.79**	**3920.31**	**10187.38**	

	Information regarding Per Day Collection, Transportation of Fresh Waste and land availilibilty of 128 ULBs of West Bengal									
Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Wet Waste	Dry Waste	Mixed Waste	Total	
1	Bankura	Bankura	24	1,37,386	82	23	12	47	82	December '24
2	Bankura	Bishnupur	19	67,783	86	21	9	56	86	March '25
3	Bankura	Sonamukhi	15	34,228	13	5	3	5	13	March '25
4	Paschim Burdwan	Asansol MC	106	11,56,387	700	210	140	350	700	March '25
5	Purba Burdwan	Barddhaman	35	3,14,638	168	72.1	75.5	20.4	168	January '25
6	Purba Burdwan	Dainhat	14	24,397	10.55	6.12	4.12	0.31	10.55	November '24
7	Paschim Burdwan	Durgapur MC	43	5,66,517	304	127	85	92	304	March '25
8	Purba Burdwan	Gushkara	16	35,374	19.3	5.12	7.14	7.04	19.3	November '24
9	Purba Burdwan	Kalna	18	56,722	23	10.47	9.28	3.25	23	October '24
10	Purba Burdwan	Katwa	20	81,615	40.94	20.45	11.01	9.48	40.94	November '24
11	Purba Burdwan	Memari	16	41,455	16	8	3	5	16	November '24
12	Birbhum	Bolpur	22	80,210	54.98	20.4	13.6	20.98	54.98	March '25
13	Birbhum	Dubrajpur	16	38,041	15.54	9	5.54	1	15.54	October '24
14	Birbhum	Nalhati	16	41,244	28	19	3	6	28	November '24
15	Birbhum	Rampurhat	18	57,833	49	21	10	18	49	December '24
16	Birbhum	Sainthia	16	44608	19	5.7	3.8	9.5	19	February '25
17	Birbhum	Suri	21	90,314	60	19	11	30	60	December '24
18	Cooch Behar	Cooch Behar	20	77935	45.68	20.5	13.62	11.56	45.68	March '25
19	Cooch Behar	Dinhata	16	36,124	15.52	8.16	4.21	3.15	15.52	October '24
20	Cooch Behar	Haldibari	11	14,404	5.2	2	1.8	1.4	5.2	October '24

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21	Cooch Behar	Mathabhanga	12	23,895	14.27	3.76	2.74	2.77	9.27	January '25
22	Cooch Behar	Mekhliganj	9	9,123	4.7	1.5	1	2.2	4.7	October '24
23	Cooch Behar	Tufanganj	12	20,998	14.25	6.35	7.6	0.3	14.25	October '24
24	Dakshin Dinajpur	Balurghat	25	1,51,299	75	38	23	14	75	October '24
25	Dakshin Dinajpur	Buniadpur	14	30183	12	6	3	3	12	December '24
26	Dakshin Dinajpur	Gangarampore	18	56,217	28	10	3	15	28	December '24
27	Darjeeling	Darjeeling	32	1,20,414	35	26	6	3	35	October '24
28	Kalimpong	Kalimpong	23	49,403	38.85	18.85	15.28	4.72	38.85	March '25
29	Darjeeling	Kurseong	20	42,346	11	4	2	5	11	January '25
30	Darjeeling	Mirik	9	11,513	4.2	1.8	1.5	0.9	4.2	January '25
31	Darjeeling	Siliguri MC	47	5,13,264	358	171	81	106	358	February '25
32	Howrah	Uluberia	32	2,32,290	48.7	20.52	13.48	14.5	48.5	October '24
33	Hooghly	Arambagh	19	66,175	28.76	14.84	12.73	1.19	28.76	December '24
34	Hooghly	Baidyabati	23	1,21,110	50	27	15	8	50	December '24
35	Hooghly	Bansberia	22	1,03,920	24	8.64	5.76	9.6	24	October '24
36	Hooghly	Bhadreswar	22	1,01,477	32	20	12	0	32	NA
37	Hooghly	Champdany	22	1,11,251	19	6	3	10	19	December '24
38	Hooghly	Chandannagore MC	33	1,66,867	60	36	24	0	60	NA
39	Hooghly	Dankuni	21	94,966	42	20	15	7	42	March '25
40	Hooghly	Hooghly Chinsurah	30	1,77,259	82	50	30	2	82	December '24
41	Hooghly	Konnagar	20	76,172	25.5	10	4	11.5	25.5	October '24
42	Hooghly	Rishra	23	1,24,585	35	8.21	5.47	21.32	35	March '25
43	Hooghly	Serampore	29	1,83,339	70	14	9	47	70	March '25
44	Hooghly	Tarakeswar	15	30,947	13.16	6.01	3.73	3.42	13.16	December '24

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45	Hooghly	Uttarpara Kotrung	24	1,62,386	89.81	37	52.81	0	89.81	
46	Alipurduar	Alipurduar	20	65,232	21	10	8	3	21	January '25
47	Alipurduar	Dhupguri	16	44,719	10.5	1.3	0.9	8.3	10.5	March '25
48	Alipurduar	Jalpaiguri	25	1,07,341	62	37.2	21.6	3.2	62	November '24
49	Alipurduar	Mal	15	25,218	13.74	4.98	2.1	6.66	13.74	March '25
50	Malda	English Bazar	29	2,05,521	210	140	70	0	210	NA
51	Malda	Old Malda	20	84,012	37	18	12	7	37	NA
52	Murshidabad	Beldanga	14	29,182	11	4.08	2.52	4.4	11	October '24
53	Murshidabad	Berhampore	28	1,95,363	90	32.4	21.6	36	90	March '25
54	Murshidabad	Dhuliyan	21	95,706	46.42	4	2.42	40	46.42	March '25
55	Murshidabad	Domkal	21	1,21,927	40	15	9	16	40	March '25
56	Murshidabad	Jangipur	21	88,165	48	24	14.4	9.6	48	December '24
57	Murshidabad	Jiaganj-Azimganj	17	51,790	25	9	6	10	25	March '25
58	Murshidabad	Kandi	18	55,632	31.05	16.78	10.7	3.57	31.05	December '24
59	Murshidabad	Murshidabad	16	44,064	32	12	10	10	32	January '25
60	Nadia	Birnagar	14	30799	9.82	4.714	3.142	1.96	9.816	December '24
61	Nadia	Chakdah	21	95,203	58	0	0	0	0	July '25
62	Nadia	Cooper's Camp	12	18,839	8.04	3.42	2.81	1.81	8.04	December '24
63	Nadia	Gayeshpur	18	58,998	31	17	6	8	31	March '25
64	Nadia	Haringhata	17	45,953	0	0	0	0	0	July '25
65	Nadia	Kalyani	21	1,00,620	55	14	2	39	55	March '25

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66	Nadia	Krishnanagar	25	1,53,062	120	70.8	36	13.2	120	December '24
67	Nadia	Nabadwip	24	1,25,528	63	31	23	9	63	December '24
68	Nadia	Ranaghat	20	75,365	45	23	15	7	45	February '25
69	Nadia	Santipur	24	1,51,777	75.84	37.85	23.75	14.24	75.84	March '25
70	Nadia	Taherpur	13	20,894	5	2.7	2	0.3	5	December '24
71	North 24 Parganas	Ashokenagar-Kalyangarh	23	1,21,592	79	42	28	9	79	December '24
72	North 24 Parganas	Baduria	17	52,500	5.97	0.42	0.15	5.4	5.97	July '25
73	North 24 Parganas	Baranagar	34	2,45,213	150	62	18	70	150	March '25
74	North 24 Parganas	Barasat	35	2,78,435	203	92	68	43	203	January '25
75	North 24 Parganas	Barrackpore	24	1,52,783	50	33	15.5	1.5	50	December '24
76	North 24 Parganas	Basirhat	23	1,25,058	56	27	2	27	56	December '24
77	North 24 Parganas	Bhatpara	35	3,85,867	205	108.21	72.73	24.06	205	February '25
78	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	350	132	130	88	350	March '25
79	North 24 Parganas	Bongaon	22	1,08,864	62	28	12	22	62	January '25
80	North 24 Parganas	Dum Dum	22	1,14,786	62.1	20	7	35	62	January '25
81	North 24 Parganas	Garulia	21	85,336	21	9	5	7	21	March '25
82	North 24 Parganas	Gobardanga	17	45,392	18.64	16.52	2.12	0	18.64	NA
83	North 24 Parganas	Habra	24	1,47,221	70	47	13	10	70	December '24
84	North 24 Parganas	Halisahar	23	1,24,851	47	19.4	13.6	14	47	December '24
85	North 24 Parganas	Kamarhati	35	331163	160	48.46	64.64	46.9	160	January '25
86	North 24 Parganas	Kanchrapara	24	1,29,576	53	22.26	14.84	15.9	53	December '24
87	North 24 Parganas	Khardah	22	1,08,496	46	13.8	22.54	9.66	46	December '24
88	North 24 Parganas	Madhyamgram	28	1,96,127	90	49.9	34.67	5.43	90	November '24
89	North 24 Parganas	Naihati	31	2,18,194	110	26.7	17.8	65.5	110	January '25

90	North 24 Parganas	New Barrackpore	20	76,879	27.5	10.5	4.51	12.5	27.51	December '24
91	North 24 Parganas	North Barrackpore	23	1,32,806	73	32	15	26	73	January '25
92	North 24 Parganas	North Dum Dum	34	2,49,142	32	22	10	0	32	NA
93	North 24 Parganas	Panihati	35	3,77,351	156	0	0	136	136	July '25
94	North 24 Parganas	South Dum Dum	35	4,03,316	376	169	23	184	376	February '25
95	North 24 Parganas	Taki	16	38,263	22.75	8.4	5.6	8.75	22.75	October '24
96	North 24 Parganas	Titagarh	23	1,16,541	65	32	16	17	65	January '25
97	Paschim Midnapore	Chandrakona	12	23,629	8.42	3.5	2.4	2.52	8.42	December '24
98	Paschim Midnapore	Ghatal	17	54,591	26.7	7.92	6.48	3.6	18	
99	Paschim Midnapore	Jhargram	18	61,682	28.5	20	3	5.5	28.5	February '25
100	Paschim Midnapore	Kharagpur	35	2,07,604	82	28	21	33	82	March '25
101	Paschim Midnapore	Kharar	10	12,220	5.4	1.9	0.75	2.75	5.4	December '24
102	Paschim Midnapore	Khirpai	10	16,385	6.76	4.19	1.25	1.32	6.76	February '25
103	Paschim Midnapore	Midnapore	25	1,69,127	92	43.8	29.2	19	92	March '25
104	Paschim Midnapore	Ramjibanpur	11	19,611	23	3	2	7	12	March '25
105	Purba Midnapore	Contai	21	92,226	60	15	6	4	25	March '25
106	Purba Midnapore	Egra	14	30,148	14.6	7.8	2.5	4.3	14.6	January '25
107	Purba Midnapore	Haldia	29	2,00,827	80	15	5	60	80	January '25
108	Purba Midnapore	Panskura	18	57,932	18	10	8	0	18	NA
109	Purba Midnapore	Tamluk	20	65,312	24.6	13.75	8.25	2.6	24.6	December '24
110	Jhalda	Jhalda	12	19,540	6.48	2.1	1.54	2.84	6.48	December '24
111	Purulia	Purulia	23	1,21,067	20	3	2	7	12	March '25
112	Purulia	Raghunathpur	13	25,621	11	2.2	4.18	4.62	11	February '25
113	South 24 parganas	Baruipur	17	53,128	24.5	13.5	3.5	7.5	24.5	January '25
114	South 24 parganas	Budge Budge	20	76,858	27.13	18	9.5	0	27.5	NA
115	South 24 parganas	Diamond Harbour	16	43,169	12	5	3	4	12	December '24

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116	South 24 parganas	Jaynagar-Mazilpur	14	25,922	14	9	3	2	14	December '24
117	South 24 parganas	Maheshtala	35	4,49,423	249	50.4	33.56	102.6	186.56	March '25
118	South 24 parganas	Pujali	16	37,040	0.413	0.358	0.0551	0	0.4131	July '25
119	South 24 parganas	Rajpur-Sonarpur	35	4,23,724	348.52	153.5	102.33	41.31	297.14	March '25
120	Uttar Dinajpur	Dalkhola	16	37,063	17.29	8.09	5.2	4	17.29	January '25
121	Uttar Dinajpur	Islampur	17	54,340	21.73	7.728	5.152	8.85	21.73	January '25
122	Uttar Dinajpur	Kaliaganj	17	53,530	39	21	14.4	3.6	39	October '24
123	Uttar Dinajpur	Raiganj	27	1,83,612	97	16	12	69	97	March '25
124	Howrah	Howrah MC	50	10,70,645	715	110	70	535	715	March '25
125	Howrah	Bally	35	2,91,916	139.93	0	0	139.93	139.93	July '25
126	Jalpaiguri	Maynaguri	17	36,263	12.7	1.5	0.6	0.3	2.4	March '25
127	Alipurduar	Falakata	18	54,039	22	0	0	0	0	July '25
128	Kolkata	Kolkata MC	144	4594718	4500	2300	450	1750	4500	December '25
			2997		**13457.95**				**13166.21**	
									97.83	

Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal up to September, 2025

SL No.	Name of District	ULB	No. of ward	Population (Census 2011)	Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of Wet Waste processing Unit	Type of Dry Waste processing Unit	Method of treatment in TPD				Final destination of each of the component of processed waste				Break up details of waste processing					Action plan to process 100% of waste						
										Organic material (Wet Waste)	Inert	RDF	Other	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Budget outlay (Rs. In Cr)	DPR Prepared for Plant Infrastructure works (Yes/ No)	Tender Published for engagement of agency for Plant Infrastructure works (Yes/ No)	Work Order issued to agency (Yes/ No)	Infrastructure Work Started by agency (Yes/ No)	Time line for starting of 100% processing of Fresh waste	Remarks
1	Bankura	Bankura	24	1,37,386	40	0	40	Windraw Composting	Material Recovery Facilty (MRF)	22	4	2.4	11.6	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	6.68	Yes	Yes	Yes	Yes	May, 2026	
2	Bankura	Bishnupur	19	67,783	14	0	14	Windraw Composting	MRF	7.7	1.4	0.84	4.06	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.85	Yes	Yes	Yes	Yes	May, 2026	
3	Bankura	Sonamukhi	15	34,228	9	0	9	Windraw Composting	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.42	Yes	Yes	Yes	Yes	Dec, 2025	
4	Paschim Bardhaman	Asansol MC	106	11,56,387	566	0	566	Windraw Composting	MRF	311.3	56.6	33.96	164.14	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	76.65	Yes	Yes	Yes	No	April, 2026	
5	Purba Bardhaman	Barddhaman	35	3,14,638	98	0	98	Windraw Composting	MRF	53.9	9.8	5.88	28.42	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	18.40	No	No	No	No	December,2026	
6	Purba Bardhaman	Daishat	14	24,397	7	0	7	Windraw Composting	MRF	3.85	0.7	0.42	2.03	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.16	No	No	No	No	Dember,2026	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Sept, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
7	Paschim Bardhaman	Durgapur MC	43	5,66,517	244	0	244	Windraw Composting	MRF	134.2	24.4	14.64	70.76	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	33.29	Yes	Yes	Yes	No	December,2026	Work order issued to an agency for setting up of fresh waste processing unit at the ULB. Due to local agitation the agency could not start infrastrcure work for setting up of fresh waste processing unit at the reclaimed land of the dumpsite. For this, a feasible land is under identification.
8	Purba Bardhaman	Guskhara	16	35,374	9	0	9	Windraw Composting	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.31	Yes	Yes	Yes	Yes	April , 2026	
9	Purba Bardhaman	Kalna	18	56,722	15	0	15	Windraw Composting	MRF	8.25	1.5	0.9	4.35	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.52	Yes	Yes	Yes	No	March, 2026	
10	Purba Bardhaman	Katwa	20	81,615	26	0	26	Windraw Composting	MRF	14.3	2.6	1.56	7.54	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	5.16	No	No	No	No	December,2026	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Oct, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
11	Purba Bardhaman	Memari	16	41,455	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.75	Yes	Yes	Yes	Yes	December , 2025	
12	Birbhum	Bolpur	22	80,210	31	0	31	Windraw Composting	MRF	17.05	3.1	1.86	8.99	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	6.02	No	No	No	No	Oct,2026	
13	Birbhum	Dubrajpur	16	38,041	10	0	10	Windraw Composting	MRF	5.5	1	0.6	2.9	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.70	Yes	Yes	Yes	Yes	Feb, 2026	
14	Birbhum	Nalhati	16	41,244	9	0	9	Windraw Composting	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.64	Yes	Yes	Yes	Yes	March, 2026	
15	Birbhum	Rampurhat	18	57,833	15	0	15	Windraw Composting	MRF	8.25	1.5	0.9	4.35	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.07	Yes	Yes	No	No	October, 2026	
16	Birbhum	Sainthia	16	44608	12	0	12	Windraw Composting	MRF	6.6	1.2	0.72	3.48	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.08	Yes	Yes	Yes	Yes	Dec, 2025	
17	Birbhum	Suri	21	90,314	26	0	26	Windraw Composting	MRF	14.3	2.6	1.56	7.54	Local Farmers/ Hoticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	4.05	Yes	Yes	No	No	June, 2026	

NOTARY S. P. Mandal Enrolment No. F-2005/2020 Exp. Dt. 25/5/30 Kolkata High Court OATH COMMR. OF INDIA

Status and action plan for ensuring 100% processing of fresh waste under 128 ULBs of West Bengal up to September, 2025

										Method of treatment in TPD				Final destination of each of the componentsof processed waste			Break up details of waste processing					Action plan to process fresh waste						
18	Cooch Behar	Coochbehar	20	77935	20	0	20	Windraw Composting	MRF	11	2	1.2	5.8	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.07	Yes	No	No	No	December, 2026	
19	Cooch Behar	Dinhata	16	36,124	9	3	6	Windraw Composting	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	1.65	0.18	0.3	0.97	1.70	Yes	Yes	Yes	Yes	Dec, 2025	
20	Cooch Behar	Haldibari	11	14,404	4	2.5	1.5	Windraw Composting	MRF	2.2	0.4	0.24	1.16	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	1.375	0.15	0.25	0.725	0.97	Yes	Yes	Yes	Yes	January, 2026	
21	Cooch Behar	Mathabhanga	12	23,895	9	5	4	Windraw Composting	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	2.75	0.3	0.5	1.45	1.56	Yes	Yes	Yes	Yes	June, 2026	Construction of Infrastructure work for setting up of fresh waste processing unit was started but due to public agitation it was disrupted.
22	Cooch Behar	Mekhliganj	9	9,123	5	4	1	Windraw Composting	MRF	2.75	0.5	0.3	1.45	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	2.2	0.24	0.4	1.16	0.51	Yes	Yes	Yes	Yes	Dec, 2025	
23	Cooch Behar	Tufanganj	12	20,998	7	6	1	Windraw Composting	MRF	3.85	0.7	0.42	2.03	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	3.3	0.36	0.6	1.74	0.88	Yes	Yes	Yes	Yes	Dec, 2025	
24	Dakshin Dinajpur	Balurghat	25	1,51,299	42	0	42	Windraw Composting	MRF	23.1	4.2	2.52	12.18	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	8.21	Yes	Yes	Yes	Yes	June, 2026	
25	Dakshin Dinajpur	Buniadpur	14	30183	8	0	8	Windraw Composting	MRF	4.4	0.8	0.48	2.32	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.31	Yes	Yes	Yes	Yes	March, 2026	
26	Dakshin Dinajpur	Gangarampur	18	56,217	14	0	14	Windraw Composting	MRF	7.7	1.4	0.84	4.06	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	5.07	Yes	Yes	Yes	No	May, 2026	
27	Darjeeling	Darjeeling	32	1,20,414	28	0	28	Windraw Composting	MRF	15.2	2.8	1.68	6.96	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.83	No	No	No	No	Oct,2026	
28	Kalimpong	Kalimpong	23	49,403	13	0	13	Windraw Composting	MRF	7.15	1.3	0.78	3.77	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.08	No	No	No	No	Oct,2026	
29	Darjeeling	Kurseong	20	42,346	7	0	7	Windraw Composting	MRF	3.85	0.7	0.42	2.03	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.20	No	No	No	No	Oct,2026	
30	Darjeeling	Mirik	9	11,513	4	0	4	Windraw Composting	MRF	2.2	0.4	0.24	1.16	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.46	No	No	No	No	November,2026	
31	Darjeeling	Siliguri MC	47	5,13,264	297	297	0	Windraw Composting	MRF	163.35	29.7	17.82	86.13	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	163.35	17.82	29.7	86.13	39.20	Yes	Yes	Yes	Yes	Started	
32	Howrah	Uluberia	32	2,32,290	86	0	86	Windraw Composting	MRF	47.3	8.6	5.16	24.94	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	13.14	Yes	Yes	Yes	No	March, 2026	
33	Hooghly	Arambagh	19	66,175	16	0	16	Windraw Composting	MRF	8.8	1.6	0.96	4.64	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.15	No	No	No	No	Oct,2026	State Government has provided a land to the ULB for setting up of fresh waste processing unit. But due to public agitation further action could not be taken. Local administration is trying to resleve the matter.Expected that the matter will be resloved within Oct, 2025. After that, tender will be floated for engagement of agency for setting up of fresh waste processing plant.
34	Hooghly	Baidyabati	23	1,21,110	50	50	0	Windraw Composting	MRF	27.5	5	3	14.5	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	27.5	3	5	14.5	5.48	Yes	Yes	Yes	Yes	Started	
35	Hooghly	Bansberia	22	1,03,920	30	0	30	Windraw Composting	MRF	16.5	3	1.8	8.7	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	4.35	No	No	No	No	Oct,2026	
36	Hooghly	Bhadreswar	22	1,01,477	26	12	14	Windraw Composting	MRF	14.3	2.6	1.56	7.54	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	6.6	0.72	1.2	3.48	3.50	Yes	Yes	Yes	Yes	Sept, 2026	
37	Hooghly	Champdany	22	1,11,251	19	19	0	Windraw Composting	MRF	10.45	1.9	1.14	5.51	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	10.45	1.14	1.9	5.51	2.08	Yes	Yes	Yes	Yes	Started	
38	Hooghly	Chandernagore municipal corporation	33	1,66,867	52	0	52	Bio-CNG	MRF	28.6	5.2	3.12	15.08	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	7.82	No	No	No	No	Dec,2026	

NOTARY OF INDIA
S. P. Kanjilal
Siddhanagar Court
Kolkata
Regd. No. 5609/25
Exp. Dt. 25/05/26

Status and action plan for ensuring 100% processing of fresh waste in 128 ULBs of West Bengal up to September, 2025

										Method of treatment in TPD				Final destination of each of the component of processed waste				Break up details of waste processing					Action plan to process 100% of waste						
39	Hooghly	Dankuni	21	94,966	32	0	32	Windrow Composting	MRF	17.6	3.2	1.92	9.28	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	4.60	Yes	Yes	Yes	Yes	Started	
40	Hooghly	Hooghly Chinsurah	30	1,77,259	56	0	56	Bio-CNG	MRF	30.8	5.6	3.36	16.24	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	8.21	No	No	No	No	Oct,2026	
41	Hooghly	Konnagar	20	76,172	26	25.5	0.5	Windrow Composting	MRF	14.3	2.6	1.56	7.54	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	14.025	1.53	2.55	7.395	2.79	Yes	Yes	Yes	Yes	Started	
42	Hooghly	Rishra	23	1,24,585	45	45	0	Windrow Composting	MRF	24.75	4.5	2.7	13.05	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	24.75	2.7	4.5	13.05	5.91	Yes	Yes	Yes	Yes	Dec, 2025	
43	Hooghly	Serampore	29	1,83,339	98	95	0	Windrow Composting	MRF	52.25	9.5	5.7	27.55	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	52.25	5.7	9.5	27.55	10.40	Yes	Yes	Yes	Yes	Started	
44	Hooghly	Tarakeswar	15	30,947	10	0	10	Windrow Composting	MRF	5.5	1	0.6	2.9	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.44	No	No	No	No	Oct,2026	
45	Hooghly	Uttarpara Kotrung	24	1,62,386	72	72	0	Windrow Composting	MRF	39.6	7.2	4.32	20.88	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	39.6	4.32	7.2	20.88	7.88	Yes	Yes	Yes	Yes	Started	
46	Alipurdu ar	Alipurduar	20	65,232	21	21	0	Windrow Composting	MRF	11.55	2.1	1.26	6.09	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	11.55	1.26	2.1	6.09	2.30	Yes	Yes	Yes	Yes	Started	
47	Jalpaiguri	Dhupguri	16	44,719	7	0	7	Windrow Composting	MRF	3.85	0.7	0.42	2.03	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.15	No	No	No	No	Oct,2026	
48	Jalpaiguri	Jalpaiguri	25	1,07,341	38	3	35	Windrow Composting	MRF	20.9	3.8	2.28	11.02	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	1.65	0.18	0.3	0.87	6.79	Yes	Yes	No	No	Oct, 2026	
49	Jalpaiguri	Mal	15	25,218	6	0	6	Windrow Composting	MRF	3.3	0.6	0.36	1.74	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.99	Yes	Yes	Yes	Yes	Dec, 2025	
50	Malda	English Bazar	29	2,05,521	82	0	82	Windrow Composting	MRF	45.1	8.2	4.92	23.78	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	16.97	Yes	Yes	Yes	No	Sep, 2026	
51	Malda	Old Malda	20	84,012	23	0	23	Windrow Composting	MRF	12.65	2.3	1.38	6.67	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	4.05	No	No	No	No	Oct,2026	
52	Murshid abad	Beldanga	14	29,182	7	0	7	Windrow Composting	MRF	3.85	0.7	0.42	2.03	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.20	Yes	Yes	Yes	No	March, 2026	
53	Murshid abad	Berhampore	28	1,95,363	66	0	66	Windrow Composting	MRF	36.3	6.6	3.96	19.14	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	10.95	No	No	No	No	Nov,2026	
54	Murshid abad	Dhuliyan	21	95,706	18	0	18	Windrow Composting	MRF	9.9	1.8	1.08	5.22	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	4.19	No	No	No	No	Oct,2026	
55	Murshid abad	Domkol	21	1,21,927	24	0	24	Windrow Composting	MRF	13.2	2.4	1.44	6.96	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	4.38	No	No	No	No	Oct,2026	
56	Murshid abad	Jangipur	21	88,165	29	0	29	Windrow Composting	MRF	15.95	2.9	1.74	8.41	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	5.26	No	No	No	No	Oct,2026	
57	Murshid abad	Jiaganj-Azimganj	17	51,790	15	0	15	Windrow Composting	MRF	8.25	1.5	0.9	4.35	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.79	No	No	No	No	Oct,2026	
58	Murshid abad	Kandi	18	55,632	12	0	12	Windrow Composting	MRF	6.6	1.2	0.72	3.48	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.08	No	No	No	No	Dec,2026	
59	Murshid abad	Murshidabad	16	44,064	16	0	16	Windrow Composting	MRF	8.8	1.6	0.96	4.64	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.19	Yes	Yes	Yes	Yes	June, 2026	
60	Nadia	Birnagar	14	30799	10	8	2	Windrow Composting	MRF	5.5	1	0.6	2.9	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	4.4	0.48	0.8	2.32	1.08	Yes	Yes	Yes	Yes	Dec, 2025	

GOVT. OF INDIA NOTARY Reg. No.-35888/2015 Exp. Dt.-25/2020 S. P. Konnagar Court Bidhannagar Kolkata

Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal up to September, 2025

										Method of treatment in TPD				Final destination of each of the component/of processed waste			Break up details of waste processing					Action plan for processing of waste					
61	Nadia	Chakdaha	21	95,203	19	0	19	Windrow Composting	MRF	10.45	1.9	1.14	5.51	Local Farmers/ Horticulture/ Agriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	4.05	Yes	Yes	Yes	Yes	May, 2026	
62	Nadia	Cooper's Camp	12	18,839	5	0	5	Windrow Composting	MRF	2.75	0.5	0.3	1.45	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.88	Yes	Yes	Yes	Yes	Dec, 2025	
63	Nadia	Gayeshpur	18	58,998	16	0	16	Windrow Composting	MRF	8.8	1.6	0.96	4.64	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.19	Yes	Yes	Yes	Yes	Dec, 2025	
64	Nadia	Haringhata	17	45,953	12	0	12	Windrow Composting	MRF	6.6	1.2	0.72	3.48	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.19	No	No	No	No	Nov, 2025	State Government will identified the land for setting up of fresh waste processing unit. Expected that the land will be under possesion of the ULB within Oct, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
65	Nadia	Kalyani	21	1,00,620	80	0	50	Windrow Composting	MRF	27.5	5	3	14.5	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	6.57	Yes	No	No	No	Oct, 2026	
66	Nadia	Krishnanagar	25	1,53,062	90	120	-30	Windrow Composting	MRF	49.5	9	5.4	26.1	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	66	7.2	12	34.8	13.14	No	No	No	No	Oct, 2026	
67	Nadia	Nabadwip	24	1,25,528	36	16	20	Windrow Composting	MRF	19.8	3.6	2.16	10.44	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	8.8	0.96	1.6	4.64	6.57	Yes	Yes	No	No	June, 2026	
68	Nadia	Ranaghat	20	75,365	20	0	20	Windrow Composting	MRF	11	2	1.2	5.8	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.74	Yes	Yes	No	No	June, 2026	
69	Nadia	Santipur	24	1,51,777	40	0	40	Windrow Composting	MRF	22	4	2.4	11.6	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	9.09	Yes	Yes	No	No	June, 2026	
70	Nadia	Taherpur NAA	13	20,894	5	4.1	0.9	Windrow Composting	MRF	2.75	0.5	0.3	1.45	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	2.255	0.246	0.41	1.189	0.55	Yes	Yes	Yes	Yes	Dec, 2025	
71	North 24 Parganas	Ashoknagar-Kalyangath	23	1,21,592	35	6	29	Windrow Composting	MRF	19.25	3.5	2.1	10.15	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	3.3	0.36	0.6	1.74	5.26	No	No	No	No	June,2026	
72	North 24 Parganas	Baduria	17	52,500	6	4	2	Windrow Composting	MRF	3.3	0.6	0.36	1.74	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	2.2	0.24	0.4	1.16	0.65	Yes	Yes	Yes	Yes	Apr, 2026	
73	North 24 Parganas	Baranagar	34	2,45,213	134																								
74	North 24 Parganas	Dum Dum	35	2,78,435	163																								
75	North 24 Parganas	South DumDum	24	1,52,783	80	554	0	Windrow Composting & Bio methanation	MRF	304.7	55.4	33.24	160.66	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	304.7	33.24	55.4	160.66	20.91	Yes	Yes	Yes	Yes	Started	
76	North 24 Parganas	North Dum Dum	23	1,25,058	53																								
77	North 24 Parganas	New Barrackpur	35	3,85,867	164																								
78	North 24 Parganas	Kamarhati	41	6,34,107	287	0	287	Windrow Composting	MRF	157.85	55.4	33.24	160.66	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	17.52	Yes	Yes	Yes	No	Mary, 2026	
79	North 24 Parganas	Barasat	22	1,08,864	42	0	42	Windrow Composting	MRF	23.1	4.2	2.52	12.18	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	22.23	Yes	Yes	Yes	Yes	Mar, 2026	
80	North 24 Parganas	Barrackpore	22	1,14,786	50	0	50	Windrow Composting	MRF	27.5	5	3	14.5	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	5.48	Yes	No	No	No	Nov, 2026	
81	North 24 Parganas	Basirhat	21	85,336	35	53	-18	Windrow Composting	MRF	19.25	3.5	2.1	10.15	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	29.15	3.38	5.3	15.37	6.13	Yes	Yes	Yes	Yes	Apr, 2026	
82	North 24 Parganas	Bhatpara	17	45,392	12	0	12	Windrow Composting	MRF	6.6	1.2	0.72	3.48	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	22.45	No	No	No	No	Oct,2026	

Status and action plan for ensuring 100% processing of fresh waste in 128 ULBs of West Bengal up to September, 2025

										Method of treatment in TPD				Final destination of each of the component/of processed waste				Break up details of waste processing					Action plan to process 100% of waste						
83	North 24 Parganas	Bidhannagar Municipal Corporation	24	1,47,221	44	0	44	Bio-CNG	MRF	24.2	4.4	2.64	12.76	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	38.33	No	No	No	No	Dec, 2026	
84	North 24 Parganas	Bongaon	23	1,24,851	38	31	7	Windraw Composting	MRF	20.9	3.8	2.28	11.02	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	17.05	1.86	3.1	8.99	6.79	No	No	No	No	Oct,2026	
85	North 24 Parganas	Garulia	35	331163	128	0	128	Windraw Composting	MRF	70.4	12.8	7.68	37.12	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	3.92	Yes	No	No	No	Sept, 2026	
86	North 24 Parganas	Gobardanga	24	1,29,576	37	0	37	Windraw Composting	MRF	20.35	3.7	2.22	10.73	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.04	Yes	Yes	Yes	Yes	June, 2026	
87	North 24 Parganas	Habra	22	1,08,496	38	0	38	Windraw Composting	MRF	20.9	3.8	2.28	11.02	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	7.67	No	No	No	No	Jun,2026	
88	North 24 Parganas	Haliashar	28	1,96,127	62	0	62	Windraw Composting	MRF	34.1	6.2	3.72	17.98	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	5.69	No	No	No	No	Oct,2026	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Oct, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
89	North 24 Parganas	Kanchrapara	31	2,18,194	72	0	72	Windraw Composting	MRF	39.6	7.2	4.32	20.88	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	5.90	No	No	No	No	Oct,2026	
90	North 24 Parganas	Khardah	20	76,879	22	0	22	Windraw Composting	MRF	12.1	2.2	1.32	6.38	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	5.08	Yes	No	No	No	Sept, 2026	
91	North 24 Parganas	Madhyamgram	23	1,32,806	46	16	30	Windraw Composting	MRF	25.3	4.6	2.76	13.34	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	8.8	0.96	1.6	4.64	5.86	Yes	No	No	No	Sept, 2026	
92	North 24 Parganas	Naihati	34	2,49,142	30	0	30	Windraw Composting	MRF	16.5	3	1.8	8.7	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	11.72	Yes	Yes	Yes	Yes	May, 2026	
93	North 24 Parganas	North Barrackpore	35	3,77,351	127	0	127	Windraw Composting	MRF	69.85	12.7	7.62	36.83	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	7.99	Yes	No	No	No	Sept, 2026	
94	North 24 Parganas	Panihati	35	4,03,316	287	0	287	Windraw Composting	MRF	157.85	28.7	17.22	83.23	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	19.27	No	No	No	No	Dec,2026	
95	North 24 Parganas	Taki	16	38,263	9	8.4	0.6	Windraw Composting	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	4.62	0.504	0.84	2.436	1.53	Yes	Yes	Yes	Yes	Feb, 2026	
96	North 24 Parganas	Titagarh	23	1,16,541	42	0	42	Windraw Composting	MRF	23.1	4.2	2.52	12.18	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	5.22	Yes	No	No	No	Nov, 2026	
97	Paschim Midnapore	Chandrakona	12	23,629	8	0	8	Windraw Composting	MRF	4.4	0.8	0.48	2.32	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.92	Yes	Yes	Yes	Yes	Dec, 2025	
98	Paschim Midnapore	Ghatal	17	54,591	17	0	17	Windraw Composting	MRF	9.35	1.7	1.02	4.93	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.92	No	No	No	No	Oct,2026	
99	Jhargram	Jhargram	18	61,682	15	0	15	Windraw Composting	MRF	8.25	1.5	0.9	4.35	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.12	Yes	Yes	Yes	Yes	May, 2026	
100	Paschim Midnapore	Kharagpur	35	2,07,604	40	25	15	Windraw Composting	MRF	22	4	2.4	11.6	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	10.75	1.5	2.5	7.25	8.98	Yes	Yes	Yes	Yes	Jun, 2026	
101	Paschim Midnapore	Kharar	10	12,220	4	0	4	Windraw Composting	MRF	2.2	0.4	0.24	1.16	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.59	Yes	Yes	Yes	Yes	March, 2026	Construction of Infrastructre Work for setting up of fresh waste processing unit is under process.
102	Paschim Midnapore	Khirpai	10	16,385	5	0	5	Windraw Composting	MRF	2.75	0.5	0.3	1.45	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.74	Yes	Yes	No	No	March, 2026	
103	Paschim Midnapore	Midnapore	25	1,69,127	62	0	62	Windraw Composting	MRF	34.1	6.2	3.72	17.98	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	10.07	Yes	Yes	No	No	June, 2026	
104	Paschim Midnapore	Ramjibonpur	11	19,611	5	0	5	Windraw Composting	MRF	2.75	0.5	0.3	1.45	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.77	Yes	Yes	Yes	Yes	March, 2026	

Status and action plan for ensuring 100% processing of waste for 128 ULBs of West Bengal up to September, 2025

					Method of treatment in TPD				Final destination of each of the componentsof processed waste				Break up details of waste processing					Action plan to process 100% of waste					
105	Purba Midnapore	Contai	21	92,226	40	0	40	Windraw Composting	MRF	22	4	2.4	11.6	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	6.57	Yes	Yes	No	No	Nov, 2026	
106	Purba Midnapore	Egra	14	30,148	9	0	9	Windraw Composting	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.60	Yes	Yes	No	No	Jan, 2026	
107	Purba Midnapore	Haldia	29	2,00,827	80	80	0	Windraw Composting	MRF	44	8	4.8	23.2	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	44	4.8	8	23.2	8.76	Yes	Yes	Yes	Yes	Started	
108	Purba Midnapore	Panskura	18	57,932	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.97	No	No	No	No	Oct, 2026	
109	Purba Midnapore	Tamralipta	20	65,312	15	0	15	Windraw Composting	MRF	8.25	1.5	0.9	4.35	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.69	No	No	No	No	Oct, 2026	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within Sept, 2025. After that the tender will be folated for enagagement of agency for setting up of fresh waste processing plant.
110	Jhalda	Jhalda	12	19,540	4	0	4	Windraw Composting	MRF	2.2	0.4	0.24	1.16	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	0.71	No	No	No	No	Oct,2026	
111	Purulia	Purulia	23	1,21,067	16	0	16	Windraw Composting	MRF	8.8	1.6	0.96	4.64	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0		2.19	No	No	No	No	Dec,2026	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within Sept, 2025. After that the tender will be folated for enagagement of agency for setting up of fresh waste processing plant.
112	Purulia	Raghunathpur	13	25,621	7	0	7	Windraw Composting	MRF	3.85	0.7	0.42	2.03	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.20	No	No	No	No	Oct,2026	
113	South 24 parganas	Baruipur	17	53,128	22	0	22	Windraw Composting	MRF	12.1	2.2	1.32	6.38	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.68	Yes	Yes	No	No	Sep, 2026	
114	South 24 parganas	Budge Budge	20	76,858	24	0	24	Windraw Composting	MRF	13.2	2.4	1.44	6.96	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	3.29	Yes	Yes	No	No	May, 2026	
115	South 24 parganas	Diamond Harbour	16	43,169	12	0	12	Windraw Composting	MRF	6.6	1.2	0.72	3.48	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.14	Yes	Yes	Yes	No	May, 2026	
116	South 24 parganas	Jaynagar Majilpur	14	25,922	6	4	2	Windraw Composting & Bio Gas	MRF	3.3	0.6	0.36	1.74	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	1	1.2	0.24	0.4	1.16	0.99	Yes	Yes	Yes	Yes	Dec, 2025	
117	South 24 parganas	Maheshtala	35	4,49,423	168	5	163	Vermi Compos	MRF	92.4	16.8	10.08	48.72	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	2.75	0.3	0.5	1.45	23.00	Yes	No	No	No	Sept, 2026	
118	South 24 parganas	Pujali	16	37,040	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.38	Yes	Yes	Yes	Yes	May, 2026	
119	South 24 parganas	Rajpur- Sonarpur	35	4,23,724	279	0	279	Windraw Composting & Bio Gas	MRF	153.45	27.9	16.74	80.91	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		0	0	0	0	38.16	No	No	No	No	Oct,2026	
120	Uttar Dinajpur	Dalkhola	16	37,063	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.89	Yes	Yes	Yes	Yes	Apr, 2026	
121	Uttar Dinajpur	Islampur	17	54,340	14	0	14	Windraw Composting	MRF	7.7	1.4	0.84	4.06	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.38	Yes	Yes	No	No	May, 2026	
122	Uttar Dinajpur	Kaliyaganj	17	53,530	22	0	22	Windraw Composting	MRF	12.1	2.2	1.32	6.38	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	4.27	Yes	Yes	Yes	Yes	Apr, 2026	
123	Uttar Dinajpur	Raiganj	27	1,83,612	60	0	60	Windraw Composting	MRF	33	6	3.6	17.4	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	10.40	Yes	Yes	Yes	No	March, 2026	
124	Howrah	Howrah MC	50	10,70,645	868	10	558	Windraw Composting	MRF	312.4	56.8	34.08	164.72	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	5.5	0.6	1	2.9	77.75	No	No	No	No	Dec,2026	
125	Howrah	Bally	35	2,91,916	112	0	112	Windraw Composting	MRF	61.6	11.2	6.72	32.48	Local Farmers/Horticulture / Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	0	0	0	0	0	15.32	No	No	No	No	Dec,2026	

Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal up to September, 2025

										Method of treatment in TPD				Final destination of each of the component of processed waste				Break up details of waste processing					Action plan to process 100% of waste						
126	Jalpaiguri	Maynaguri	17	36,263	8	0	8	Windrow Composting	MRF	4.4	0.8	0.48	2.32	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	1.39	Yes	Yes	Yes	Yes	Dec, 2025	
127	Alipurduar	Falakata	18	54,039	14	0	14	Windrow Composting	MRF	7.7	1.4	0.84	4.06	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	0	0	0	0	0	2.41	Yes	Yes	Yes	Yes	March, 2026	
128	Kolkata	Kolkata MC	144	4594718	3668	609	3059	Windrow Compost & Bio-CNG	Material Recovery Facility & Plastic Processing Unit	2017.4	366.8	220.08	1063.72	Local Farmers/ Horticulture/ Aggriculture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	5	500	2	0	102	600.00	No	No	No	No	Dec,2026	
	Total =		2997	21332295	10227	2213.5	8013.5																1854.41						

Status and								(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste							
Sl. No.	(i) Name of District	ULB				Waste being processed per day (TPD)	Gap in processing (TPD)	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order Issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of processing of remaining waste	Purpose
Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order Issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of 100% processing of Fresh waste	Proposal
1	Bankura	Bankura	24	1,37,386	40	0	40		0	0	0	0	Dec, 2025	6.68	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
2	Bankura	Bishnupur	19	67,783	14	0	14						Sept,2025	2.85	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
3	Bankura	Sonamukhi	15	34,228	9	0	9						Oct,2025	1.42	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
4	Paschim Bardhaman	Asansol MC	106	11,56,387	566	0	566						Dec, 2025	76.65	Yes	Yes	Yes	No	March, 2026	Work order issued to an agency for setting up of fresh waste processing unit at the ULB. After reclaimation of land from legacy waste the infrastrcure work for setting up of fresh waste processing unit will be started.
5	Purba Bardhaman	Barddhaman	35	3,14,638	98	0	98						Dec, 2025	18.40	No	No	No	No	Oct,2026	After reclaimation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
6	Purba Bardhaman	Dainhat	14	24,397	7	0	7						Dec, 2025	1.16	No	No	No	No	Oct,2026	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Sept, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
7	Paschim Bardhaman	Durgapur MC	43	5,66,517	244	0	244		0	0	0	0	Dec, 2025	33.29	Yes	Yes	Yes	No	Sept,2026	Work order issued to an agency for setting up of fresh waste processing unit at the ULB. Due to local agitation the agency could not start infrastrcure work for setting up of fresh waste processing unit at the reclaimed land of the dumpsite. For this, a feasible land is under identification.
8	Purba Bardhaman	Guskhara	16	35,374	9	0	9						Sept,2025	1.31	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
9	Purba Bardhaman	Kalna	18	56,722	15	0	15		0	0	0	0	Sept,2025	2.52	Yes	Yes	Yes	No	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
10	Purba Bardhaman	Katwa	20	81,615	26	0	26						Dec, 2025	5.16	No	No	No	No	Oct,2026	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Oct, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
11	Purba Bardhaman	Memari	16	41,455	11	0	11		0	0	0	0	Sept,2025	1.75	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.

Sl No.	(i) Name of District	ULB	Status and			Waste being processed per day (TPD)	Gap in processing (TPD)	(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste							
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order Issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of processing of remaining waste	Proposal
12	Birbhum	Bolpur	22	80,210	31	0	31		0	0	0	0	Dec, 2025	6.02	No	No	No	No	Oct,2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
13	Birbhum	Dubrajpur	16	38,041	10	0	10						July,2025	1.70	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
14	Birbhum	Nalhati	16	41,244	9	0	9		0	0	0	0	Sept,2025	1.64	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
15	Birbhum	Rampurhat	18	57,833	15	0	15		0	0	0	0	Dec, 2025	3.07	Yes	Yes	No	No	March, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency.
16	Birbhum	Sainthia	16	44608	12	0	12		0	0	0	0	Sept,2025	2.08	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
17	Birbhum	Suri	21	90,314	26	0	26		0	0	0	0	Dec, 2025	4.05	Yes	Yes	No	No	March, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency.
18	Cooch Behar	Coochbehar	20	77935	20	0	20		0	0	0	0	Sept,2025	3.07	Yes	No	No	No	Sept, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously prepartion of tender document for enagagement of agency is under process.
19	Cooch Behar	Dinhata	16	36,124	9	3	6		1.65	0.18	0.3	0.87	July,2025	1.70	Yes	Yes	Yes	Yes	Dec, 2025	Civil constrction for setting up of fresh waste processing unit has been completed. Procurement of machineries are under process.
20	Cooch Behar	Haldibari	11	14,404	4	2.5	1.5		1.375	0.15	0.25	0.725	Sept,2025	0.57	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
21	Cooch Behar	Mathabhanga	12	23,895	9	5	4		2.75	0.3	0.5	1.45	Sept,2025	1.56	Yes	Yes	Yes	No	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit was started but due to public agitation it was disrupted.
22	Cooch Behar	Mekhliganj	9	9,123	5	4	1		2.2	0.24	0.4	1.16	July,2025	0.51	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
23	Cooch Behar	Tufanganj	12	20,998	7	6	1		3.3	0.36	0.6	1.74	Sept,2025	0.88	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
24	Dakshin Dinajpur	Balurghat	25	1,51,299	42	0	42		0	0	0	0	Sept,2025	8.21	Yes	Yes	Yes	Yes	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
25	Dakshin Dinajpur	Buniadpur	14	30183	8	0	8		0	0	0	0	Sept,2025	1.31	Yes	Yes	Yes	Yes	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
26	Dakshin Dinajpur	Gangarampur	18	56,217	14	0	14		0	0	0	0	Sept,2025	3.07	Yes	Yes	Yes	No	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
27	Darjeeling	Darjeeling	32	1,20,414	24	0	24		0	0	0	0	Dec,2025	3.83	No	No	No	No	Oct,2026	Constrction of allied works for setting up of fresh waste processing unit is in progress. After completion of those works, Tender to be floated for setting up of fresh waste processing plant.

45345

NOTARY S. P. Kanaujia Barrackpur Court Kolkata Regd. No. 45345/2023 Exp. 31.12.2027 GOVT. OF INDIA

SL No.	Status and (i) Name of District	ULB				Waste being processed per day (TPD)	Gap in processing (TPD)	(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste							
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order Issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of processing of remaining waste	Proposal
28	Kalimpong	Kalimpong	23	49,403	13	0	13		0	0	0	0	Dec,2025	2.08	No	No	No	No	Oct,2026	Tender to be floated for engagement of agency for setting up fresh waste processing plant.
29	Darjeeling	Kurseong	20	42,346	7	0	7		0	0	0	0	Dec,2025	1.20	No	No	No	No	Oct,2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for enagagement of agency is under process. Approach road construction completed.
30	Darjeeling	Mirik	9	11,513	4	0	4		0	0	0	0	Dec,2025	0.46	No	No	No	No	Oct,2026	Recently, land identied and process for taking possession is in progress. DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation
31	Darjeeling	Siliguri MC	47	5,13,264	297	297	0		163.35	17.82	29.7	86.13	Dec,2025	39.20	Yes	Yes	Yes	Yes	Started	Work order issued to an agency for setting up of fresh waste processing unit. Partial plant installed and in operation and Infrsatructre Work for remaining plant is in progress.
32	Howrah	Uluberia	32	2,32,290	86	0	86		0	0	0	0	Dec, 2025	13.14	Yes	Yes	Yes	No	March, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender to be floated for engagement of agency for setting up of fresh waste processing plant.
33	Hooghly	Arambagh	19	66,175	16	0	16		0	0	0	0		3.15	No	No	No	No	Oct,2026	State Government has provided a land to the ULB for setting up of fresh waste processing unit. But due to public agitation further action could not be taken. Local administration is trying to resolve the matter. Expected that the matter will be resolved within Oct, 2025. After that, tender will be floated for enagagement of agency for setting up of fresh waste processing plant.
34	Hooghly	Baidyabati	23	1,21,110	50	50	0		27.5	3	5	14.5	NA	5.48	Yes	Yes	Yes	Yes	Started	Plant in operation.
35	Hooghly	Bansberia	22	1,03,920	30	0	30		0	0	0	0	Jan,2026	4.38	No	No	No	No	Oct,2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation.
36	Hooghly	Bhadreswar	22	1,01,477	26	12	14		6.6	0.72	1.2	3.48	Dec,2025	3.50	Yes	Yes	Yes	Yes	March, 2026	Work order issued to an agency for setting up of fresh waste processing unit. Infrsatructre Work is in progress.
37	Hooghly	Champdany	22	1,11,251	19	19	0		10.45	1.14	1.9	5.51	NA	2.08	Yes	Yes	Yes	Yes	Started	PLant in operation.
38	Hooghly	Chanderna gore municipal corporation	33	1,66,867	52	0	52		0	0	0	0	Dec, 2025	7.82	No	No	No	No	Oct,2026	Tender to be floated for engagement of agency for setting up fresh waste processing plant. Tender document prepared.
39	Hooghly	Dankuni	21	94,966	32	0	32		0	0	0	0	Dec,2025	4.60	Yes	Yes	Yes	Yes	Started	Work order issued to an agency for setting up of fresh waste processing unit. Infrsatructre Work is in progress.
40	Hooghly	Hooghly Chinsurah	30	1,77,259	56	0	56		0	0	0	0	Dec, 2025	8.21	No	No	No	No	Oct,2026	Tender to be floated for engagement of agency for setting up fresh waste processing plant. Tender document prepared.

Sl. No.	(i) Name of District	ULB	Status and			Waste being processed per day (TPD)	Gap in processing (TPD)	(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste							
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order Issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of processing of remaining waste	Proposal
41	Hooghly	Konnagar	20	76,172	26	25.5	0.5		14.025	1.33	2.55	7.395	NA	2.79	Yes	Yes	Yes	Yes	Started	Plant in operation.
42	Hooghly	Rishra	23	1,24,585	45	45	0		24.75	2.7	4.5	13.05	Sept,2025	5.91	Yes	Yes	Yes	Yes	March, 2026	Tender to be floated for upgradation of existing infrastracture for processing the remaing waste. Tender document under preparation.
43	Hooghly	Serampore	29	1,83,339	95	95	0		52.25	5.7	9.5	27.55	NA	10.40	Yes	Yes	Yes	Yes	Started	Plant in operation.
44	Hooghly	Tarakeswar	15	30,947	10	0	10		0	0	0	0	Dec, 2025	1.44	No	No	No	No	Oct,2026	State Government identified the land for setting up of fresh waste processing unit.DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation.
45	Hooghly	Uttarpara Kotrung	24	1,62,386	72	72	0		39.6	4.32	7.2	20.88	Dec.,2025	7.88	Yes	Yes	Yes	Yes	Started	Plant in operation.
46	Alipurdu ar	Alipurduar	20	65,232	21	21	0		11.55	1.26	2.1	6.09	NA	2.30	Yes	Yes	Yes	Yes	Started	Plant in operation.
47	Jalpaigur i	Dhupguri	16	44,719	7	0	7		0	0	0	0	Dec, 2025	1.15	No	No	No	No	Oct,2026	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within June, 2025. After that the tender will be flonted for enagagement of agency for setting up of freh waste processing plant.
48	Jalpaigur i	Jalpaiguri	25	1,07,341	38	3	35						Sept,2025	6.79	Yes	Yes	No	No	March, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
49	Jalpaigur i	Mal	15	25,218	6	0	6						Sept,2025	0.99	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process .
50	Malda	English Bazar	29	2,05,521	82	0	82						Sept,2025	16.97	Yes	Yes	Yes	No	Feb, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process .
51	Malda	Old Malda	20	84,012	23	0	23						Dec, 2025	4.05	No	No	No	No	Oct,2026	State Government identified the land for setting up of fresh waste processing unit. DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation.
52	Murshid abad	Beldanga	14	29,182	7	0	7						Sept,2025	1.20	Yes	Yes	Yes	No	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process .
53	Murshid abad	Berhampor e	28	1,95,363	66	0	66						Dec, 2025	10.95	No	No	No	No	Oct,2026	After reclaimation of land from legacy waste, the tender for infrastructre work for setting up of fresh waste processing unit will be floated.
54	Murshid abad	Dhuliyan	21	95,706	18	0	18						Dec, 2025	4.19	No	No	No	No	Oct,2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for enagagement of agency is under process.

Sl. No.	(i) Name of District	ULB	Status and			Waste being processed per day (TPD)	Gap in processing (TPD)	(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste							
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order Issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of processing of remaining waste	Proposal
55	Murshid abad	Domkol	21	1,21,927	24	0	24						Dec, 2025	4.38	No	No	No	No	Oct,2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously prepattion of tender document for enagagement of agency is under process.
56	Murshid abad	Jangipur	21	88,165	29	0	29		0	0	0	0	Sept,2025	5.26	No	No	No	No	Oct,2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously prepartion of tender document for enagagement of agency is under process.
57	Murshid abad	Jiaganj-Azimganj	17	51,790	15	0	15						Oct, 2025	1.79	No	No	No	No	Oct,2026	State Government identified a land for setting up of fresh waste processing unit for Jiaganj-Azimgunj Municipality, but due to local agitation further action could not be taken. Local administration are giving their best effort to resjove the matter.Expected that by Aug,2025 the matter will be resloved. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
58	Murshid abad	Kandi	18	55,632	12	0	12						Dec, 2025	2.08	No	No	No	No	Oct,2026	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within July, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
59	Murshid abad	Murshidab ad	16	44,064	16	0	16		0	0	0	0	Dec, 2025	2.19	Yes	Yes	Yes	Yes	March, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
60	Nadia	Birnagar	14	30799	10	8	2		4.4	0.48	0.8	2.32	Sept,2025	1.08	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
61	Nadia	Chakdaha	21	95,203	19	0	19						Dec, 2025	4.03	Yes	Yes	Yes	Yes	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
62	Nadia	Cooper's Camp	12	18,839	5	0	5						Dec ,2025	0.88	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
63	Nadia	Gayeshpur	18	58,998	16	0	16						Sept,2025	2.19	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
64	Nadia	Haringhata	17	45,953	12	0	12						Dec, 2025	2.19	No	No	No	No	Oct,2026	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Oct, 2025. After that the tender will be floated for enagagement of agency for setting up of fresh waste processing plant.
65	Nadia	Kalyani	21	1,00,620	50	0	50		0	0	0	0	Sept, 2025	6.57	Yes	No	No	No	Sept, 2026	Tender floated for enagagement of agency for setting up of fresh waste processing plant.
66	Nadia	Krishnanag ar	25	1,53,062	90	120	-30		66	7.2	12	34.8	NA	13.14	No	No	No	No	Oct,2026	Achieved

NOTARY
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Kolkata

Sl. No.	(i) Name of District	ULB	Status and			Waste being processed per day (TPD)	Gap in processing (TPD)	(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste							
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of processing of remaining waste	Proposal
67	Nadia	Nabadwip	24	1,25,528	36	16	20		8.8	0.96	1.6	4.64	Dec, 2025	6.57	Yes	Yes	No	No	June, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. After reclaimation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
68	Nadia	Ranaghat	20	75,365	20	0	20		0	0	0	0	Dec, 2025	2.74	Yes	Yes	No	No	June, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency.
69	Nadia	Santipur	24	1,51,777	40	0	40						Dec, 2025	9.09	Yes	Yes	No	No	June, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency.
70	Nadia	Taherpur NAA	13	20,894	5	4.1	0.9		2.255	0.246	0.41	1.189	Sept,2025	0.55	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
71	North 24 Parganas	Ashoknagar-Kalyangarh	23	1,21,592	35	6	29		3.3	0.36	0.6	1.74	Sept,2025	5.26	No	No	No	No	Oct,2026	Work order issued to an agency for setting up of fresh waste processing unit at dumpsite of Ashokenagar-Kalyangarh municipality for Ashokenagar-Kalyangarh municipality & Habra municipality. After, reclaimation of land through bio-mining & bio-remediation of legacy waste, installation of infrastrucre for fresh waste processing unit will be started.
72	North 24 Parganas	Baduria	17	52,500	6	4	2		2.2	0.24	0.4	1.16	Dec,2025	0.65	Yes	Yes	Yes	Yes	Dec, 2025	Work order issued for engagement of agency for setting up fresh waste processing plant. Land development work is in progress.
73	North 24 Parganas	Baranagar	34	2,45,213	134	554	0	304.7	33.24	55.4	160.66	Jan,2026	70.91	Yes	Yes	Yes	Yes	Started	Work order issued to an agency for setting up of fresh waste processing unit at Promodnagar dumpsite for these 5 ULBs. Infrastrure Work is in progress. Gradually, the infrstrucre being extended at the reclaimed land being available after legacy waste processing. Partial processing is in progress.
74	North 24 Parganas	Dum Dum	35	2,78,435	163										Yes	Yes	Yes	Yes	Started	
75	North 24 Parganas	South DumDum	24	1,52,783	40										Yes	Yes	Yes	Yes	Started	
76	North 24 Parganas	North Dum Dum	23	1,25,058	53										Yes	Yes	Yes	Yes	Started	
77	North 24 Parganas	New Barrackpur	35	3,85,867	164										Yes	Yes	Yes	Yes	Started	
78	North 24 Parganas	Kamarhati	41	6,34,107	287	0	287						Sept,2025	17.52	Yes	Yes	Yes	No	March, 2026	Work order issued to an agency for setting up of fresh waste processing unit at Kamarhati dumpsite for the ULB. After reclaimation of land from legacy waste the infrastrucre work for setting up of fresh waste processing unit will be started.
79	North 24 Parganas	Barasat	22	1,08,864	42	0	42						Sept,2025	22.23	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.

Sl. No.	(i) Name of District	ULB	Status and			Waste being processed per day (TPD)	Gap in processing (TPD)	(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste							
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order Issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of processing of remaining waste	Proposal
80	North 24 Parganas	Barrackpore	22	1,14,786	50	0	50		0	0	0	0	Dec,2026	5.48	Yes	No	No	No	Sept, 2026	Tender floated for engagement of agency for setting up of fresh waste processing plant.
81	North 24 Parganas	Basirhat	21	85,336	35	53	-18		29.15	3.18	5.3	15.37	Dec.,2025	6.13	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrastructre Work for setting up of fresh waste processing unit is under process.
82	North 24 Parganas	Bhatpara	17	45,392	12	0	12						Dec,2026	22.45	No	No	No	No	Oct,2026	Tender to be floated for engagement of an agency for upgradation of Civil and/or Electro-Mechanical construction/installation, for processing of fresh waste at the identified land of Bhatpara Municipality. Prepartion of tender document is under process.
83	North 24 Parganas	Bidhannagar Municipal Corporation	24	1,47,221	44	0	44						Dec,2025	38.33	No	No	No	No	Dec, 2026	DPR prepared. Tender to be floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
84	North 24 Parganas	Bongaon	23	1,24,851	38	31	7		17.05	1.86	3.1	8.99	Dec, 2025	6.79	No	No	No	No	Oct,2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously prepartion of tender document for enagagement of agency is under process.
85	North 24 Parganas	Garulia	35	331163	128	0	128		0	0	0	0	Dec,2026	3.92	Yes	No	No	No	Sept, 2026	Tender to be floated for engagement of an agency for upgradation of Civil and/or Electro-Mechanical construction/installation, for processing of fresh waste at the identified land of Bhatpara Municipality. Prepartion of tender document is under process.
86	North 24 Parganas	Gobardanga	24	1,29,576	37	0	37		0	0	0	0	Sept,2025	2.04	Yes	Yes	Yes	Yes	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
87	North 24 Parganas	Habra	22	1,08,496	38	0	38						Sept,2025	7.67	No	No	No	No	Oct,2026	Work order issued to an agency for setting up of fresh waste processing unit at dumpsite of Ashokenagar-Kalyangarh municipality for Ashokenagar-Kalyangarh municipality & Habra municipality. After, reclaimation of land through bio-mining & bio-remediation of legacy waste, installation of infrastrucre for fresh waste processing unit will be started.
88	North 24 Parganas	Halisahar	28	1,96,127	62	0	62		0	0	0	0	Feb,2026	5.69	No	No	No	No	Oct,2026	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Oct, 2025. After that the tender will be floated for engagement of agency for setting up of fresh waste processing plant.
89	North 24 Parganas	Kanchrapara	31	2,18,194	72	0	72		0	0	0	0	Oct,2026	5.90	No	No	No	No	Oct,2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation.
90	North 24 Parganas	Khardah	20	76,879	22	0	22		0	0	0	0	Dec.,2025	5.08	Yes	No	No	No	Sept, 2026	Tender to be floated for engagement of an agency for upgradation of Civil and/or Electro-Mechanical construction/installation, for processing of fresh waste at the identified land of Bhatpara Municipality. Prepartion of tender document is under process.
91	North 24 Parganas	Madhyamgram	23	1,32,806	46	16	30		8.8	0.96	1.6	4.64	Dec,2026	9.86	Yes	No	No	No	Sept, 2026	Tender floated for engagement of agency for setting up of fresh waste processing plant.
92	North 24 Parganas	Naihati	34	2,49,142	30	0	30		0	0	0	0	Dec, 2025	11.72	Yes	Yes	Yes	Yes	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.

Sl. No.	(i) Name of District	ULB	Status and			Waste being processed per day (TPD)	Gap in processing (TPD)	(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste							
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order Issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of processing of remaining waste	Proposal
93	North 24 Parganas	North Barrackpore	35	3,77,351	127	0	127						Dec,2025	7.99	Yes	No	No	No	Sept, 2026	As per decision, wastes of North Barrackpore Municipality shall be processed at the dump land of Titagarh Municipality on Cluster Mode.
94	North 24 Parganas	Panihati	35	4,03,316	287	0	287						Dec,2026	19.27	No	No	No	No	Oct,2026	Tender to be floated for engagement of an agency for setting up of fresh waste processing plants, on the reclaimed land at Ramchandrapur and at the identified land at Mahishpota Mouza. Prepartion of tender document under process.
95	North 24 Parganas	Taki	16	38,263	9	8.4	0.6		4.62	0.504	0.84	2.436	Dec,2025	1.53	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
96	North 24 Parganas	Titagarh	23	1,16,541	42	0	42		0	0	0	0	Sept,2026	5.22	Yes	No	No	No	Sept, 2026	Tender floated for engagement of agency for setting up of fresh waste processing unit, on integrated module, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpyard through biomining of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender not matured. 3rd call shall be invited shortly.
97	Paschim Midnapore	Chandrakona	12	23,629	8	0	8						Sept,2025	0.92	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
98	Paschim Midnapore	Ghatal	17	54,591	17	0	17						Dec, 2025	2.92	No	No	No	No	Oct,2026	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identifed within Aug, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
99	Jhargram	Jhargram	18	61,682	15	0	15						Dec, 2025	3.12	Yes	Yes	Yes	Yes	March, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
100	Paschim Midnapore	Kharagpur	35	2,07,604	40	25	15		13.75	1.5	2.5	7.25	Sept,2025	8.98	Yes	Yes	Yes	Yes	March, 2026	Work order issued to an agency for setting up of fresh waste processing unit. Infrsatructre Work started but stopped due to local agitation. Effort given to reslove the matter and start the work at the earliest.
101	Paschim Midnapore	Kharar	10	12,220	4	0	4						Dec,2025	0.59	Yes	Yes	Yes	No	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
102	Paschim Midnapore	Khirpai	10	16,385	5	0	5						Dec,2025	0.74	Yes	Yes	No	No	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
103	Paschim Midnapore	Midnapore	25	1,69,127	62	0	62						Jan,2026	10.07	Yes	Yes	No	No	June, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared &. Tender floated for engagement of agency.
104	Paschim Midnapore	Ramjilbonpur	11	19,611	5	0	5						Sept,2025	0.77	Yes	Yes	Yes	Yes	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
105	Purba Midnapore	Contai	21	92,226	40	0	40						Dec, 2025	6.57	Yes	Yes	No	No	March, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.

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Sl. No.	(i) Name of District	ULB	Status and			Waste being processed per day (TPD)	Gap in processing (TPD)	(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste							
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order Issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of processing of remaining waste	Proposal
106	Purba Midnapore	Egra	14	30,148	9	0	9						Dec, 2025	1.60	Yes	Yes	No	No	March, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
107	Purba Midnapore	Haldia	29	2,00,827	80	80	0		44	4.8	8	23.2	NA	8.76	Yes	Yes	Yes	Yes	Started	Achieved.
108	Purba Midnapore	Panskura	18	57,932	11	0	11		0	0	0	0	Dec, 2025	1.97	No	No	No	No	Oct,2026	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Aug, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
109	Purba Midnapore	Tamralipta	20	65,312	15	0	15		0	0	0	0	Dec, 2025	2.69	No	No	No	No	Oct,2026	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within Sept, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
110	Jhalda	Jhalda	12	19,540	4	0	4						Dec, 2025	0.71	No	No	No	No	Oct,2026	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identifed within March, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
111	Purulia	Purulia	23	1,21,067	16	0	16						Dec, 2025	2.19	No	No	No	No	Oct,2026	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within Sept, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
112	Purulia	Raghunathpur	13	25,621	7	0	7						Dec, 2025	1.20	No	No	No	No	Oct,2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously prepartion of tender document for enagagement of agency is under process.
113	South 24 parganas	Baruipur	17	53,128	22	0	22		0	0	0	0	Dec,2026	2.68	Yes	Yes	No	No	June, 2026	After reclaimation of land from legacy waste the tender for infrastrcure work for setting up of fresh waste processing unit will be floated.
114	South 24 parganas	Budge Budge	20	76,858	24	0	24		0	0	0	0	Dec, 2025	3.29	Yes	Yes	No	No	May, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency .
115	South 24 parganas	Diamond Harbour	16	43,169	12	0	12		0	0	0	0	Dec,2025	2.14	Yes	Yes	Yes	No	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
116	South 24 parganas	Jaynagar Majilpur	14	25,922	6	4	2	1	1.2	0.24	0.4	1.16	Sept,2025	0.99	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
117	South 24 parganas	Maheshtala	35	4,49,423	168	5	163		2.75	0.3	0.5	1.45	Dec,2026	23.00	Yes	No	No	No	Sept, 2026	Tender floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
118	South 24 parganas	Pujali	16	37,040	11	0	11						Dec,2025	1.38	Yes	Yes	Yes	Yes	March, 2026	Tender floated for engagement of agency for setting up of fresh waste processing plant.

Sl. No.	(i) Name of District	ULB	Status and			Waste being processed per day (TPD)	Gap in processing (TPD)	(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste							
								Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	DPR Preparation (Yes/ No)	Tender Published (Yes/ No)	Work Order issued (Yes/ No)	Work Started (Yes/ No)	Time line for starting of processing of remaining waste	Proposal
119	South 24 parganas	Rajpur-Sonarpur	35	4,23,724	279	0	279		0	0	0	0	Dec,2025	38.16	No	No	No	No	Oct,2026	Tender shall be floated by the ULB itself, for engagement of agency for setting up fresh waste processing unit. Tender document prepared.
120	Uttar Dinajpur	Dalkhola	16	37,063	11	0	11		0	0	0	0	Dec,2025	1.89	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
121	Uttar Dinajpur	Islampur	17	54,340	14	0	14		0	0	0	0	Dec.,2025	2.38	Yes	Yes	No	No	March, 2026	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously prepartion of tender document for enagagement of agency is under process.
122	Uttar Dinajpur	Kaliyaganj	17	53,530	22	0	22		0	0	0	0	Dec,2025	4.27	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
123	Uttar Dinajpur	Raiganj	27	1,83,612	60	0	60		0	0	0	0	Dec,2025	10.40	Yes	Yes	Yes	No	March, 2026	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
124	Howrah	Howrah MC	50	10,70,645	568	10	558		5.5	0.6	1	2.9	Dec,2026	77.75	No	No	No	No	Dec,2026	After reclaimation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
125	Howrah	Bally	35	2,91,916	112	0	112		0	0	0	0	Dec,2026	15.32	No	No	No	No	Dec,2026	After reclaimation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
126	Jalpaiguri	Maynaguri	17	36,263	8	0	8		0	0	0	0	Nov,2025	1.39	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
127	Alipurduar	Falakata	18	54,039	14	0	14		0	0	0	0	Nov,2025	2.41	Yes	Yes	Yes	Yes	Dec, 2025	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
128	Kolkata	Kolkata MC	144	4594718	3668	609	3059	5	500	2	0	102	Dec, 2026	600.00	No	No	No	No	Dec,2026	Bio-CNG and windraw compost plant to be set up for remaining wet waste and for remaining dry waste MRF to be set up.
	Total =		2997	21532295	10227	2213.5	8013.5	6	1379.825	98.09	160.15	566.435	Total =	1554.41						

Status and action plan for ensuring 100% processing of solid waste for 128 ULBs of West Bengal upto May, 2025

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the componentsof (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. in Cr)	Proposal
1	Bankura	Bankura	24	1,37,386	61	4	57	Windraw Composting	Material Recovery Facility (MRF)	33.55	6.1	3.66	17.69	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		33.55	3.66	6.1	17.69	Dec, 2025	6.68	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
2	Bankura	Bishnupur	19	67,783	26	0	26	Windraw Composting	MRF	14.3	2.6	1.56	7.54	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		14.3	1.56	2.6	7.54	Sept,2025	2.85	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
3	Bankura	Sonamukhi	15	29,085	13	0	13	Windraw Composting	MRF	7.15	1.3	0.78	3.77	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		7.15	0.78	1.3	3.77	Oct,2025	1.42	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
4	Paschim Bardhaman	Asansol MC	106	11,56,387	700	0	700	Windraw Composting	MRF	385	70	42	203	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		385	42	70	203	Dec, 2025	76.65	Work order issued to an agency for setting up of fresh waste processing unit at the ULB. After reclaimation of land from legacy waste the infrastrcure work for setting up of fresh waste processing unit will be started.
5	Purba Bardhaman	Barddhaman	35	3,14,638	168	0	168	Windraw Composting	MRF	92.4	16.8	10.08	48.72	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		92.4	10.08	16.8	48.72	Dec, 2025	18.40	After reclaimation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
6	Purba Bardhaman	Dainhat	14	24,397	10.55	0	10.55	Windraw Composting	MRF	5.8025	1.055	0.633	3.0595	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		5.8025	0.633	1.055	3.0595	Dec, 2025	1.16	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within June, 2025. After that the tender will be floated for enagagement of agency for setting up of fresh waste processing plant.
7	Paschim Bardhaman	Durgapur MC	43	5,66,517	304	25	279	Windraw Composting	MRF	167.2	30.4	18.24	88.16	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		167.2	18.24	30.4	88.16	Dec, 2025	33.29	Work order issued to an agency for setting up of fresh waste processing unit at the ULB. Due to local agitation the agency could not start infrastrcure work for setting up of fresh waste processing unit at the reclaimed land of the dumpsite. For this, a feasible land is under identification.
8	Purba Bardhaman	Guskhara	16	35,374	12	0	12	Windraw Composting	MRF	6.6	1.2	0.72	3.48	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.6	0.72	1.2	3.48	Sept,2025	1.31	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
9	Purba Bardhaman	Kalna	18	56,722	23	6	17	Windraw Composting	MRF	12.65	2.3	1.38	6.67	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		12.65	1.38	2.3	6.67	Sept,2025	2.52	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
10	Purba Bardhaman	Katwa	20	81,615	47.09	0	47.09	Windraw Composting	MRF	25.8995	4.709	2.8254	13.6561	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		25.8995	2.8254	4.709	13.6561	Dec, 2025	5.16	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within June, 2025. After that the tender will be floated for enagagement of agency for setting up of fresh waste processing plant.
11	Purba Bardhaman	Memari	16	41,455	16	5	11	Windraw Composting	MRF	8.8	1.6	0.96	4.64	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.8	0.96	1.6	4.64	Sept,2025	1.75	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
12	Birbhum	Bolpur	22	80,210	54.98	17	37.98	Windraw Composting	MRF	30.239	5.498	3.2988	15.9442	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		30.239	3.2988	5.498	15.9442	Dec, 2025	6.02	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
13	Birbhum	Dubrajpur	16	38,041	15.54	0	15.54	Windraw Composting	MRF	8.547	1.554	0.9324	4.5066	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.547	0.9324	1.554	4.5066	July,2025	1.70	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.

Status and action plan for ensuring 100% processing of MSW waste for 128 ULBs of West Bengal upto May, 2025

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the componentsof (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
14	Birbhum	Nalhati	16	41,244	15	8	7	Windraw Composting	MRF	8.25	1.5	0.9	4.35	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.25	0.9	1.5	4.35	Sept,2025	1.64	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
15	Birbhum	Rampurhat	18	57,833	28	18	10	Windraw Composting	MRF	15.4	2.8	1.68	8.12	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		15.4	1.68	2.8	8.12	Dec, 2025	3.07	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency.
16	Birbhum	Sainthia	16	44,608	19	12	7	Windraw Composting	MRF	10.45	1.9	1.14	5.51	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.45	1.14	1.9	5.51	Sept,2025	2.08	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
17	Birbhum	Suri	21	90,314	37	11	26	Windraw Composting	MRF	20.35	3.7	2.22	10.73	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		20.35	2.22	3.7	10.73	Dec, 2025	4.05	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency.
18	Cooch Behar	Coochbehar	20	77,935	28	0	28	Windraw Composting	MRF	15.4	2.8	1.68	8.12	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		15.4	1.68	2.8	8.12	Sept,2025	3.07	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously prepartion of tender document for enagagement of agency is under process.
19	Cooch Behar	Dinhata	16	36,124	15.52	7	8.52	Windraw Composting	MRF	8.536	1.552	0.9312	4.5008	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.536	0.9312	1.552	4.5008	July,2025	1.70	Civil constrction for setting up of fresh waste processing unit has been completed. Procurement of machineries are under process.
20	Cooch Behar	Haldibari	11	14,404	5.2	2.5	2.7	Windraw Composting	MRF	2.86	0.52	0.312	1.508	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		2.86	0.312	0.52	1.508	Sept,2025	0.57	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
21	Cooch Behar	Mathabhanga	12	23,890	14.27	8	6.27	Windraw Composting	MRF	7.8485	1.427	0.8562	4.1383	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		7.8485	0.8562	1.427	4.1383	Sept,2025	1.56	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
22	Cooch Behar	Mekhliganj	9	9,123	4.7	4	0.7	Windraw Composting	MRF	2.585	0.47	0.282	1.363	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		2.585	0.282	0.47	1.363	July,2025	0.51	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
23	Cooch Behar	Tufanganj	12	20,998	8	6	2	Windraw Composting	MRF	4.4	0.8	0.48	2.32	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		4.4	0.48	0.8	2.32	Sept,2025	0.88	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
24	Dakshin Dinajpur	Balurghat	25	1,51,299	75	25	50	Windraw Composting	MRF	41.25	7.5	4.5	21.75	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		41.25	4.5	7.5	21.75	Sept,2025	8.21	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
25	Dakshin Dinajpur	Buniadpur	14	34,280	12	7	5	Windraw Composting	MRF	6.6	1.2	0.72	3.48	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.6	0.72	1.2	3.48	Sept,2025	1.31	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
26	Dakshin Dinajpur	Gangarampur	18	56,175	28	14	14	Windraw Composting	MRF	15.4	2.8	1.68	8.12	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		15.4	1.68	2.8	8.12	Sept,2025	3.07	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
27	Darjeeling	Darjeeling	32	1,20,414	35	0	35	Windraw Composting	MRF	19.25	3.5	2.1	10.15	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		19.25	2.1	3.5	10.15	Dec,2025	3.83	Construction of allied works for setting up of fresh waste processing unit is in progress. After completion of those works, Tender to be floated for setting up of fresh waste processing plant.
28	Kalimpong	Kalimpong	23	49,403	19	0	19	Windraw Composting	MRF	10.45	1.9	1.14	5.51	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.45	1.14	1.9	5.51	Dec,2025	2.08	Tender to be floated for engagement of agency for setting up fresh waste processing plant.

Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal upto May, 2025

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the componentsof (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of Inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. in Cr.)	Proposal
29	Darjeeling	Kurseong	20	42,346	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.05	0.66	1.1	3.19	Dec,2025	1.20	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for engagement of agency is under process. Approach road construction completed.
30	Darjeeling	Mirik	9	11,513	4.2	0	4.2	Windraw Composting	MRF	2.31	0.42	0.252	1.218	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		2.31	0.252	0.42	1.218	Dec,2025	0.84	Recently, land identified and process for taking possession is in progress. DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation
31	Darjeeling	Siliguri MC	47	5,13,264	358	200	158	Windraw Composting	MRF	196.9	35.8	21.48	103.82	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		196.9	21.48	35.8	103.82	Dec,2025	39.20	Work order issued to an agency for setting up of fresh waste processing unit. Partial plant installed and in operation and Infrsatructre Work for remaining plant is in progress.
32	Howrah	Uluberia Municipality	32	2,32,290	120	17	103	Windraw Composting	MRF	66	12	7.2	34.8	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		66	7.2	12	34.8	Dec, 2025	13.14	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender to be floated for engagement of agency for setting up of fresh waste processing plant.
33	Hooghly	Arambagh	19	66,175	28.76	7	21.76	Windraw Composting	MRF	15.818	2.876	1.7256	8.3404	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		15.818	1.7256	2.876	8.3404		3.15	State Government has provided a land to the ULB for setting up of fresh waste processing unit. But due to public agitation further action could not be taken. Local administration is trying to reslove the matter.Expected that the matter will be resloved within June, 2025. After that, tender will be folated for enagagement of agency for setting up of freh waste processing plant.
34	Hooghly	Baidyahati	23	1,21,110	50	50	0	Windraw Composting	MRF	27.5	5	3	14.5	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		27.5	3	5	14.5	NA	5.48	Plant in operation.
35	Hooghly	Bansberia	22	1,03,920	40	15	25	Windraw Composting	MRF	22	4	2.4	11.6	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		22	2.4	4	11.6	Jan,2026	4.38	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation.
36	Hooghly	Bhadreswar	22	1,01,477	32	12	20	Windraw Composting	MRF	17.6	3.2	1.92	9.28	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		17.6	1.92	3.2	9.28	Dec,2025	3.50	Work order issued to an agency for setting up of fresh waste processing unit. Infrsatructre Work is in progress.
37	Hooghly	Champdany	22	1,11,251	19	19	0	Windraw Composting	MRF	10.45	1.9	1.14	5.51	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.45	1.14	1.9	5.51	NA	2.08	PLant in operation.
38	Hooghly	Chandernagore municipal corporation	33	1,66,867	71.44	25	46.44	Bio-CNG	MRF	39.292	7.144	4.2864	20.7176	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	39.292	0	4.2864	7.144	20.7176	Dec, 2025	7.82	Tender to be floated for engagement of agency for setting up fresh waste processing plant. Tender document prepared.
39	Hooghly	Dankuni	21	94,966	42	0	42	Windraw Composting	MRF	23.1	4.2	2.52	12.18	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		23.1	2.52	4.2	12.18	Dec,2025	4.60	Work order issued to an agency for setting up of fresh waste processing unit. Infrsatructre Work is in progress.
40	Hooghly	Hooghly Chinsurah	30	1,77,259	75	16	59	Bio-CNG	MRF	41.25	7.5	4.5	21.75	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	41.25	0	4.5	7.5	21.75	Dec, 2025	8.21	Tender to be floated for engagement of agency for setting up fresh waste processing plant. Tender document prepared.
41	Hooghly	Konnagar	20	76,172	25.5	25.5	0	Windraw Composting	MRF	14.025	2.55	1.53	7.395	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		14.025	1.53	2.55	7.395	NA	2.79	Plant in operation.

Status and action plan for ensuring 100% processing of fresh waste for 128 ULBs of West Bengal upto May, 2025

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										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
42	Hooghly	Rishra	23	1,24,585	54	45	9	Windraw Composting	MRF	29.7	5.4	3.24	15.66	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		29.7	3.24	5.4	15.66	Sept,2025	5.91	Tender to be floated for upgradation of existing infrastracture for processing the remaing waste. Tender document under preparation.
43	Hooghly	Serampore	29	1,83,339	95	95	0	Windraw Composting	MRF	52.25	9.5	5.7	27.55	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		52.25	5.7	9.5	27.55	NA	10.40	Plant in operation.
44	Hooghly	Tarakeswar	15	30,947	13.16	6	7.16	Windraw Composting	MRF	7.238	1.316	0.7896	3.8164	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		7.238	0.7896	1.316	3.8164	Dec, 2025	1.44	State Government identified the land for setting up of fresh waste processing unit.DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation.
45	Hooghly	Uttarpara Kotrung	24	1,62,386	72	72	0	Windraw Composting	MRF	39.6	7.2	4.32	20.88	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		39.6	4.32	7.2	20.88	Dec.,2025	7.88	Plant in operation.
46	Alipurdu ar	Alipurduar	20	65,232	21	21	0	Windraw Composting	MRF	11.55	2.1	1.26	6.09	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11.55	1.26	2.1	6.09	NA	2.30	Plant in operation.
47	Jalpaigur i	Dhupguri	16	44,719	10.5	0	10.5	Windraw Composting	MRF	5.775	1.05	0.63	3.045	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		5.775	0.63	1.05	3.045	Dec, 2025	1.15	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within June, 2025. After that the tender will be floated for enagagement of agency for setting up of fresh waste processing plant.
48	Jalpaigur i	Jalpaiguri	25	1,07,341	62	0	62	Windraw Composting	MRF	34.1	6.2	3.72	17.98	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		34.1	3.72	6.2	17.98	Sept,2025	6.79	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
49	Jalpaigur i	Mal	15	25,218	9	0	9	Windraw Composting	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		4.95	0.54	0.9	2.61	Sept,2025	0.99	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process .
50	Malda	English Bazar	29	2,05,521	155	0	155	Windraw Composting	MRF	85.25	15.5	9.3	44.95	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		85.25	9.3	15.5	44.95	Sept,2025	16.97	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process .
51	Malda	Old Malda	20	84,012	37	0	37	Windraw Composting	MRF	20.35	3.7	2.22	10.73	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		20.35	2.22	3.7	10.73	Dec, 2025	4.05	State Government identified the land for setting up of fresh waste processing unit. DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation.
52	Murshid abad	Beldanga	14	29,182	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.05	0.66	1.1	3.19	Sept,2025	1.20	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
53	Murshid abad	Berhampor e	28	1,95,363	100	0	100	Windraw Composting	MRF	55	10	6	29	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		55	6	10	29	Dec, 2025	10.95	After revalitimation of land from legacy waste the tender for infrashtrure work for setting up of fresh waste processing unit will be floated.
54	Murshid abad	Dhuliyan	21	95,706	38.23	0	38.23	Windraw Composting	MRF	21.0265	3.823	2.2938	11.0867	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		21.0265	2.2938	3.823	11.0867	Dec, 2025	4.19	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for enagagement of agency is under process.
55	Murshid abad	Domkol	21	1,21,827	40	0	40	Windraw Composting	MRF	22	4	2.4	11.6	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		22	2.4	4	11.6	Dec, 2025	4.38	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously preparation of tender document for enagagement of agency is under process.

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										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remining waste	Budget outlay (Rs. In Cr)	Proposal
56	Murshid abad	Jangipur	21	88,165	48	25	23	Windraw Composting	MRF	26.4	4.8	2.88	13.92	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		26.4	2.88	4.8	13.92	Sept,2025	5.28	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously, preparation of tender document for enagagement of agency is under process.
57	Murshid abad	Jiaganj-Azimganj	17	51,790	16.33	0	16.33	Windraw Composting	MRF	8.9815	1.633	0.9798	4.7357	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.9815	0.9798	1.633	4.7357	Oct, 2025	1.79	State Government identified a land for setting up of fresh waste processing unit for Jiaganj-Azimganj Municipality, but due to local agitation further action could not be taken. Local administration are giving their best effort to reslove the matter.Expected that by Aug,2025 the matter will be resloved. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
58	Murshid abad	Kandi	18	55,632	19	0	19	Windraw Composting	MRF	10.45	1.9	1.14	5.51	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.45	1.14	1.9	5.51	Dec, 2025	2.08	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within July, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
59	Murshid abad	Murshidabad	16	44,064	20	12	8	Windraw Composting	MRF	11	2	1.2	5.8	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11	1.2	2	5.8	Dec, 2025	2.19	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
60	Nadia	Birnagar	14	30,799	9.82	8	1.82	Windraw Composting	MRF	5.401	0.982	0.5892	2.8478	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		5.401	0.5892	0.982	2.8478	Sept,2025	1.08	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
61	Nadia	Chakdaha	21	95,203	37	0	37	Windraw Composting	MRF	20.35	3.7	2.22	10.73	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		20.35	2.22	3.7	10.73	Dec, 2025	4.05	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
62	Nadia	Cooper's Camp	12	18,839	8.04	0	8.04	Windraw Composting	MRF	4.422	0.804	0.4824	2.3316	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		4.422	0.4824	0.804	2.3316	Dec ,2025	0.88	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
63	Nadia	Gayeshpur	18	58,998	20	0	20	Windraw Composting	MRF	11	2	1.2	5.8	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11	1.2	2	5.8	Sept,2025	2.19	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
64	Nadia	Haringhata	17	45,953	20	0	20	Windraw Composting	MRF	11	2	1.2	5.8	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11	1.2	2	5.8	Dec, 2025	2.19	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identifed within March, 2025. After that the tender will be floated for enagagement of agency for setting up of fresh waste processing plant.
65	Nadia	Kalyani	21	1,00,620	60	16	44	Windraw Composting	MRF	33	6	3.6	17.4	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		33	3.6	6	17.4	Sept, 2025	6.57	Tender floated for enagagement of agency for setting up of fresh waste processing plant
66	Nadia	Krishnanagar	25	1,53,062	120	120	0	Windraw Composting	MRF	66	12	7.2	34.8	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		66	7.2	12	34.8	NA	13.14	Achieved
67	Nadia	Nabadwip	24	1,25,528	60	16	44	Windraw Composting	MRF	33	6	3.6	17.4	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		33	3.6	6	17.4	Dec, 2025	6.57	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. After reclaimation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.

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Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the componentsof (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
68	Nadia	Ranaghat	20	75,365	25	20	5	Windraw Composting	MRF	13.75	2.5	1.5	7.25	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		13.75	1.5	2.5	7.25	Dec, 2025	2.74	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency.
69	Nadia	Santipur	24	1,51,777	83	0	83	Windraw Composting	MRF	45.65	8.3	4.98	24.07	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		45.65	4.98	8.3	24.07	Dec, 2025	9.09	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency.
70	Nadia	Taherpur NAA	13	20,894	5	4.1	0.9	Windraw Composting	MRF	2.75	0.5	0.3	1.45	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		2.75	0.3	0.5	1.45	Sept,2025	0.55	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
71	North 24 Parganas	Ashoknagar-Kalyangarh	23	1,21,592	48	35	13	Windraw Composting	MRF	26.4	4.8	2.88	13.92	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		26.4	2.88	4.8	13.92	Sept,2025	5.26	Work order issued to an agency for setting up of fresh waste processing unit at dumpsite of Ashokenagar-Kalyangarh municipality for Ashokenagar-Kalyangarh municipality & Habra municipality. After, reclaimation of land through bio-mining & bio-remediation of legacy waste, installation of infrastrucre for fresh waste processing unit will be started.
72	North 24 Parganas	Baduria	17	52,500	5.97	4	1.97	Windraw Composting	MRF	3.2835	0.597	0.3582	1.7313	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		3.2835	0.3582	0.597	1.7313	Dec,2025	0.65	Work order issued for engagement of agency for setting up fresh waste processing plant. Land development work is in progress.
73	North 24 Parganas	Baranagar	34	2,45,213																					
74	North 24 Parganas	Dum Dum	22	1,14,786																					
75	North 24 Parganas	South DumDum	35	4,03,316	647.6	350	297.6	Windraw Composting & Bio methanation	MRF	356.18	64.76	38.856	187.804	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	100	256.18	38.856	64.76	187.804	Jan,2026	70.91	Work order issued to an agency for setting up of fresh waste processing unit at Promodnagar dumpsite for these 5 ULBs. Infrastrure Work is in progress. Gradually, the infrstrucre being extended at the reclaimed land being available after legacy waste processing. Partial processing is in progress.
76	North 24 Parganas	North Dum Dum	34	2,49,545																					
77	North 24 Parganas	New Barrackpur	20	76,879																					
78	North 24 Parganas	Kamarhati	35	3,31,163	160	0	160	Windraw Composting	MRF	88	16	9.6	46.4	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		88	9.6	16	46.4	Sept,2025	17.52	Work order issued to an agency for setting up of fresh waste processing unit at Kamarhati dumpsite for the ULB.After reclaimation of land from legacy waste the infrastrcure work for setting up of fresh waste processing unit will be started.
79	North 24 Parganas	Barasat	35	2,78,435	203	0	203	Windraw Composting	MRF	111.65	20.3	12.18	58.87	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		111.65	12.18	20.3	58.87	Sept,2025	22.23	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
80	North 24 Parganas	Barrackpore	24	1,52,783	50	15	35	Windraw Composting	MRF	27.5	5	3	14.5	Local Farmers/Hoticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		27.5	3	5	14.5	Dec,2026	5.48	Tender floated for enagagement of agency for setting up of fresh waste processing plant.
81	North 24 Parganas	Basirhat	23	1,25,058	56	53	3	Windraw Composting	MRF	30.8	5.6	3.36	16.24	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		30.8	3.36	5.6	16.24	Dec,2025	6.13	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.

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										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr.)	Proposal
82	North 24 Parganas	Bhatpara	35	3,85,867	205	0	205	Windraw Composting	MRF	112.75	20.5	12.3	59.45	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		112.75	12.3	20.5	59.45	Dec,2026	27.45	Tender to be floated for engagement of an agency for upgradation of Civil and/or Electro-Mechanical construction/installation, for processing of fresh waste at the identified land of Bhatpara Municipality. Prepartion of tender document is under process.
83	North 24 Parganas	Bidhannagar Municipal Corporation	41	6,34,107	350	0	350	Bio-CNG	MRF	192.5	35	21	101.5	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	192.5		21	35	101.5	Dec,2025	38.43	DPR prepared. Tender to be floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
84	North 24 Parganas	Bongaon	22	1,08,864	62	31	31	Windraw Composting	MRF	34.1	6.2	3.72	17.98	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		34.1	3.72	6.2	17.98	Dec, 2025	6.79	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously prepartion of tender document for enagagement of agency is under process.
85	North 24 Parganas	Garulia	21	85,336	35.77	12	23.77	Windraw Composting	MRF	19.6735	3.577	2.1462	10.3733	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		19.6735	2.1462	3.577	10.3733	Dec,2026	3.92	Tender to be floated for engagement of an agency for upgradation of Civil and/or Electro-Mechanical construction/installation, for processing of fresh waste at the identified land of Bhatpara Municipality. Prepartion of tender document is under process.
86	North 24 Parganas	Gobardanga	17	45,392	18.64	8	10.64	Windraw Composting	MRF	10.252	1.864	1.1184	5.4056	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.252	1.1184	1.864	5.4056	Sept,2025	2.04	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
87	North 24 Parganas	Habra	24	1,47,221	70	0	70	Windraw Composting	MRF	38.5	7	4.2	20.3	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		38.5	4.2	7	20.3	Sept,2025	7.67	Work order issued to an agency for setting up of fresh waste processing unit at dumpsite of Ashokenagar-Kalyangarh municipality for Ashokenagar-Kalyangarh municipality & Habra municipality. After, reclaimation of land through bio-mining & bio-remediation of legacy waste, installation of infrastrucre for fresh waste processing unit will be started.
88	North 24 Parganas	Halisahar	23	1,24,851	52	21	31	Windraw Composting	MRF	28.6	5.2	3.12	15.08	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		28.6	3.12	5.2	15.08	Feb,2026	5.69	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identifed within June, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
89	North 24 Parganas	Kanchrapara	24	1,29,576	53.84	12	41.84	Windraw Composting	MRF	29.612	5.384	3.2304	15.6136	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		29.612	3.2304	5.384	15.6136	Oct,2026	5.90	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation.
90	North 24 Parganas	Khardah	22	1,08,496	46.43	14	32.43	Windraw Composting	MRF	25.5365	4.643	2.7858	13.4647	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		25.5365	2.7858	4.643	13.4647	Dec.,2025	5.08	Tender to be floated for engagement of an agency for upgradation of Civil and/or Electro-Mechanical construction/installation, for processing of fresh waste at the identified land of Bhatpara Municipality. Prepartion of tender document is under process.
91	North 24 Parganas	Madhyamgram	28	1,96,127	90	16	74	Windraw Composting	MRF	49.5	9	5.4	26.1	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		49.5	5.4	9	26.1	Dec,2026	9.86	Tender floated for engagement of agency for setting up of fresh waste processing plant.
92	North 24 Parganas	Naihati	31	2,18,194	107	20	87	Windraw Composting	MRF	58.85	10.7	6.42	31.03	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		58.85	6.42	10.7	31.03	Dec, 2025	11.72	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
93	North 24 Parganas	North Barrackpore	23	1,32,806	73	0	73	Windraw Composting	MRF	40.15	7.3	4.38	21.17	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		40.15	4.38	7.3	21.17	Dec,2025	7.99	As per decision, wastes of North Barrackpore Municipality shall be processed at the dump land of Titagarh Municipality on Cluster Mode.
94	North 24 Parganas	Panihati	35	3,77,351	176	0	176	Windraw Composting	MRF	96.8	17.6	10.56	51.04	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		96.8	10.56	17.6	51.04	Dec,2026	19.27	Tender to be floated for engagement of an agency for setting up of fresh waste processing plants, on the reclaimed land at Ramchandrapur and at the identified land at Mahishpota Mouza. Prepartion of tender document under process.

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										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
95	North 24 Parganas	Taki	16	38,263	14	8.4	5.6	Windraw Composting	MRF	7.7	1.4	0.84	4.06	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		7.7	0.84	1.4	4.06	Dec,2025	1.53	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
96	North 24 Parganas	Titagarh	23	1,16,541	47.7	9	38.7	Windraw Composting	MRF	26.235	4.77	2.862	13.833	Local Farmers/Hoticulture/ Agricluture	SLF/Rond Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		26.235	2.862	4.77	13.833	Sept,2026	5.22	Tender floated for engagement of agency for setting up of fresh waste processing unit, on integrated module, where the selected agency shall process both the legacy waste and fresh waste simultaneously. After reclamation of land of the dumpyard through biomining of the existing legacy waste, they shall set up their processing units over the land reclaimed. 2nd call of the tender not matured. 3rd call shall be invited shortly.
97	Paschim Midnapore	Chandrakona	12	23,629	8.42	0	8.42	Windraw Composting	MRF	4.631	0.842	0.5052	2.4418	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		4.631	0.5052	0.842	2.4418	Sept,2025	0.92	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
98	Paschim Midnapore	Ghatal	17	54,591	26.7	0	26.7	Windraw Composting	MRF	14.685	2.67	1.602	7.743	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		14.685	1.602	2.67	7.743	Dec, 2025	2.92	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identifed within Aug. 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
99	Jhargram	Jhargram	18	61,682	28.5	0	28.5	Windraw Composting	MRF	15.675	2.85	1.71	8.265	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		15.675	1.71	2.85	8.265	Dec, 2025	3.12	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
100	Paschim Midnapore	Kharagpur	35	2,07,604	82	25	57	Windraw Composting	MRF	45.1	8.2	4.92	23.78	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		45.1	4.92	8.2	23.78	Sept,2025	8.98	Work order issued to an agency for setting up of fresh waste processing unit. Infrsatructre Work started but stopped due to local agitation. Effort given to reslove the matter and start the work at the earliest.
101	Paschim Midnapore	Kharar	10	12,220	5.4	0	5.4	Windraw Composting	MRF	2.97	0.54	0.324	1.566	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		2.97	0.324	0.54	1.566	Dec,2025	0.59	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
102	Paschim Midnapore	Khirpai	10	16,385	6.76	0	6.76	Windraw Composting	MRF	3.718	0.676	0.4056	1.9604	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		3.718	0.4056	0.676	1.9604	Dec,2025	0.74	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
103	Paschim Midnapore	Midnapore	25	1,69,127	92	0	92	Windraw Composting	MRF	50.6	9.2	5.52	26.68	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		50.6	5.52	9.2	26.68	Jan,2026	10.07	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency.
104	Paschim Midnapore	Ramjibonpur	11	19,611	7	0	7	Windraw Composting	MRF	3.85	0.7	0.42	2.03	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		3.85	0.42	0.7	2.03	Sept,2025	0.77	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
105	Purba Midnapore	Contai	21	92,226	60	0	60	Windraw Composting	MRF	33	6	3.6	17.4	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		33	3.6	6	17.4	Dec, 2025	6.57	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
106	Purba Midnapore	Egra	14	30,148	14.6	0	14.6	Windraw Composting	MRF	8.03	1.46	0.876	4.234	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		8.03	0.876	1.46	4.234	Dec, 2025	1.63	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared. Tender floated for engagement of agency for setting up of fresh waste processing plant.
107	Purba Midnapore	Haldia	29	2,00,827	80	80	0	Windraw Composting	MRF	44	8	4.8	23.2	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		44	4.8	8	23.2	NA	8.76	Achieved

Status and action plan for ensuring 100% processing of MSW waste for 128 ULBs of West Bengal upto May, 2025

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the componentsof (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. in Cr)	Proposal
108	Purba Midnapore	Paneskura	15	57,932	18	8	10	Windraw Composting	MRF	9.9	1.8	1.08	5.22	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		9.9	1.08	1.8	5.22	Dec, 2025	1.97	State Government identified the land for setting up of fresh waste processing unit. Expected that the land will be under possession of the ULB within Aug, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
109	Purba Midnapore	Tamluk	20	65,312	24.6	12	12.6	Windraw Composting	MRF	13.53	2.46	1.476	7.134	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		13.53	1.476	2.46	7.134	Dec, 2025	2.69	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identified within Aug, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
110	Jhalda	Jhalda	12	19,540	6.48	0	6.48	Windraw Composting	MRF	3.564	0.648	0.3888	1.8792	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		3.564	0.3888	0.648	1.8792	Dec, 2025	0.71	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identifed within March, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
111	Purulia	Purulia	23	1,21,067	20	0	20	Windraw Composting	MRF	11	2	1.2	5.8	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11	1.2	2	5.8	Dec, 2025	2.19	State Government is in the process for identifying the land for setting up of fresh waste processing unit. Expected that the land will be identifed within Sept, 2025. After that the tender will be folated for enagagement of agency for setting up of freh waste processing plant.
112	Purulia	Raghunath pur	13	25,621	11	0	11	Windraw Composting	MRF	6.05	1.1	0.66	3.19	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.05	0.66	1.1	3.19	Dec, 2025	1.20	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously prepartion of tender document for enagagement of agency is under process.
113	South 24 parganas	Baruipur	17	53,128	24.5	6	18.5	Windraw Composting	MRF	13.475	2.45	1.47	7.105	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		13.475	1.47	2.45	7.105	Dec,2026	2.68	After reclaimation of land from legacy waste the tender for infrastrcure work for setting up of fresh waste processing unit will be floated.
114	South 24 parganas	Budge Budge	20	76,858	30	25	5	Windraw Composting	MRF	16.5	3	1.8	8.7	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		16.5	1.8	3	8.7	Dec, 2025	3.29	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant prepared & tender floated for enagagement of agency .
115	South 24 parganas	Diamond Harbour	16	43,169	19.53	4	15.53	Windraw Composting	MRF	10.7415	1.953	1.1718	5.6637	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		10.7415	1.1718	1.953	5.6637	Dec,2025	2.14	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
116	South 24 parganas	Jaynagar Majilpur	14	25,922	9	6	3	Windraw Composting & Bio Gas	MRF	4.95	0.9	0.54	2.61	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	1	3.95	0.54	0.9	2.61	Sept,2025	0.99	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
117	South 24 parganas	Maheshtala	35	4,49,423	210	14	196	Vermi Compost	MRF	115.5	21	12.6	60.9	Local Farmers/Hoticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		115.5	12.6	21	60.9	Dec,2026	23.00	Tender floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
118	South 24 parganas	Pujali	16	37,040	12.63	0	12.63	Windraw Composting	MRF	6.9465	1.263	0.7578	3.6627	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.9465	0.7578	1.263	3.6627	Dec,2025	1.38	Tender floated for engagement of agency for setting up of fresh waste processing plant.
119	South 24 parganas	Rajpur-Sonarpur	35	4,23,724	348.52	5	343.52	Windraw Composting & Bio Gas	MRF	191.686	34.852	20.911	101.071	Local Farmers/Hoticulture/ Agriculture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants	25	166.686	20.9112	34.852	101.0708	Dec,2025	38.16	Tender shall be floated by the ULB itself, for engagement of agency for setting up fresh waste processing unit. Tender document prepared.
120	Uttar Dinajpur	Dalkhola	16	37,063	17.29	4	13.29	Windraw Composting	MRF	9.5095	1.729	1.0374	5.0141	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		9.5095	1.0374	1.729	5.0141	Dec,2025	1.89	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.

Status and action plan for ensuring 100% processing of dry waste for 128 ULBs of West Bengal upto May, 2025

Sl. No.	(i) Name of District	ULB	No. of ward	Population (Census 2011)	(ii) Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Type of wet Waste processing Unit	Type of dry Waste processing Unit	(iv) Method of treatment in TPD				(v) Final destination each of the componentsof (iv)				(vi) Break up details of waste processing					(vii) Action plan to process 100% of waste		
										Organic material (Wet Waste)	Inerts	RDF	Others	Organic material	Inert	RDF	Others	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	Others uses of inerts	Time line for starting of processing of remaining waste	Budget outlay (Rs. In Cr)	Proposal
121	Uttar Dinajpur	Islampur	17	54,340	21.73	12	9.73	Windraw Composting	MRF	11.9515	2.173	1.3038	6.3017	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		11.9515	1.3038	2.173	6.3017	Dec.,2025	2.38	DPR (Drawing,Design & Estimate) for Fresh Waste Processing Plant is under preparation & simultaneously prepartion of tender document for enagagement of agency is under process.
122	Uttar Dinajpur	Kaliyaganj	17	53,530	39		39	Windraw Composting	MRF	21.45	3.9	2.34	11.31	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		21.45	2.34	3.9	11.31	Dec,2025	4.27	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
123	Uttar Dinajpur	Raiganj	27	1,83,612	95	16	79	Windraw Composting	MRF	52.25	9.5	5.7	27.55	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		52.25	5.7	9.5	27.55	Dec,2025	10.40	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
124	Howrah	Howrah MC	50	10,70,645	710	10	700	Windraw Composting	MRF	390.5	71	42.6	205.9	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		390.5	42.6	71	205.9	Dec,2026	77.75	After reclaimation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
125	Howrah	Bally	35	2,91,916	139.93	16	123.93	Windraw Composting	MRF	76.9615	13.993	8.3958	40.5797	Local Farmers/Hoticulture/ Agricluture	SLF/Road Making/Low land filling	RDF based Cement Plants/Making of different road items (paver block/tiles etc)	Recycling Plants		76.9615	8.3958	13.993	40.5797	Dec,2026	15.32	After reclaimation of land through legacy waste processing, tender to be floated for engagement of agency for setting up of fresh waste processing plant. Prepartion of tender document under process.
126	Jalpaiguri	Maynaguri	17	36,263	12.7	0	12.7	Windraw Composting	MRF	6.985	1.27	0.762	3.683	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		6.985	0.762	1.27	3.683	Nov,2025	1.39	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
127	Alipurduar	Falakata	18	54,039	22	0	22	Windraw Composting	MRF	12.1	2.2	1.32	6.38	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants		12.1	1.32	2.2	6.38	Nov,2025	2.41	Construction of Infrsatructre Work for setting up of fresh waste processing unit is under process.
128	Kolkata	Kolkata MC	144	4496694	4500	609	3891	Windrow Compost & Bio-CNG	Material Recovery Facility & Plastic Processing Unit	2475	450	270	1305	Local Farmers/ Hoticulture/ Aggricluture	SLF / Road Making / Low land filling	RDF based Cement Plants / Making of different road items (paver block/ tiles etc)	Recycling Plants	350	2125	270	450	1305	Dec, 2026	600.00	Bio-CNG and windraw compost plant to be set up for remaining wet waste and for remaining dry waste MRF to be set up.
	Total =		2994	21433481	13216.07	2486.5	10730			7268.839	1321.6	792.96	3832.66					749.042	6519.797	792.9642	1321.607	3832.66	Total =	1554.41	

Status of Bio-mining & Bio-remediation of Legacy Waste of 128 ULBs of West Bengal up to September, 2025

Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Phase-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	Phase-II Quantity of Waste in each site (MT)	P-II Quantity of legacy waste processed upto (MT)	P-I + P-II Total Quantity of Waste in each site (MT)	Total Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-I +P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Composition of the Waste				Process adopted to remidiate at each site	Final Destination of the Components as				Remarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites				Remarks
																		Inert (%) (Construct ion Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)		Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)		DPR prepared for engagement of agency for processing (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued to Agency for processing (Y/N)	P-II Processing Work Started (Y/N)	
1	ALIPURDUAR	Alipurduar	1	Beside Radhamadhab Mandir	26°29'33"N 89°32'29"E	0.33	4274	4274	Completed	0.33	0	0	4274	0	4274	Completed	0.33	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.24	NA	NA	NA	NA	NA	Total area reclaimed
2	BANKURA	Bankura	1	Keshra Trenching Ground	23.267285° N 87.035588°E	16.53	172937.6	172938	Completed	6.50	187000	0	359937.6	187000	172938	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	19.80	Yes	Yes	Yes	Yes		
3	BANKURA	Sonamukhi	1	Adrah Bazar	23.300813° N 87.398286°E	1.50	2400	2400	Completed	1.50	0	0	2400	0	2400	Completed	1.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.33	NA	NA	NA	NA	NA	Total area reclaimed
4	BIRBHUM	Bolpur	1	Bolpur, Khoksdambatur, P. S. Bolpur, JL No. 95, Plot No. 2590, 2703	23.677955° N, 87.721413°E	3.33	60814	60814	Completed	1.20	108870	0	169684	108870	60814	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.33	Yes	Yes	Yes	Yes		
5	BIRBHUM	Dubrajpur	1	Mahaprabhu Gate	23.78196°N 87.36859°E	1.20	6122	6122	Completed	0.75	1,05,914	0	112036	105914	6122	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.16	Yes	No	No	No		
6	BIRBHUM	Rampurhat	1	Bonat & Kusumba Road	24.18826°N 87.75746°E	3.85	24212	24212	Completed	0.85	49280	0	73492	49280	24212	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.04	Yes	Yes	Yes	Yes		
7	BIRBHUM	Sainthia	1	Ward No. 14	23.5657°N 87.4039°E	1.10	7261	7261	Completed	0.40	80,805	0	88066	80805	7261	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.84	Yes	No	No	No		
8	BIRBHUM	Suri	1	Dhanyogram (JL No. - 206)	23.95225°N 87.48576°E	2.00	16428	16428	Completed	0.60	48870	0	65298	48870	16428	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.59	Yes	Yes	Yes	Yes		
9	BIRBHUM	Nalhati	1	Khanpur	24.30658°N 87.825631°E	5.00	56000	56000	Completed	5	36800	0	92800	36800	56000	Apr-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.10	Yes	No	No	No		
10	COOCH BEHAR	Cooch Behar	1	Gurlahati-II	26.299124° N 89.468282°E	6.75	67319.21	67319	Completed	2.20	177600	0	244919.21	177600	67319	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	13.47	Yes	No	No	No		
11	COOCH BEHAR	Dinhata	1	Buri dharia	26.821°N 89.265°E	3.20	12432	12432	Completed	1.20	30220	0	42652	30220	12432	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.35	Yes	No	No	No		
12	COOCH BEHAR	Haldibari	1	DBDH	26°19'27.4" N 88°47'6.5"E	0.73	6491.17	6491	Completed	0.20	41400	0	47891.17	41400	6491	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.63	Yes	No	No	No		

Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Phase-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	Phase-II Quantity of Waste in each site (MT)	Quantity of legacy waste processed upto (MT)	Total Quantity of Waste in each site (MT)	Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-I +P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Process adopted to remidiate at each site	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Earmarked Budget (Rs. In Crore)	P-II RFP prepared for engagement of agency for processing (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued to Agency for processing (Y/N)	P-II Processing Work Started (Y/N)	Remarks
13	COOCH BEHAR	Mathabhanga	2	Ward No. - 4 (behind Jangli Kalibari and Manasi River) & Ward No. - 2, KhudarGhat (Beside Manasi and Sutunga River)	26.2041°N 89.137°E & 26.2017°N 89.1316°E	2.20	8830.16	8830	Completed	1.00	14800	0	23630.16	14800	8830	Dec-25	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.30	Yes	No	No	No	
14	COOCH BEHAR	Tufanganj	1	Kamat Phoolbari	26.1846°N 89.4014°E	2.20	8918.15	8918	Completed	1.00	19640	0	28558.15	19640	8918	Dec-25	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.57	Yes	No	No	No	
15	DAKSHIN DINAJPUR	Balurghat	1	5 no. Bhatpara, Dangi Under Bhatpara Gram panchayat	25.2092169° N 88.76702841 °E	9.99	72514.595	72515	Completed	3.00	15453	0	87967.595	15453	72515	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.84	Yes	Yes	Yes	Yes	
16	DAKSHIN DINAJPUR	Gangarampore	1	Narol Dump-pit, 6 no. Anchol, Gangarappur	25.402148° N 88.332081°E	2.25	4275	4275	Completed	1.10	29100	0	33375	29100	4275	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.84	Yes	Yes	Yes	Yes	
17	DARJEELING	Siliguri MC	1	Don Bosco colony	26.746839° N 88.492295°E	26.00	379382	379382	Completed	10.50	1150000	0	1529382	1150000	379382	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	84.12	Yes	Yes	Yes	Yes	
18	HOOGHLY	Chandannagore MC	1	Kalupukur Vermi-Compost Plant, Kalupukur Bhagar more, Ward No. 8	22°52'13"N, 88°21'32"E	4.94	215916	215916	Completed	1.00	106252	0	322168	106252	215916	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	17.72	Yes	Yes	Yes	Yes	
19	HOOGHLY	Hooghly Chinsurah	1	Kedia – 1 GP, Sukantanagar Rabindranagar	22°53'35"N 88°22'44"E	6.50	126266	126266	Completed	2.50	102159	0	228425	102159	126266	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	12.56	Yes	Yes	Yes	Yes	
20	HOOGHLY	Baidyabati	1	RWMC	22.7888N, 88.3110?E	52.00	220794	130254	Dec-25	3.00	0	0	220794	90540	130254	46082	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	12.14	No	No	No	No	
21	HOOGHLY	Champdany																														
22	HOOGHLY	Rishra																														
23	HOOGHLY	Serampore																														
24	HOOGHLY	Uttarpara-Kotrung																														
25	HOOGHLY	Konnagar																														
26	HOOGHLY	Bhadreswar	1	Sanjay colony, B S Road,	22.8341397°N 88.3497187°E	0.42	320000	0	Jan-26	0	337000	0	657000	657000	0	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	26.14	Yes	No	No	No	
27	HOOGHLY	Dankuni	1	Beside Parbatipur Road, Ramanathpur (Panchayet Area)	22°40'31" N , 88°15'58" E	2.40	48078	48078	Completed	5	0	0	48078	0	48078	0	5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.64	NA	NA	NA	NA	Total area reclaimed
28	HOOGHLY	Bansberia	2	Ward no. 8 & 18	22° 57'45.1" N 88° 23'48.3" E	2.79	47000	0	Sep-25	0	108000	0	155000	155000	0	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.53	Yes	No	No	No	
29	HOOGHLY	Arambagh	1	Kalipur (Ward No 6)	22.885258, 87.775498	1.20	37750	0	Sep-25	0	37750	0	75500	75500	0	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.15	Yes	Yes	Yes	Yes	
30	HOOGHLY	Tarakeswar	1	Kashimala, Ward No. 13	22.88326N, 88.02701E	0.44	16610	0	Sep-25	0	16610	0	33220	33220	0	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.66	Yes	Yes	Yes	Yes	

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31	HOWRAH	Uluberia	2	Bantala, Ward No. 31 (Beside NH 6) & Ward No. 6, Bouria	22.478330° N 88.078462°E & 22.499437° N 88.369112°E	6.50	28394	28394	Completed	3.00	105000	0	133394	105000	28394	Sep-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.24	Yes	Yes	Yes	Yes	
32	HOWRAH	Bally	1	Chandmari	22.635658° N 88.334197°E	3.00	120000	30132.59	Dec-25	0.50	0	0	120000	89867	30133	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.60	Yes	Yes	Yes	Yes	After completion of 1st Phase, Phase-2 processing will be started after assessment of quantity
33	HOWRAH	Howrah MC	1	Belgachia	22°36'35" N 88°19'34"E	21.99	9,61,567	364026.87	Oct-26	1.80	750000	0	1711567	1347540	364027	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	94.14	Yes	Yes	Yes	Yes	
34	JALPAIGURI	Jalpaiguri	1	Paharpur	26.864309° N 88.736121°E	2.50	25891.6	25892	Completed	2.50	160000	0	185891.6	160000	25892	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	10.22	Yes	No	No	No	
35	JHARGRAM	Jhargram	1	Jhargram (Near Jaralat)	22°26'36"N 86°58'29"E	12.00	3739	3739	Completed	12.00	10000	0	13739	10000	3739	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.76	No	NA	NA	NA	
36	KOLKATA	Kolkata MC	2	Garden Reach	Lat 22.530578° N Long 88.291576° E	19.77	1500000	10000	Mar-26	0.80	0	0	1500000	1490000	10000	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	82.50	Yes	No	No	No	
				DHAPA Under W 58 OF BR-VII/KMC	22°32'32.6" N 88°25'17.6"E	60.00	4000000	1813000	Mar-26	25.00	2000000	0	6000000	4187000	1813000	Mar-27	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	330.00	Yes	No	No	No	
37	MALDA	English Bazar	1	English Bazar (muza Bahadurpur)	24°54'59.18" N 88°6'57.87"E	3.52	3250	3250	Completed	0.52	240000	0	243250	240000	3250	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	13.38	Yes	No	No	No	
38	MURSHIDABAD	Berhampore	1	Baruppare ring road	Komolapur Khadamdi andi	2.16	123981	123981	Completed	1.00	230000	0	353981	230000	123981	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	19.47	Yes	Yes	Yes	Yes	
39	MURSHIDABAD	Jangipur	1	Aggarpara near Milanpur	24°28'43.79" N 88°3'10.75"E	0.28	3211	3211	Completed	0.10	65180	0	68391	65180	3211	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.76	Yes	No	No	No	
40	MURSHIDABAD	Jiaganj-Azimganj	1	Gheramari (Azimganj Side)	24°14'14.8" N 88°15'56.8" E	3.00	19426	19426	Completed	1.00	53000	0	72426	53000	19426	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.98	Yes	No	No	No	
41	MURSHIDABAD	Murshidabad	1	Kathgola bagan, Ward No. - 15	Kathgola bagan, Ward No. 15	5.38	94059	94059	Completed	1.00	62500	0	156559	62500	94059	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.61	Yes	No	No	No	
42	MURSHIDABAD	Dhulian	1	Dhuliyan (near Malancha, Ratanpur)	24°39'29.89" N 87°55'50.74" E	2.00	0	0	0	0	60000	0	60000	60000	0	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.30	Yes	NA	NA	NA	
43	MURSHIDABAD	Kandi	1	Kandi (Jafadanga, Ward No. 12)	23°56'51.56" N 88°43'47"E	5.82	0	0	0	0	5000	0	5000	5000	0	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.28	Yes	NA	NA	NA	

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44	NADIA	Birnagar	1	Mathurapukur	23.268035° N 88.55683°E	3.00	6799	6799	Completed	3.00	0	0	6799	0	6799	Completed	3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.37	NA	NA	NA	NA	Total area reclaimed
45	NADIA	Gayeshpur	2	1) Near VS Club, Ward No.-16 & Near SHG Training Centre, Ward No.- 15	22.955519° N 88.472313°E & 22.953232° N 88.48228°E	5.00	12465	12465	Completed	1.20	34400	0	46865	34400	12465	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.58	Yes	No	No	No	
46	NADIA	Kalyani	2	Near Kacharipara, Ward No.-6 & Beside highway, Ward No.-10	22.960863° N, 88.439684°E & 22.960863° N 88.439684°E	2.1 & 1.4	60543	60543	Completed	1.20	115000	0	175543	115000	60543	Apr-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.65	Yes	Yes	Yes	Yes	
47	NADIA	Krishnanagar	1	Godadanga, Ward - 5	(23.4052240 °N 88.5116291° E	8.00	51802	51802	Completed	3.00	412000	0	463802	412000	51802	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	35.51	Yes	No	No	No	
48	NADIA	Nabadwip	1	Near Bishnupriya Halt Station, Ward No. - 1	23.415058° N 88.3562766° E	12.35	83900	83900	Completed	5.00	111870	0	195770	111870	83900	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	10.77	Yes	Yes	Yes	Yes	
49	NADIA	Ranaghat	1	Anulia GP	23.268035° N 88.55683°E	6.31	65374	65374	Completed	3.30	99750	0	165124	99750	65374	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.08	Yes	No	No	No	
50	NADIA	Santipur	1	Moylar math, Ward no. - 10	23.2501021° N 88.4116394° E	4.55	22097	22097	Completed	2.20	86840	0	108937	86840	22097	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.99	Yes	Yes	Yes	Yes	
51	NADIA	Taherpur	1	Cremation Ground Road, Ward No.-1	23.270603° N 88.521961°E	1.26	6119	6119	Completed	0.50	14140	0	20259	14140	6119	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.11	Yes	No	No	No	
52	NADIA	Chakdah	1	Ward No - 19	23.062613N, 88.517294E	5.00	19426	19426	Completed	5.00	0	0	19426	0	19426	Completed	5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.07	NA	NA	NA	NA	Total area reclaimed
53	NADIA	Cooper's Camp	1	Ward 2- near burning ghat	23.2706038, 88.5219618	0.50	19620	0	Dec-25	0	22860	0	42480	42480	0	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.34	Yes	No	No	No	
54	NORTH 24-PARGANAS	Barasat	1	Kadambagachi	22.70483°N 88.51908°E	3.50	67846.935	67847	Completed	3.50	0	0	67847	0	67847	Completed	3.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.73	NA	NA	NA	NA	Total area reclaimed
55	NORTH 24-PARGANAS	Barrackpore	1	Kolkata Road	22.748542° N 88.382122°E	5.00	72846	72846	Completed	3.00	57812	0	130658	57812	72846	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.73	Yes	Yes	No	No	
56	NORTH 24-PARGANAS	Basirhat	1	Ward 8	22.65254°N 88.87294°E	4.00	24273.065	24273	Completed	4.00	0	0	24273	0	24273	Completed	4	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.34	NA	NA	NA	NA	Total area reclaimed

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57	NORTH 24-PARGANAS	Bongaon	1	Beside Indira Park, Ward No. - 19 (opposite Truck Parking lot)	23°1'44.13" N 88°50'31.40" E	2.26	7013	7013	Completed	1.20	84832	0	91845	84832	7013	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.05	Yes	No	No	No	
58	NORTH 24-PARGANAS	Habra	1	Near Baripur Home, Ward No. - 3	22.818064° N 88.635827°E	1.20	9458.1	9458	Completed	0.98	91700	0	101158.1	91700	9458	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.96	Yes	No	No	No	
59	NORTH 24-PARGANAS	Kanchrapara	1	Badhanpally	23.4150386° N 88.5562766° E	3.00	24282	24282	Completed	1.20	136000	0	160282	136000	24282	Feb-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.82	Yes	No	No	No	
60	NORTH 24-PARGANAS	Khardah	1	Roiyaiswaripur	22°44'31"N 88°24'25"E	2.75	46118	46118	Completed	1.00	38140	0	84258	38140	46118	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.63	Yes	Yes	No	No	
61	NORTH 24-PARGANAS	Madhyamgram	1	Digheria	22.69264° 88.50134°E	7.17	116068	116068	Completed	1.19	87700	0	203768	87700	116068	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	11.21	Yes	Yes	No	No	
62	NORTH 24-PARGANAS	Panihati	1	Ramchandra Pur	22°41'31"N 88°23'10"E	1.50	51763.391	51763	Completed	0.20	120000	0	171763.391	120000	51763	May-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.45	Yes	Yes	Yes	Yes	
63	NORTH 24-PARGANAS	Taki	1	Mansing road	22.57287°N 88.93308°E	0.80	3625	3625	Completed	0.35	13400	0	17025	13400	3625	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.94	Yes	No	No	No	
64	NORTH 24-PARGANAS	Titagarh	1	Mathpara	22.88326°N 88.02701°E	4.90	120886	120886	Completed	1.00	44716	0	165602	44716	120886	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.11	Yes	No	No	No	
65	NORTH 24-PARGANAS	Bhatpara	2	Madral & Jilabi Math	22.87426°N 88.41807°E & 22.85932°N 88.39001°E	2.57	58260	58260	Completed	1.00	71905	0	130165	71905	58260	Apr-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.16	Yes	No	No	No	
66	NORTH 24-PARGANAS	Garulia	1	Panching Ground Road	22.817161° N 88.372613°E	1.80	52499	51991.017	Completed	1.00	38218	0	90717	38726	51991	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.99	Yes	Yes	No	No	
67	NORTH 24-PARGANAS	Halisahar	1	Niraljan Trenching Ground	23.2501021° N 88.4116394° E	0.84	6759	6789	Completed	0.25	43905	0	50704	43915	6789	Feb-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.79	Yes	Yes	Yes	No	
68	NORTH 24-PARGANAS	Bidhannagar MC	1	Mollar Bheri	22.35'52" N 88.26'47" E	55.00	300000	300000	Completed	55.00	0	0	300000	0	300000	Completed	55	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	16.50	NA	NA	NA	NA	Total area reclaimed
69	NORTH 24-PARGANAS	Baranagar	1	Pramodnagar, Beside Belghoria Expressway	22.648657N, 88.397365E	22.68	845400	845400	Completed	2.00	1100000	0	1945400	1100000	845400	46722	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	107.00	Yes	Yes	Yes	Yes	
70	NORTH 24-PARGANAS	Dum Dum																														
71	NORTH 24-PARGANAS	New Barrackpore																														
72	NORTH 24-PARGANAS	North Dum Dum																														

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73	NORTH 24-PARGANAS	South Dum Dum																														
74	NORTH 24-PARGANAS	Kamarhati	1	Maragiri Hatta Pally, Kamarhati	23.679309N, 88.379746E	8.00	50000	50000	Completed	0.50	900000	0	950000	900000	50000	Dec-27	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	52.25	Yes	Yes	Yes	Yes	
75	NORTH 24-PARGANAS	Naihati	3	Along Patterson road, Chighat, W.No. 14, Naihati	22.897030N, 88.430584E	23.94	300000	300000	Completed	15.00	144000	0	444000	144000	300000	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	24.42	Yes	Yes	Yes	Yes	
76	NORTH 24-PARGANAS	Ashoknagar-Kalyangarh	1	Ward 22 beside Naihati-Habra Road	22.50'21" N, 88.35'44 E	21.49	81585	41275	Dec-25	9.13	0	0	81585	40310	41275	0	9.13	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.49	NA	NA	NA	NA	
77	NORTH 24-PARGANAS	Gobardanga	1	Ward 2- near Belluni bridge	22.5249° N, 88.4437 E°	4.00	19296	19296	Completed	3.50	0	0	19296	0	19296	Completed	3.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.06	NA	NA	NA	NA	Total area reclaimed
78	PaSCHIM BARDHAMAN	Asansol MC	5	a.Asansol-Kalipahari, b.Burnpur-Hirapur, c.Raniganj- Ronai, d.Jamuria- 6 No. Bypass, e.Kulti- Aldi	a.23.614345°N,87.133207°E, b.23.661219°N; 86.939790°E c.23.614345°N,87.133207°E, d.23.707714°N,87.074470°E, e.23.703844°N,86.883500°E	36.95	1100000	496284	Mar-26	11.00	700000	0	1800000	1303716	496284	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	99.00	Yes	No	No	No	After completion of 1st Phase, Phase-2 processing will be started
79	PaSCHIM BARDHAMAN	Durgapur MC	1	Sankarpur	23.530679° N 87.356360°E	6.60	300000	300000	Completed	3.00	730000	0	1030000	730000	300000	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	56.65	Yes	Yes	Yes	Yes	
80	PASCHIM MEDINIPUR	Ghatal	1	Argora Shyampur	22.6636275° N 87.7241965° E	1.25	16038.41	16038	Completed	0.50	41520	0	57558.41	41520	16038	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.17	Yes	No	No	No	
81	PASCHIM MEDINIPUR	Kharagpur	1	Hiradih, Ward No. - 32	22.321856° 87.280617°E	1.50	29995.51	29996	Completed	1.50	50000	0	79995.51	50000	29996	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.40	No	NA	NA	NA	
82	PASCHIM MEDINIPUR	Khirpai	1	Bhutdanga	22.756906° N 87.615709°E	2.00	693.34	693	Completed	1.00	9480	0	10173.34	9480	693	Dec-25	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.56	Yes	No	No	No	
83	PASCHIM MEDINIPUR	Midnapore	1	Dharma Dumping Ground, Honahad Mouzza	22.421732° N 87.340956°E	4.00	168814.31	168814	Completed	1.50	264000	0	432814.31	264000	168814	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	23.80	Yes	Yes	Yes	Yes	
84	PASCHIM MEDINIPUR	Chandrakona	1	Ramsagar, Ward No - 02	22.7191N, 88.3800E	2.00	40902	40902	Completed	1.20	21720	0	62622	21720	40902	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.44	Yes	No	No	No	
85	PASCHIM MEDINIPUR	Kharar	2	Kharar ByPass Road	30.7505260N, 76.640536E & 30.7505280N, 76.6405590	0.57	2044	2044	Completed	0.30	0	0	2044	0	2044	Completed	0.3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.11	NA	NA	NA	NA	Total area reclaimed

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86	PASCHIM MEDINIPUR	Ramjibanpur	1	Bypass Road	22.824006N, 87.62073E	0.20	4611	4611	Completed	0.10	0	0	4611	0	4611	Completed	0.1	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.25	NA	NA	NA	NA	Total area reclaimed
87	PURBA BARDHAMAN	Barddhaman	1	Kapilnagan	23°14'16.5" N 87°51'7.3"E	6.85	180825	180825	Completed	1.20	390000	0	570825	390000	180825	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	31.40	Yes	Yes	Yes	Yes	
88	PURBA BARDHAMAN	Gushkara	1	Ratani Kalitala	23.498347° N, 87.744647°E	2.00	7285	7285	Completed	0.50	54235	0	61520	54235	7285	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.38	Yes	No	No	No	
89	PURBA BARDHAMAN	Kalna	1	Beside Kalna Rail Station, kalayanpur Gram Payanchat Ambika Kalna	23.213381° N 88.353344°E	3.33	36850	36850	Completed	0.50	71900	0	108750	71900	36850	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.98	Yes	No	No	No	
90	PURBA BARDHAMAN	Katwa	1	Stadium Para, W-12	22.71923N, 88.38046E	2	3885	3885	Completed	1.00	67720	0	71605	67720	3885	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.94	Yes	No	No	No	
91	PURBA BARDHAMAN	Memari	1	Lock gate, Nudipur Bridge Memari Burdwan	Lock gate, Nudipur Bridge	2.50	38851	38851	Completed	1.25	28425	0	67276	28425	38851	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.70	Yes	No	No	No	
92	PURBA MIDNAPORE	Egra	1	Ramkrishnapur	22°23'58.04" N 87°43'19.13" E	0.32	2122.51	2123	Completed	0.12	41160	0	43282.51	41160	2123	Feb-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.38	Yes	No	No	No	
93	PURBA MIDNAPORE	Panskura	1	Panskura Railway Station	22°23'58.04" N 87°45'19.13" E	2.28	667.3	667	Completed	1.20	23840	0	24507.3	23840	667	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.35	Yes	Yes	Yes	Yes	
94	PURBA MIDNAPORE	Tamralipta	1	Malia Bari	22°16'6"N 87°55'48"E	8.49	23890.48	23890	Completed	0.20	28720	0	52610.48	28720	23890	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.89	Yes	Yes	Yes	Yes	
95	PURBA MIDNAPORE	Contai	1	Contai Digha Road	21.765423N, 87.730407E	4.59	62385	62385	Completed	2.00	98000	0	160385	98000	62385	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.82	Yes	No	No	No	
96	PURULIA	Purulia	3	a.Chharra, b Barga Bari Samsan, c.Hutmura	a.23.3753°N 86.4280°E, b.23.34977° N 86.38601°E, c.23.3495°N 86.4992°E	10.83	77325	77325	Completed	4.00	119800	0	197125	119800	77325	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	10.84	Yes	No	No	No	
97	PURULIA	Raghunathpur	3	a.W-2 (Between Lohar & Mondal Petrol Pump), b.W-7 (beside Gara Kiari Mandir), c.W -11 (Stadium More)	a.23.53709° N 86.6746°E, b.23.52927° N 86.6763°E, c.23.52926° N 86.6763°E	1.00	8201	8201	Completed	0.50	27960	0	36161	27960	8201	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.99	Yes	No	No	No	

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98	PURULIA	Jhalda	3	a.Beside Panagarh Moregram SH, bPat Jhalda Road Railway Cabin Side, c.Ward 5	a.23.361579 °N 85.971783°E , b.23.37796N , 85.98471E, c.23.34956N , 85.97531E	2.00	16318.43	16318	Completed	0.50	0	0	16318	0	16318	Completed	0.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.90	NA	NA	NA	NA	Total area reclaimed
99	SOUTH 24-PARGANAS	Baruipur	1	Kritarkhola	22°20'14"N 88°26'49"E	2.30	19685	19685	Completed	1.20	113000	0	132685	113000	19685	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.30	Yes	No	No	No	
100	SOUTH 24-PARGANAS	Budge Budge	1	Subhas Udyan trenching ground Ward No. - 17	22.47335°N 88.18859°E	3.48	20721	20721	Completed	2.20	41100	0	61821	41100	20721	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.40	Yes	No	No	No	
101	SOUTH 24-PARGANAS	Diamond Harbour	1	Doloanghata, Beside NH 117 (Panchayet Area)	22°10'17"N 88°13'44"E	2.00	9421.092	9421	Completed	0.50	34710	0	44131.092	34710	9421	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.43	Yes	No	No	No	
102	SOUTH 24-PARGANAS	Jaynagar-Mazilpur	1	Shahajadpur	22°10'89"N 88°26'2"E	4.00	1379	1379	Completed	1.00	21140	0	22519	21140	1379	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.24	Yes	No	No	No	
103	SOUTH 24-PARGANAS	Maheshtala	1	Sarengabad, Ward No. - 35	22.49216°N 88.20567°E	19.61	230517	230517	Completed	4.00	104000	0	334517	104000	230517	Apr-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	18.40	Yes	Yes	Yes	Yes	
104	SOUTH 24-PARGANAS	Rajpur-Sonarpur	1	Matlapota	22°25'16"N 88°25'37"E	10.00	18511.329	18511	Completed	2.00	4223	0	22734.329	4223	18511	Dec-25	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.25	Yes	No	No	No	
105	UTTAR DINAJPUR	Dalkhola	1	Uttar Dalkhola	25°53'6.6"N 87°50'26.1"E	0.68	7375	7375	Completed	0.68	28550	0	35925	28550	7375	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.98	Yes	No	No	No	
106	UTTAR DINAJPUR	Islampur	1	Sonakhoda Gurujhasti Trenching Ground; Ward No. - 9	26°15'32.5" N 88°12'13.1" E	0.17	1468	1469	Completed	0.10	24570	0	26039	24570	1469	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.43	Yes	No	No	No	
107	UTTAR DINAJPUR	Kaliaganj	1	Mahadebpur, Ward No. - 17)	25°38'25.6" N 88°18'26.6"E	2.84	28144	28144	Completed	1.00	33930	0	62074	33930	28144	Feb-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.41	Yes	No	No	No	
108	UTTAR DINAJPUR	Raiganj	1	Bandar Sashan, Ward No. - 22	25°36'31"N 88°7'0.9"E	3.00	38429.02	38429	Completed	1.00	141665	0	180094.02	141665	38429	Aug-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.90	Yes	No	No	No	
109	DARJEELING	Darjeeling	1	Darjeeling (Near Gorkha Road and Victoria Road)	27° 2'26.60"N 88°15'33.05" E	3.33	0	0		0	0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.00	NA	NA	NA	NA	As legacy waste is lying in the slope so no technology could be adopted to process the same
110	DARJEELING	Kurseong	1	Kurseong (Down Hill from Parichabari Road)	26°51'53.26" N 88°15'56.05" E	5.00	0	0		0	0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.00	NA	NA	NA	NA	As legacy waste is lying in the slope so no technology could be adopted to process the same
111	DARJEELING	Mirik	1	Mirik Notified Area (Near DP Rai Road)	26°52'59.28" N 88°10'12.35" E	4.00	0	0		0	0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.00	NA	NA	NA	NA	As legacy waste is lying in the slope so no technology could be adopted to process the same

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Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Phase-I Area of Dump Site (In acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	Phase-II Quantity of Waste in each site (MT)	Quantity of legacy waste processed upto (MT)	Total Quantity of Waste in each site (MT)	Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-I +P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Process adopted to remidiate at each site	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Remarked Boulevard (In Cft)	P-II RFP prepared for engagement of agency for processing (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued to Agency for processing (Y/N)	P-II Processing Work Started (Y/N)	Remarks
112	KALIMPONG	Kalimpong	1	Kalimpong (near BhalulhopKhasm ahal)	27° 5'24.23"N 88°28'39.82" E	8.25	0	0		0	0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	(Dot	NA	NA	NA	NA	As legacy waste is lying in the slope so no technology could be adopted to process the same
113	Malda	Old Malda	1	Near Fata Kesta Club, School para Mongolbari, Ward No-09	25.0172470° °N 88.1457094° E	0.5	0	0	NA		57200	0	57200	57200	0	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.75	Yes	No	No	No	
114	Murshidabad	Beldanga	1	Bagdanga math, Mouza-Manikmagar, J.L. no.-54, P.S-Beldanga, Dist-Murshidabad	23.93300, 88.30323	2.05					57761	0	57761	57761	0	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.18	Yes	No	No	No	
115	Pur Burdwan	Dainhat	1	Ganga Raste, Ward-02	23.6141999° N 88.17797°E	0.75					17960	0	17960	17960	0	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.99	Yes	No	No	No	
TOTAL			126			694.82	13939862.71	8389591.18		276.20	13861640.00	0.00	27791742.71	19402151.52	8389591.18		90.86										1528.88					

** No Dumpsite Present at 13 ULBs i.e. Haldia, Pujali, Domkal, Falakata, Bishnupur, Mekhliganj, Buniadpur, Dhupguri, Mal, Maynaguri, Haringhata, Baduria, North Barrackpore,

Legacy Waste Status

																	Composition of the Waste					Final Destination of the Components at						Action plan to remidiate and recover the sites				
Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	P-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	P-II Quantity of Waste in each site (MT)	P-II Quantity of legacy waste processed upto (MT)	P-I + P-II Total Quantity of Waste in each site (MT)	Total Quantity of Legacy Waste to be processed (MT)	P-I +P-II Total Quantity of legacy waste processed (MT)	P-I +P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Process adopted to remidiate at each site	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Earmarked Budget (Rs. In Crore)	Remarks	P-II RfP prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)
1	ALIPURDUAR	Alipurduar	1	Beside Radhamadhab Mandir	26°29'33"N 89°32'8"E	0.33	4274	4274	Completed	0.33	0	0	4274	0	4274	0	0.33	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	No Legacy	NA	NA	NA	NA
2	BANKURA	Bankura	1	Krishna Trenching Ground	23.267285° N 87.053888°E	16.53	172937.6	172938	Completed	6.58	182000	0	354937.6	187300	172938	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	10.285		Yes	Yes	Yes	Yes
3	BANKURA	Bonnamukhi	1	Adrah Bazar	23.380813° N 87.398289°E	1.50	2400	2400	Completed	1.50	0	0	2400	0	2400	0	1.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	No Legacy	NA	NA	NA	NA
4	BIRBHUM	Bolpur	1	Bolpur, Khoirakandebitter, P.S. Bolpur, JL No. 85, Plot No. 2590, 2705	23.677955° N, 87.721413°E	3.33	60854	60854	Completed	1.20	108870	0	169684	108870	60854	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.88765		Yes	Yes	Yes	Yes
5	BIRBHUM	Dubrajpur	1	Mahaprabhu Gate	23.785967°N 87.268559°E	1.50	6122	6122	Completed	0.75	1,05,914	0	112036	105914	6122	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.82527		Yes	No	No	No
6	BIRBHUM	Rampurhat	1	Bowai & Kuwadia Road	24.188267°N 87.75746°E	3.65	24212	24212	Completed	0.65	49280	0	73492	49280	24212	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.7104		Yes	Yes	Yes	Yes
7	BIRBHUM	Bainthia	1	Ward No. 14	23.5657°N 87.4659°E	1.10	7261	7261	Completed	0.40	80,805	0	88066	80805	7261	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.444275		Yes	No	No	No
8	BIRBHUM	Suri	1	Dharmojuan (JL No. - 206)	23.95225°N 87.48576°E	2.00	16428	16428	Completed	0.60	48870	0	65298	48870	16428	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.65785		Yes	Yes	Yes	Yes
9	BIRBHUM	Nalhati	1	Khanpur	24.30658°N 87.825631°E	5.00	56000	56000	Completed	5	36800	0	92800	36800	56000	Apr-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.024		Yes	No	No	No
10	COOCH BEHAR	Cooch Behar	1	Gurlahati-II	26.299124° N 89.468282°E	6.75	67319.21	67319	Completed	2.20	177600	0	244919.21	177600	67319	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	9.768		Yes	No	No	No
11	COOCH BEHAR	Dinhata	1	Buri dharia	26.821°N 89.2682°E	3.20	12432	12432	Completed	1.20	30220	0	42652	30220	12432	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.6621		Yes	No	No	No
12	COOCH BEHAR	Haldibari	1	DBDI	26°19'27.4" N 88°47'6.5"E	0.75	6491.17	6491	Completed	0.20	41400	0	47891.17	41400	6491	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.277		Yes	No	No	No
13	COOCH BEHAR	Mathabhanga	2	Ward No. - 4 (behind Jangli Kalibari and Manasi River) & Ward No. - 2, KhadanGhat (Beside Manasi and Sukanga River)	26.2041°N 89.127°E & 26.2017°N 89.1316°E	2.20	8830.16	8830	Completed	1.00	14800	0	23630.16	14800	8830	Dec-25	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.914		Yes	No	No	No
14	COOCH BEHAR	Tufanganj	1	Kamat Phoolbari	26.3846°N 89.6814°E	2.20	8918.15	8918	Completed	1.00	19640	0	28558.15	19640	8918	Dec-25	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.8027		Yes	No	No	No
15	DAKSHIN DINAJPUR	Balurghat	1	S no. Bhatpara, Dangi Under Bhatpara Gram panchayat	25.2052169° N 88.767028413 °E	9.99	72514.595	72515	Completed	3.00	15453	0	87967.595	15453	72515	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.84969		Yes	Yes	Yes	Yes
16	DAKSHIN DINAJPUR	Gangarampore	1	Nansi Dump pit, 6 no. Anchal, Gangarappur	25.4021485° N 88.5320917°E	2.25	4275	4275	Completed	1.10	29100	0	33375	29100	4275	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.6605		Yes	Yes	Yes	Yes
17	DARJEELING	Siliguri MC	1	Don Bosco colony	26.746839° N 88.432202°E	26.00	379382	379382	Completed	10.50	1158000	0	1529382	1150000	379382	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	63.25		Yes	Yes	Yes	Yes

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Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	P-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	P-II Quantity of Waste in each site (MT)	P-II Quantity of legacy waste processed upto (MT)	P-I + P-II Total Quantity of Waste in each site (MT)	Total Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic,	RDF (%) Plastic	If any Other material (%)	Process adopted to remediate at each site	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic,	RDF (%) Plastic	If any Other material (%)	Earnest Money Budget (Rs. In Crore)	Remarks	P-II RFP prepared (Y/N)	P-II Tender floated (Y/N)	Work order issued (Y/N)	P-II Work Started (Y/N)
18	HOOGHLY	Chandannagore MC	1	Kalupukur Vermi-Compost Plant, Kalupukur Bhagar more, Ward No. 8	22°52'13"N, 88°23'32"E	4.94	215916	215916	Completed	1.00	106252	0	322168	106252	215916	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.4414		Yes	Yes	Yes	Yes
19	HOOGHLY	Hooghly Chinsurah	1	Kedia – I GP, Sukantanagar Kshitishnagar	22°53'05"N 88°22'44"E	6.50	126266	126266	Completed	2.50	102159	0	228425	102159	126266	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.015745		Yes	Yes	Yes	Yes
20	HOOGHLY	Baidyabati	1	RWMC	22.7888N, 88.312026	52.00	220794	130254	Jun-25	5.80	0	0	220794	90540	130254	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio	Low land filling	Low land filling & used	Cement Plants of	Moisture	4.9797	Legacy Present	No	No	No	No
21	HOOGHLY	Champdany									0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		0	0	0	0
22	HOOGHLY	Rishra									0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		0	0	0	0
23	HOOGHLY	Serampore									0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		0	0	0	0
24	HOOGHLY	Uttarpara-Kotrung									0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		0	0	0	0
25	HOOGHLY	Konnagar									0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		0	0	0	0
26	HOOGHLY	Bhadreswar	1	Banjar colony, N S Road,	22.834129°N 88.340718°E	6.42	320000	0	Jun-26	0	337000	0	657000	657000	0	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	36.135		Yes	No	No	No
27	HOOGHLY	Baidyati	1	Beside Pachuipur Road, Ramanathpur (Purabapara Area)	22°40'31".N , 88°13'58".E	2.40	48078	48078	Completed	5	0	0	48078	0	48078	0	5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	No Legacy	NA	NA	NA	NA
28	HOOGHLY	Bansberia	2	Ward no. 8 & 18	22° 57'45.1" N 88° 23'45.3" E	2.79	47000	0	Sep-25	0	108000	0	155000	155000	0	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.525		Yes	No	No	No
29	HOOGHLY	Arambagh	1	Kalipur (Ward No 6)	22.883269, 87.775498	1.20	37750	0	Sep-25	0	37750	0	75500	75500	0	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.1525		Yes	Yes	Yes	Yes
30	HOOGHLY	Tarakeswar	1	Kashimnia, Ward No. 13	22.883269, 88.027031E	0.44	16610	0	Sep-25	0	16610	0	33220	33220	0	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.8271		Yes	Yes	Yes	Yes
31	HOWRAH	Uluberia	2	Bantala, Ward No. 31 (Beside NH 6) & Ward No. 6, Bauria	22.476530° N 88.078462°E & 22.459437° N 88.169112°E	6.50	28394	28394	Completed	3.89	105000	0	133394	105000	28394	Sep-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.775		Yes	Yes	Yes	Yes
32	HOWRAH	Bally	1	Chandnani	22.635658° N 88.334197°E	3.00	120000	30132.59	Dec-25	0.00	0	0	120000	89867	30133	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.94270755	Legacy Present	No	No	No	No
33	HOWRAH	Howrah MC	1	Belgachia	22°36'35"N 88°19'34"E	21.99	9,61,567	364026.87	Oct-26	1.80	750000	0	1711567	1347543	364027	Oct-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	74.11470715		Yes	Yes	Yes	No
34	JALPAIGURI	Jalpaiguri	1	Paharpur	26.544305° N 88.736123°E	2.50	25891.6	25892	Completed	2.50	160000	0	185891.6	160000	25892	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.8	Legacy Present	Yes	No	No	No
35	JHARGRAM	Jhargram	1	Jhargram (Near Jaralat)	22°26'36"N 86°58'29"E	12.00	3739	3739	Completed	12.00	10000	0	13739	10000	3739	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.55		No	NA	NA	NA
36	KOLKATA	Kolkata MC	2	Garden Reach	Lat 22.536528° N Long 88.291576° E	10.77	1500000	10000	Mar-26	0.80	0	0	1500000	1490000	10000	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	81.95		Yes	No	No	No

Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	P-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	P-II Quantity of Waste in each site (MT)	P-II Quantity of legacy waste processed upto (MT)	P-I + P-II Total Quantity of Waste in each site (MT)	Total Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic,	RDF (%) Plastic	If any Other material (%)	Process adopted to remediate at each site	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic,	RDF (%) Plastic	If any Other material (%)	Earmarked Budget (Rs. In Crore)	Remarks	P-II R/P prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)
				DHAFA Under WB OF BE-VII/KMC	22°32'32.6" N 88°25'17.6" E	60.00	4000000	1813000	Mar-26	25.00	2000000	0	6000000	4187000	1813000	Mar-27	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	230.285		Yes	No	No	No
37	MALDA	English Bazar	1	English Bazar (mutta Bahadurpur)	24°54'59.18" N 88°6'57.87" E	3.52	3250	3250	Completed	0.52	240000	0	243250	240000	3250	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	13.2		Yes	No	No	No
38	MURSHIDABAD	Berhampore	1	Baxappane ring road	Kanaiapur Khadamidi andi	2.16	123981	123981	Completed	1.00	230000	0	353981	230000	123981	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	12.65		Yes	Yes	Yes	Yes
39	MURSHIDABAD	Jangipur	1	Aggarpara near Milanpur	24°28'43.79" N 88°3'10.75" E	0.28	3211	3211	Completed	0.10	65180	0	68391	65180	3211	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.5849		Yes	No	No	No
40	MURSHIDABAD	Jiaganj-Azimganj	1	Chowrasuri (Azimganj Side)	24°31'14.8" N 88°15'56.8" E	3.00	19426	19426	Completed	1.00	53000	0	72426	53000	19426	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land Filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.915		Yes	No	No	No
41	MURSHIDABAD	Murshidabad	1	Kathgola bagan, Ward No. - 15	Kathgola bagan, Ward No. 15	5.56	94059	94059	Completed	1.00	62500	0	156559	62500	94059	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.4375		Yes	No	No	No
42	MURSHIDABAD	Dhulian	1	Dhuliyan (near Ratanpur)	24°39'29.89" N 87°55'50.74" E	2.00	0	0	Sep-25	0	0	0	0	0	0	0	2	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	No Legacy	NA	NA	NA	NA
43	MURSHIDABAD	Kandi	1	Kandi (Ward No. 12)	23°58'51.56" N 88°4'3.47"E	5.82	0	0	Sep-25	0	0	0	0	0	0	0	5.82	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	No Legacy	NA	NA	NA	NA
44	NADIA	Birnagar	1	Mathurapukur	23.268035° N 88.55683°E	3.00	6799	6799	Completed	3.00	0	0	6799	0	6799	0	3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	No Legacy	NA	NA	NA	NA
45	NADIA	Gayeshpur	2	1) Near VS Club, Ward No.-16 & Near SHG Training Centre, Ward No.- 15	22.955619° N 88.472513°E & 23.953232° N 88.48228°E	5.00	12465	12465	Completed	1.20	34400	0	46865	34400	12465	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.892		Yes	No	No	No
46	NADIA	Kalyani	2	Near Kachariparai, Ward No.-6 & Beside Highway, Ward No.-10	22.960863° N, 88.439684°E & 22.960863° N 88.439684°E	2.1 & 1.4	60543	60543	Completed	1.20	115000	0	175543	115000	60543	Apr-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.325		Yes	Yes	Yes	Yes
47	NADIA	Krishnanagar	1	Godadanga, Ward - 5	(23.4052240 °N 88.3116291° E	8.00	51802	51802	Completed	3.00	412000	0	463802	412000	51802	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	22.66	Legacy Present	Yes	No	No	No
48	NADIA	Nabadwip	1	Near Bishnupriya Hall Station, Ward No. - 1	23.4150366° N 88.3562766° E	12.35	83900	83900	Completed	5.00	111870	0	195770	111870	83900	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.15285		Yes	Yes	Yes	Yes
49	NADIA	Ranaghat	1	Arukh GP	23.268035° N 88.55683°E	6.31	65374	65374	Completed	5.30	99750	0	165124	99750	65374	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.49678		Yes	No	No	No
50	NADIA	Santipur	1	Moylar nath, Ward no. - 10	23.2501021° N 88.4116394° E	4.55	22097	22097	Completed	2.20	86840	0	108937	86840	22097	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.1049		Yes	Yes	Yes	Yes
51	NADIA	Taherpur	1	Cremation Ground Road, Ward No.-1	23.270603° N 88.521561°E	1.28	6119	6119	Completed	0.50	14140	0	20259	14140	6119	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.7777		Yes	No	No	No
52	NADIA	Chakdah	1	Ward No - 19	23.062613N, 88.51729E	5.00	19426	19426	Completed	5.80	0	0	19426	9	19426	0	5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	Nil Legacy	NA	NA	NA	NA
53	NADIA	Cooper's Camp	1	Ward 2- near burning ghat	23.2706030, 88.5219910	0.50	19620	0	Dec-25	0	22860	0	42480	42480	0	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Bioremiring and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.3004		Yes	No	No	No

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54	NORTH 24-PARGANAS	Barasat	1	Kadambagachi	22.704853°N 88.513908°E	3.50	67846.935	67847	Completed	3.50	0	0	67846.935	0	67847	0	3.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	No Legacy	NA	NA	NA	NA
55	NORTH 24-PARGANAS	Barrackpore	1	Kolkata Road	22.760542° N 88.382122°E	5.00	72846	72846	Completed	5.00	52812	0	130658	52812	72846	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	Legacy Pockets	Yes	Yes	No	No
56	NORTH 24-PARGANAS	Basirhat	1	Ward 8	22.652347°N 88.87294°E	4.00	24273.063	24273	Completed	4.00	0	0	24273.063	0	24273	0	4	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0				NA	NA
57	NORTH 24-PARGANAS	Bongaon	1	Beside Indira Park, Ward No. - 19 (opposite Truck Parking lot)	23°1'44.13" N 88°50'31.40" E	2.26	7013	7013	Completed	1.20	84832	0	91845	84832	7013	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.66574		Yes	No	No	No
58	NORTH 24-PARGANAS	Habra	1	Near Banipur Home, Ward No. - 3	22.818064° N 88.633827°E	1.20	9458.1	9458	Completed	0.86	91700	0	101158.1	91700	9458	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.0435		Yes	No	No	No
59	NORTH 24-PARGANAS	Kanchrapara	1	Bidhanpally	23.4150366° N 88.3562786° E	3.00	24282	24282	Completed	1.20	136000	0	160282	136000	24282	Feb-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.48		Yes	No	No	No
60	NORTH 24-PARGANAS	Khardah	1	Ratnaswarpur	22°44'31"N 88°24'25"E	2.75	46118	46118	Completed	1.00	38140	0	84258	38140	46118	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.0977		Yes	Yes	No	No
61	NORTH 24-PARGANAS	Madhyamgram	1	Digheria	22.69264° 88.50134°E	7.17	116068	116068	Completed	1.19	87700	0	203768	87700	116068	May-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	4.8235		Yes	Yes	No	No
62	NORTH 24-PARGANAS	Panihati	1	Ramchandra Pur	22°41'31"N 88°25'10"E	1.50	51763.391	51763	Completed	0.20	120000	0	171763.391	120000	51763	May-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	8.6		Yes	Yes	Yes	Yes
63	NORTH 24-PARGANAS	Taki	1	Manning road	22.507877°N 88.93308°E	0.80	3625	3625	Completed	0.35	13400	0	17025	13400	3625	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.737		Yes	No	No	No
64	NORTH 24-PARGANAS	Titagarh	1	Mathpara	22.682267°N 88.027071°E	4.90	120886	120886	Completed	1.00	44716	0	165602	44716	120886	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.41908		Yes	No	No	No
65	NORTH 24-PARGANAS	Bhatpara	2	Madrai & Ekdin Math	22.874269°N 88.41807°E & 22.859327°N 88.39001°E	2.57	58260	58260	Completed	1.00	71905	0	130165	71905	58260	Apr-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.954775		Yes	No	No	No
66	NORTH 24-PARGANAS	Garulia	1	Finching Ground Road	22.817161° N 88.372613°E	1.80	52659	51991.012	Completed	1.00	38218	0	90747	38726	51991	Feb-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.129929065		Yes	Yes	No	No
67	NORTH 24-PARGANAS	Halisahar	1	Nimtala Trenching Ground	23.2301021° N 88.416194° E	0.84	6799	6789	Completed	0.25	43905	0	50704	43915	6789	Feb-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.413325		Yes	Yes	Yes	No
68	NORTH 24-PARGANAS	Dattanagar MC	1	Mollar Bheri	22.35'32" N 88.28'47" E	55.00	300000	300000	Completed	55.00	0	0	300000	0	300000	0	59	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		NA	NA	NA	NA
69	NORTH 24-PARGANAS	Baranagar	1	Pramadnagar, Beside Belgheria Expressway	22.646965°N 88.397565°E	22.68	845400	845400	Completed	2.00	1100000	0	1945400	1100000	845400	Dec-27	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio	Low land filling	Low land filling & used	Cement Plants of	Moisture Loss and	66.5		Yes	Yes	Yes	Yes
70	NORTH 24-PARGANAS	Dum Dum									0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		Yes	Yes	Yes	Yes
71	NORTH 24-PARGANAS	New Barrackpore									0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		Yes	Yes	Yes	Yes
72	NORTH 24-PARGANAS	North Dum Dum									0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		Yes	Yes	Yes	Yes

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73	NORTH 24-PARGANAS	South Dum Dum									0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		Yes	Yes	Yes	Yes
74	NORTH 24-PARGANAS	Kamarhati	1	Mangiri Hatta Pally, Kamarhati	22.679309N, 88.379746E	8.00	50000	50000	Completed	8.50	900000	0	950000	900000	50000	Dec-27	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	49.5		Yes	Yes	Yes	Yes
75	NORTH 24-PARGANAS	Naihati	3	Along Patherson road, Chighat, W.No. 14, Naihati	22.897020N, 88.420584E	23.94	300000	300000	Completed	15.00	144000	0	444000	144000	300000	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.92		Yes	Yes	Yes	Yes
76	NORTH 24-PARGANAS	Ashoknagar-Kalyangarh	1	Ward 22 beside Naihati-Habra Road	22.50'21" N, 88.22'44. E	21.49	81585	41275	Sep-25	6.13	0	0	81585	40310	41275	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil	Cement Plants of other states	Moisture Loss and other	2.21705	Legacy Present	No	No	No	No
77	NORTH 24-PARGANAS	Gobardanga	1	Ward 5- near Belhati bridge	22.9248° N, 88.4437 E°	4.00	19296	19296	Completed	3.50	0	0	19296	0	19296	0	3.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	No Legacy	NA	NA	NA	NA
78	PaSCHIM BARDHAMAN	Asansol MC	5	a.Asansol-Kalipahari, b.Burnpur-Hirapur, c.Raniganj-Barasi, d.Jamuria- 6 No. Bypass, e.Kulti- Aldi	a.23.614345 °N,87.13320 7°E, b.23.661219 °N, 86.939790°E , c.23.614345 °N,87.13320 7°E, d.23.707714 °N,87.07447 0°E, e.23.703844 °N,86.88350 0°E	36.95	1100000	496284	Mar-26	11.08	700000	0	1800000	1303716	496284	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	71.70438		Yes	No	No	No
79	PaSCHIM BARDHAMAN	Durgapur MC	1	Sankarpur	23.530679° N 87.356360°E	6.60	300000	300000	Completed	3.08	730000	0	1030000	730000	300000	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	40.15		Yes	Yes	Yes	Yes
80	PASCHIM MEDINIPUR	Ghatal	1	Argora Shyampur	22.665627° N 87.734196° E	1.25	16038.41	16038	Completed	0.50	41520	0	57558.41	41520	16038	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.2836		Yes	No	No	No
81	PASCHIM MEDINIPUR	Kharagpur	1	Hindili, Ward Nos. - 32	22.321856° 87.280817°E	1.50	29995.51	29996	Completed	1.50	50000	0	79995.51	50000	29996	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.25		No	NA	NA	NA
82	PASCHIM MEDINIPUR	Khirpai	1	Bhandanga	22.766806° N 87.615709°E	2.00	693.34	693	Completed	1.00	9480	0	10173.34	9480	693	Dec-25	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.3214		Yes	No	No	No
83	PASCHIM MEDINIPUR	Midnapore	1	Dharma Dumping Ground, Hosnabad Mouaza	22.421732° N 87.340956°E	4.00	168814.31	168814	Completed	1.50	264000	0	432814.31	264000	168814	Dec-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	14.52		Yes	Yes	Yes	Yes
84	PASCHIM MEDINIPUR	Chandrakona	1	Ramagar, Ward No - 02	22.7191N, 88.3800E	2.00	40902	40902	Completed	1.20	21720	0	62622	21720	40902	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.1946		Yes	No	No	No
85	PASCHIM MEDINIPUR	Kharar	2	Kharar ByPass Road	30.7305269N, 76.6405362E & 30.7305289N, 76.6405358E	0.57	2044	2044	Completed	0.30	0	0	2044	0	2044	0	0.3	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	No Legacy	NA	NA	NA	NA
86	PASCHIM MEDINIPUR	Ranjibanpur	1	Bypass Road	22.6240069, 87.620978E	0.20	4611	4611	Completed	0.10	0	0	4611	0	4611	0	0.2	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0		NA	NA	NA	NA
87	PURBA BARDHAMAN	Barddhaman	1	Kapilhagan	23°14'16.5" N 87°51'7.3"E	6.85	180825	180825	Completed	1.20	390000	0	570825	390000	180825	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.45		Yes	Yes	Yes	Yes
88	PURBA BARDHAMAN	Guskhara	1	Ratani Kalitala	23.488347° N, 87.744647°E	2.00	7285	7285	Completed	0.50	54235	0	61520	54235	7285	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.18625		Yes	No	No	No
89	PURBA BARDHAMAN	Kalna	1	Beside Kalna Rail Station, kalayanpur Gram Panchat Ambika Kalna	23.213381° N 88.353344°E	3.33	36850	36850	Completed	0.50	71900	0	108750	71900	36850	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.9545		Yes	No	No	No

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Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	P-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	P-II Quantity of Waste in each site (MT)	P-II Quantity of legacy waste processed upto (MT)	P-I + P-II Total Quantity of Waste in each site (MT)	Total Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Process adopted to remediate at each site	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Estimated Budget (Rs. In Crore)	Remarks	P-II DPR prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)
90	PURBA BARDHAMAN	Katwa	1	Stadium Para, W-12	22.719235N, 88.380466E	2	3885	3885	Completed	1.00	67720	0	71605	67720	3885	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.6038		Yes	No	No	No
91	PURBA BARDHAMAN	Memari	1	Lock gate, Nudipur Bridge Memari Burdwan	Lock gate, Nudipur Bridge	2.50	38851	38851	Completed	1.25	26425	0	65276	26425	38851	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil	Cement Plants of other states	Moisture Loss and other	1.0568		Yes	No	No	No
92	PURBA MIDNAPORE	Egra	1	Ramkrishnapur	22°23'58.04" N 87°05'19.13" E	0.52	2122.51	2123	Completed	0.12	41160	0	43282.51	41160	2123	Feb-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.318		Yes	No	No	No
93	PURBA MIDNAPORE	Panskura	1	Panskura Railway Station	22°25'58.84" N 87°45'19.13" E	2.26	667.3	667	Completed	1.20	23840	0	24507.3	23840	667	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.3112		Yes	Yes	Yes	Yes
94	PURBA MIDNAPORE	Tamralipta	1	Malia Bari	22°16'6"N 87°55'48"E	0.49	23690.48	23690	Completed	0.20	28720	0	52410.48	28720	23690	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.3796		Yes	Yes	Yes	Yes
95	PURBA MIDNAPORE	Contai	1	Contai Digha Road	21.7654139, 87.7304078	8.59	62385	62385	Completed	2.60	98000	0	160385	98000	62385	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.39		Yes	No	No	No
96	PURULIA	Purulia	3	a.Chharra, b.Barga Bari Sitenan, c.Jhalmara	a.23.3753°N 86.42805°E, b.23.34977° N 86.38603°E, c.23.3495°N 86.4992°E	10.85	77525	77525	Completed	4.00	119800	0	197125	119800	77525	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.589		Yes	No	No	No
97	PURULIA	Raghunathpur	3	a.W-2 (Between Lohar & Mondal Petrol Pump), b.W-7 (beside Gata Kiari Mandir), c.W-11 (Stadium More)	a.23.53708° N 86.6746°E, b.23.52927° N 86.6763°E, c.23.5292° N 86.6763°E	1.00	8201	8201	Completed	0.50	27960	0	36161	27960	8201	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.5378		Yes	No	No	No
98	PURULIA	Jhalda	3	a.Beside Panagarh Moregram SH, bPat Jhalda Road Railway Cabin Side, c.Ward 5	a.23.361579 °N 85.971785°E , b.23.37796 N, 85.984871E, c.23.34956N ,85.97531E	2.00	16318.43	16318	Completed	0.50	0	0	16318.43	0	16318	0	0.5	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	No Legacy	NA	NA	NA	NA
99	SOUTH 24-PARGANAS	Baruipur	1	Kritunkhola	22°20'14"N 88°26'49"E	2.50	19685	19685	Completed	1.20	113000	0	132685	113000	19685	Jul-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	6.215		Yes	No	No	No
100	SOUTH 24-PARGANAS	Budge Budge	1	Subhas Udyan trenching ground Ward No. - 17	22.4733°N 88.1807°E	3.48	20721	20721	Completed	2.20	41100	0	61821	41100	20721	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	2.2665		Yes	No	No	No
101	SOUTH 24-PARGANAS	Diamond Harbour	1	Doloanghata, Beside NH 117 (Purbbayot Area)	22°10'17"N 88°13'44"E	2.00	9421.092	9421	Completed	0.50	34710	0	44131.092	34710	9421	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.90905		Yes	No	No	No
102	SOUTH 24-PARGANAS	Jaynagar-Mazilpur	1	Shahajadpur	22°10'85"N 88°26'2"E	4.00	1379	1379	Completed	1.00	21140	0	22519	21140	1379	Jan-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.1627		Yes	No	No	No
103	SOUTH 24-PARGANAS	Mahestala	1	Sonnagakal, Ward No. - 33	22.49216°N 88.20567°E	19.61	230517	230517	Completed	4.00	104000	0	334517	104000	230517	Apr-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	5.72		Yes	Yes	Yes	Yes
104	SOUTH 24-PARGANAS	Rajpur-Sonarpur	1	Mallapota	22°25'16"N 88°25'37"E	10.00	18511.329	18511	Completed	2.00	4223	0	22734.329	4223	18511	Dec-25	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.352265		Yes	No	No	No
105	UTTAR DINAJPUR	Dalkhola	1	Uttar Dalkhola	25°35'6.6"N 87°50'26.1" E	0.68	7375	7375	Completed	0.68	28550	0	35925	28550	7375	Mar-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.57025		Yes	No	No	No
106	UTTAR DINAJPUR	Islampur	1	Sonakhoda Gorujhasti Trenching Ground; Ward No. - 9	26°15'32.5" N 88°17'13.1" E	0.17	1469	1469	Completed	0.10	24570	0	26039	24570	1469	Jun-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.33135		Yes	No	No	No

Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	P-I Area of Dump Site (in acre)	P-I Quantity of Waste in each site (MT)	P-I Quantity of legacy waste processed upto (MT)	P-I Timeline to complete processing at each site	P-I Area Reclaimed (in Acre)	P-II Quantity of Waste in each site (MT)	P-II Quantity of legacy waste processed upto (MT)	P-I + P-II Total Quantity of Waste in each site (MT)	Total Quantity of Legacy Waste to be processed (MT)	P-I + P-II Total Quantity of legacy waste processed (MT)	P-I + P-II Timeline to complete processing at each site	Area Reclaimed (in Acre)	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Process adopted to remediate at each site	Inert (%) (Construction Waste, Wood, Glass etc)	Compost (%) organic.	RDF (%) Plastic	If any Other material (%)	Earmarked Budget (Rs. in Crore)	Remarks	P-II RfP prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)
107	UTTAR DINAJPUR	Kaliaganj	1	Mahadebpur, Ward No. - 17)	25°56'25.6" N 88°19'26.6" E	2.84	28144	28144	Completed	1.00	33930	0	62074	33930	28144	Feb-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	1.86615		Yes	No	No	No
108	UTTAR DINAJPUR	Raiganj	1	Bandar Sashan, Ward No. - 22	25°36'31"N 88°7'0.9"E	3.00	38429.02	38429	Completed	1.80	143665	0	180094.02	141665	38429	Aug-26	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	7.291575		Yes	No	No	No
109	DARJEELING	Darjeeling	1	Darjeeling (Near Gorkha Road and Victoria Road)	27° 2'26.68"N 88°15'33.05" E	3.33	0	0	Mar-26	0	0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	Slope Problem	NA	NA	NA	NA
110	DARJEELING	Kurseong	1	Kurseong (Down Hill from Pankhabari Road)	26°53'55.26" N 88°15'56.05" E	5.00	0	0	Mar-26	0	0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	Slope Problem	NA	NA	NA	NA
111	DARJEELING	Mirik	1	Mirik Notified Area (Near DP Rai Road)	26°52'59.28" N 88°10'12.35" E	4.00	0	0	Mar-26	0	0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	Slope Problem	NA	NA	NA	NA
112	KALIMPONG	Kalimpong	1	Kalimpong (near BhalulhopChaurasta)	27° 5'24.23"N 88°28'30.02" E	6.25	0	0	Mar-26	0	0	0	0	0	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0	Slope Problem	NA	NA	NA	NA
113	Malda	Old Malda	1								57200	0	57200	57200	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.146		Yes	No	No	No
114	Murshidabad	Beldanga	1	Bagdanga math, Mouza-Mardinagar, J.L no.-54, P.S-Beldanga, Dist-Murshidabad	23.83300, 88.30323	2.05					57761	0	57761	57761	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	3.176855		Yes	No	No	No
115	Pur Bardwan	Dainhat	1	Ganga Raste, Ward-02	23.614199** N 88.17797°E	0.75					17960	0	17960	17960	0	0	0	35 - 45 %	30 - 40 %	5 - 15 %	10 - 20 %	Biomining and Bio Remediation	Low land filling	Low land filling & used as soil enricher in cultivation	Cement Plants of other states	Moisture Loss and other handling Loss	0.9878		Yes	No	No	No
TOTAL			126			694.32	1392606.271	6309591.18		272.70	1379663.00	0.00	2772674.271	1933715.182	838959.184	34.5911	0															
											1379668	0	2772674271	1933715182	83.8959184	34.5911															

** No Dumpsite Present at 13 ULBs i.e. Haldia, Pujali, Domkal, Falakata, Bishnupur, Mekhliganj, Buniadpur, Dhupguri, Mal, Maynaguri, Haringhata, Baduria, North Barrackpore

Sl No	District	ULB	P-II RfP prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)	RfP prepared	Tender floated	Work order issued	Work Started	Timeline to process at each site
1	ALIPURDUAR	Alipurduar									
2	BANKURA	Bankura									
3	BANKURA	Sonamukhi									
4	BIRBHUM	Bolpur									
5	BIRBHUM	Dubrajpur									
6	BIRBHUM	Rampurhat									
7	BIRBHUM	Sainthia									
8	BIRBHUM	Suri									
9	BIRBHUM	Nalhati									
10	COOCH BEHAR	Cooch Behar									
11	COOCH BEHAR	Dinhata									
12	COOCH BEHAR	Haldibari									
13	COOCH BEHAR	Mathabhanga									
14	COOCH BEHAR	Tufanganj									
15	DAKSHIN DINAJPUR	Balurghat									
16	DAKSHIN DINAJPUR	Gangarampore									

Sl No	District	ULB	P-II RfP prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)	RfP prepared	Tender floated	Work order issued	Work Started	Timeline to process at each site
17	DARJEELING	Siliguri MC									
18	HOOGHLY	Chandannagore MC									
19	HOOGHLY	Hooghly Chinsurah									
20	HOOGHLY	Baidyabati									
21	HOOGHLY	Champdany									
22	HOOGHLY	Rishra									
23	HOOGHLY	Serampore									
24	HOOGHLY	Uttarpara-Kotrung									
25	HOOGHLY	Konnagar									
26	HOOGHLY	Bhadreswar									
27	HOOGHLY	Dankuni									
28	HOOGHLY	Bansberia									
29	HOOGHLY	Arambagh									
30	HOOGHLY	Tarakeswar									
31	HOWRAH	Uluberia									
32	HOWRAH	Bally									
33	HOWRAH	Howrah MC									
34	JALPAIGURI	Jalpaiguri									
35	JHARGRAM	Jhargram									
36	KOLKATA	Kolkata MC									
37	MALDA	English Bazar									

Sl No	District	ULB	P-II RfP prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)	RfP prepared	Tender floated	Work order issued	Work Started	Timeline to process at each site
38	MURSHIDABAD	Berhampore									
39	MURSHIDABAD	Jangipur									
40	MURSHIDABAD	Jiaganj-Azimganj									
41	MURSHIDABAD	Murshidabad									
42	MURSHIDABAD	Dhulian									
43	MURSHIDABAD	Kandi									
44	NADIA	Birnagar									
45	NADIA	Gayeshpur									
46	NADIA	Kalyani									
47	NADIA	Krishnanagar									
48	NADIA	Nabadwip									
49	NADIA	Ranaghat									
50	NADIA	Santipur									
51	NADIA	Taherpur									

NOTARY
S. P. Kanajila
Barrackpore Court
Kolkata
Reg. No. 55599125
Exp. Dt. 25/5/20
GOVT. OF INDIA

Sl No	District	ULB	P-II RfP prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)	RfP prepared	Tender floated	Work order issued	Work Started	Timeline to process at each site
52	NADIA	Chakdah									
53	NADIA	Cooper's Camp									
54	NORTH 24-PARGANAS	Barasat									
55	NORTH 24-PARGANAS	Barrackpore									
56	NORTH 24-PARGANAS	Basirhat									
57	NORTH 24-PARGANAS	Bongaon									
58	NORTH 24-PARGANAS	Habra									
59	NORTH 24-PARGANAS	Kanchrapara									
60	NORTH 24-PARGANAS	Khardah									
61	NORTH 24-PARGANAS	Madhyamgram									
62	NORTH 24-PARGANAS	Panihati									
63	NORTH 24-PARGANAS	Taki									
64	NORTH 24-PARGANAS	Titagarh									
65	NORTH 24-PARGANAS	Bhatpara									
66	NORTH 24-PARGANAS	Garulia									
67	NORTH 24-PARGANAS	Halisahar									

Sl No	District	ULB	P-II RfP prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)	RfP prepared	Tender floated	Work order issued	Work Started	Timeline to process at each site
68	NORTH 24-PARGANAS	Bidhannagar MC									
69	NORTH 24-PARGANAS	Baranagar									
70	NORTH 24-PARGANAS	Dum Dum									
71	NORTH 24-PARGANAS	New Barrackpore									
72	NORTH 24-PARGANAS	North Dum Dum									
73	NORTH 24-PARGANAS	South Dum Dum									
74	NORTH 24-PARGANAS	Kamarhati									
75	NORTH 24-PARGANAS	Naihati									
76	NORTH 24-PARGANAS	Ashoknagar-Kalyangarh									
77	NORTH 24-PARGANAS	Gobardanga									
78	PaSCHIM BARDHAMAN	Asansol MC									
79	PaSCHIM BARDHAMAN	Durgapur MC									
80	PASCHIM MEDINIPUR	Ghatal									
81	PASCHIM MEDINIPUR	Kharagpur									
82	PASCHIM MEDINIPUR	Khirpai									
83	PASCHIM MEDINIPUR	Midnapore									
84	PASCHIM MEDINIPUR	Chandrakona									

Sl No	District	ULB	P-II RfP prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)	RfP prepared	Tender floated	Work order issued	Work Started	Timeline to process at each site
85	PASCHIM MEDINIPUR	Kharar									
86	PASCHIM MEDINIPUR	Ramjibanpur									
87	PURBA BARDHAMAN	Barddhaman									
88	PURBA BARDHAMAN	Gushkara									
89	PURBA BARDHAMAN	Kalna									
90	PURBA BARDHAMAN	Katwa									
91	PURBA BARDHAMAN	Memari									
92	PURBA MIDNAPORE	Egra									
93	PURBA MIDNAPORE	Panskura									
94	PURBA MIDNAPORE	Tamralipta									
95	PURBA MIDNAPORE	Contai									
96	PURULIA	Purulia									
97	PURULIA	Raghunathpur									
98	PURULIA	Jhalda									

Sl No	District	ULB	P-II RfP prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)	RfP prepared	Tender floated	Work order issued	Work Started	Timeline to process at each site
99	SOUTH 24-PARGANAS	Baruipur									
100	SOUTH 24-PARGANAS	Budge Budge									
101	SOUTH 24-PARGANAS	Diamond Harbour									
102	SOUTH 24-PARGANAS	Jaynagar-Mazilpur									
103	SOUTH 24-PARGANAS	Maheshtala									
104	SOUTH 24-PARGANAS	Rajpur-Sonarpur									
105	UTTAR DINAJPUR	Dalkhola									
106	UTTAR DINAJPUR	Islampur									
107	UTTAR DINAJPUR	Kaliaganj									
108	UTTAR DINAJPUR	Raiganj									
109	DARJEELING	Darjeeling									
110	DARJEELING	Kurseong									
111	DARJEELING	Mirik									
112	KALIMPONG	Kalimpong									
113	Malda	Old Malda									
114	Murshidabad	Beldanga									
115	Pur Burdwan	Dainhat									

Sl No	District	ULB	P-II RfP prepared (Y/N)	P-II Tender floated (Y/N)	P-II Work order issued (Y/N)	P-II Work Started (Y/N)	RfP prepared	Tender floated	Work order issued	Work Started	Timeline to process at each site

** No Dumpsite Present at 12 ULBs i.e. Haldia, Pujali, Domkal, Falakata, Bishnupur, Mekhliganj, Buniadpur, Dhupguri, Mal, Maynaguri, Haringhata, Baduria,

Status of Construction and demolition waste management of 128 ULBs of West Bengal up to September, 2025

NOTARY S. P. Kanaujia Bidhannagar Court Kolkata Reg. No.-55699/25 Exp. Dt.-25/5/30 GOVT. OF INDIA

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
1	Bankura	Bankura	5.67	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
2	Bankura	Bishnupur	2.8	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
3	Bankura	Sonamukhi	1.41	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
4	Paschim Burdwan	Asansol MC	47.7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
5	Purba Burdwan	Barddhaman	12.98	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
6	Purba Burdwan	Dainhat	1.01	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
7	Paschim Burdwan	Durgapur MC	23.37	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
8	Purba Burdwan	Gushkara	1.46	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
9	Purba Burdwan	Kalna	2.34	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
10	Purba Burdwan	Katwa	3.95	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
11	Purba Burdwan	Memari	1.71	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
12	Birbhum	Bolpur	3.31	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
13	Birbhum	Dubrajpur	1.57	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

Status of Construction and demolition waste management of 128 ULBs of West Bengal up to September, 2025

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
14	Birbhum	Nalhati	1.7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
15	Birbhum	Rampurhat	2.39	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
16	Birbhum	Sainthia	1.84	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
17	Birbhum	Suri	3.73	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
18	Cooch Behar	Cooch Behar	3.21	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
19	Cooch Behar	Dinhata	1.49	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
20	Cooch Behar	Haldibari	0.59	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
21	Cooch Behar	Mathabhanga	0.99	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
22	Cooch Behar	Mekhliganj	0.38	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
23	Cooch Behar	Tufanganj	0.87	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
24	Dakshin Dinajpur	Balurghat	6.24	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
25	Dakshin Dinajpur	Buniadpur	1.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
26	Dakshin Dinajpur	Gangarampore	2.32	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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NOTARY S. P. Kanaujia Bichannagar Court Kolkata Reg. No.-55393/25 Exp. Dt.-25/5/30 GOVT. OF INDIA

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
27	Darjeeling	Darjeeling	4.97	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
28	Kalimpong	Kalimpong	2.04	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
29	Darjeeling	Kurseong	1.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
30	Darjeeling	Mirik	0.47	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
	Darjeeling	Siliguri MC	21.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
32	Howrah	Uluberia	10.85	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
33	Hooghly	Arambagh	2.73	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
34	Hooghly	Baidyabati	7	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
35	Hooghly	Bansberia	6	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
36	Hooghly	Bhadreswar	5.58	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
37	Hooghly	Champdany	6	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
38	Hooghly	Chandannagore MC	9.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
39	Hooghly	Dankuni	3.92	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
40	Hooghly	Hooghly Chinsurah	9.63	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
41	Hooghly	Konnagar	3.85	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
42	Hooghly	Rishra	5.89	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
43	Hooghly	Serampore	7.68	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
44	Hooghly	Tarakeswar	1.28	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
45	Hooghly	Uttarpara Kotrung	6.89	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
46	Alipurduar	Alipurduar	2.69	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
47	Jalpaiguri	Dhupguri	1.84	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
48	Jalpaiguri	Jalpaiguri	4.43	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
49	Jalpaiguri	Mal	1.04	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
50	Malda	English Bazar	8.48	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
51	Malda	Old Malda	3.47	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
52	Murshidabad	Beldanga	1.2	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
53	Murshidabad	Berhampore	7.9	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
54	Murshidabad	Dhuliyan	4.36	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
55	Murshidabad	Domkal	5.03	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
56	Murshidabad	Jangipur	4.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
57	Murshidabad	Jiaganj-Azimganj	1.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
58	Murshidabad	Kandi	2.29	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
59	Murshidabad	Murshidabad	2.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
60	Nadia	Birnagar	1.27	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
61	Nadia	Chakdah	4.86	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
62	Nadia	Cooper's Camp	0.78	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
63	Nadia	Gayeshpur	3.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
64	Nadia	Haringhata	1.9	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
65	Nadia	Kalyani	5.15	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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Status of Construction and demolition waste management of 128 ULBs of West Bengal up to September, 2025

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
66	Nadia	Krishnanagar	8.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
67	Nadia	Nabadwip	6.75	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
68	Nadia	Ranaghat	3.11	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
69	Nadia	Santipur	6.26	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
70	Nadia	Taherpur	0.86	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
71	North 24 Parganas	Ashokenagar-Kalyangarh	5.02	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
72	North 24 Parganas	Baduria	2.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
73	North 24 Parganas	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
74	North 24 Parganas	Barasat	11.49	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
75	North 24 Parganas	Barrackpore	6.3	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
76	North 24 Parganas	Basirhat	5.16	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
77	North 24 Parganas	Bhatpara	15.92	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
78	North 24 Parganas	Bidhan Nagar MC	26.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
79	North 24 Parganas	Bongaon	4.49	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
80	North 24 Parganas	Dum Dum	4.73	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.

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Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
81	North 24 Parganas	Garulia	2.43	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
82	North 24 Parganas	Gobardanga	1.87	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
83	North 24 Parganas	Habra	6.07	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
84	North 24 Parganas	Halisahar	5.15	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
85	North 24 Parganas	Kamarhati	13.66	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
86	North 24 Parganas	Kanchrapara	5.35	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
87	North 24 Parganas	Khardah	4.48	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
88	North 24 Parganas	Madhyamgram	8.09	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
89	North 24 Parganas	Naihati	9	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
90	North 24 Parganas	New Barrackpore	3.17	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
91	North 24 Parganas	North Barrackpore	5.48	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
92	North 24 Parganas	North Dum Dum	10.29	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
93	North 24 Parganas	Panihati	15.57	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
94	North 24 Parganas	South Dum Dum	16.64	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
95	North 24 Parganas	Taki	1.58	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
96	North 24 Parganas	Titagarh	4.81	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
97	Paschim Midnapore	Chandrakona	0.97	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
98	Paschim Midnapore	Ghatal	2.25	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
99	Jhargram	Jhargram	2.54	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
100	Paschim Midnapore	Kharagpur	8.56	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
101	Paschim Midnapore	Kharar	0.5	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
102	Paschim Midnapore	Khirpai	0.68	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
103	Paschim Midnapore	Midnapore	6.98	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
104	Paschim Midnapore	Ramjibanpur	0.81	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
105	Purba Midnapore	Contai	3.8	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
106	Purba Midnapore	Egra	1.24	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
107	Purba Midnapore	Haldia	8.28	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
108	Purba Midnapore	Panskura	2.39	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
109	Purba Midnapore	Tamluk	2.69	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
110	Jhalda	Jhalda	0.81	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.

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Status of Construction and demolition waste management of 128 ULBs of West Bengal up to September, 2025

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
111	Purulia	Purulia	4.99	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
112	Purulia	Raghunathpur	1.06	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
113	South 24 parganas	Baruipur	2.19	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
114	South 24 parganas	Budge Budge	3.17	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
115	South 24 parganas	Diamond Harbour	1.78	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
116	South 24 parganas	Jainagar-Mazilpur	1.07	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
117	South 24 parganas	Maheshtala	18.54	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
118	South 24 parganas	Pujali	1.53	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
119	South 24 parganas	Rajpur-Sonarpur	17.48	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
120	Uttar Dinajpur	Dalkhola	1.53	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
121	Uttar Dinajpur	Islampur	2.24	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
122	Uttar Dinajpur	Kaliaganj	2.21	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
123	Uttar Dinajpur	Raiganj	7.57	0	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
124	Howrah	Howrah MC	44.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.

NOTARY S. P. Kanaujia Alipore Court Kolkata Regd. No.-Misc 99/25 Exp. On-25/6/30 GOVT. OF INDIA

Status of Construction and demolition waste management of 128 ULBs of West Bengal up to September, 2025

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
125	Howrah	Bally	**12.04**	**0**	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
126	Jalpaiguri	Maynaguri	**1.5**	**0**	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
127	Alipurduar	Falakata	**2.23**	**0**	Segregated fractions are being sold and reused and it is planned that remaining to be processed in Cluster mode. Identification of land for the plant is under process.
128	Kolkata	Kolkata MC	**245.65**	**500**	
		Total =	965.79	500	

NOTARY GOVT OF INDIA Sudeshna Kolkata Reg. No-5569/25 Exp. Dt-25/5/30

GOVT. OF INDIA NOTARY

Status report of SLWM on Ganga bordering GPs for the month of Nov, 2023 (O.A. 200/2014)

Sl. No.	Name of the Districts	Total No. of Blocks	Total No. of GPs	Solid Waste Management		Grey Water Management	
				Construction of MRF completed	MRF functional	No. of Soak pit/ Leach pit	No. of Filter Chamber
1	Hooghly	2	12	12	10	9	532
2	Howrah	3	18	16	12	1019	1118
3	Malda	4	22	22	21	2195	3
4	Murshidabad	13	65	64	50	8180	111
5	Nadia	9	39	39	35	5736	101
6	Purba Bardhaman	6	19	16	14	1346	373
7	South-24 Parganas	10	49	47	42	6316	1199
Total		**47**	**224**	**216**	**184**	**24801**	**3537**

State Sanitation Cell
P&RD Department
Govt. of West Bengal

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Plantation Activities

Sl. No.	River	Division	Details of plantation activities along the river
1	Ganga	24 – ParganaNorth	Nil
		Nadia Murshidabad	3rd year maintenance work over 02 ha qn going under Namami Gange -Scheme. (One Side Plantation)
2	Churni	Nadia Murshidabad	Advance (Nursery work) 100% completed. Creation work 100% completed during 2021-22. 3rd year monitoring work of One side of Churni, over 7.265 Ha is going on.

Development of Bio-Diversity Park

Sl. No	Division	River	Details of setting up Bio-diversity Parks by removing encroachment along the river.
1	24 – ParganaNorth	Ganga	Nil
		Churni	
2	Nadia Murshidabad	Ganga	Awaiting for final discussion from District Level Bio diversity Committee.

02/12/2025

Chief Conservator of Forests, SDP
& Member Secretary, WBSFDA

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S. P. Kanaujia
Bidhannagar Court
Kolkata
Regd. No.-55[illegible]
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Capacity Utilization of Functional STPs in River Ganga in West Bengal as on Sept 2025

Sl NO.	Name of STP	Executing Agency	Built up Capacity (MLD)	Design flow to come as on Sept 25 (MLD)	Actual Utilization as on Sept 25 (MLD)	Percentage Utilization (%)	Technology
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	Jagaddal Bhatpara New	KMDA	31.0	25.10	16.18	64.46	FBAS
2	Shyamnagar	KMDA	10.0	8.10	3.80	46.91	FBAS
3	Jagaddal Bhatpara old	KMDA	9.50	7.69	1.57	20.42	ASP
4	Kankinara STP, Madrail, Bhatpara	KMDA	10.0	8.10	1.55	19.14	WSP
5	STP Kalyani-I	KMDA	11.0	11.00	10.15	92.27	TRICKLING FILTER
6	STP Kalyani-II	KMDA	10.0	10.00	9.22	92.20	WSP
7	Gayeshpur	KMDA	8.33	4.80	3.34	69.58	SBR
8	Bansberia	KMDA	0.30	0.30	0.28	93.33	WSP
9	Konnagar	KMDA	22.00	22.00	17.09	77.68	WSP
10	Naihati	KMDA	11.56	11.56	9.36	80.97	ASP
11	Barrackpore	KMDA	18.0	12.50	8.41	67.28	SBR
12	Barrackpore	KMDA	6.0	3.60	2.68	74.44	SBR
13	Halisahar	KMDA	16.0	10.75	10.53	97.95	SBR
14	Budge-Budge	KMDA	9.30	8.48	8.48	100.00	SBR
15	Nabadwip	KMDA	9.50	7.80	5.24	67.18	Extended Areation Tube Settler
16	Baidyabati	KMDA	6.00	6.00	4.89	81.50	Areated Lagoon
17	Bhadreswar	KMDA	7.60	7.60	3.48	45.79	Areated Lagoon
18	Garulia	KMDA	4.10	4.10	3.76	91.71	WSP
19	Chandannagar, Khalisani, Chinsurah- Hooghly	KMDA	18.16	18.16	5.80	31.94	TRICKLING FILTER
20	Chandannagar, Khalisani, Chinsurah- Hooghly	KMDA	4.54	4.54	1.45	31.94	OP
21	Titagarh	KMDA	4.54	4.54	4.45	98.02	ASP
22	Titagarh	KMDA	4.54	4.54	4.45	98.02	OP
23	Bandipur (Khardaha)	KMDA	14.10	14.10	12.32	87.38	WSP
24	Naihati	KMDA	6.50	6.50	5.01	77.08	WSP
25	Panihati	KMDA	12.00	12.00	11.12	92.67	WSP
26	Kanchrapara	KMDA	18.00	13.92	8.73	62.72	WSP
27	Howrah	KMDA	65.00	55.57	24.00	43.19	ASP
28	Bally	KMDA	62.00	53.00	31.00	58.49	ASP+WSP
29	Baranagar	KMDA	60.00	41.10	14.00	34.06	ASP
30	Hooghly-Chinsurah	KMDA	26.50	23.00	5.08	22.09	SBR
31	Jangipur	KMDA	8.00	1.00	1.00	100.00	SBR
32	Maheshtala	KMDA	35.00	31.25	13.00	41.60	SBR
33	Garden Reach	KMC	57.00	57.00	53.68	94.18	ASP
34	Keorapukur	KMC	45.00	45.00	36.00	80.00	
35	Rania	KMC	23.00	21.00	2.00	9.52	SBR
36	Nabadwip Municipality	PHED	10.50	10.50	6.72	64.00	WSP
37	Katwa Municipality,	PHED	4.36	4.36	2.36	54.13	WSP

38	Diamond Harbour Municipality	PHED	2.03	2.03	0.20	9.85	WSP
39	Murshidabad Municipality	PHED	1.96	1.96	0.24	12.09	WSP
40	JiagunjAzimgunjTakia	MED	0.69	0.69	0.95	68.84	OP
41	JiagunjAzimgunjTakia	MED	0.69	0.69			OP
42	Berhampore	PHED	3.70	3.70	1.78	48.11	
	Total (in MLD)		**688.0**	**599.63**	**365.35**		
Note 1: Sl. No. 31, 32 & 35 are put under Trial Run							

Sl NO.	Name of STP	Executing Agency	Built up Capacity (MLD)	Inlet sewage volume in MLD	Treatment level parameter		Compliance w.r.t. MoEF&CC norms dtd 13.10.2017	Remarks
					BOD mg/l	FC MPN/100ml		
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]
1	Jagaddal Bhatpara New	KMDA	31.00	13.98	10.75	122.25	Complying	
2	Shyamnagar	KMDA	10.00	2.60	6.18	82.00	Complying	
3	Jagaddal Bhatpara old	KMDA	9.50	1.58	13.55	7000.00	Non-Complying (w.r.t. FC)	To reduce the Faecal Coliform, State has been considering to set up Chlorination unit, DPR for which has already been sanctioned by NMCG. Draft Bid Document is with NMCG for approval.
4	Kankinara STP, Madrail, Bhatpara	KMDA	10.00	1.49	10.77	700.00	Complying	
5	STP Kalyani-I	KMDA	11.00	8.33	24.23	2.2X10^5	Non-Complying (w.r.t. FC)	To reduce the Faecal Coliform, State has been considering to set up Chlorination units, DPRs for which have already been sanctioned by NMCG. Draft Bid Document is under preparation stage.
6	STP Kalyani-II	KMDA	10.00	7.58	13.52	2.2X10^5	Non-Complying (w.r.t. FC)	
7	Gayeshpur	KMDA	8.33	3.58	9.00	131.20	Complying	
8	Bansberia	KMDA	0.30	0.27	9.75	1400.00	Non-Complying (w.r.t. FC)	Primary Treatment is being done.
9	Konnagar	KMDA	22.00	11.83	10.00	1.85X10^3	Non-Complying (w.r.t. FC)	To reduce the Faecal Coliform, State has been considering to set up Chlorination units, DPRs for which have already been sanctioned by NMCG. Draft Bid Document is under preparation stage.
10	Naihati	KMDA	11.56	10.50	10.00	5.7X10^3	Non-Complying (w.r.t. FC)	
11	Barrackpore	KMDA	18.00	9.36	8.72	<1.8	Complying	
12	Barrackpore	KMDA	6.00	2.86	8.48	<1.8	Complying	
13	Halisahar	KMDA	16.00	10.17	6.83	40.00	Complying	
14	Budge-Budge	KMDA	9.30	8.14	4.84	49.00	Complying	
15	Nabadwip	KMDA	9.50	2.61	15.89	490.00	Complying	
16	Baidyabati	KMDA	6.00	4.44	25.00	800.00	Complying	
17	Bhadreswar	KMDA	7.60	3.66	25.00	900.00	Complying	
18	Garulia	KMDA	4.10	3.60	6.00	4.2X10^3	Non-Complying (w.r.t. FC)	To reduce the Faecal Coliform, State has been considering to set up Chlorination units, DPR for which have already been sanctioned by NMCG. Draft Bid Document is under preparation stage.
19	Chandannagar, Khalisani, Chinsurah-Hooghly	KMDA	18.16	4.48	11.32	24000.00	Non-Complying (w.r.t. FC)	Primary Treatment is being done.
20	Chandannagar, Khalisani, Chinsurah-Hooghly	KMDA	4.54	1.12	11.32	24000.00	Non-Complying (w.r.t. FC)	
21	Titagarh	KMDA	4.54	4.41	10.00	3.4X10^4	Non-Complying (w.r.t. FC)	To reduce the Faecal Coliform, State has been considering to set up Chlorination units, DPRs for which have already been sanctioned by NMCG. Draft Bid Document is under preparation stage.
22	Titagarh	KMDA	4.54	4.41	8.00	3.86X10^4	Non-Complying (w.r.t. FC)	
23	Bandipur (Khardaha)	KMDA	14.10	9.25	12.00	3.14X10^4	Non-Complying (w.r.t. FC)	
24	Naihati	KMDA	6.50	5.90	8.00	5.1X10^3	Non-Complying (w.r.t. FC)	
25	Panihati	KMDA	12.00	10.73	11.00	2.2X10^4	Non-Complying (w.r.t. FC)	
26	Kanchrapara	KMDA	18.00	7.84	11.07	344.40	Complying	
27	Howrah	KMDA	65	22.0	11.0	2.00	Complying	
28	Bally	KMDA	62	26.6	11.0	9.80	Complying	
29	Baranagar	KMDA	60	13.0	6.4	14.00	Complying	
30	Maheslala	KMDA	35.00	Put under Trail run				
31	Jangipur	KMDA	8.00					
32	Hooghly Chinsurah	KMDA	26.50					
33	Garden Reach	S&D KMC	57.00	53.00	12.00	46808.00	Non-Complying (w.r.t. FC)	New STP is under construction
34	Keorapukur	S&D KMC	45.00	36.00	13.00	23354.00	Non-Complying (w.r.t. FC)	STP is under renovation stage
35	Rania	KMC	23.00	Put under Trail run				
36	Jiaganj-Azimganj Takia Oxidation Pond	MED	0.69	0.95	Negligible BOD, since Inlet BOD is substantially low	5400.00	Non-Complying (w.r.t. FC)	New STP is under proposal stage
37	Jiaganj-Azimganj Takia Oxidation Pond	MED	0.69					
38	Nabadwip Municipality Nadia	PHED	10.50	Low Flow (Inlet flow is very low as most of the flow is diverted to the other 9.5 MLD STP)	15.00	790.00	Complying	
39	Katwa Municipality, Purba Burdwan	PHED	Consider under rejuviantion & augmentation					
40	Diamond Harbour Municipality	PHED	2.03	0.15	21.00	170.00	Complying	
41	Murshidabad Municipality	PHED	Consider under rejuviantion & augmentation					
42	Berhampore Murshidabad	PHED	3.70	1.26	36.00	140000.00	Non-Complying w.r.t. BOD & FC	Under maintenance of PHED Department

Note.Chlorine dosing units are planned for STPs, which are old and rejuvinated in order to comply with Faecal Coliform limiting criteria.

3/2/26
Chief Engineer
Water & Sanitation Se
KMDA

Registered No. WB/SC-247

No. WB(Part-I)/2022/SAR-833

NOTARY S. P. Kanaujia Siliguri Court Kolkata Regd. No.-55699/05 Exp. Dt.-25/5/ GOVT. OF INDIA

The Kolkata Gazette

सत्यमेव जयते

Extraordinary

Published by Authority

JYAISTHA 5] THURSDAY, MAY 26, 2022 [SAKA 1944

PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA-700064

NOTIFICATION

No. 33-UDMA/24011(99)66/2021, dated: Kolkata, the 25th May, 2022 – **WHEREAS** the State Government has felt it necessary to frame a Faecal Sludge and Septage Management (FSSM) Policy for the Urban Areas in the State of West Bengal.

AND

WHEREAS, the Department of Urban Development & Municipal Affairs constituted a Committee vide Order No. 80-(law)/UDMA/24011(99)66/2021 dated: Kolkata, the 25th October, 2021 for drafting and designing a customized FSSM Policy best suited for the requirement of all the Urban Local Bodies and Development Authorities in the State of West Bengal.

AND

WHEREAS, the said Committee had prepared a draft policy and the same was placed in the Public Domain through the Official website of Department of Urban Development & Municipal Affairs for seeking valuable feedback and suggestions from all concerned vide Memo No. 03-UDMA/24011(99)66/2021 dated, Kolkata, the 27th January, 2022.

AND

WHEREAS, some suggestions/feedback were received and duly discussed and incorporated by the Committee, after which the Faecal Sludge and Septage Management (FSSM) Policy has been finalized.

NOW, it is being notified that all the Stakeholders should ensure strict enforcement and implementation of the provisions as laid down in Faecal Sludge and Septage Management (FSSM) Policy for ensuring fulfillment of the objectives so framed.

By order of the Governor,

NANDINI GHOSH, IAS
Special Commissioner to the Government of West Bengal

Published by the Department of Urban Development & Municipal Affairs, West Bengal and printed at Saraswaty Press Ltd. (Government of West Bengal Enterprise), Kolkata 700 056.

Faecal Sludge and Septage Management Policy for the Urban Areas in State of West Bengal

PREFACE

Proper and scientific management of faecal sludge and septage through low cost and environmentally sustainable model has now become significant to minimize water pollution from un-sewered towns. From the experience in running the 30 KLD faecal sludge and septage treatment plant at Promodnagar, it has now been felt that a separate policy is required to provide guidelines as well as detailed framework to the municipal bodies to take care of their faecal sludge and septage in a comprehensive and integrated manner.

On-site sanitation system is prevailing in most of the Urban Local Bodies (ULBs) covering approximately 78 % urban population in West Bengal. Even for a few ULBs where sewerage with sewage treatment facilities are available, on-site sanitation system is existing in certain areas of the towns. In on-site sanitation system faecal sludge and septage get accumulated and require emptying, transportation, treatment and disposal / reuse following sanitation safety planning. Thus, faecal sludge and septage management addresses sanitation value chain from secure containment of faecal sludge and septage to treatment and disposal / reuse through adoption of appropriate technology with an aim to provide safeguard to public health and environment.

Faecal Sludge and Septage Management (FSSM) Policy for the urban areas in the State of West Bengal has been framed highlighting gaps and issues in urban sanitation, objectives and scope, implementation strategy and guidelines, institutional and regulatory framework, timelines and funding pattern. The policy aims to manage all faecal sludge and septage generating from on-site sanitation system in an environmentally safe manner. It is incumbent upon ULBs to prepare City / Town FSSM Plan and Strategy considering local situation and ULB specific or cluster based solution. The FSSM Policy therefore, shall act as a guiding document by setting the context, scope, priorities, strategy and directions for the ULBs to ensure proper implementation of FSSM across the State. The benefits of the FSSM Policy shall go a long way in safeguarding health, hygiene and environment of all ULBs in the State of West Bengal.

NOTARY
S. P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No.-55699/25
Exp. 01.-25/5/30
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Faecal Sludge and Septage Management Policy for the Urban Areas in State of West Bengal

1.0 Introduction

In West Bengal as per 2011 census the urban population was 29 million. Current urban population of the State is around 30.9 millions[1]. Approximately 22% Urban Population are covered with Sewerage and Sewage Treatment facilities under off-site sanitation system which is existing in nine (9) Urban Local Bodies (ULB) including Kolkata Municipal Corporation (KMC). So, majority of urban population is covered with on-site Sanitation system. At present, in West Bengal there are seven (7) Municipal Corporations, one hundred and nineteen (119) Municipalities and three (3) Notified Area Authorities providing civic services to urban population.

In the State, water is supplied conforming to the guidelines of CPHEEO manual. Each ULB generates waste water as 80% of water supply. Municipal waste waters (sewage/sullage) contain substantial quantum of organic and bacterial pollution load. Municipal waste water if untreated may cause surface water and groundwater pollution. Similarly, the faecal sludge and septage generated due to on-site sanitation process in household and community toilets if disposed without proper treatment in un-controlled manner may also cause surface water and groundwater pollution.

Normally focus on sanitary interventions in urban area relates to ensuring access to toilets (on-site sanitation) and construction of Sewerage Network and Sewage Treatment Plants (off-site sanitation). Issue of Faecal Sludge and Septage Management (FSSM) in safe and sustainable manner remains neglected. In un-sewered cities and towns due to the absence of proper policy and planning, open disposal of untreated faecal sludge and septage is causing environmental pollution and risk to public health. The ULBs in one hand have achieved ODF status by ensuring 100% use of toilets but on the other hand, they are very much handicapped with the scientific faecal sludge and septage management System.

1 As per document submitted by the State to Hon'ble NGT

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Sludge : It is the settled solid matter in semi-solid condition – it is usually a mixture of solids and water deposited at the bottom of septic tank, pond etc. The term sewage sludge is generally used to describe residuals from centralized waste water treatment, while the term septage is used to describe residuals from septic tanks.

Faecal Sludge : It is the solid or settled contents of pit latrines and septic tanks. Faecal sludge differs from sludge produced in Municipal Waste Water Treatment Plants. Faecal sludge characteristics can differ from place to place. The physical, chemical and biological qualities of facecal sludge are influenced by the duration of storage, temperature, intrusion of groundwater or surface water in septic tanks or pits, performance of septic tanks, tank emptying technology and pattern.

Septage: Faecal sludge produced in septic tanks.

(Ref: Septage Management in Urban India: NUSP)

In order to facilitate off-site sanitation systems, sewerage network, pumping stations and Sewage Treatment Plants are to be built. Such systems are expensive to build and also expensive to operate and maintain properly. It is for this reason off-site sanitation system with sewerage network, pumping stations and Sewage Treatment Plants are not feasible for most of the ULBs. Thus on-site sanitation option with septic tanks and sanitary pit latrines for excreta treatment is feasible in most of the un-sewered ULBs.

1.1 Existing Situation

On-site sanitation system is prevailing in un-sewered ULBs in West Bengal. In these ULBs mostly septic tanks have been constructed for treatment of human excreta. The septic tank facilitates anaerobic treatment of sewage (human excreta + water) by way of anaerobic digestion of settled solid (sludge) and liquid resulting in reduction of biodegradable organic matter and release of methane, carbon dioxide, hydrogen sulphide gases etc. The septic tank effluent though gets clarified to a large extent, still contain appreciable amount of dissolved and suspended organic solids and pathogen. Such effluents from septic tanks normally get discharged in surface drains in the absence of soak pits. ULBs provide services for emptying of faecal sludge/septage from septic tanks on request from the tax payers of the cities / towns.. However, the service provided by the ULBs has been assessed to be inadequate due to non-availability of vehicles, man-power and infrastructures for treatment and disposal of faecal sludge/septage. In many ULBs, uncontrolled open dumping of faecal sludge/septage is practiced. Private Agencies are also operating in ULBs for de-sludging of septic tank as and when residents call them. Private agencies do not follow the scientific system of

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sludge withdrawal from the septic tanks as well as treatment and safe disposal/utilization of dried sludge. Often faecal sludge/septage are disposed in open nullah/outfall channel causing pollution of rivers, canals and other water bodies. One of the reasons of high Faecal Coliform concentration in rivers may be the direct disposal of faecal sludge/septage in outfall channels leading to the rivers.

In Kolkata Metropolitan area where 41 ULBs are existing, a good number of Sewage Treatment Plants have been constructed under GAP-Phase I, GAP-Phase II and Namami Gange Program for abatement of pollution of river Hooghly (Ganga). Under GAP-Phase I and GAP-Phase II, intercepting sewers were laid as well as sewage treatment plants were constructed to treat intercepted and diverted sewage/sullage in different cities and towns. Under Namami Gange Program sewerage network, pumping stations and Sewage Treatment Plants have been constructed in a few towns. None of the Sewage Treatment Plants are receiving faecal sludge/septage for treatment till date.

1.2 Need for FSSM Policy

Currently septic tanks accounts for substantial proportion of toilets in urban areas of West Bengal. Other types include on-site two-pit or single-pit pour flush toilets. In some towns use of on-site deep single pit toilets are still in practice. In cities and towns where sewerage and sewage treatment facilities are available, septic tanks and pit latrines are hardly found in limited in number.

In un-sewered towns, provision of system for Faecal Sludge and Septage Management are required.. In towns, especially along lower Ganga region, where Sewage Treatment Plants with intercepting sewers are available but without having sewerage network, there must be also provision with arrangement of FSSM.

Inadequately safe and sustainable sanitation is the one of the important reasons of pollution of water and soil resources as well as adverse impact on public health. More attention may be given for proper construction of on-site sanitization system (septic tanks) and the management and safe disposal of faecal sludge and septage. Mostly septic tank and pit latrine design and construction are subject to local practices with considerable variation and without conforming to the Bureau of Indian Standards (BIS) or CPHEEO manual.

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Following deficiencies may be observed in ULBs for managing faecal sludge and septage :-

- **Limited capacities and resources with ULBs.**
- **Households do not request for cleaning of septic tanks regularly**
- **Some ULBs have de-sludging equipments or there are private players providing cleaning services but the extent of services is far from desirable.**
- **In many cases faecal sludge and septage is disposed in open drains and open areas (trenching ground) posing considerable environmental and health risks.**
- **Sometimes sanitary workers do their job of septic tank or latrine pit cleaning in hazardous condition without adequate protective gear and equipments.**

In the above context, these issues may be addressed in a holistic manner, with a strategy to select appropriate option for proper management considering local situation. There is a need to develop FSSM system with provision of faecal sludge and septage treatment and use of sludge as soil conditioner or manure. A policy on Faecal Sludge and Septage Management is needed to be framed highlighting suitable regulations, institutional framework, capacity building, education and awareness among all stakeholders. This policy seeks to address on-site sanitation system in all un-sewered cities and towns in West Bengal with an aim to manage all faecal sludge and septage in an environmentally safe manner including proper engineering design, construction and maintenance of septic tank systems, pit latrines and such other systems generating faecal sludge. In addition, the policy will include rational management system to be undertaken for faecal sludge and septage for towns having sewerage network with Sewage Treatment Plants as well as for towns having Sewage treatment Plant with intercepting sewer but not covered by sewerage network.

1.3 Gaps and issues in Urban Sanitation

In West Bengal, while on-site sanitation systems are prevailing in most of the towns, organized faecal sludge and septage collection, transportation, treatment and resource recovery etc. by ULBs are yet to be set up. In many ULBs the Cess-Pool Vehicle with suction pumps and equipments are inadequate in number. In many municipal areas private players are operating to clean septic tank without following sanitation safety planning. Again following issues create barrier to

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regular septic tank cleaning and septage collection in different ULBs in the State -

- Manual cleaning is still going on.
- Faulty construction of septic tanks (with sealed or cemented cover placed under toilet, inaccessibility in emptying etc) often dis-incentivizes frequent cleaning.
- Septic tanks are normally constructed without design norm and guidelines prescribed in National Building Code, the Indian Standard Code and the CPHEEO manual and accordingly, majority of the septic tanks are over sized. As a result, households typically notice the need for cleaning once the tanks get filled up and call for emptying services. Interval of septic tank cleaning often recorded between 8 years and 12 years in many households. Even over-flowing septic tanks could be noticed with septage getting discharged in surface drains (mostly soak pits are not constructed).
- In many ULBs informal private players (contractor/agency) dominate septic tank cleaning services. Their approach is generally unscientific with disposal of faecal sludge and septage in open drain/nullah, canal and other water bodies including lowlands. There is lack of monitoring mechanism of the services by the private Contractors/Agencies by the ULBs.
- Faecal sludge and septage treatment facilities are not available in most of the ULBs in the state resulting in disposal of sludge in water bodies and land without treatment. Even no guideline is available for treating faecal sludge and septage at the existing Sewage Treatment Plant where feasible.
- There is poor awareness about inherent linkage of FSSM with public health.
- Fund constraint often lead to ULBs to refrain from taking up rational FSSM system. Non-availability of low cost treatment options creates barrier in installing faecal sludge treatment units in ULBs.
- There is adverse impact of lack of sustainable sanitation on health of women and impedes in cognitive development of girls and infants. This policy will promote gender mainstreaming in FSSM where women are seen as active agents and participants of change, not merely as recipients or victim of policies.

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2.0 Public Health and Environmental Hazards

Septic tank effluents and septage contain appreciable level of organic, nitrogen and pathogens and if these are disposed without treatment in water bodies or low lying land then that may cause deleterious effect on environment as well as adverse impact on public health. Disposal of untreated septic tank effluent and septage can lead to the decrease of oxygen and endanger the aquatic organisms in the surface water bodies. Increased faecal coliform concentrations in surface waters render it unsuitable for bathing. Nitrates can contaminate groundwater and if the concentration exceeds more than the permissible limit of drinking water standard then drinking water may cause methemoglobinemia and other health problems. Nitrate and phosphorous in waste water can also lead to eutrophication of water bodies. Pathogens from septic tank effluent and septage mixing with groundwater and surface water may cause human diseases through ingestion or recreational contact.

3.0 Objectives and Scope

3.1 Concept

All cities and towns in West Bengal become totally sanitized, healthy and livable and ensure sustenance of good sanitation practices with off-site sanitation System or improved on-Site sanitation services together with faecal sludge and septage management.

3.2 Objectives

The key objective of urban **FSSM Policy** for West Bengal State is to set the context, priorities and direction for, and to facilitate implementation of FSSM services in all ULBs such that safe and sustainable sanitation becomes a reality for all.

<u>The FSSM Policy will</u> -

i. **Ensure benefit of safe sanitation to all citizens with containment, emptying, transportation, treatment and disposal / re-use of all faecal sludge, septage and other liquid waste and their by-products and end-products.**
ii. **Identify ways and means towards creation of an enabling environment for achieving sustainable FSSM.**
iii. **Delineate roles and responsibilities of key stakeholders including citizens for effective implementation of FSSM services in the ULBs.**
iv. **Extend support for converging different development programs towards achieving safe and sustainable sanitation for all.**

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v. **Ensure strict compliance of Statutory Rules and Regulations related to Environmental Pollution Control while rendering FSSM services in the ULBs.**

vi. **Focus on communication, awareness, motivation, sensitization, training to achieve sustainable FSSM services.**

vii. **Stress on institutional development and capacity building for ULBs for ensuring effective FSSM.**

viii. **Highlight road map for safe faecal sludge and septage treatment in all ULBs by creating FSTPs or co-treatment in existing STPs through decentralized as well as cluster based centralized approach.**

ix. **Provide functional Strategy for sustainable FSSM System in ULBs, stressing emphasis on employment generation.**

x. **Focus on resource recovery by way of use of stabilized faecal sludge and septage as manure or soil conditioner as well as use of treated liquid in agriculture, horticulture, social forestry etc.**

3.3 Specific Milestones

3.3.1 Achieving City Sanitation

All ULBs have target to achieve appropriate city / town sanitation status. Proper waste (solid and liquid) management is a necessity in ULBs with basic objective of abatement of pollution, resource recovery through waste management including recycling and reuse as well as protection and conservation of nature and environment. Solid and liquid waste management as priority has been taken up in ULBs already under various developmental program including Swachh Bharat Mission, Namami Gange, Mission Nirmal Bangla, AMRUT etc. The Policy of FSSM for the State of West Bengal will lead to city-sanitation benchmark in ULBs through proper planning and implementation processes to converge with all other approaches of waste management.

3.3.2. Sanitary and Safe Disposal of faecal Sludge and Septage

- Promoting proper functioning of FSSM system ensuring proper emptying, collection, transportation, treatment and disposal of faecal sludge/septage.
- Promoting resource recovery from FSSM
- Stress on use of treated faecal sludge and septage as manure or soil conditioner as well as promoting recycle and reuse of treated liquid waste for non-potable applications.
- Promoting proper design and construction of On-Site Sanitation (OSS) facilities as well as modification / repairing / retrofitting of existing OSS facilities in the ULBs.

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3.3.3 Awareness Generation and Behaviour Change

- Generating awareness about on-site-sanitation, faecal sludge and septage management and their linkages with public health and environment amongst communities.
- Promoting mechanism to bring about behavioral change towards achieving healthy sanitation practices as well as maintaining Safe OSS System.

3.4 Scope

FSSM Policy aims for proper containment, collection, transportation, treatment and safe disposal of faecal sludge and septage from on-site-sanitation System.

Hence only on-site-sanitation facilities and areas served by such facilities would fall under the purview of this FSSM Policy. It does not seek to cover Conventional Sewerage System including treatment plants for waste water management.

FSSM Policy will address synergies between FSSM and Sewerage System or Municipal Solid Waste Management. It will focus on feasibility of co-treatment of faecal sludge and Septage at Sewage Treatment Plants or co-processing of faecal sludge and septage during composting of organic portion of municipal solid waste.

The scope of FSSM Policy extends to all the projects, program and schemes that facilitate and support sanitation services in urban and peri-urban areas.

The policy applies to every ULB, outgrowths in urban agglomeration, census towns as declared by the Registrar General and Census Commissioner of India, notified areas, places of tourism, and places of pilgrimage and historical importance in the State of West Bengal.

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4.0 LEGISLATIVE AND REGULATORY CONTEXT

4.1 Central and State Laws and Rules

The legal context for FSSM includes municipal building rules / bye laws, environmental rules, laws for the legal prohibition of "manual scavenging" and institutional laws that provide for the establishment, power and functions of Urban Local Bodies (ULBs).

Water (Prevention and Control of Pollution) Act 1974, Environment (Protection) Act 1986 and **West Bengal Municipal Act 1993** and subsequent amendments provide a framework for control of effluent, sewage and septage discharge.

The Environment (Protection) Act applies to the final and safe disposal of post processed residual faecal sludge and septage to prevent contamination of ground water, surface water and ambient air. The effluent from faecal sludge and septage treatment plant must be guided by Water (Prevention and Control of Pollution) Act, 1974 and shall conform to the standard laid down by MoEF&CC and CPCB while sludge-solids to be used as compost must conform to the specification of compost as laid down in SWM Rule 2016..

National Building Code of India (NBC 2005) as applicable for septic tanks, soak pits, cesspools, leach pits etc may be considered as important guideline while planning and framing strategy for implementation of FSSM services in the ULBs. CPHEEO Manual on Sewerage and Sewage Treatment, Model Building Bye-laws 2016, framed by the Town and Country Planning Organization can also be consulted and referred.

The Employment of Manual Scavenges and Construction of Dry Latrines (Protection) Act, 1993 put a ban on dry latrines i.e. latrines with no-water seal or flushing mechanism, and the employment of persons for manually carrying human excreta. This was supplemented in 2013 with the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act 2013 by which "hazardous cleaning" in relation to sewers and septic tanks was also banned.

West Bengal Municipal Act 1993 and subsequent amendments, West Bengal Building Rules 2007 and subsequent modifications can be consulted and referred while framing FSSM strategy in the ULBs.

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5.0 Implementation Strategy

5.1 Systematic approach to create infrastructure for faecal sludge and septage treatment

The Government of West Bengal has adopted systematic approach to implement FSSM plan across full sanitation service chain in all ULBs in the State. Emphasis is being given for municipal waste water treatment including recycling and reuse towards minimizing surface water and ground water pollution. As on-site-sanitation system is prevailing in most of the ULBs, and that ODF status has been achieved in the ULBs, The State Government has already started improving Solid Waste Management System in the ULBs as per SWM Rule 2016 as well as taken up systematic approach for faecal sludge and septage management to achieve ODF++ status. In towns having sewerage system with direct house connection of sewage, the FSSM system does not apply, but in such towns where septic tank / pit latrines remain in working condition in-spite of having house connection with the sewerage, FSSM System requires to be adopted. All septic tanks, leach pits of residential houses, commercial establishments, institutional buildings / establishments, public and community toilets and industrial establishment will be emptied (at regular interval) by ULBs as per standard operating procedure as well as strategy delineated in FSSM policy.

5.2 Three - pronged approach for State-wide FSSM strategy –

The State has taken three-pronged approach towards adopting State-wide FSSM Plan and strategy, such as:

a. **Co- treatment of faecal sludge and septage generating in the ULB at own or nearby STPs**
b. **Setting up of independent Faecal Sludge and Septage Treatment Plant (FSTP) at ULB level or at cluster of ULB level.**
c. **In case of small town (Population less than 100000), co-treatment of faecal sludge and septage in new Sewage Treatment Plants (connected with intercepting sewer with diversion) will be taken up, where feasible.**

5.3 Implementation Strategy for Kolkata Metropolitan Area (KMA)

In Kolkata Metropolitan Area besides Kolkata Municipal Corporation (KMC), there are 42 ULBs (3 Municipal Corporation and 39 Municipalities). In KMA, 24 Sewage Treatment Plants having different technologies are available for treating municipal

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sewage / sullage. The functional capacity of 24 STPs has been estimated by KMDA as 562.53 MLD. According to KMDA, septage generation in KMA (except KMC) has been estimated as 1874 KLD. Each STP is capable of treating an additional 5% plant capacity with septage load.

Hence, co-treatment of faecal sludge and septage generating in the ULBs in KMA (except Kolkata) will be the best approach for FSSM. Accordingly co-treatment of faecal sludge and septage for an ULB is recommended in STP of the same ULB as far as practicable.

In case of some ULBs, the faecal sludge and septage may be co-treated with sewage in STPs of other nearby ULBs. Again, in order to minimize transportation cost, setting up of independent FSTPs at ULB level or at cluster of ULB level is recommended. Table 5.1 and 5.2 indicates faecal sludge and septage treatment strategy in KMA-

Table 5.1 – Faecal Sludge & Septage treatment in STP of same ULB

Strategy	ULBs to be covered in KMA	
Faecal Sludge and septage of the ULB to be co-treated in the STP of the same ULB	1. Bansberia (Part) 2. Hooghly Chinsurah 3. Chandannagar 4. Bhadreswar 5. Champdani 6. Baidyabati 7. Serampore 8. Uttarpara-Kotrung 9. Howrah MC 10. Kalyani 11. Kanchrapara 12. Halisahar	13. Naihati 14. Bhatpara 15. Garulia 16. North Barrackpore 17. Barrackpore 18. Titagarh 19. Khardah 20. Panihati 21. Baranagar 22. Maheshtala 23. Budge Budge 24. Gayeshpur

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Table 5.2: Faecal Sludge and Septage Treatment in STPs of other ULB (In KMA)

Strategy	Septage of following ULBs	Other ULBs where septage to be treated in STP
Faecal Sludge and Septage of the ULBs to be treated in the STPs of other ULBs	Rishra	Serampore
	Konnagar	Uttarpara - Kotrung
	Pujali	Budge Budge
	Bansberia (Part)	Hooghly - Chinsurah

Table 5.3: Faecal Sludge and Septage of ULBs to be treated in FSTP (In KMA)

Strategy	Septage of following ULBs	ULB where FSTP Constructed / to be constructed
Faecal Sludge and Septage to be treated in FSTP	Uluberia	Uluberia
	Barasat	Barasat
	Baruipur	Baruipur
	Madhyamgram	Madhyamgram
	New Barrackpore	New Barrackpore
	Bidhannagar MC (for Rajarhat-Gopalpur)	Bidhannagar MC (for Rajarhat-Gopalpur)
	Rajpur-Sonarpur	Rajpur-Sonarpur
	Dankuni	Dankuni
	South Dum Dum	South Dum Dum (two units)
	North Dum Dum	
	Dum Dum	

5.4 Implementation Strategy for Non-KMA Towns

There are 87 towns in Non-KMA area. Mostly septic tanks are used as On-Site-Sanitation System for treatment of human excreta. In addition, two pit pour flush toilets are also in use in many Municipal Towns but their numbers are much less compared to

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septic tanks. Tentative estimate reveals that in Non-KMA towns, functional Septic tanks may be around 1500000 and two-pit PF toilets may be around 22000. The quantity of septage may be estimated as 3425 KLD (Considering emptying volume 2.5 cum, interval of septic tank cleaning as 3 years).

Again quantity of digested (matured) sludge to be removed from pour-flush toilets may be around 25 m^3 / day.

In Non-KMA towns functioning Sewage Treatment Plants will be available at Durgapur (DSP), Katwa, Nabadwip, Rampurhat(Tarapit), Berhampore, Jangipur and Raghunathganj.

In addition Sewage Treatment Plants will be constructed at Siliguri and Ranaghat for abatement of river pollution.

Hence, basic implementation strategy for FSSM for Non-KMA towns will be as follows:-

- In towns where facility of STP will be available, the septage of that town will be co-treated in the STP.
- In other towns facility for treatment of FS&S will be developed in phased manner. Technology for FSTP will be selected as per local condition. If STP is constructed for used water treatment in the ULB, the same will be used for co-treatment of faecal sludge and septage.
- In some towns, if necessary, cluster-mode approach will be taken-up for construction of FSTP by assessing the proximity of ULBs, operational cost, transportation cost, overall management etc.

Table 5.4: Faecal Sludge & Septage Management Strategy for towns in Non-KMA

SL No.	District	ULB	FS & S treatment in same ULB
1	West Burdwan	Asansol MC	FSTP or STP
2		Durgapur MC	STP (DSP), FSTP
3	Bankura	Bankura	FSTP or STP
4		Bishnupur	FSTP or STP
5		Sonamukhi	FSTP or STP
6	Birbhum	Dubrajpur	FSTP or STP
7		Bolpur	FSTP or STP
8		Nalhati	FSTP or STP
9		Rampurhat	STP (Tarapit)

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10		Saithia	FSTP or STP
11		Suri	FSTP or STP
12	East Burdwan	Katwa	STP or STP
13		Kalna	FSTP or STP
14		Burdwan	FSTP or STP
15		Guskara	FSTP or STP
16		Dianhat	FSTP or STP
17		Memari	FSTP or STP
18	Alipurduar	Alipurduar	FSTP or STP
19		Falakata	FSTP or STP
20	Coochbehar	Tufangunj	FSTP or STP
21		Coochbehar	FSTP or STP
22		Mathabhanga	FSTP or STP
23		Dinhata	FSTP or STP
24		Haldibari	Cluster FSTP
25		Mekhligunj	
26	Uttar Dinajpur	Kaliagunj	FSTP or STP
27		Raigunj	FSTP or STP
28		Islampore	FSTP or STP
29		Dalkhola	FSTP or STP
30	Daksin Dinajpur	Balurghat	Cluster FSTP
31		Gangarampur	
32		Buniadpur	FSTP or STP
33	Jalpaiguri	Jalpaiguri	FSTP or STP
34		Dhupguri	FSTP or STP
35		Mal	FSTP or STP
36		Maynaguri	FSTP or STP
37	Darjeeling	Darjeeling	FSTP or STP
38		Kurseong	FSTP or STP
39		Mirik NAA	FSTP or STP
40		Siliguri MC	FSTP / STP
41	Kalimpong	Kalimpong	FSTP or STP
42	Malda	English Bazar	Cluster FSTP
43		Old Malda	
44	Murshidabad	Beldanga	FSTP or STP
45		Berhampore	STP

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46		Domkal	FSTP or STP
47		Murshidabad	Cluster FSTP
48		Jiagunj-Azimgunj	
49		Jangipur	STP
50		Dhulian	FSTP or STP
51		Kandi	FSTP or STP
52	Nadia	Santipur	FSTP or STP
53		Nabadwip	STP
54		Ranaghat	STP
55		Chakdaha	FSTP or STP
56		Krishnagara	FSTP or STP
57		Haringhata	FSTP or STP
58		Birnagar	Cluster FSTP
59		Taherpur NAA	
60		Cooper's Camp NAA	FSTP
61	East Midnapure	Haldia	FSTP or STP
62		Panskura	FSTP or STP
63		Contai	FSTP or STP
64		Egra	FSTP or STP
65		Tamralipta	FSTP or STP
66	West Midnapore	Kharagpur	FSTP or STP
67		Midnapore	FSTP or STP
68		Chandrakona	FSTP or STP
69		Ghatal	Cluster FSTP
70		Kharar	
71		Khirpai	
72		Ramjibonpur	FSTP
73	Jhargram	Jhargram	FSTP or STP
74	Purulia	Purulia	FSTP or STP
75		Jhaldah	FSTP or STP
76		Raghunathpur	FSTP or STP
77	North 24 Parganas	Ashoknagar Kalyangarh	Cluster FSTP
78		Habra	
79		Baduria	FSTP or STP
80		Bongaon	FSTP or STP
81		Gobardanga	FSTP or STP

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82		Basirhat	Cluster FSTP
83		Taki	
84	South 24 Parganas	Diamond Harbour	FSTP or STP
85		Joynagar-Majilpur	FSTP or STP
86	Hooghly	Arambag	FSTP or STP
87		Tarakeswar	FSTP or STP

Used water management for towns less than 1 lakh population has been newly added as a component under SBM- Urban 2.0 and AMRUT 2.0 Mission has funds earmarked for used water treatment including faecal sludge management, for cities with more than 1 lakh population. As per SBM- Urban 2.0 guidelines, in the towns / those parts of town not covered with sewer network, ULBs need to have in place adequate mechanism for faecal sludge treatment. Clubbing of ULBs has been considered where feasible for construction of FSTP.

5.5 Implementation Strategy for KMC

Though majority of the holdings of Kolkata City are connected with Sewerage System, yet there are many holdings in different wards still continuing to use septic tanks for human excreta treatment. Around 910 MLD Sewage from Kolkata City flows through East Kolkata wetland where sewage under-go natural treatment in fish ponds as well as utilized for irrigation to grow vegetables and crops. Naturally treated sewage ultimately gets discharged in river kulti-gong at Ghusighata. Under Kolkata Environment Improvement Program (KEIP) a few sewage treatment plants are coming up for treatment of a part of sewage of Kolkata. Presently the city has five (5) STPs (working) including Garden Reach STP, Bangur STP and Keorapukur STP for treatment of sewage. Details of STPs (operational, under construction and proposed) in KMC area are furnished below.

Table 5.5 List of Working STPs in KMC Area.

Sl No	Location	Existing STP Capacity in MLD
1	Bangur	52
2	Garden Reach	57
3	Keorapukur	45
4	Baghajatin	15
5	Hatisur	10

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Table 5.6 List of STPs Under-Construction in KMC Area

Sl No	Location	STP Under-construction. Capacity in MLD
1	Near WBSETCL, Joka	45
2	Bank Plot, M.G. Road	40
3	Rajpur-Sonarpur, Rania	23

Table 5.7 List of Proposed STP in KMC Area

Sl No	Location	Proposed STP- Capacity in MLD
1	Police Telecom Department Land, Near Wireless Park	15.3
2	Near Golf Garden, Sukhapukur	5.06
3	Near Kavi Nazrul Metro Station, Birji Road	5.7
4	Near L.S.10	16
5	Near Surinam Ghat	25
6	Near Bhanga Khal, Garden Reach Area	35
7	BoroughXII, (Ward Nos 108, 109 (Part), 110)	70

The faecal sludge and septage management strategy for Kolkata would be as follows: -

- Part of faecal sludge and septage will be co-treated in sewage treatment plants working in the city.
- The new STPs which are coming up may receive faecal sludge and septage upto 5 % of the treatment capacity.
- Proposed STPs after commissioning may receive septage for co-tretment.

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- Septic tanks will be abolished / by-passed in areas where holdings will be connected with the underground sewerage system.
- FSTP will be constructed if necessary after assessing the quantity of septage and co-treatment capacity in sewage treatment plants.

5.6 Faecal sludge and Septage treatment: Technology options.

Faecal sludge and septage treatment involves following:

(a) Sludge treatment
(b) Liquid waste treatment.

Different technologies could be applied for treatment of faecal sludge and septage with an aim to **'resource recovery'**. Following technology options for FSTP are suggested:

(i) **Option – 1 :**
Pre-treatment (screening)- Anaerobic Lagoon - lime treatment- sludge drying bed for dewatering- dried sludge to be used as organic manure - filtrate (from SDB) to be treated in Constructed Wetland – treated liquid to be used for plantation.

(ii) **Option – 2 :**
Pre-treatment (Screening)- Anaerobic Digester – Dewatered (in SDB) and dried sludge- Composting - reuse as organic manure – treatment of SDB filtrate and digester supernatant in Reed Bed or Constructed Wetland.

(iii) **Option – 3 :**
Pre-treatment (Screening) - lime stabilization -Sludge drying bed – dried sludge use as compost - filtrate of SDB is treated in Constructed Wetland / Waste Stabilization Pond / Oxidation Pond / Oxidation Ditch.

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(iv) **Option – 4 :**
Pre-treatment (Screening) – lime addition – Sludge drying Bed -dried sludge mixed with compost from municipal solid waste – use as compost / soil conditioner - filtrate from SDB treated in Anaerobic Baffle Reactor (optional) / Constructed Wetland / Oxidation Pond – Reuse for plantation / gardening etc.

5.7 SBM Urban 2.0

SBM Urban 2.0 highlighted that in the towns / those parts of the town not covered with sewer network, ULBs needs to have in place adequate mechanism for faecal sludge and septage treatment. The approach to treat the faecal sludge may follow the hierarchy / order of priority given bellow:

- **Towns with existing STP :**
  Wherever STP is available, faecal sludge is to be co-treated with sewage in STP.

- **Towns without STP :**
  In ULBs where no Used Water Treatment facility is available, ULBs will need to ensure that used water generated in its jurisdiction is properly collected, conveyed and treated to environmental discharge standards before its discharge into water body / over land. While planning for used water treatment facility, faecal sludge management may be factored in such a manner that it is co-treated in the facility itself. This will result in reduced Capex and Opex and would also save precious land, thereby, promoting sustainability and improved service delivery. Hence, used water treatment facility is to be built (STP) and faecal sludge may be co-treated in the STP. Further, till STP facility is created, faecal sludge can be transported in nearby STP having facility to co-treat faecal sludge to economize Capex and Opex.

- **Towns with – FSTP but without STP :**
  Used water treatment is to be built.

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5.8 Strategy to be adopted for towns without STP in view of SBM – Urban 2.0.

SBM – U 2.0 provides funds to address the issue of used water management including safe containment, transportation and disposal of faecal sludge and septage for toilets, for cities with population of less than 1 Lakh. Inclusion of used water management component under SBM – U 2.0 will help to achieve following two objectives:

- **All used water is safely collected, treated and reused to feasible extent and no untreated used water is discharged into water bodies or in open environment. This will be achieved by laying Interception and Diversion (I & D) structures including provision of Pumping Stations and pumping main / gravity main upto STP.**
- **All faecal sludge and septeage are properly collected, treated and by - products reused. This may be achieved by setting up of STPs / STP – cum – FSTP including procurement of adequate numbers of septic tank de-sludging equipments.**

Hence, UD & MA Department will stress on both faecal sludge and septage management and used water management for towns (71 Nos.) in West Bengal having population less than 1 lakh.

In parallel, both faecal sludge management system and used water management system will be developed by creating appropriate infrastructures in other towns in West Bengal having population more than 1 lakh. AMRUT 2.0 Mission has funds earmarked for used water treatment including faecal sludge management for towns with more than 1 lakh population.

5.9 Time-frame

Following time-frame will be adhered to in setting up of FSSM System in municipal towns:-

Sl. No.	Coverage	Number of Cities / Towns to be covered by FSSM System			
		By March - 2022	2022-23	2023-24	2024-25
1	Cities / Towns in KMA	8	16	13	4
2	Cities / Towns in				

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	Non- KMA				
	(ii) Population less than 1 Lakh	-	20	28	23
	(iii) Population more than 1 Lakh	-	6	6	5

6.0 Additional Relevant Issues to be considered

Following relevant issues are to be considered for FSSM:-

6.1 Integration of Containment system in building plan approvals system

Often septic tanks are constructed without following the design norm / guidelines resulting in many underperforming septic tanks. The toilet containment system (on – site – sanitation) is to be finalised by the ULB's on the basis of the guidelines for design and construction given in the CPHEE0 Manual and IS 2470. The design parameters of septic tanks are to be assessed / checked before occupancy certificate for the building is issued.

A model design of septic tanks as per CPHEEO Manual and IS-2470 and as per provision of West Bengal Building Rules may be prepared by MED / KMDA and will be circulated to ULBs.

6.2 Involvement of Private Agency / Self – help group (SHG)

In FSSM system involvement of private agencies and self help groups can be considered. The ULBs may hire additional cesspool vehicles for septic tank cleaning from private agencies. The SHG can be involved for managing the cleaning operation of septic tanks. Willing women groups may be encouraged to form SHG for rendering the FSSM services. This will generate employment opportunity to considerable number of people in the ULBs. For carrying sludge from households to nearest STP, battery operated cesspool vehicles may be encouraged.

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6.3 Septic tank and pour flush toilet pit cleaning – user charges

ULBs may impose user charges for septic tank or pour flush toilet pit cleaning to meet the operation and maintenance charges. User charges for septic tank cleaning will be higher than pour flush pit cleaning. State UD & MA Department will frame guideline for the charges considering the volume of septic tank / pit and distance of transportation.

6.4 Cleaning interval of septic tank and pour flush toilet pit.

Interval of cleaning of septic tank may preferably be 3 years, while P.F. toilet pit cleaning interval is 4 years.

6.5 Land availability for FSTP Construction:

In many ULB, legacy wastes are getting salvaged through bio-mining process to reclaim land.. It is suggested that a small part of land may be utilised for the construction of FSTP. However, if alternate lands are available then ULB can use the same for construction of FSTP.

6.6 Septic Tank cleaning in Industry

Most of the Industries use septic tank as on-site-sanitation system for the employees / workers. ULB will render services to clean septic tanks of the factories and accordingly fees are to be charged by the ULBs. The fees for septic tank cleaning in industrial units will be fixed by ULBs considering volume of the septic tank and distance of transportation.

6.7 Safety Measures

All safety measures need to be ensured during emptying of septic tank, transportation and treatment of septage. Protective gears are to be used by all workers to protect themselves from occupational health hazards. FSSM System will be in conformity with the sanitation safety planning.

7.0 Strategic Policy Actions

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The Strategic Policy Actions outline the road map for effective implementation of FSSM in urban areas across the State. The Strategic Policy Actions have been classified under the following categories.

7.1 Stakeholder participation & IEC

Awareness, motivation and sensitization campaign would be organised to educate various stakeholders about FSSM. ULBs can be tasked with spreading awareness among residents about Government Schemes, benefits of scheduled septic tank cleaning, various incentives for the same, good sanitation practices and monitoring of FSSM operations. In this context if necessary, ULBs may seek for hand-holding support from expert organizations. Ward councilors, Ward Committees etc may be involved in the stakeholder's awareness campaign. UD & MA Department can identify institutions and agencies to undertake awareness and communication operation at State and ULB level.

7.2 Institutional and Regulatory Framework

A dedicated FSSM cell can be set up within the UD & MA Department to manage FSSM related initiatives and activities e.g. city - FSSM plan, DPR, implementation, awareness campaign, operation and maintenance and sustainability. State level Task Force on FSSM can be constituted. District level FSSM Committees can be formed for overall supervision, coordination and monitoring of FSSM System in different cities / towns of the District. FSSM cell may explore possibility of partnership building with various multilateral, bilateral and CSR agencies for generation of funds.

State level FSSM guidelines would be formulated and that will include Standard Operating Procedures (SOP) and training materials for ULBs.

The guidelines and SOP shall include:

- **Format for city level strategy and FSSM Plan.**
- **Advisory on selection of suitable FSSM interventions.**
- **Specification for desludging (cess pool) vehicles, cleaning machines, equipments and safety gears.**
- **Technology options for FSTP and feasibility of co-treatment with STP.**
- **Operative manual for desludging and treatment plant operators.**
- **Scope of involvement of private agencies and SHGs in FSSM.**

- **Format for assessing financial requirement for FSSM by ULBs– Capital and O&M.**
- **Guidelines on monitoring mechanism.**

7.3. Partnership Building

A strong network of partners in various sectors and of various backgrounds would be established. The State FSSM cell shall enable the ULBs by facilitating the identification of professional consultants for preparation of plans, detailed project reports and tender documents, private contractors and vendors for construction of treatment plants etc. for individual towns / cities or on a cluster based approach. State may engage technology partners for developing GIS based containment user database, GPS enabled septic tank cleaning operations and monitoring systems etc.

7.4. Funding Pattern

Funding pattern as per SBM – U 2.0 may be as follows:

Table 7.1 **Funding Pattern for FSSM & Used Water Management**[2]

Sl. No.	Category	Central Share Per Unit (%)	Min. State Share Per Unit (%)	Balance (from 15th FC, ULB Share, Private Sector Share)
1	ULBs with population less than 1 Lakh	50	33	17
2	ULBs with population from 1 Lakh to 10 Lakh	33	22	45
3	ULBs with population above 10 Lakh	25	16	59

2 Execution agency for FSTP: the Municipality concerned

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Table 7.2 Funding Pattern for IEC & Capacity Building

Sl. No.	Category	Central Share (%)	State Share (%)
1	All categories of ULBs	60	40

7.5. MIS and GIS based System

An MIS and GIS based Single window System can be operationalized which coordinates and facilitates the FSSM services in the State. It includes the following:

- **Call Centre for on-call desludging services.**
- **Schedule for periodic desludging for ULBs and desludging operators.**
- **Mobile and e-mail reminders of schedule desluging to households.**
- **GPS monitoring panel for desludging vehicles (cess pool)**
- **Inventory of all FSSM assets in the ULBs.**
- **Service level benchmarking of all ULBs.**
- **Capabilities of producing auto-generated and custom updated / reports / dashboard for relevant stakeholders** etc.

7.6. Monitoring and Evaluation

Following issues will be highlighted for monitoring and evaluation of FSSM system.

- **The State will evaluate FSSM operations through dedicated service level benchmarks for all ULBs.**
- **State FSSM Task Force / FSSM cell will establish benchmarking system similar to benchmark framework suggested in National FSSM policy.**
- **A mechanism of performance evaluation tool shall be framed by the state FSSM cell.**
- **Grievances redressal mechanism would be put in place, to be linked with single window system, telephone call based system or part of local e-governance platform (MIS based).**

7.7 Capacity Building and Training

A capacity assessment would be carried out for all ULBs and necessary measures would be taken to fill the gaps on human resources, expertise equipment,

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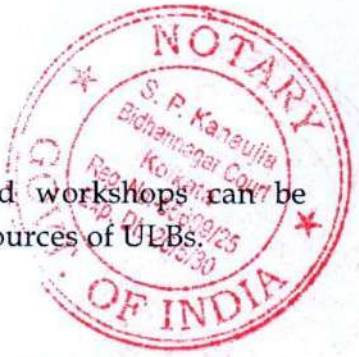

resources, financial management etc. Short courses and workshops can be organised on FSSM operation to strengthen the human resources of ULBs.

8. Expected Outcomes

The policy set out broad aspirations, objectives and goals of FSSM. The expected outcomes are tangible end results if objectives and goals are achieved. The expected outcomes are highlighted below:

- Enhancement of sanitation coverage.
- Ensuring timely desludging.
- Environmental improvement.
- Safe waste handling, treatment and use/disposal.
- Better public health.
- New opportunities.
- Skill and employment generation.
- Capacity building.
- Enhanced community awareness and participation.

Government of West Bengal
Urban Development and Municipal Affairs Department
NAGARAYAN, DF-8, Sector-I
Salt Lake, Kolkata-700 064.

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Memo No. 1241 –UDMA-11014(49)/16/2023 **Date :12.06.2025**

ADVISORY

This Department under different schemes has set up & commissioned Sewage Treatment Plants (STPs) at different ULBs. As per the reports, all the STPs have been commissioned and functional but are operating at a sub-optimal level due to inadequate feed coming to the plants.

(2) At the same time, there are Municipalities adjacent to the location of the functional STPs where there is neither a STP nor a Faecal Sludge Treatment Plant (FSTP).

(3) After careful consideration, it has been decided to map the existing functional STPs to the adjacent ULB(s) for the sewage and septage to be transported to the STPs mapped for better and optimum utilisation of the functional STPs and at the same time open dumping of sewage and septage can also be stopped. The STP-wise mapping of the ULBs is annexed.

(4) The sewage and septage are to be transported to the designated STP by Cess Pools. ULB-wise STPs mapped is annexed.

(5) This arrangement shall continue till such time a functional Liquid Waste Management facility is set up at the tagged ULBs.

(6) This arrangement shall take immediate effect.

Enclo : As stated.

13/6/25

Principal Secretary
to the Govt. of West Bengal

Memo No. 1241-1(7) –UDMA-11014(49)/16/2023 **Date :12.06.2025**

Copy forwarded for kind information & necessary action to :

(1) Chairperson, (Concerned) Municipality.
(2) CEO, KMDA.
(3) Commissioner, (Concerned) Municipal Corporation.
(4) Director, SUDA.
(5) Executive Officer, (Concerned) Municipal Corporation/ Municipality/ NAA.
(6) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
(7) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

12.06.2025

Special Secretary
to the Govt. of West Bengal

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
[1]	[2]	[3]	[4]	[5]
1	Jagaddal Bhatpara New	31	Bhatpara	Yes
2	Shyamnagar	10	Bhatpara	No
3	Jagaddal Bhatpara old	9.5	Bhatpara	No
4	Kankinara STP, Madrail, Bhatpara	10	Bhatpara	Yes
5	STP Kalyani-I	11	Kalyani	Yes
6	STP Kalyani-II	10	Kalyani	
7	Gayeshpur	8.33	Gayeshpur	Yes
8	Bansberia	0.3	Bansberia	No
9	Konnagar	22	Uttarpara, Kotrung, Konnagar, Rishra. Dankuni	No
10	Naihati	11.56	Naihati	Yes
11	Garden Reach	57	Kolkata Municipal Corporation	No
12	Keorapukur	45	Kolkata Municipal Corporation	No
13	Jiaganj Azimganj Takia Oxidation Pond	0.69	Jiaganj & Azimganj, Berhampore & Murshidabad	No
14	Jiaganj Azimganj Takia Oxidation Pond	0.69		
15	Barrackpore	18	Barrackpore, North Barrackpore, Barasat	Yes
16	Barrackpore	6	Barrackpore	
17	Halisahar	16	Halisahar	Yes
18	Budge-Budge	9.3	Budge Budge, Pujali, Maheshtala	Yes
19	Nabadwip	9.5	Nabadwip	Yes
20	Baidyabati	6	Baidyabati, Champdani	No
21	Bhadreswar	7.6	Bhadreswar	No
22	Garulia	4.1	Garulia	No
23	Chandannagar, Khalisani, Chinsurah-Hooghly	18.16	Hooghly-Chinsurah, Chandannagar,	Yes
24	Chandannagar, Khalisani, Chinsurah-Hooghly	4.54	Hooghly-Chinsurah, Chandannagar	Yes
25	Titagarh	4.54	Titagarh	No
26	Titagarh	4.54	Titagarh	No
27	Bandipur (Khardaha)	14.1	Khardah, New Barrackpore, Madhyamgram	No
28	Naihati	6.5	Naihati	No
29	Panihati	12	Panihati	Yes
30	Kanchrapara	18	Kanchrapara	No
31	Bangur	52	Kolkata Municipal Corporation	No
32	Baghajatin	15	Kolkata Municipal Corporation	No
33	Hatisur	10	Kolkata Municipal Corporation	No

12.06.2018

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
34	Kestopur	27.24	Bidhannagar Municipal Corporation	No
35	Howrah	65	Howrah Municipal Corporation	No
36	Bally	40	Bally, Dankuni	No
37	Bally	22		No
38	Baranagar & Kamarhati	60	Baranagar & Kamarhati	No
39	Sreenathpur (Ranaghat)	4	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
40	Silver Jubilee Road (Ranaghat)	2.6	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
41	Hooghly Chinsurah	26.5	Hooghly-Chinsurah, Chandannagar, Bhadreswar, Champdani, Baidyabati	No

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12.06.2025

Annexure R/6 (colly)

Comparison of Polluted River Stretches in West Bengal during 2018,2022 & 2025

Sl. No.	River	2018		2022		Dec, 2025	
		BOD range (mg/l)	Priority	BOD range (mg/l)	Priority	BOD range (mg/l)	Priority
1	Vidyadhari	26.7-45.0	I	29.6	II	3.6	II
2	Mahananda	6.5-2.5	II	31.0	I	19.25	I
3	Churni	10.3-11.3	III	20.8	II	3.1	III
4	Dwarka	5.6-17.0	III	5.7	V	3.1	IV
5	Ganga	5.0-12.2	III	8.0	IV	2.95	V
6	Damador	4.4-8.2	IV	5.2	V	3.75	V
7	Jalangi	8.3	IV	6.2	IV	1.6	V
8	Kansi	9.9	IV	6.3	IV	Excluded	
9	Mathabhanga	8.5	IV	15.3	III	3.1	III
10	Barakar	5.7	V	3.1	V	Excluded	
11	Dwarakeshwar	1-5.6	V	3.8	V	1.75	V
12	Rupnarayan	3.1-5.8	V	3.7	V	Excluded	
13	Teesta	3.3	V	3.8	V	Excluded	
14	Kaljani	6.0	V	Excluded		Excluded	
15	Karola	3.9	V			2.3	V
16	Mayurakshi	5.2	V			Excluded	
17	Silabati	3.8	V			1.4	V

Note:

1. Presently the Water Quality of six rivers namely Kansi, Barakar, Rupnarayan Teesta, Mayurakshi & Kaljani have been improved due to implementation of Action plan on Polluted River Stretches (PRS) and removed from the list.

2. This PRS categorization of the rivers of the State is as per the report of WBPCB dated- Dec, 2025.

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Water Quality of Polluted River stretches of 11 rivers in West Bengal during December, 2025

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Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/ 100ml)	Fecal Streptococci (MPN/100ml)
I	Mahananda	Siliguri (Upstream)	6.7	7	1.5	9400	2400	33
		Ramghat(Downstream)	6.86	6.2	3.6	220000	110000	2200
III	Vidyadhari	Harua bridge (upstream)	7.42	0.5	19.25	240000	110000	3500
		Malancha (downstream)	7.36	1.2	16	84000	39000	940
III	Churni Matha Bhanga	Downstream of Ranaghat town	7.29	4.5	3.1	22000	13000	490
		Majhdia	7.12	4.8	2.4	7000	2300	330
		Gobindapur	7.37	4.6	3	13000	4900	700
IV	Karola	Downstream of Jalpaiguri	7.23	6.5	2.3	9400	2300	49
IV	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.75	9	2.75	13000	7900	84
		Downstream of Tarapith Satighat	7.4	8.5	3.1	92000	14000	70
V	Ganga	Farakka	7.19	7.7	2.6	2200	1100	170
		Farakka	7.24	8.3	2.6	1300	490	130
		Khagra	7.03	8.5	2.8	3300	1300	230
		Khagra	7.17	8.2	2.3	2300	790	140
		Baharampore	7.11	8	2.7	17000	7000	700
		Baharampore	7.09	8.2	2.2	13000	4900	490
		Gorabazar	7.04	8.3	2.9	24000	7900	460
		Gorabazar	7.04	8.3	2.35	22000	11000	790
		Nabadip	7.2	8.4	2.8	7000	2400	460
		Nabadip	7.14	8.1	2.8	4600	2300	330
		Tribeni	7.07	7.9	2.85	4600	1700	230
		Tribeni	7.1	7.2	1.8	3100	1300	170
		Palta Shitalatala	7.22	7	2.95	17000	7900	490
		Palta Shitalatala	7.2	7.8	1.7	11000	4900	310
		Palta.	7.11	8	2.75	13000	4900	330
		Palta	7.04	7.8	2.75	14000	4600	230
		Serampore	7.19	7.9	2.9	33000	13000	1300
		Serampore	7.1	7.7	2.7	23000	7900	790
		Dakshmineswar	7.32	7.9	2.4	79000	33000	5400
		Dakshmineswar	7.55	8.1	2.6	49000	11000	1100
		Garden reach	7.46	7.6	2.9	130000	70000	5400
		Garden reach	7.69	7.5	2.65	58000	26000	700
		Howrah-shivpur	7.41	7.7	2.8	110000	79000	2400
		Howrah-shivpur	7.67	7.4	2.5	46000	23000	790
		Uluberia,	7.56	7	2.75	3300	1700	790
		Uluberia,	7.57	7.5	2.75	4900	2300	940
		Durgachak near Pathikhali,	7.89	6	2	11000	7000	260
		Durgachak near Pathikhali,	8.1	6.7	1.7	17000	9400	490
		Diamond harbour,	7.09	6	2.3	1300	780	140
		Diamond harbour,	7.66	6.7	2.5	780	450	240

Water Quality of Polluted River stretches of 11 rivers in West Bengal during December, 2025

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/ 100ml)	Fecal Streptococci (MPN/100ml)
V	JALANGI,	Downstream of Krishnanagar	7.19	7.3	1.6	7000	3100	700
V	Damodar	Dishergarh	8.3	9	1	1700	780	26
		HSCO near Dhenna Village	8.5	10.8	1.6	1400	1300	11
		Narainpur	8	8.8	2.35	35000	1400	26
		Near Mujher Mana Village	7.14	7.1	3.75	160000	92000	49
		Andal D/s	7.66	9.7	2	3400	1700	33
		Andal U/s	7.71	8.5	1.7	2700	1700	26
		Asansol U/s	7.67	9.7	1.3	7900	2200	24
		Durgapur U/s	7.52	8.5	1.5	3500	2700	34
		Raniganj D/s	7.56	8.8	2.6	2300	780	17
		Water intake point for Burdwan Town	7.82	9.1	1.4	780	450	11
V	Dwarakeshwar	Bankura town	7.58	9.9	1.75	450	200	7.8
V	Silabati	Ghatal (Downstream)	7.29	7.5	1.4	7900	4600	210
V	Jaldhaka	At Dhupguri	6.82	8.7	1	7900	2100	17

WEST BENGAL POLLUTION CONTROL BOARD

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2025.

Priority	River	Stations	pH (Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/ 100ml)	Fecal Coliform (MPN/100ml)	Fecal streptococci (MPN/100ml)
Delisted	KANSI	Downstream at Midnapore	7.67	8	1.6	14000	7000	240
	Barakar	Asansol	7.53	8.2	2.55	4000	2600	14
	Rupnarayan	Geonkhali	7.58	7.5	2.85	11000	7900	240
		Kolaghat (Down Stream)	7.86	5.9	2.9	7000	3300	210
	Teesta	At Jalpesh	7.65	7.5	1	4700	1700	17
		At Sevoke	7.2	8.6	2	4700	1400	14
	Mayurakshi	Suri Town	*7.93*	*9.1*	*1.55*	*2600*	*1700*	*14*
	Kaljani	Downstream of Alipurduar	*7.48*	*7.5*	*1.5*	*17000*	*8000*	*94*
			6.5-8.5	≥5	≤3		<2500	500

Note: Implementation of Polluted River Stretches Action Plan, presently the above six Rivers i.e., Kansi, Barakar, Rupnarayan, Teesta, Mayurakshi, Kaljani have been improved and is removed from the list. Therefore, Polluted River Stretches in West Bengal stands with 11 rivers.

Details of tapped/untapped drains in connection with OA 200/2014*

Sl. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals / Khals	IV water quality analysis– heavy metals	V Fecal coliform MNP/100ml	VI If tapped or untapped	VII Quantity of sewage discharged from the drain (MLD)	VIII Total quantity sewage diverted and to be diverted (%) to STP	IX Utilization	X Balance qty	XI Sp. quantity of FC present in sewage	XII STP to which the drain is proposed to be connected after tapping	XIII Compliance of STP (Norms given by NGT/MoEFF)	XIV Status of land allotted for STP	XV Status of funds provided for the STP	XVI Timeline for making the STP functional	XVII Timeline for completing the household connectivity to that STP
1	Talpukur	North 24 Parganas	DRAIN	As-0.007mg/l, Cd- BDL, Total.Cr-BDL, Fe-0.24mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn- BDL, Cu-BDL,	11000000	Tapped	0.605	100%	0.605	0	1.1x10^7 MNP/100ml	Tapped under Bandipur STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
2	Gariffa Drain (North)4.14	North 24 Parganas	DRAIN	As-0.008mg/l, Cd- BDL, Total.Cr-BDL, Fe-8.56mg/l, Pb-0.019mg/l, Hg-BDL, Ni-0.16mg/l, Zn-0.32mg/l, Cu-BDL,	7900000	Tapped	10.36	40%	4.1	6.2	7.9x10^6 MNP/100ml	Tapped under Naihati STP(WSP) (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
3	Kamarhati Drain @ Jute Mill, Kamarhati	North 24 Parganas	DRAIN	As-0.004mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.30mg/l, Pb- BDL, Hg-BDL, Ni-BDL, Zn-0.14mg/l, Cu-BDL,	13000000	Tapped	42.48	100%	42.48	0.0	1.3x10^6 MNP/100ml	Engagement of consultant for preparation of DPR	MoEF	AVALABLE	NMCG	Functional	To be tapped by interception and diversion method
4	Gandhi ghat Drain @ South gate-1, Barrackpore	North 24 Parganas	DRAIN	As-0.01mg/l, Cd- BDL, Total.Cr-BDL, Fe-2.94mg/l, Pb-0.01mg/l, Hg- BDL, Ni- BDL, Zn-0.12mg/l, Cu-BDL,	1300000	Tapped	4.07	100%	4	0.1	1.3x10^7 MNP/100ml	Tapped under 6 MLD STP at Barrackpore (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
5	Chinsurah -Majir Rasta Drain	Hooghly	DRAIN	As-BDL, Cd- BDL, Total.Cr-BDL, Fe-0.38mg/l, Pb-BDL, Hg-BDL, Ni- BDL, Zn- 0.15mg/l, Cu-BDL,	4900000	Tapped	17.12	100%	17.12	0.0	4.9x10^6 MNP/100ml	Will be tapped in Hooghly Chinsurah STP. Under construction. (KMDA)	MoEF	AVALABLE	NMCG	Functional	To be tapped by interception and diversion method
6	Rosbara khal, Hooghly	Hooghly	Khal	As-0.013mg/l, Cd-BDL, Total.Cr-BDL, Fe-2.22mg/l, Pb-0.020mg/l, Hg- BDL, Ni-BDL, Zn-0.12mg/l, Cu- BDL,	11000000	Tapped	9.11	100%	9.11	0.0	1.1x10^7 MNP/100ml	Will be tapped in Hooghly Chinsurah STP. Due to non- availability of RoW on road connection not yet done. (KMDA)	MoEF	AVALABLE	NMCG	Functional	To be tapped by interception and diversion method
7	Drain at Tamil para Ferry Ghat, Chinsura	Hooghly	DRAIN	Sampling not done due to insufficient water		Tapped	1.5	100%	1.5	0	Insuffient	will be tapped in Hooghly Chinsurah STP. Civil Construction completed. Gate will be installed soon. (KMDA)	MoEF	AVALABLE	NMCG	Functional	To be tapped by interception and diversion method
8	Dakineshwar - Alambazar	North 24 Parganas	DRAIN	As-0.01mg/l, Cd-BDL, Total.Cr-BDL, Fe-7.10mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.71mg/l, Cu-BDL, Co-BDL, Mn-2.17mg/l	4900000	Tapped	44.93	100%	44.93	0.0	4.9x10^6 MNP/100ml	Will be tapped under 60 MLD Baranagar STP under HAM model (KMDA)	MoEF	AVALABLE	NMCG	Functional	To be tapped by interception and diversion method
9	Chandannagar Drain	Hooghly	DRAIN	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.10mg/l, Pb-BDL, Hg-BDL, Ni-0.10mg/l, Zn-BDL, Cu- BDL,	3300000	Tapped	0.6	100%	0.6	0.0	3.3x10^6 MNP/100ml	Tapped in Chandannagar STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
10	Debitala pancha khal	North 24 Parganas	DRAIN	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.30mg/l, Pb-0.010mg/l, Hg-BDL, Ni-BDL, Zn-0.10mg/l, Cu-BDL,	3300000	Tapped	46.36	9%	4.2	42.2	3.3x10^6 MNP/100ml	Tapped under Garulia STP(WSP) (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
11	Drain near PB Ghat @ Kamarhati	North 24 Parganas	DRAIN	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.30mg/l, Pb- BDL, Hg- BDL, Ni-BDL, Zn-0.14mg/l, Cu-BDL,	11000000	Tapped	4.76	100%	4.76	0.0	1.1x10^7 MNP/100ml	Tapped under Panihati STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
12	Titagarh Drain @ Bishalaxmi Ghat	North 24 Parganas	DRAIN	As-0.008mg/l, Cd-BDL, Total.Cr-BDL, Fe-1.09mg/l, Pb- BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL, Co-BDL, Mn- BDL	24000000	Tapped	5.79	100%	5.79	0.0	2.4x10^7 MNP/100ml	Tapped under Bandipur STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.

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SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XIV	XV	XVI	XVII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis-heavy metals	Fecal coliform MNP/100ml	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	Sp. quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
13	**Thannar Khal, Naihati**	North 24 Parganas	Khal	As-BDL, Cd- BDL, Total.Cr-BDL , Fe-0.16mg/l, Pb-0.004mg/l , Hg-BDL , Ni-BDL , Zn-0.25mg/l , Cu-BDL ,	11000000	**Tapped**	10.18	100%	10.18	0	1.1x10^7 MNP/100ml	Tapped under Naihati STP(ASP) (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
14	**Jangipur Drain**	Murshidabad	DRAIN	Sampling not done due to insufficient water		**Tapped**	0.8	100%	0.8	0	Insuffient	Tapped under 8.0 MLD Jangipur STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
15	**Gariffa Drain (South)/Ramaghat Drain- Open Pucca Drain**	North 24 Parganas	DRAIN	As-0.008mg/l, Cd-BDL , Total.Cr-BDL , Fe-2.92mg/l, Pb-0.046mg/l , Hg-BDL, Ni-0.11mg/l , Zn-0.31mg/l , Cu- BDL.	7900000	**Tapped**	4.85	90%	4.4	0.5	1.3x10^7 MNP/100ml	Tapped under Naihati STP(WSP) (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
16	**Alliance Jute Mill Drain**	North 24 Parganas	DRAIN	As-0.004mg/l, Cd- BDL, Total.Cr-BDL , Fe-0.20mg/l, Pb-BDL , Hg-BDL , Ni-0.10mg/l , Zn-0.15mg/l , Cu-BDL ,	13000000	**Tapped**	1.38	30%	0.41	1.0	7.9x10^6 MNP/100ml	Already Tapped with Bhatpara STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
17	**Dakineshwar ferry ghat**	North 24 Parganas	DRAIN	As-0.01mg/l, Cd-BDL , Total.Cr-BDL , Fe-1.06mg/l, Pb-BDL , Hg-BDL , Ni-BDL , Zn- BDL, Cu-BDL , Co-BDL , Mn-0.40mg/l	9200000	**Tapped**	Discharge measurment is under process.				9.2x10^6 MNP/100ml	Tapped under 60 MLD STP at Baranagar (KMDA)	MoEF	AVALABLE	NMCG	Functional	The drain is being tapped by I&D method, hence house connection not required.
18	**Bagher Khal, (Fodder Khal)**	Nadia	khal	As-0.014mg/l, Cd-BDL , Total.Cr-BDL , Fe-0.68mg/l, Pb-0.016mg/l, Hg- BDL, Ni-BDL , Zn-BDL , Cu-BDL , Co-BDL , Mn-BDL	3300000	**Tapped**	55.65	Discharge measurment is under process.			3.3x10^6 MNP/100ml	Proposed to be tapped with Kancharapara STP (KMDA)	MoEF	AVALABLE	NMCG/State	April, 2026	To be tapped by interception and diversion method
19	**Munikali Khal (formerly Drain @ Akhra Food gharjnew**	South 24 Parganas	Khal	As-0.01mg/l, Cd-BDL , Total.Cr-BDL , Fe-3.13mg/l, Pb-BDL , Hg-BDL , Ni-BDL, Zn-0.30mg/l , Cu-BDL ,	2300000	**Tapped**	20	100%	20	0.0	2.3x10^6 MNP/100ml	Will be tapped to the Maheshtala STP HAM project. Under construction. (KMDA)	MoEF	AVALABLE	NMCG	Functional	To be tapped by interception and diversion method
20	**Sakhai Para Ghat Drain, katwa**	Purba Bardhaman	DRAIN	As-0.009mg/l, Cd-BDL , Total.Cr-BDL , Fe-0.62mg/l, Pb-0.012mg/l, Hg- BDL, Ni-BDL , Zn-BDL , Cu-BDL ,	11000000	**Tapped**	3.978	100%	3.978	0.0	1.1x10^7 MNP/100ml	Will be tapped under 14 MLD Katwa STP. (KMDA)	Proposed STP will be MoEF norms compliant	Got NOC from competent authority	NMCG	Sept, 2027	To be tapped by interception and diversion method
21	**Majher Char Khal, Kalyani**	Nadia	khal	As-0.019mg/l, Cd-BDL , Total.Cr-BDL , Fe-0.40mg/l, Pb-0.023mg/l , Hg-BDL , Ni-BDL , Zn-BDL , Cu-BDL ,	4900000	**Tapped**	24.32	Discharge measurment is under process.			4.9x10^6 MNP/100ml	To be tapped with the Sewerage network of added area of Kalyani Municipality, PH - I. Tender is under process. (KMDA)	MoEF	Identification of land is under process	State Fund	Functional	To be tapped by interception and diversion method
22	**Rasinagar - Chakdha**	Nadia	DRAIN	As-0.017mg/l, Cd- BDL, Total.Cr-BDL , Fe-0.36mg/l, Pb-0.011mg/l , Hg-BDL , Ni-BDL , Zn-BDL , Cu- BDL,	130000	**Tapped**	0.085	100%	0.085	0.0	1.3x10^5 MNP/100ml	Already considered under the Chakdah STP Project work (KMDA)	MoEF	AVALABLE	NMCG	March, 2026	The drain is being tapped by I&D method, hence house connection not required.
23	**Drain near Kasiganj, Katwa**	Purba Bardhaman		As-0.006mg/l, Cd-BDL , Total.Cr-BDL , Fe-0.43mg/l, Pb- BDL, Hg-BDL , Ni-BDL , Zn-BDL , Cu-BDL ,	13000000	**Tapped**	1.665	100%	1.665	0.0	1.3x10^7 MNP/100ml	Will be tapped under 14 MLD Katwa STP. (KMDA)	Proposed MoEF will be MoEF norms compliant	Got NOC from competent authority	NMCG	Sept, 2027	To be tapped by interception and diversion method
24	**Balughat, Manirampore, Pucca drain, Barrackpore**	North 24 Parganas	DRAIN	As-BDL, Cd-BDL , Total.Cr-BDL , Fe-0.37mg/l, Pb- BDL , Hg-BDL , Ni-0.10mg/l , Zn-BDL , Cu-BDL ,	7900000	**Tapped**	3.17	100%	3.17	0.0	7.9x10^6 MNP/100ml	To be tapped in the proposed STP of Monirampur (KMDA)	DO	DO	NMCG	DO	To be tapped by interception and diversion method

SL. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XIV	XV	XVI	XVII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis-heavy metals	Fecal coliform MNP/100ml	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	Sp. quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allocted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
25	**Imambara Khal**	Hooghly	Khal	As-0.015mg/l, Cd- BDL, Total.Cr-BDL, Fe-1.91mg/l, Pb-0.020mg/l, Hg- BDL, Ni-BDL, Zn-0.25mg/l, Cu-BDL,	13000000	**Tapped**	5.24	100%	5.24	0.0	1.3x10^7 MNP/100ml	Will be tapped in Hooghly Chinsurah STP.Variation proposal not yet approved by NMCG. (KMDA)	Proposed STP will be MoEF norms compliant	AVALABLE	NMCG	Functional	To be tapped by interception and diversion method
26	**Ichapur Khal**	North 24 Parganas	Khal	As-0.006mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.20mg/l, Pb-0.008mg/l, Hg-BDL, Ni-BDL, Zn-0.10mg/l, Cu-BDL	1700000	**Tapped**	76.032	60%	45.6	30.4	1.7x10^6 MNP/100ml	2nd Order polluted drains of Icchapur Khal will be tapped to the on going STP at Babanpur under North Barrackpore HAM Project. (KMDA)	MoEF	AVALABLE	NMCG	Mar-26	Household connection does not arise.
27	**Rattala-Gorabazar Beherampore**	Murshidabad	DRAIN	As-0.016mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.86mg/l, Pb-0.022mg/l, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL,	24000000	**Tapped**	0.4	100%	0.4	0.0	2.4x10^7 MNP/100ml	To be tapped under 3.5 MLD Berhampore STP (KMDA)	MoEF	AVALABLE	NMCG	March, 2026	To be tapped by interception and diversion method
28	**130, Foreshore Road Drain, Howrah**	Howrah	DRAIN	As-0.01mg/l, Cd-0.51mg/l, Total.Cr-BDL, Fe-3.10mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.27mg/l, Cu-BDL	13000000	**Tapped**	0.0069	100%	0.0069	0.0	1.3x10^7 MNP/100ml	To be tapped in the proposed 65 MLD STP of Arupara, Howrah (KMDA)	MoEF	Identification of land is under process	NMCG	Functional	To be tapped by interception and diversion method
29	**Shibpur Burning Ghat, Howrah - Shibpur**	Howrah	DRAIN	As-0.01, Cd-BDL, Total.Cr-BDL, Fe-0.92mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.06mg/l, Cu-BDL	14000000	**Tapped**	22.79	100%	22.79	0.0	1.4x10^7 MNP/100ml	To be tapped in the proposed 65 MLD STP of Arupara, Howrah (KMDA)	MoEF	Identification of land is under process	NMCG	Functional	To be tapped by interception and diversion method
30	**Jagannath Drain**	Howrah	DRAIN	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-2.72mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.26mg/l, Cu-BDL,	4900000	**Tapped**	4.29	100%	4.29	0.0	4.9x10^6 MNP/100ml	To be tapped under 62 MLD STP at Kona STP (KMDA)	MoEF	AVALABLE	NMCG	Functional	To be tapped by interception and diversion method
31	**Nashipur Ghosh Para.Ward No-14**	Murshidabad	DRAIN	Sampling not done due to insufficient water		**Tapped**	0.857	100%	0.857	0.0	Insuffient	To be tapped under 5 MLD STP at Murshidabad (KMDA)	MoEF	AVALABLE	NMCG	Functional	To be tapped by interception and diversion method
32	**Sukanta Palli High Drain, Katwa**	Purba Bardhaman	DRAIN	As-0.007mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.42mg/l, Pb-0.011mg/l, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL,	17000000	**Tapped**	1.115	100%	1.115	0.0	1.7x10^7 MNP/100ml	Will be tapped under 14 MLD Katwa STP. (KMDA)	MoEF	Got NOC from competent authority	NMCG	Sept, 2027	To be tapped by interception and diversion method
33	**Monirampore - Barrackpore**	North 24 Parganas	DRAIN	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.85mg/l, Pb-0.01mg/l, Hg-BDL, Ni-BDL, Zn-0.13mg/l, Cu-BDL	2300000	**Tapped**	8.04	100%	8.04	0.0	2.3x10^6 MNP/100ml	To be tapped in the proposed STP of Monirampur (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG	Mar-26	To be tapped by interception and diversion method
34	**Dhobi Ghat Drain, Barrackpore**	North 24 Parganas	DRAIN	As-0.004mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.10mg/l, Pb-BDL, Hg-BDL, Ni-0.10mg/l, Zn-BDL, Cu-BDL,	130000	**Tapped**	0.47	100%	0.47	0.0	1.3x10^5 MNP/100ml	To be tapped in the proposed STP of Monirampur. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG	Mar-26	To be tapped by interception and diversion method
35	**Barrackpore (adjacent to Ramakrishana Mission)**	North 24 Parganas	DRAIN	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.37mg/l, Pb-0.02mg/l, Hg-BDL, Ni-BDL, Zn-0.01mg/l, Cu-BDL	2300000	**Tapped**	6.16	55%	3.4	2.8	2.3x10^6 MNP/100ml	To be tapped in the proposed STP of Monirampur (KMDA)	MoEF	Identification of land is under process	NMCG	2 years from the date of issuance of the work order.	To be tapped by interception and diversion method
36	**Muni Khali Khal (Akhra ferry Ghat)old**	South 24 Parganas	Khal	As-0.01mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.24mg/l, Pb-BDL, Hg-BDL, Ni- BDL, Zn-BDL, Cu-BDL	1300000	**Tapped**	11.72	100%	11.72	0.0	1.3x10^6 MNP/100ml	Tapped to the Maheshtala STP HAM project. Under construction. (KMDA)	MoEF	AVALABLE	NMCG	Functional	Household connection does not arise.

Sl. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XIV	XV	XVI	XVII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis- heavy metals	Fecal coliform MNP/100ml	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	Sp. quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
37	**Chandni Ghat Drain, Chinsurah**	Hooghly	DRAIN	As-0.006mg/l, Cd- BDL, Total.Cr-BDL , Fe-0.62mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.15mg/l , Cu-BDL ,	4900000	**Tapped**	25.75	100%	25.75	0.0	4.9x10^6 MNP/100ml	To be tapped in Hooghly Chinsurah STP. Under construction. (KMDA)	MoEF	AVALABLE	NMCG	Functional	To be tapped by interception and diversion method
38	**Jhikhurkhali drain**	Purba Medinipur	Drain	As-0.033mg/l, Cd-BDL , Total.Cr-BDL , Fe-2.05mg/l, Pb-0.019mg/l , Hg-0.004mg/l , Ni-0.10mg/l , Zn-0.45mg/l , Cu-BDL , Co-BDL , Mn-2.71mg/l	170000	Untapped	Discharge measurment is under process.				1.7x10^5 MNP/100ml	Since BOD level of the waste water of outfall discharging is low and there is tidal effect, the DPR on FSTP is under preparation. (KMDA)	MoEF	Identification of land is under process	NMCG/State	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise
39	**Drain at Begunberia, Harakhali**	Purba Medinipur	Drain	As-0.027mg/l, Cd-BDL , Total.Cr-BDL , Fe-0.55mg/l, Pb-0.012mg/l , Hg-BDL, Ni-BDL , Zn-BDL , Cu-BDL , Co-BDL , Mn-BDL	94000	Untapped	Discharge measurment is under process.				9.4x10^4 MNP/100ml	Since BOD level of the waste water of outfall discharging is low and there is tidal effect, the DPR on FSTP is under preparation. (KMDA)	MoEF	Identification of land is under process	NMCG/State	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise
40	**Green belt canal**	Purba Medinipur	Drain	As-0.019mg/l, Cd-BDL , Total.Cr-BDL , Fe-0.91mg/l, Pb-0.029mg/l , Hg-BDL , Ni-BDL , Zn-BDL, Cu-BDL , Co-BDL , Mn-BDL	220000	Untapped	Discharge measurment is under process.				2.2x10^5 MNP/100ml	Since BOD level of the waste water of outfall discharging is low and there is tidal effect, the DPR on FSTP is under preparation. (KMDA)	MoEF	Identification of land is under process	NMCG/State	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise
41	**Budge Budge - Pujali**	South 24 Parganas	Drain	As-0.01mg/l, Cd- , Total.Cr- , Fe-1.21mg/l, Pb-BDL , Hg-BDL , Ni-BDL , Zn-BDL , Cu-BDL , Co-BDL , Mn-BDL	7800	Untapped	Discharge measurment is under process.				7.8x10^3 MNP/100ml	Since BOD level is low and there is tidal effect, a DPR on FSTP is prepared and submitted to the NMCG which is under examination. (KMDA)	MoEF	AVALABLE	NMCG	1 year from the date of issuance of the work order.	Since it is FSTP, question of tapping of the household connectivity does not arise
42	**Serampore/ Bhagirathi Drain**	Hooghly	DRAIN	As-BDL, Cd-BDL , Total.Cr-BDL , Fe-0.56mg/l, Pb-BDL , Hg-BDL , Ni- BDL, Zn- 0.18mg/l, Cu-BDL ,	1300000	Untapped	25	0	0	25	1.3x10^6 MNP/100ml	DPR was submitted to NMCG. Few observation of NMCG regarding the DPR will be complied shortly. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	To be tapped by interception and diversion method
43	**Chatra Khal, Serampore**	Hooghly	Khal	As-0.009mg/l, Cd-BDL , Total.Cr-BDL , Fe-0.22mg/l, Pb-0.012mg/l , Hg-BDL , Ni-BDL , Zn- 1.31mg/l, Cu- BDL.	17000000	Untapped	52	0%	0%	52	1.7x10^7 MNP/100ml	DPR was submitted to NMCG. Few observation of NMCG regarding the DPR will be complied shortly. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	To be tapped by interception and diversion method
44	**Telkal Ghat drain, Howrah**	Howrah	DRAIN	As-BDL, Cd-BDL , Total.Cr-BDL , Fe-1.73 mg/l, Pb-BDL , Hg-BDL , Ni-BDL , Zn-BDL , Cu-BDL	120000	Untapped	10.55	0	0	10.55	1.2x10^5 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	To be tapped by interception and diversion method
45	**Phuleswar drain @ Uluberia**	Howrah	DRAIN	Drain not listed in WBPCB		Untapped	Discharge measurment is under process.					Tender (2nd call) for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	To be tapped by interception and diversion method
46	**Madai Hat**	Howrah	DRAIN	As-0.01mg/l, Cd-BDL , Total.Cr-BDL , Fe-1.64mg/l, Pb-BDL , Hg-BDL , Ni-BDL , Zn-BDL , Cu-BDL , Co-BDL , Mn-BDL	200000	Untapped	Negligible				2.0x10^5 MNP/100ml	Alternative low cost technology is also being explored as BOD is below 30 mg/l. (KMDA)	Alternative low costt technology is also being explored as BOD is below 30 mg/l.	Alternative low costt technology is also being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low costt technology is also being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment

	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XIV	XV	XVI	XVII
SL. No.	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis– heavy metals	Fecal coliform MNP/100ml	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	Sp. quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/ MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
47	Garchumuk	Howrah	DRAIN	Sampling not done due to insufficient water		Untapped	5.78	0	0	5.78	Insuffient	Alternative low cost technology is also being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is also being explored as BOD is below 30 mg/l.	Alternative low cost technology is also being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is also being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
48	Sankrail, near Manikpur ferry ghat	Howrah	DRAIN	Sampling not done due to insufficient water		Untapped	30.84	0	0	30.84	Insuffient	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
49	Singhi More Khal	Howrah	Khal	As-0.01mg/l, Cd- BDL, Total.Cr-BDL, Fe-1.26mg/l, Pb- BDL, Hg-BDL, Ni-BDL, Zn- BDL, Cu-BDL, Co-BDL, Mn- 0.45mg/l	78000	Untapped	14.2	0	0	14.2	7.8x10^4 MNP/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
50	Kalinga Nagar drain	Howrah	DRAIN	As-0.02mg/l, Cd-BDL, Total.Cr-BDL, Fe-2.77mg/l, Pb- BDL, Hg-BDL, Ni-BDL, Zn-0.14mg/l, Cu-BDL, Co-BDL, Mn-1.60mg/l	2400000	Untapped	20	0	0	20	2.4x10^6 MNP/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
51	Chakmadhu, Nalpur near Bauria ferry ghat	Howrah	DRAIN	As-0.01mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.96mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu- BDL, Co-BDL, Mn-0.41mg/l	5400000	Untapped	3	0	0	3	5.4x10^6 MNP/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
52	Drain @ Bazarpara,Garigh at Sharenga Khal	Howrah	Khal	As-0.01mg/l, Cd-BDL, Total.Cr-BDL, Fe-274.60mg/l, Pb- BDL, Hg- BDL, Ni- BDL, Zn-5.18mg/l, Cu-BDL,	240000	Untapped	87.2	0	0	87.2	2.4x10^5 MNP/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
53	Barrackpore Drain (SP Bunglow)	North 24 Parganas	DRAIN	As-0.01mg/l, Cd- BDL, Total.Cr-BDL, Fe-0.37mg/l, Pb-0.006mg/l, Hg- BDL, Ni-BDL, Zn-0.10mg/l, Cu-BDL,	13000000	Untapped	4.87	0%	0%	4.9	1.3x10^7 MNP/100ml	To be tapped in the proposed STP of Monirampur (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
54	Chakashi - Chengail	Howrah	DRAIN	As-0.01mg/l, Cd- BDL, Total.Cr-BDL, Fe-0.96mg/l, Pb- BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL, Co-BDL, Mn-0.48mg/l	220000	Untapped	45	0%	0%	45	3.3x10^6 MNP/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment

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Sl. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XIV	XV	XVI	XVII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis-heavy metals	Fecal coliform MNP/100ml	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	Sp. quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
55	**Sarishapara**	Hooghly	DRAIN	As-BDL, Cd-BDL , Total.Cr-BDL , Fe-1.36mg/l, Pb-0.01mg/l , Hg-BDL , Ni-BDL , Zn-0.10mg/l , Cu-BDL	3300000	Untapped	41.62	0	0	41.62	2.2x10^5 MNP/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
56	**Authpur (Sastrinagar)**	North 24 Parganas	DRAIN	Sampling not done due to insufficient water		Untapped	6.03	0	0	6.03	Insuffient	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
57	**Rishra burning ghat**	Hooghly	DRAIN	As-0.006mg/l, Cd-BDL , Total.Cr-BDL , Fe-0.40mg/l, Pb-0.010mg/l , Hg- BDL, Ni-BDL , Zn-0.23mg/l , Cu- BDL,	24000000	Untapped	4.95	0%	0.00	4.95	2.4x10^7 MNP/100ml	Alternative low cost technology is being explored as BOD is below 30 mg/l. (KMDA)	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Alternative low cost technology is being explored as BOD is below 30 mg/l.	NMCG/State	Alternative low cost technology is being explored as BOD is below 30 mg/l.	Does not arise as it will be In-situ treatment
58	**Dewanganj Drain**	Hooghly	DRAIN	As-0.01mg/l, Cd-BDL , Total.Cr-BDL , Fe-0.53mg/l, Pb- BDL, Hg-BDL , Ni- BDL, Zn-BDL , Cu-BDL , Co-BDL , Mn-0.47mg/l	2300000	Untapped	20.67	0%	0%	20.7	2.3x10^6 MNP/100ml	Proposal for In- Situ tretment on this drain is sent to NMCG for approval. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG	31.12.26	Does not arise as it will be In-situ treatment
59	**Halisahar Drain**	North 24 Parganas	DRAIN	As-0.017mg/l, Cd-BDL , Total.Cr-BDL , Fe-1.15mg/l, Pb-0.039mg/l , Hg- BDL, Ni-BDL , Zn-0.12mg/l , Cu-BDL ,	7900000	Untapped	22.94	0%	0%	23	7.9x10^6 MNP/100ml	On line treatment proposal sent to NMCG. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG	31.12.2026	Does not arise as it will be In-situ treatment
60	**Bally Khal, Bally**	Howrah	KHAL	As- BDL, Cd-BDL , Total.Cr-BDL , Fe-0.24mg/l, Pb-0.008mg/l , Hg-BDL , Ni-BDL , Zn-0.15mg/l , Cu-BDL ,	230000	Untapped	264.52	0	0	264.52	2.3x10^5 MNP/100ml	DPR preparation work is under progress. Work is being delayed due to non-availability of land. (KMDA)	Proposed STP, if feasible, will be MoEF norms compliant	Identification of land is under process	NMCG/State	STP, if feasible, may be tentitively completed within 2 years from the date of Work Order	Does not arise as DPR is under preparation
61	**N.C.Pal Khal**	Howrah	Khal	As-0.01mg/l, Cd-BDL , Total.Cr-BDL , Fe-1.15mg/l, Pb- BDL, Hg-BDL , Ni-BDL , Zn-BDL , Cu-BDL , Co-BDL , Mn-0.31mg/l	92000	Untapped	4.12	0%	0%	4.1	9.2x10^4 MNP/100ml	Tender (2nd call) for preparation of DPR is under process. (KMDA)	Proposed STP, if feasible, will be MoEF norms compliant	Identification of land is under process	NMCG/State	Proposed STP, if feasible, may be tentitively completed within 2 years from the date of Work Order	Does not arise as DPR is under preparation
62	**Saraswati Khal, Sankrail**	Howrah	Khal	As-0.01mg/l, Cd- BDL, Total.Cr-BDL , Fe-0.55mg/l, Pb-BDL , Hg-BDL , Ni- BDL, Zn-BDL , Cu-BDL ,	1400000	Untapped	3.65	0%	0%	3.7	1.4x10^6 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	Proposed STP, if feasible, will be MoEF norms compliant	Identification of land is under process	NMCG	Proposed STP, if feasible, will be completed tentitively within 2 years from the date of issuance of the work order	Does not arise as DPR is under preparation
63	**Dhopa Ghat Drain, Hooghly**	Hooghly	DRAIN	As-0.008mg/l, Cd- BDL, Total.Cr-BDL , Fe-0.38mg/l, Pb-0.012mg/l , Hg-BDL , Ni-BDL , Zn-BDL , Cu-BDL ,	4900000	Untapped	7.31	0%	0%	7.3	4.9x10^6 MNP/100ml	Proposal for engagement of consultant for preparation of DPR is under considaration. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	Proposed STP, if feasible, will be Completed tentitively within 2 years from the date of issuance of the work order	Does not arise as DPR is under preparation

Sl. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals / Khals	IV water quality analysis-heavy metals	V Fecal coliform MNP/100ml	VI If tapped or untapped	VII Quantity of sewage discharged from the drain (MLD)	VIII Total quantity sewage diverted and to be diverted (%) to STP	IX Utilization	X Balance qty	XI Sp. quantity of FC present in sewage	XII STP to which the drain is proposed to be connected after tapping	XIII Compliance of STP (Norms given by NGT/MoEF)	XIV Status of land allotted for STP	XV Status of funds provided for the STP	XVI Timeline for making the STP functional	XVII Timeline for completing the household connectivity to that STP
64	**Nazerganj Khal**	Howrah	Khal	As-BDL, Cd-BDL , Total.Cr-BDL , Fe-1.27mg/l, Pb-BDL , Hg-BDL , Ni-BDL , Zn-BDL , Cu-BDL , Co-BDL , Mn-BDL	610000	Untapped	336.71	0%	0	336.71	6.1x10^5 MNP/100ml	Proposal for engagement of consultant for preparation of DPR is under considaration. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	Proposed STP, if feasible, will be completed tentitively within 2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
65	**Gondal Para**	Hooghly	DRAIN	As-0.01mg/l, Cd-BDL , Total.Cr-BDL , Fe-2.37mg/l, Pb-0.03mg/l , Hg-BDL , Ni-BDL , Zn-0.17mg/l , Cu-BDL	4900000	Untapped	61.34	0	0	61.34	4.9x10^6 MPN/100ml	Proposal for engagement of consultant for preparation of DPR is under considaration. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	Proposed STP, if feasible, will be completed tentitively within 2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
66	**Baidyabati Drain**	Hooghly	DRAIN	As-0.008mg/l, Cd-BDL , Total.Cr-BDL , Fe-2.92mg/l, Pb-0.006mg/l , Hg-BDL , Ni-BDL , Zn-0.31mg/l , Cu- BDL,	3300000	Untapped	128.77	0%	0%	128.77	3.3x10^6 MNP/100ml	DPR preparation work is under progress. Work is being delayed due to non-availability of land. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
67	**Bhatpara open pucca drain**	North 24 Parganas	DRAIN	As-BDL, Cd-BDL , Total.Cr-BDL , Fe-0.29mg/l, Pb-0.0090mg/l , Hg-BDL , Ni-BDL , Zn-0.16mg/l , Cu-BDL ,	13000000	Untapped	61.89	0%	0%	61.89	1.3x10^7 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
68	**Goshpara drain, Nabadwip**	Nadia	DRAIN	Sampling not done due to insufficient water		Untapped	Discharge measurment is under process.				Insuffient	Consultant for preparation of DPR is to be engaged by MED (MED)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
69	**Khardha Khal, Khardha**	North 24 Parganas	Khal	As-0.01mg/l, Cd- BDL, Total.Cr-BDL , Fe-BDL, Pb- 0.019mg/l, Hg-BDL , Ni-BDL , Zn-0.37mg/l , Cu-BDL ,	13000000	Untapped	105.6	0%	0%	105.6	1.3x10^7 MNP/100ml	Consultant engaged for preparation of DPR. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
70	**Drain at Akhaah Ganga**	Hooghly	DRAIN	As-BDL, Cd-BDL , Total.Cr-BDL , Fe-0.72mg/l, Pb-0.01mg/l , Hg-BDL , Ni-BDL , Zn-0.37mg/l , Cu-BDL	7000000	Untapped	2	0%	0%	2	7x10^6 MNP/100ml	Proposal for engagement of consultant for preparation of DPR is under considaration. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
71	**Hastings Ghat Drain, Rishra**	Hooghly	DRAIN	As-0.014mg/l, Cd-BDL , Total.Cr-BDL , Fe-1.15mg/l, Pb-0.021mg/l , Hg- BDL, Ni- BDL, Zn-BDL , Cu-BDL ,	24000000	Untapped	45.5	0%	0%	45.50	2.4x10^7 MNP/100ml	DPR preparation work is under progress. Work is being delayed due to non-availability of land. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
72	**Ramkrishna Mullick Ghat, Howrah**	Howrah	DRAIN	As-0.01mg/l, Cd-0.23mg/l , Total.Cr-BDL , Fe-2.41mg/l, Pb-BDL , Hg-BDL , Ni-BDL , Zn-0.16mg/l , Cu- 0.20mg/l,	17000000	Untapped	10.2	0%	0%	10.2	1.7x10^7 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
73	**Champdany Ferry Ghat/Paolghat drain**	Hooghly	DRAIN	As-0.009mg/l, Cd-BDL , Total.Cr-BDL , Fe-0.36mg/l, Pb-0.013mg/l , Hg-BDL , Ni-BDL , Zn-0.10mg/l , Cu-BDL	2300000	Untapped	3.26	0%	0%	3.3	2.3x10^6 MNP/100ml	DPR is under process but it could not be submitted due to lack of NOC for MPS land. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
74	**DVC Canal**	Hooghly	Canal	As-0.01mg/l, Cd-BDL , Total.Cr-BDL , Fe-1.12mg/l, Pb-0.006mg/l , Hg-BDL , Ni-BDL , Zn-0.10mg/l , Cu-BDL ,	490000	Untapped	72.52	0%	0%	72.52	4.9x10^5 MNP/100ml	DPR preparation work is under progress. Work is being delayed due to non-availability of land. (KMDA)	Proposed STP will be MoEF norms compliant	Identification of land is under process	NMCG/State	2years from the date of Work Order	Does not arise as DPR is under preparation
75	**Drain between Pratapnagar Rajbari, Jaggatdal**	North 24 Parganas	DRAIN	As-BDL, Cd-BDL , Total.Cr-BDL , Fe-0.10mg/l, Pb-BDL , Hg-BDL , Ni-BDL , Zn-0.10mg/l , Cu-BDL ,	7900000	Untapped	1.73	0%	0%	1.73	7.9x10^6 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation

SL. No.	I Name of Drain/Canals/Khals	II District/Town	III Nature of drains/Canals / Khals	IV water quality analysis– heavy metals	V Fecal coliform MNP/100ml	VI If tapped or untapped	VII Quantity of sewage discharged from the drain (MLD)	VIII Total quantity sewage diverted and to be diverted (%) to STP	IX Utilization	X Balance qty	XI Sp. quantity of FC present in sewage	XII STP to which the drain is proposed to be connected after tapping	XIII Compliance of STP (Norms given by NGT/MoEF)	XIV Status of land allotted for STP	XV Status of funds provided for the STP	XVI Timeline for making the STP functional	XVII Timeline for completing the household connectivity to that STP
76	**Bagh Khal, Rishra**	Hooghly	KHAL	As-0.01mg/l, Cd-BDL, Total.Cr-BDL, Fe-2.11mg/l, Pb-0.01mg/l, Hg-BDL, Ni-0.11mg/l, Zn-0.21mg/l, Cu-BDL	4900000	Untapped	65.52	0%	0%	65.52	4.9x10^6 MNP/100ml	DPR preparation work is under progress. Work is being delayed due to non-availability of land. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
77	**Azimganj**	Murshidabad	DRAIN	Sampling not done due to insufficient water		Untapped	1.14	0%	0%	1.14	Insuffient	Preparation of DPR is under process. (KMDA)	MoEF	AVALABLE	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
78	**Bhatpara Drain**	North 24 Parganas	DRAIN	As-0.010mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.50mg/l, Pb-0.004mg/l, Hg-BDL, Ni-BDL, Zn-0.20mg/l, Cu-BDL,	24000000	Untapped	8.7	0%	0%	8.7	2.4x10^6 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
79	**Baranagar/ Kuthighata Khal**	North 24 Parganas	Khal	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-1.95mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.13mg/l, Cu-BDL,	1700000	Untapped	Discharge measurment is under process.				1.7x10^6 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
80	**Kumar Khali**	Howrah	DRAIN	As-0.01mg/l, Cd-BDL, Total.Cr-BDL, Fe-1.27mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL, Co-BDL, Mn-BDL	200000	Untapped	Discharge measurment is under process.				2.0x10^5 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
81	**New Bagher khal**	North 24 Parganas	Khal	As-0.015mg/l, Cd-BDL, Total.Cr-BDL, Fe-1.00mg/l, Pb-0.011mg/l, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL,	4900000	Untapped	Discharge measurment is under process.				4.9x10^6 MNP/100ml	DPR preparation is under progress and will be submitted shortly. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2years from the issuing work order.	Does not arise as DPR is under preparation
82	**101, Foreshore Road Drain, Mowrah**	Howrah	DRAIN	As-BDL, Cd-4.33mg/l, Total.Cr-BDL, Fe-20.19mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-6.07mg/l, Cu-0.95mg/l,	4600000	Untapped	Discharge measurment is under process.				4.6x10^6 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
83	**Drain at Halisahar Municipality**	North 24 Parganas	DRAIN	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.15mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.10mg/l, Cu-BDL	7000000	Untapped	Discharge measurment is under process.				7.0x10^6 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
84	**Drain at Dadu Ram ghat, Naihati**	North 24 Parganas	DRAIN	As-0.013mg/l, Cd-BDL, Total.Cr-BDL, Fe-1.12mg/l, Pb-0.012mg/l, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL,	13000000	Untapped	Discharge measurment is under process.				1.3x10^7 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
85	**Drain at Ramghat Naihati**	North 24 Parganas	DRAIN	As-0.012mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.85mg/l, Pb-0.021mg/l, Hg-BDL, Ni-BDL, Zn-0.10mg/l, Cu-BDL,	17000000	Untapped	Discharge measurment is under process.				1.7x10^7 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG	2 years from the date of issuance of the work order.	Does not arise as DPR is under preparation
86	**Botanical Garden -I, Kolkata**	Howrah	DRAIN	As-0.01mg/l, Cd-BDL, Total.Cr-BDL, Fe-2.21mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.20mg/l, Cu-BDL, Co-BDL, Mn-0.49mg/l	4900000	Untapped	Discharge measurment is under process.				4.9x10^6 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
87	**Botanical Garden -II, Kolkata**	Howrah	DRAIN	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.16mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL, Co-BDL, Mn-BDL	13000000	Untapped	Discharge measurment is under process.				1.3x10^7 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
88	**Telini para drain**	Hooghly	DRAIN	As-0.01mg/l, Cd-BDL, Total.Cr-BDL, Fe-1.46mg/l, Pb-0.02mg/l, Hg-BDL, Ni-BDL, Zn-0.23mg/l, Cu-BDL	1700000	Untapped	Discharge measurment is under process.				1.7x10^6 MNP/100ml	Proposal for engagement of consultant for preparation of DPR is under considaration. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
89	**Rangamati More**	Howrah	DRAIN	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.98mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL,	49000	Untapped	Discharge measurment is under process.				4.9x10^4 MNP/100ml	Engagement of consultant for preparation of DPR is under process. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation

Sl. No.	I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XIV	XV	XVI	XVII
	Name of Drain/Canals/Khals	District/Town	Nature of drains/Canals / Khals	water quality analysis-heavy metals	Fecal coliform MNP/100ml	If tapped or untapped	Quantity of sewage discharged from the drain (MLD)	Total quantity sewage diverted and to be diverted (%) to STP	Utilization	Balance qty	Sp. quantity of FC present in sewage	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by MOT /MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
90	Drain at Pancha Dutta ghat	Hooghly	DRAIN	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.15mg/l, Pb-0.005mg/l, Hg-BDL, Ni-BDL, Zn-0.21mg/l, Cu-BDL,	24000000	Untapped	Discharge measurment is under process.				2.4x10^7 MNP/100ml	Proposal for engagement of consultant for preparation of DPR is under consideration. (KMDA)	MoEF	Identification of land is under process	NMCG/State	2 years from the date of Work Order	Does not arise as DPR is under preparation
91	Dhanketikhal, Garden Reach	Kolkata	Khal	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.70mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL,	540000	Bar Screen attached for arresting floating material	60	Full Quantity to be diverted into the newly under construction	None	NA	5.4x10^5 MNP/100ml	Now under construction Garden Reach STP	Will be Complied	Available KMC own land	NMCG	Oct, 2026	Within the project period
92	Tolly Nullah (Adi Ganga)	Kolkata	Canal	Considered under Adi-Ganga Rejuvination STP projects, where presently site mobilisation work is under progress													
93	Drain near Howrah bridge (Jagannath Ghat)	Kolkata	Storm outfall	As-0.01mg/l, Cd- BDL, Total.Cr-BDL, Fe-1.23mg/l, Pb- BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL, Co-BDL, Mn- 0.28mg/l	540000000	Tapped	123	100%	None	NIL	5.4x10^8 MNP/100ml	East Kolkata Wetland	Complied as per WBPCB	No	No	Functional	Connected
94	Cossipore Khal (Ratan Babu Ghat)	Kolkata	Storm outfall	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-2.16mg/l, Pb- BDL, Hg-BDL, Ni-BDL, Zn-0.20mg/l, Cu-BDL,	1400000	Tapped	127	100%	None	NIL	1.4x10^6 MNP/100ml	Existing Bangur STP	Complied (As per design standard CPHEEO established in 1993	No	No	Functional	Connected
95	Nimtala Burnning Ghat	Kolkata	Storm outfall	As-0.01mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.95mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL,	1200000	Tapped	No	100%	None	NIL	1.2x10^6 MNP/100ml	East Kolkata Wetland	Complied as per WBPCB	No	No	Functional	Connected
96	Kanchantala -I	Kolkata	Outfall	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.95mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.10mg/l, Cu-BDL,	49000	Untapped	73.1	0%	None	NIL	4.9x10^4 MNP/100ml	DPR is under preparation stage for tapping & further treatment					
97	Kanchantala -II	Kolkata	Outfall	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.20 mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL, Co-BDL, Mn-BDL	3300000	Untapped	15.28	0%	None	NIL	3.3x10^6 MNP/100ml						
98	Kanchantala -III	Kolkata	Outfall	As-0.01mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.43mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-BDL, Cu-BDL, Co-BDL, Mn-BDL	170000	Untapped	74.06	0%	None	NIL	1.7x10^5 MNP/100ml						
99	Chitpur Ghat khal	Kolkata		Planned to be considered for tapping & further treatment as BOD is low but FC is present.													

*** Kindly note that this report has been compiled as per information and data received officialy from Executing Agencies (KMDA/KMC).**

2/2/26

Chief Engineer
Water & Sanitation Sect
GAP Wing, KMDA

Annexure - I: Details of tapped/untapped drains in connection with OA 200/2014

Sl. No.	I Name of Drain/Canals/ Khals	II District/ Town	III Nature of drains/Canals/ Khals	IV water quality analysis– heavy metals	V If tapped or untapped	VI Quantity of sewage discharged from the drain	VII STP to which the drain is proposed to be connected after tapping	VIII Compliance of STP (Norms given by NGT/MoEF)	IX Status of land allotted for STP	X Status of funds provided for the STP	XI Timeline for making the STP functional	XII Timeline for completing the household connectivity to that STP	XIII Total quantity of sewage diverted to STPs, along with timelines for ensuring treatment of sewage in each drain/khal/canal, and allocation of funds for the same	XIV Current status of monitoring at district and state levels, with details of super visions being carried out by NMCG
1	ITC Tribeni Drain	Hooghly	High Drain	As-BDL, Cd-BDL, Total.Cr-BDL, Fe-0.33mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.14mg/l, Cu-BDL	Tapped	No sewage is discharged. Approx. 4,000 m^3 of treated water is discharged.	ETP operational from March, 2024 and part of treated water is reused by ITC.	Complied	ITC own land	Funded by ITC	Operational	No households water is discharged. Hence, not necessary.	Approx 4000 m3 of industrial effluent is treated.	Periodicaly monitored by district sanitation cell
2	BTPS Outfall Drain-I, Hooghly		Condenser Blow Down Water outfall drain	As-0.008mg/l, Cd-BDL, Total.Cr-BDL, Fe-0.38mg/l, Pb-BDL, Hg-BDL, Ni-BDL, Zn-0.14mg/l, Cu-BDL	Tapped	No sewage is discharged.	The drain does not carry sewage	No STP required	Not required	ITC own land	Doesnot arise	Doesn't arise	No sewage is discharged.	Periodicaly monitored by district sanitation cell
3	Sagardighi WBPDCL water project	Murshidabad	Pakka Drain	As-BDL, Cd-BDL, Total.Cr- BDL, Fe-BDL, Pb- BDL, Hg-BDL, Ni- BDL, Zn-BDL, Cu-BDL	Tapped	300 KLD [Design Capacity of STP]	STP is connected with all major drains of SGTPP Township	Complied	WBPDCL Land	CAPEX of WBPDCL	Operational	Already Connected	Approx 300 KLD of water is treated.	Periodicaly monitored by district sanitation cell
4	Dahapara Ghat		Pakka Drain	The drain is not included in WBPCB drain monitoring list.	Tapped	60 KLD	Dahapara Absolute Vermifilter STP.	Complied	Land allotted	Swachh Bharath Kosh Trust	Operational	Already connected	60KLD Treated water discharged	Periodicaly monitored by district sanitation cell
5	Ghoshpara Ghat		Pakka Drain	Name of Drain not matching with WBPCB list of drain	Tapped	60 KLD	Ghoshpara Absolute Vermifilter STP.	Complied	Land allotted	Swachh Bharath Kosh Trust	Operational	Already connected	60KLD Treated water discharged	Periodicaly monitored by district sanitation cell
6	Dakshin Raypur	South 24 PGS	Tidal Drain	As-BDL, Cd- BDL, Total.Cr-BDL, Fe-1.51mg/l, Pb-BDL, Hg-BDL, Ni- BDL, Zn-BDL, Cu-BDL	Not required	No sewage is discharged	No STP required	Complied	Doesnot arise	Not required	Doesnot arise	Doesn't arise	Doesnot arise	Periodicaly monitored by district sanitation cell
7	Sarutala		Kuccha drain	The drain is not included in WBPCB drain monitoring list.	Not required	No swage is discharged	No STP required	Complied	Doesnot arise	Not required	Doesnot arise	Doesn't arise	Doesnot arise	Periodicaly monitored by district sanitation cell
8	Falta -III		Tidal Drain	As-BDL, Cd-BDL, Total.Cr- BDL, Fe-10.09mg/l, Pb- BDL, Hg-BDL, Ni- BDL, Zn-0.40mg/l, Cu-BDL	Not required	No sewage is discharged	No STP required	Complied	Doesnot arise	Not required	Not required	Not required	Not required	Periodicaly monitored by district sanitation cell

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

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Annexure R/8 (Colly)

Monitoring Mechanism of Pollution Abatement Programme in West Bengal

(Relating to River Ganga and its Tributaries)

Action against Identified Polluters, Law Violators, and Officers Responsible for Inadequate Monitoring-

The Department of Urban Development & Municipal Affairs (UD & MA), Government of West Bengal, is closely and continuously monitoring pollution abatement activities relating to the River Ganga and its tributaries, with due diligence and concern. Regular review meetings are being convened at the highest administrative levels to ensure effective supervision and timely completion of all sanctioned projects.

Review meetings have been held on several occasions under the chairmanship of the Hon'ble Chief Secretary, Government of West Bengal, with the participation of the Principal Secretary, UD & MA Department; the Member Secretary, West Bengal Pollution Control Board (WBPCB); and the Program Director, State Mission for Clean Ganga (SMCG), West Bengal.

Institutional Monitoring Framework-

To ensure rigorous monitoring, inter-departmental coordination, and accountability, the State & District Level Committees and task forces have been constituted and the constituted committees and task forces are functioning on a regular basis.

Recent Review Meetings Held-

- 19th RRC meeting chaired by Member Secretary (WBPCB) was held on 14th November 2025, MoM of which is annexed herewith as (**Annexure -I**).

- 9th SGC meeting was held during this period on 27th November 2025 under the chairmanship of Chief Secretary, West Bengal. MoM of which is annexed herewith as (**Annexure -II**).

- A Review Meeting was held on 15th January 2026 2025 under the chairmanship of Principal Secretary, UD & MA Department, Government of West Bengal. MoM of which is annexed herewith as (**Annexure -III**).

- 12 Review Meetings during this period October 2025 to December 2025 have been held under the chairmanship of Program Director, SMCG WB. The copy of the Minutes of the Meetings is collectively annexed herewith as (**Annexure -IV**).

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Monitoring Mechanism Strengthening Measures-

- Ganga District Performance Monitoring System (GDPMS): A dedicated portal developed by the National Mission for Clean Ganga (NMCG) for uploading Minutes of Meetings (MoM) of District Ganga Committees (DGCs). The system captures DGC-related activities across districts and provides an interactive dashboard for NMCG to review progress. Between October 2025 and December 2025, a total of six MoMs were uploaded to the portal.

- Online Continuous Effluent Monitoring Systems (OCEMS): In compliance with the mandate of the Hon'ble National Green Tribunal (NGT), OCEMS have been installed at all functional Sewage Treatment Plants (STPs) in the Ganga River Basin. Integration has been completed for 20 STPs out of 44, including key facilities such as Bhatpara (31 MLD), Chandannagar (18.16 MLD), Barrackpore (18 MLD), Halishahar (16 MLD), Bandipur (14 MLD), Panihati (12 MLD), Naihati (11.56 MLD), Kalyani (11 MLD), Nabadwip (10.50 MLD), Kankinara (10 MLD), Jagaddal Bhatpara (9.5 MLD), Budge Budge (9.3 MLD), Barrackpore (6 MLD), Titagarh (4.5 MLD), Garulia (4.1 MLD), Bansberia (0.3 MLD), and Diamond Harbour (2.03 MLD), Kalyani (10 MLD), Gayeshpur (8.3 MLD) and Titagarh (4.54 MLD). These systems are connected to the Ganga Pulse Portal of NMCG for real-time effluent management.

- CCTV Surveillance of STPs: To strengthen monitoring and ensure transparency, CCTV cameras have been installed at functional STPs including Bhatpara (31 MLD & 10 MLD), Halishahar (16 MLD), Budge Budge (9.3 MLD), Nawadwip (9.5 MLD), Howrah (65 MLD), and Baranagar (60 MLD). This enables continuous surveillance of operations and compliance.

Mandatory Site Inspection Reports-

As per the Department of Urban Development & Municipal Affairs (UD & MA) Order No. 115-UDMA-24011(99)/7/2021-JS(UDMA) dated 02.02.2021, all Engineers are

required to conduct compulsory site visits twice a month. Following each visit, Engineers are entrusted with the responsibility of submitting the Site Inspection Reports detailing the progress of the work, accompanied by high-quality photographs as evidence of implementation (**Annexure-V**). These reports are regularly submitted to the Department of UD & MA, ensuring transparency, accountability, and continuous monitoring of pollution abatement projects.

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List of Good Works

- **Two STPs at Raghunathganj (5 MLD) and North Barrackpore (30 MLD) STP have been commissioned and currently are in Operational Stage enhancing a total capacity of 35MLD.**

- **Eco green Electric Crematorium at Barrackpore has been commissioned on 12th September 2025.**

Feacal Sludge Management Programme-

- For effective and comprehensive management of Sewage and Septage with an aim to reduce Faecal Coliform, Department of UD&MA Faecal Sludge and Septage Management Policy has been framed and notified by the Department vide Memo No. 33-UDMA/24011(99)/66/2021 dated 25.05.2022.

- The Department of Urban Development & Municipal Affairs, GoWB has also issued an Advisory vide Memo No. 1241-UDMA-11014 (49)/16/2023 dated 12.06.2025 by mapping the functional STPs located adjacent to ULBs to facilitate co-treatment of septage, ensuring optimal utilization of existing Sewage Treatment Plant facilities. This approach has significantly reduced the Faecal Coliform load in the River Ganga. (**Annexure-VI**).

- Presently, Septage and Sewage is co-treated in operational STPs of Gayeshpur, Nabadwip, Barrackpore, Budge Budge, Halisahar, Chinsurah, Naihati, Kalyani, Bhatpara, Panihati & Howrah ULBs.

- One FSTP of 125 KLD capacity at the Regional Wastewater Management Centre (RWMC) has been made operational to treat septage from six nearby ULBs, namely Uttarpara-Kotrung, Konnagar, Serampore, Rishra, Champdani, Baidyabati. Under this arrangement, septage ("Gobor") from the Dankuni area (in reference to Hon'ble NGT, Eastern Zone Bench, Kolkata, matter bearing OA No. 112/2022/EZ &MA No. 05/2025/EZ) will be co-treated to reduce the

Faecal Coliform load of River Saraswati, a tributary of River Ganga.

- To reduce the Faecal Coliform of River Ganga, State has been considering to set up Chlorination units at Bhatpara, Uttarpara, Kalyani, Naihati, Garulia, Panihati, Titagarh, Bandipur STPs, DPRs for which have already been sanctioned by NMCG. For Bhatpara, draft RFP is under examination of NMCG. Balance STPs are under preparation at KMDA.

Total Septage co-treated upto 30.11.2025 in the functional STPs by ULBs as below:

Sl. No	Name of ULB	Co-Treated Septage (KL)
1	Gayeshpur	128.00
2	Nabadwip	674.00
3	Halisahar	596.20
4	Budge Budge	911.60
5	Barrackpore	2385.60
6	Chandannagar & Chinsurah	6088.75
7	Naihati	2802.00
8	Kalyani	2643.00
9	Bhatpara	2344.00
10	Panihati	2289.90
11	Howrah	94.00
	Total Capacity (KL)	**20957.05**

Performance Based Incentive Grant (PBIG)

- Under Performance Based Incentive Grant (PBIG) FSTP at Garulia (15 KLD) is under examination of NMCG. Observations of the TPA are under compliance by KMDA.
- Under Performance Based Incentive Grant (PBIG) FSTP at Bhadreswar (10 KLD) is under examination of NMCG.
- Under Performance Based Incentive Grant (PBIG), Electric Crematoria at Chakdah, Garulia and Santipur have been sanctioned and the same are under Tendering.

Other Good Works

- West Bengal is using the treated water extensively in Agricultural activities, Pisciculture and Gardening at different locations including EKW, Durgapur, Nabadwip, Bandipur, Konnagar and Khardah.

- SMCG WB is setting up stalls in different Melas and Ghats, various types of events for mass awareness towards pollution abatement and also showcasing the use of treated water for gardening, agricultural activities and Pisciculture.

- Hollow Fiber Membrane Technology is being used in Champdany Drain as a Pilot Project. This has been proved to be an effective In-Situ treatment.

- **Due to water quality enhancement of River Ganga, the sighting of Gangetic Dolphins has increased in the last couple of years specially in Murshidabad, Nadia, Purba Bardhaman and Purba Medinipur. This has resulted in the growth and development of tourism in these districts. Ecological enhancement helped to generate livelihood in the Ganga River Basin area (Annexure-VII).**

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NANDINI GHOSH, IAS
Secretary
Department of Urban Development & Municipal Affairs
Govt. of West Bengal

Minutes of the Meeting of 19th River Rejuvenation committee (RRC), West Bengal under the Chairmanship of the Member Secretary,WBPCB and Chairman of RRC held on 14th November 2025 at the Conference Room of West Bengal Pollution Control Board

List of participants: As per list enclosed (Annexure — I)

The Member Secretary, WBPCB & Chairman of RRC, West Bengal welcomed all the members of the River Rejuvenation Committee in the Meeting and initiated the discussion.

Program Director, SMCG WB set the tone of the meeting by presenting the Status of LWM Programme in the State and proceeded with agenda wise issues:

Agenda — 1: Currently Listed and De-Listed Polluted River Stretches (PRS) in West Bengal by CPCB and their proposed Action Plans by the respective Executing Agencies.

In the CPCB report of September 2025, 11 rivers in West Bengal are listed under different categories of Polluted River Stretches (PRS), compared to 17 nos. in 2018 and 13 nos. in 2022. In the PRS list of 2025, two de-listed rivers from the 2022 list — Karola and Silabati have been listed in PRS category again and Jaldhaka, has been included in the PRS list of 2025. It was highlighted in the meeting that the water quality mentioned for the new PRS were tested in 2022-23. Since the test data does not reflect the current picture, WBPCB is requested to take up the matter with CPCB in the present context (2025).

Agenda — 2: Review of Water Quality of different PRS

Program Director SMCG WB highlighted that co-treatment of sewage and septage at functional STPs made it possible to improve the water quality of River Ganga and presently it is categorized under PRS V. However the water quality of Mahananda is of concern and needs immediate intervention. KMDA is requested to place a comprehensive report on the progress of Mahananda STP Project alongwith updated status of pollution abatement works in Vidyadhari and Churni Rivers by December 2025.

Agenda — 3: Review of the quality of the treated water at different STPs

- According to Reports of CPCB for the period April-July 2025:
- No. of STPs non-complying for Faecal Coliform – 20
- No. of STPs non-complying for BOD - 01
- No. of STPs non-complying for pH- 01

To reduce the Faecal Coliform of River Ganga, State has been considering to set up Chlorination units at Bhatpara, Uttarpara, Kalyani, Naihati, Garulia, Panihati, Titagarh, Bandipur STPs, DPRs of which have already been sanctioned by NMCG. Draft Bid Document is under preparation stage. KMDA to expedite the same. In the meanwhile the State will continue the co-treatment of Septage & Sewage in its functional STP to

reduce FC level in the Rivers. As on date 18346.35KL (as on August 2025) of Septage has already been co-treated. The UD&MA Dept has brought out an advisory vide memo no. 1241-UDMA-11014(49)/16/2023 dated 12.06.2025 for mapping the ULBs with the nearby functional STPs to continue to co-treat Septage & Sewage.

Agenda — 4: Status of old STPs under KMC

KMC is requested to furnish a Comprehensive Note on the status of the old functional STPs including the updates for Garden Reach, Keorapukur and Adi Ganga STP Projects by December 2025.

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Agenda — 5: Status of old STPs under PHED

It has been highlighted that old STPs under PHED were mostly found stagnant having noticeable vegetative growths which prevent smooth functionality of an STP. PHED should consider proper maintenance of the functional STPs. Water quality of River Dwarka has deteriorated as sewage from the hotels and other commercial establishments at Tarapith has not been entirely diverted to the functional STP at Tarapith. Program Director requested PHED and Tarapith Rampurhat Development Authority to look into the matter on an urgent basis and stop the discharge of untreated sewage and other pollutants in River Dwarka. A comprehensive report in this regard is to be placed by February 2026.

Agenda — 6: Finalization of sewage generation in KMA and non-KMA areas (Ganga Towns)

Sewage generation for KMA area is already done by KMDA. MED is requested to finalize the sewage generation for non-KMA areas by 15th December 2025 and place report.

Agenda — 7: Inputs and feedback for realignment of State Policy for "Safe Reuse of Treated Water" with the Central Policy (Attached copy of Safe Reuse of Treated Water from NMCG)

It was decided that an urgent meeting will be called prior to SGC Meeting to realign State Policy for "Safe Reuse of Treated Water" with the Central Policy.

Agenda – 8: Other Issues

- Regional Director, CPCB requested that proper flow measurement for EKW needs to be re-assessed and KMC to comply by February 2026.
- WBPCB is requested to consider addition of a few more monitoring stations prior to Diamond Harbour in the Ganga Stretch as well as for Mahananda River.

As there was no other issues to discuss, the meeting ended with thanks from and to the chair.

Member Convenor, RRC
&
Program Director, SMCG WB

Chairman, RRC
&
Member Secretary,WBPCB

ANNEXURE -1

ATTENDANCE SHEET

Date: 14/11/2025
Time: 10:30 A.M.

Venue: Conference Hall, WBPCB, Kolkata.

Sub: 19th. RRC Meeting

Sl. No	Designation	Name of the Organization		Name & Contact No:	Signature
1	Member Secretary	WBPCB,KOLKATA	Chairperson		
2	Chief Executive Officer	KMDA,KOLKATA	Member		
3	Director Deputy Director	State Urban Development Agency	Member	Ahsan Ali Dy. Director SUDA	
4	Additional Secretary	Panchayat and Rural Development Deptt. & Mission Director SBM(G)	Member		
5	Chief Executive Officer	Environment Department	Member		
6	Commissioner	Howrah Municipal Corporation	Member		
7	Commissioner	Siliguri Municipal Corporation	Member		
8	Chief Executive Officer	Asansol Durgapur Development Authority	Member		

ATTENDANCE SHEET

Date: 14/11/2025
Time: 10:30 A.M.

Venue: Conference Hall, WBPCB, Kolkata.

Sub: 19th. RRC Meeting

Sl. No	Designation	Name of the Organization		Name & Contact No:	Signature
1	PROJECT DIRECTOR, SPMG,WB	SMCG , WB	MEMBER CONVENER	Nandini Ghosh	14/11/25
2	CHIEF SCIENTIST	WBPCB	MEMBER	Dr. RAMKRISHNA SAHA	
3					
4					
5					
6					

NOTARY S. P. Kanaujia Bidhannagar Court Kolkata Reg. No.-55530/25 Exp. Dt.-25/5/30 GOVT. OF INDIA

	Chief Executive Officer	Siliguri Jalpaiguri Development Authority	Member		
10	Director	Water Investigation Directorate.	Member	Arijit Das. SE, SWID.	
11	The Director of Industries	Commerce & Industries Depatt.	Member		
12	Chief Scientist	WBPCB	Member		
13	Chief ~~Executive~~ Engineer	GAP Sector, KMDA	~~Member~~	Pranti'n Roy	
14	Deputy Secretary	Irrigation & Waterways Department	Member	SUJAY SAHA 8902181605	
15		Information Technologies & Electronics Department	Member		
16		Forest Department	Member		
17	Senior Superintending Engineer	Public Health Engineering Department	Member	Anuttam Jana 9477034498	
18		Micro, Small & Medium Enterprises Department	Member		
19	Additional Secretary	Health & family Welfare Department	Member	Indranil Mukhopadhyay 9051911661	14.11.2025

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		Water Resources Investigation & Development Department	Member		
21	Law Officer	Urban Development and Municipal Affairs Department	Member	Koushik Biswas 9477421666	14/11/25
22		Agriculture Department	Member		
23	Senior Engineer	State Program Management Group (SPMG)	Member		
24	EE(G) KMC	KMC	—	Utpal Dey 7063493074	14/11/25
25	Dy. CE (R&D), KMC	KMC	—	Sunil Kumar Shaha 9433867289	14/11/25
26	Addl. Dir. Gen.	Swasthya Bhawan, Health Dte	—		

NOTARY S. P. Kanaujia Bidhannagar Court Kolkata Regd. No. 55699/25 Exp. 06/05/30 GOVT. OF INDIA

22.	Sr. Dy	IT & E	Member	B. Bhattacharyya 9433436803	14/11/25
23	Environment officer	Env. Dept		R Chakraborty	14.11.25
24.	Environment Specialist SMC	SMCG-NB		T. Bhattacharya	
25	Sr. Civil Engr. SMCA	SMCA-NS			
26.	Santhosh Kr. Ghosh	Addl. Search PERD			9593870197
27.	SE (HQ),	MED		Mukhlesur Rahman	9153764994

ATTENDANCE SHEET

Date: 14/11/2025 **Venue : Conference Hall,WBPCB, Kolkata.**

Time: 10:30 A.M.

NOTARY S. P. Kanaujia Bidhannagar Court Kolkata Reg. No. 55/96/05 Exp. on 25/5/30 GOVT. OF INDIA

Sub : 19th. RRC Meeting

Sl. No	Designation	Name of the Organization	Name	Contact No:	Signature
1	Regional Director	CPCB ,KOLKATA			
2	Director General	KMDA,KOLKATA	Kamalika Basak	9830762276	
3	Director General (~~Drainage~~) (P&D)	KMC	Amitava Pal	9433835877	
4	Chief Engineer	North, MED			
5	Chief Engineer	South, MED	Sahili Chandhi	9133509495	
6	~~Special~~ Law Officer	Departent of UD & MA	DM. M. Mitra	7278286197	
7	~~LAW OFFICER~~ AE(C) SMCG WB	UD & MA	Roshni Rudra.	8617739918	14/11/25
8.	JE(C), SMCG. WB	UDS MA	Satyajit Goswami	7872119377	
9.	AE(E/m)	SMCG WB	DIPANJAN RAY	9903084622	
10.	AE(E)	SMCG WB	Saptarshi Bera	7585965576	
11.	Sr. Spl. Secretary.	Agriculture. Purbasha Bikram.		98365 05762	

1) V Kiran Kumar — Project Scientist-III — CPCB — 14/11/25

2) Amrita Dutta — Project Scientist-III — CPCB. — 14.11.25

3) M. K. Biswar — RD & Sc-G — CPCB

4) Sanjay kr Halder — Ex Engr(B) Dy(SE) — KMC — 14.11.25

5) Moova Chandra Singh Sawanjan — Jt. Secy. — PHE. Dept. — 14.11.2025

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Nandini Ghosh, IAS
Program Director

SMCGWB
STATE MISSION FOR CLEAN GANGA, WEST BENGAL

Annexure-II
45459
পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প
State Mission for Clean Ganga,
West Bengal (SMCGWB)
Urban Development &
Municipal Affairs Department
Government of West Bengal

Unnayan Bhawan, 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata - 700 091 | Phone : +91-33-2321-7370, E-mail : spmg.programdirector@gmail.com

Memo No.:831-SMCG/Meeting of S.G.C-426/2017 Date: 23-12-2025

NOTARY
S. P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No.-55699/25
Exp. Dt.-25/5/30
GOVT. OF INDIA

To
The Director General,
National Mission for Clean Ganga,
Ministry of Jal Shakti,
(Department of Water Resources, River Development & Ganga Rejuvenation)
Government of India,
1st Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi – 110002

Subject: Minutes of the 9th meeting of the State Ganga Rejuvenation, Protection and Management Committee (State Ganga Committee), West Bengal.

Sir,

The Minutes of the **9th meeting of the State Ganga Rejuvenation, Protection and Management Committee (State Ganga Committee), West Bengal** under the Chairmanship of the Chief Secretary, Government of West Bengal held on **27th November 2025** at Conference Hall (13th Floor), Nabanna, Howrah is forwarded herewith for kind perusal and necessary action.

Yours faithfully,
23/12/25
Program Director, SMCG WB
&
Member-Convener of SGC

Enclosure:
1. Minutes of the 9th SGC meeting

Memo No.:831/1(15)-SMCG/Meeting of S.G.C-426/2017 Date: 23-12-2025

Copy forwarded for favour of kind information and necessary action to:

1) The Additional Chief Secretary, Department of Environment & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Pranisampad Bhavan, 5th Floor, LB-2, Sector-III, Salt Lake, Kolkata – 700 106.
2) The Additional Chief Secretary, Department of Finance & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Nabanna, 325, Sarat Chatterjee Road, Howrah – 711102.

Nandini Ghosh, IAS
Program Director

SMCGWB
STATE MISSION FOR CLEAN GANGA, WEST BENGAL

পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প
State Mission for Clean Ganga,
West Bengal (SMCGWB)
Urban Development &
Municipal Affairs Department
Government of West Bengal

Unnayan Bhawan, 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata - 700 091 | Phone : +91-33-2321-7370, E-mail : spmg.programdirector@gmail.com

3) The Additional Chief Secretary, Department of Irrigation & Waterways & Member of the State Ganga Committee of SMCG WB, Jalsampad Bhavan, Sector – I, Salt Lake City, Kolkata – 700 091.
4) The Additional Chief Secretary, Department of Water Resources & Investigation & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Khadya Bhavan, 5th Floor, Block-A, 11A Mirza Ghalib Street, Kolkata – 700 087.
5) The Principal Secretary, Department of Public Health Engineering & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Govt. of West Bengal, Jana Swastha Karikari Bhawan (Nizalaya), CN-8, Sector V, Salt Lake City, Kolkata – 700 091.
6) The Director General, National Mission for Clean Ganga, Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti – Special Invitee, *ex-officio*.
7) The Principal Secretary, Department of Urban Development & Municipal Affairs & Ex-Officio, Member of the State Ganga Committee of SMCG WB, 'Nagarayan', 5th Floor, DF-8, Sector-I, Salt Lake City, Kolkata- 700 064.
8) The Principal Secretary, Department of Forest & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Aranya Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata – 700 106.
9) The Chairman, West Bengal State Pollution Control Board & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Paribesh Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata – 700 106.
10) The Chief Executive Officer, Kolkata Metropolitan Development Authority & Ex-Officio Member of the State Ganga Committee of SMCG WB, Unnayan Bhavan, Sector – II, Salt Lake City, Kolkata – 700 091.
11) The Principal Chief Conservator of Forest, Department of Forest & Ex-Officio, Member of the State Ganga Committee of SMCG WB, Aranya Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata – 700 106.
12) Prof. Arunabha Majumder, Department of School of Water Resources, Jadavpur University, Member of the State Ganga Committee of SMCG WB.
13) The Chief Engineer, Head Quarters, Directorate of Public Health Engineering & Member of the State Ganga Committee of SMCG WB, Govt. of West Bengal, Jana Swastha Karigari Bhawan (Nizalaya), CN-8, Sector V, Salt Lake City, Kolkata – 700 091.
14) Prof. Anirban Gupta, Department of Civil Engineering, IIEST, Shibpur, Member of the State Ganga Committee of SMCG WB
15) The Chief Scientist, West Bengal State Pollution Control Board & Member of the State Ganga Committee of SMCG WB, Paribesh Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata – 700 106.

23/12/21

Program Director, SMCG WB
&
Member-Convener of SGC

Nandini Ghosh, IAS
Program Director

SMCGWB
STATE MISSION FOR CLEAN GANGA, WEST BENGAL

পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা কর্মসূচি প্রকল্প
State Mission for Clean Ganga,
West Bengal (SMCGWB)
Urban Development &
Municipal Affairs Department
Government of West Bengal

Unnayan Bhawan, 3rd Floor, DJ-11, Sector-II, Salt Lake City, Kolkata - 700 091 | Phone : +91-33-2321-7370, E-mail : spmg.programdirector@gmail.com

Memo No.:831/2(15)-SMCG/Meeting of S.G.C-426/2017 Date: 23-12-2025

Copy forwarded for kind information and with a request to kindly attend the meeting:

1. The Member Secretary, West Bengal State Pollution Control Board, Paribesh Bhavan, LA-10A, Sector-III, Salt Lake, Kolkata – 700 106
2. The Municipal Commissioner, Kolkata Municipal Corporation, 5SN Banerjee Road, Esplanade, Dharmatala, Taltala, Kolkata, West Bengal – 700013
3. Senior Special Secretary (NG), Department of Urban Development & Municipal Affairs, Government of West Bengal, Nagarayan, DF-8, Sector-I, Salt Lake, Kolkata – 700064
4. Chief Engineer in Chief in charge of Secretary, Municipal Engineering Directorate (MED), Urban Development & Municipal Affairs Department
5. Chief Engineer, South Circle, Municipal Engineering Directorate (MED), Urban Development & Municipal Affairs Department
6. Director General, GAP Wing, KMDA
7. Director General, P&D, KMC
8. Director General, Drainage, KMC
9. Chief Engineer, GAP wing, KMDA
10. Chief Engineer, E&M, KMDA
11. Under Secretary & OSD to Chief Secretary
12. Director (Finance & Administration), SMCG WB
13. Senior P.S to the Chief Secretary, GoWB
14. OSD to Municipal Commissioner, KMC
15. Senior P.S to Principal Secretary, UD&MA Department

NOTARY Sanjiv Ranajuja Bidhannagar Court Reg. No.-55699/25 Exp. Dt.-25/5/26 GOVT. OF INDIA

23/12/25

Program Director, SMCG WB
&
Member-Convener of SGC

Minutes of Meeting of the 9th State Ganga Rejuvenation Protection and Management Committee (hereinafter referred to as the State Ganga Committee for West Bengal) under the Chairmanship of the Chief Secretary, Government of West Bengal and Ex-officio Chairperson of the State Ganga Committee (SGC) held on 27th November, 2025 at 11:00 A.M.

Venue: Conference Hall, Nabanna, 13th Floor.

Chairperson: Chief Secretary, GoWB and Ex-officio Chairperson of the State Ganga Committee.

List of participants: As per list enclosed (Annexure – 1)

Chief Secretary welcomed all the Members of State Ganga Committee in the Meeting and initiated the discussion.

Principal Secretary, Urban Development & Municipal Affairs Department, GoWB and Executive Chairperson, SMCG WB, with the permission of the Chair, presented the status of the implementation of the National Mission for Clean Ganga (NMCG) Program in the State and he requested Program Director, SMCG WB to present the status of the Liquid Waste Management (LWM) Programme being carried out in the State in details.

Agenda-wise discussions were held, and the following decisions were taken:

Agenda – 1: Confirmation of the proceedings of the 8th State Ganga Committee (SGC) Meeting on the working of the West Bengal State NGRBA program Management Group (WBSPMG) held on 6th November, 2024:

The Minutes of the 8th State Ganga Committee (SGC) Meeting held on 6th November, 2024 were read, reviewed and confirmed.

Agenda – 2: Compliance to decisions taken in the Last SGC Meeting:

The Compliance Report on the decision taken in the Last SGC Meeting were presented by the Program Director, SMCG WB.

The renaming of West Bengal State NGRBA Program Management Group (WBSPMG) has since been done as - State Mission for Clean Ganga West Bengal (SMCG WB) with inclusion of Name in Bengali as "**পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প**"।

The new name, "State Mission for Clean Ganga West Bengal (SMCG WB) **পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প**" is being used in all official records, documents including all printed & IEC martials.

On the presentation of Compliance Report on the decision taken in the last SGC Meeting, the Chairperson of the SGC wanted to know whether there is any issue raised by the CAG Audit in issuing Audit Certificate for the Financial Year 2023-24 on the World Bank Funded EAP Projects.

The Program Director, SMCG WB pointed out that one minor issue was there raised by the CAG Audit with regard to the use of Vehicle on the Sundays, Holidays & Saturdays. She also mentioned that the work of monitoring &

supervision of the NMCG Projects run on 7 x 24 hours basis and hence plying of vehicle are required accordingly.

On this point the Chairperson, SGC and other Members suggested that the audit objections should be addressed as per existing financial norms.

Agenda – 3: Adoption of Annual Accounts of West Bengal State NGRBA Program Management Group (WBSPMG) for the Financial Year, 2024-2025.

The Audited Annual Accounts for the Financial Year, 2024-2025 was placed before the State Ganga Committee for perusal which were adopted and approved.

Point raised by the Statutory Auditor (CA Firm) regarding Inter Fund Transfer of Rs.3,69,000/- during the Financial Year-2024-25 came under discussion and it is clarified that the amount pertains to Salary Payment of the 9 District Project Officers of 9 District Ganga Committees for the month of April, 2024 paid from Bank Account and subsequently on availability of Fund in the TSA during the Year 2024-25, replenishment was made by drawing Fund from the TSA Account during the Year. The Dy. DG (DDG), NMCG opined that such Transactions when it is incurred for Salary Payment is admissible for Adjustment and the Committee Members expressed their accordance.

Agenda – 4: Authorization of the Management Committee of SMCG WB to adopt the Annual Accounts of SMCG WB provisionally:

The State Ganga Committee resolved to authorize Management Committee, SMCG WB consisting of i) Principal Secretary, UD & MA Department, GoWB-Chairman, ii) Program Director, SMCG WB-Member and iii) the Director, Finance & Administration, SMCG WB-Member, to adopt provisionally the Annual Accounts of SMCG WB for taking up the matter of Certification Audit for World Bank Funded Project. Ratification of the Annual Accounts in this respect will be done by the State Ganga Committee, West Bengal as per norms.

Agenda – 5: Review of work on Liquid Waste Management in Ganga Towns (Under OA No. 200/2014 of Hon'ble National Green Tribunal)

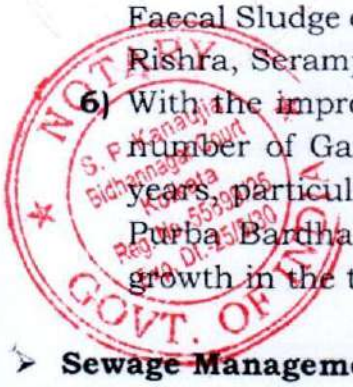
The Program Director, SMCG WB presented the status of implementation of the Liquid Waste Management (LWM) Programme in the State, highlighting the following key achievements:

1) Since last SGC Meeting, Sewage Treatment capacity of the State has enhanced for a Total of 66 MLD due to commissioning of 3 STPs at Jangipur, Maheshtala and Rania. The State is presently treating 688 MLD Sewage in its 42 operational STPs.
2) The Electric Crematorium (EC) at Barrackpore based on new Eco-green Cremation Technology funded under NMCG was commissioned in September, 2025 and presently it is under Operation and Maintenance.
3) The State has formulated and introduced "Integrated Faecal Sludge and Septage Management (FSSM) Policy" for Co-treatment of Sewage & Septage. The UD&MA Department has brought out an advisory *vide* memo no. 1241-UDMA-11014(49)/16/2023 dt. 12.06.2025 for mapping the ULBs with the nearby functional STPs.

4) With the sustained efforts in Solid & Liquid Waste Management coupled with intensive Mass Awareness Campaigns & Programmes, the State has been able to improve the Water Quality of River Ganga from Priority III to Priority V (BOD Level is less than 3 mg/L in all the stations) as per the annual report of WBPCB.

5) Regional Waste Management Centre (RWMC) at Baidyabati with total capacity of 120.00 KLD has been rejuvenated by KMDA for treatment of Faecal Sludge of nearby 6 Municipal Towns (Uttarpara-Kotrung, Konangar, Rishra, Serampore, Champdany & Baidyabati).

6) With the improvement in the Water Quality of the River Ganga, a greater number of Gangetic Dolphins have been sighted over the last couple of years, particularly along the stretches of the river in Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur districts. This has led to the growth in the tourism industry in the districts.



➢ **Sewage Management in the Ganga Towns, West Bengal:**

Program Director, SMCG WB presented the details of Sewage Generation in Ganga Towns as below:

a) Estimated Sewage Generation (based on Estimated Population in Urban Areas in the year, 2022 taking 2011 Census as base.)

Kolkata-	356.10 MLD
DGCs-	1044.90 MLD
Total-	**1401.00 MLD**

b) Details of Sewage Management in Ganga Towns:

➢ Capacity of 42 Operational STPs:	688.00 MLD
➢ Capacity of 12 STPs under Construction:	187.25 MLD
➢ Capacity augmentation through renovation of Garden-Reach STP and the Keorapukur STP:	13.00 MLD
➢ Capacity of 14 STPs under Proposal/Tendering Stage: (it includes augmentation of Katwa STP for 9.64 MLD)	364.64 MLD
➢ Capacity of Existing Private STPs (as per list received From WBPCB):	78.00 MLD
Total Treatment Capacity:	**1330.89 MLD**

➢ **Water Quality of River Ganga**:

- During the year 2018, River Ganga was Prioritized under Polluted River Category III with maximum BOD level 12.0 mg/L.
- In the year 2022, it was in the Category IV with maximum BOD 8.0 mg/L.
- In September, 2025 River Ganga is now in Priority Category V in terms of BOD Parameter with maximum BOD Level 2.95 mg/L (Source: WBPCB report).

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The Water Quality of the River Ganga with respect to BOD level has improved due to the sustained and continuous efforts under the LWM programme; however, Faecal Coliform levels remain a concern.

Chairperson, SGC directed that the reasons for increase in FC levels at some of the water quality monitoring stations namely at Farraka, Berhampore, Tribeni, Palta-Shitalatala, Serampore, Dakhineswar, Howrah Shivpur, Uluberia and Durgachak, (despite several STPs have been made functional over the past one year) should be recorded. He further instructed that the causes should be identified and action taken report should be discussed in the next 10th State Ganga Council Committee meeting.

[Action: SMCG WB, WBPCB]

PD, SMCG reported that some of the rejuvenated STPs lack Chlorination facilities for Treatment of Wastewater. NMCG has recently sanctioned 11 Chlorine Contact Tank (CCT) units for some of these rejuvenated functional STPs, and it is expected that the operation of these installations will significantly help to reduce Faecal Coliform (FC) levels in the River Ganga.

As an interim measure, and in line with the State's FSSM policy, Co-treatment of Septage and Sewage in the functional STPs is being carried out to reduce Faecal Coliform (FC) levels in the River Ganga.

The DDG, NMCG informed that in several other Ganga States as well, although BOD levels have decreased, Faecal Coliform (FC) levels in river Ganga in certain places remain beyond permissible limits. NMCG is sanctioning CCT units for these STPs to facilitate the reduction of FC levels in the river Ganga.

[Action: SMCG WB]

➢ **Ganga Towns**

Presently, 43 Ganga towns are in the State.

- The incremental progress of ongoing STP projects over the last SGC meeting held on 06.11.2025:

Sl. No.	Name of the Project	Progress as on last review meeting	Progress as on October, 2025	Incremental Progress
1	Jangipur & Raghunathgunj	62.20%	Jangipur: 98.50% Raghunathgunj: 87.00%	Commissioned
2	Berhampore	57.26%	81.00%	23.74%
3	North Barrackpore	42.853%	87.561%	43.708%
4	Chakdah	17.20%	82.10%	64.90%
5	Garden Reach	Work just started	54.42%	54.42%
6	Krishnanagar	-	2.50%	2.50%
7	Adi Ganga (Tolly's Nullah)	-	Work just started	-
8	Beliaghata Circular Canal	-	20.04%	20.04%

❖ **Under Tendering / LOA issued Projects:**

Sl. No.	Projects Details	Value of the Project (Rs. in Crore)	Present Status
1	Murshidabad STP (5 MLD SBR-New & 2 MLD WSP-Renovation)	92.85	LOA issued on 23.09.2025
2	Keorapukur STP (50 MLD)	114.74	LOA issued on 24.09.2025
3	STP in Katwa (15 MLD)	133.46	Financial Bid Evaluation Report (FBER) is under examination of NMCG
4	FSTP in Burdwan (50 KLD)	10.35	LOA will be issued shortly
5	Uttarpara-Kotrung FSTP (22 KLD)	8.04	Technical Bid Evaluation Report (TBER) is under examination of NMCG
6	Electric Crematoria (PBIG): Chakdah, Garulia, Santipur	2.89	Technical Bid Evaluation Report (TBER) is under examination of NMCG
7	Pujali FSTP (8 KLD)	5.77	Under Tendering (Technical Bid Evaluation is under process.)

8	CCT at Bhatpara (ASP & WSP)	4.61	Draft Bid document will be sent to NMCG shortly for clearance for invitation of Tender
9	Chlorination Unit at 9 STPs	18.93	Draft Bid document is under preparation stage.

❖ **Upcoming Projects:**

Sl. No.	Projects Details	Present Status
1	Santipur STP (18.10 MLD)	Third-party Agency visit completed on 17.11.2025
2	Serampore STP (115 MLD)	Revised DPR is under preparation and will be submitted by 15.12.2025
3	STP at Kestopur (41 MLD)	Revised DPR is under preparation and will be submitted shortly
4	Ranaghat FSTP (15 KLD)	Will be considered for sanction in the forthcoming EC meeting, MCG
5	Haldia FSTP (47 KLD)	Third-party Agency engaged
6	Bhadreswar FSTP – PBIG (10 KLD)	Revised DPR is under examination of NMCG
7	Garulia FSTP – PBIG (15 KLD)	Revised DPR is under examination of NMCG
8	STP at Jiagunj-Azimgunj	DPR is under preparation and will be submitted by 15.12.2025

➢ **Status of Online Continuous Effluent Monitoring System (OCEMS) & PRAYAG under Ganga Tarang Portal:**

OCEMS installations have been completed in 20 functional STPs, while installation in 6 additional STPs is currently in progress. Under PRAYAG, for establishing real-time monitoring and comprehensive surveillance of STP units, installations have been completed in 6 STPs, and work is ongoing in 3 more STPs, which are expected to be completed by December 2025.

[Action: SMCG WB]

➢ **Status of STP at Mayapur:**

Chairperson, SGC enquired about the status of setting up of Mayapur STP under NMCG Programme.

PD, SMCG WB informed that NMCG has accorded in-principle approval in June 2023 for setting up a STP at Mayapur. The Chief Engineer, KMDA, along with his team, identified two plots measuring 2.41 acres of vested land for this purpose. However, BL & LRO, Nabadwip later informed that these plots are classified as Khal and Bil. District Magistrate, Nadia requested Secretary, Land and Land Reforms & RR Department GoWB, to consider a change in the land classification, provided the project is found viable without affecting the waterbody.

KMDA examined the matter and opined that establishing an STP at Mayapur on these plots would not be feasible without impacting the existing waterbody.

Chairperson, SGC, directed Principal Secretary, UD & MA Department, to convene a meeting involving District Magistrate, Nadia, ISKCON authority, and the concerned Departments to facilitate the availability of an alternative land parcel for the STP at Mayapur.

[Action: Principal Secretary, UD&MA Department]

- **Budgetary provision under NG-II:**

Out of the budgetary provision of ₹2,885 crore for NG-II, ₹2,241.13 Cr. has been sanctioned so far, including two projects under HAM-mode —North Barrackpore STP and the Mahananda STP projects.

Besides this, STP projects amounting to ₹241.66 Cr. are under examination of NMCG, and proposal for ₹1,258 Cr. are under revision or under preparation. In total, the budgetary provision for the State under NG-II needs to be augmented.

Chairperson, SGC directed to take up the matter with NMCG for augmentation of the budgetary provision for the State.

[Action: NMCG and SMCG WB]

- **River Ghat Development projects (RFD) and Electric Crematoria:**

- Out of 14 sanctioned Ghat projects, 13 have been completed and completion of work in Prabhupada Ghat is in progress.

The Chairperson, SGC, directed to complete the Prabhupada Ghat latest by March 2026.

[Action: SMCG WB]

- Out of 9 EC projects, 4 have been completed; the Kalyani EC is scheduled to be completed by December 2025, and 3 EC projects under PBIG scheme are under tendering.

The ACS, Finance (Member of SGC) desired that more Ghat development projects along the River Ganga should be considered under Namami Gange Programme.

DDG, NMCG informed that the development of conventional Ghats along the River Ganga has not been prioritized at this moment, as such structures adversely affect the river's e-flow. However, NMCG is considering the development of Eco-friendly Ghats without concrete structures at non-tidal locations along the river Ganga.

In this regard, KMC informed that an Eco-friendly Pilot Ghat on the EKW has already been constructed using bricks and tiles, and replication of this model to other waterbodies in KMC is under consideration.

Chairperson, SGC expressed that NMCG may consider developing such Eco-friendly Ghat at other suitable locations, if feasible and directed SMCGWB to take up the matter with NMCG for necessary sanction and funding.

[Action: NMCG and SMCG WB]

Agenda – 6: Re-alignment of State Policy for 'Safe Re-use of Treated waste water' with the National Policy.

The State has brought out a policy for the reuse of treated wastewater in urban areas. The UD & MA Department has constituted a committee for its upgradation and alignment with the National Policy.

In its last meeting held on 24 November 2025, the committee discussed in detail the following two issues:

1. Mapping of functional STPs with the use patterns of treated wastewater.

2. Fine-tuning the provisions available in the State Policy in line with the National Policy and norms.

The next meeting is scheduled on the first week of January 2026, during which all reports will be placed.

Chairperson, SGC, directed UD&MA Department to expedite submission of the report for further consideration.

[Action: UD&MA Department]

Agenda – 7: Ratification of Engagement/ Extension of Contractual Officials & Employees of SMCG WB made since the holding of the last State Ganga Committee Meeting:

The terms of Extension of Engagement of 12 Officials & Employees made for 1 year term has been Ratified.

Advertisement for recruitment in 7 posts was published in the Newspapers during the period after the last State Ganga Committee Meeting was held & Selection in 4 posts was made on receipt of recommendation from the Interview Board. Recruitment in another 3 posts could not be completed due to want of suitable Candidates.

Fresh Advertisement has again been issued seeking applications for engagement in the remaining 3 posts.

IEC Activities for the State of West Bengal

- PD, SMCG WB mentioned that multiple events have been conducted as part of IEC activities since last SGC meeting under the pollution abatement programme of the River Ganga across nine DGCs, including educational tours to operational STPs for school and college students,

outdoor campaigns, and sensitization workshops on the conservation of Gangetic Dolphins, among others.

SL No	Name of Events	Number of Events held	Remarks
1	Exposure – Educational Visits of Students to the Functional STPs	9	724 students
2	Out Door Campaign (Display of Hoarding / Flex / Banner etc.)	169	33,22,679 (estimated footfall)
3	Sensitization Workshop on Conservation of Gangetic Dolphin	2	180 participants

- She further indicated that, as a result of the sustained and continuous efforts under the LWM programme, Gangetic Dolphins have been sighted over the last couple of years along stretches of the River Ganga in Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur. This has contributed to tourism growth, local development, and livelihood generation in these districts. DDG, NMCG pointed out that NMCG has undertaken Dolphin-Centric Tourism initiatives in other Ganga states.

  [Action: SMCG WB, DGCs of Murshidabad, Nadia, Purba Bardhaman, and Purba Medinipur]

- As SMCG has started taking students to the STP sites as educational tour, ACS, I&W Department desired to explore whether the IEC Campaign under the NMCG Programme in the State can be carried out in collaboration with that undertaken under **Samagra Shiksha Mission,** under Department of School Education, GoWB.

  [Action: SMCG WB, Department of School Education]

Chairperson, SGC, directed SMCG WB to coordinate with NMCG to examine whether any stretch of the River Ganga in the districts of Nadia, Murshidabad, Purba Bardhaman, or Purba Medinipur can be developed as a Dolphin-Centric Tourism Centre on a pilot basis.

[Action: SMCG WB]

Agenda – 8: Miscellaneous

i) Encadrement of the Post of Director, Finance & Administration, SMCG WB in the West Bengal Audit & Accounts Service under the Finance Department, GoWB:

It is resolved to encadre the Post of Director, Finance & Administration, SMCG WB in the West Bengal Audit & Accounts Service (WBA&AS) under the Finance Department, GoWB & SMCGWB has been directed to submit a proposal to the Finance Department, GoWB through the UD & MA Department, GoWB for necessary encadrement.

[Action: SMCG WB, Department of UD&MA, Finance Department]

ii) Proposal for Rejuvenation of old STPs under KMC area inline with Mursidabad, Katwa & Garden Reach STPs under Namami Gange Programme, NMCG:

PD, SMCG informed that the old STPs in KMC—namely Bangur, Hatisur, and Baghajatin—are now functional; however, their rejuvenation and upgradation need to be undertaken to ensure the treated wastewater meets the latest standards and effectively addresses Faecal Coliform levels in the River Ganga with funding support from NMCG.

Chairperson, SGC and other Committee Members agreed to this proposal and directed KMC to prepare a suitable report and proposal in this regard.

[Action: SMCG WB & KMC]

iii) DDG, NMCG has been nominated by DG, NMCG (Ex-officio Member of SGC) to participate in the 9th State Ganga Committee Meeting West Bengal, on behalf of DG, NMCG:

- DDG, NMCG presented the working of the National Mission for Clean Ganga (NMCG) Programme being implemented in the West Bengal through the Power Point Presentation & appreciated SMCG WB's effort in implementation of the Ganga Pollution Abatement Work in the State.

  DDG, NMCG highlighted certain issues related to the four ongoing STP projects. The matters were discussed and the resolutions are noted against each in the table below:-

SL No	Name of the Project	Issues/ Observations	Resolution taken
1	North Barrackpore STP	○ Land for the second STP is yet to be cleared. ○ Coordination with the Defence Ministry is required for transfer/NOC of the land for 2nd STP.	Department of UD&MA will review.
2	Chakdah STP	○ Land for LS1 is not yet cleared; if land clearance is delayed.	UD&MA will take up the matter.

3	Howrah-Bally-Baranagar STPs	○ Risk of recontamination of treated effluent; Minor RoW and permissions pending; need to be expedited, ○ Influent parameter is much below than the lower limit of parameters specified in agreement, resulting into exemptions to concessionaire to quoted GEC. This shall result into additional power expenditures.	Technical Committee in the UD&MA Department will address this issue.
4	Hooghly-Chinsurah	○ HDD (Trenchless) work permissions required from KMDA and ULB	KMDA will coordinate with ULB, District and Police Administration in the Hooghly district for early implementation.

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- The status of the Urban River Management Plans (URMPs) for six cities—Asansol, Durgapur, Howrah, Nabadwip, Siliguri, and Kalyani—was also presented.

ACS, I&W Department, desired that while framing the URMP for Nadia District, provision for Capacity building of the River Research Institute (RRI) in Nadia at Haringhata & Institutional development required for this Institute may be considered for funding from NMCG and the same will be included URMP and DGP of Nadia district.

Chairperson, SGC, directed that URMP of Nabadwip and DGP of Nadia may be taken up together (River Basin of Jalangi also included) to ensure a holistic approach of the entire district.

- District Ganga Plans for 9 (nine) DGCs, along with their status of preparation, were likewise presented during the meeting.

[Action: SMCGWB and DGC, Nadia]

Regarding development of Bio-diversity Parks-

- Additional Chief Secretary (ACS), Environment, informed that the Department of Environment has declared '*Char Baliadanga*' at Nadia as Biodiversity Park. She requested NMCG, if any funding is available for the development of Bio-diversity park.

- The issue of mapping and development of riverine islands was also raised by the DDG, NMCG. On this point, ACS, Finance, (Member) proposed for the inclusion of Riverine Island Development Programme of the Sundarban area for consideration of funding from NMCG.

Chairperson, SGC, directed SMCG WB to coordinate with the concerned Departments to prepare a comprehensive proposal for development of Bio-diversity Parks and the development of Riverine Island in the State for consideration of funding under NMCG.

[Action: Department of UD&MA and SMCGWB]

iv) Prof. Anirban Gupta pointed out in the meeting that the drains and channels carrying wastewater to the EKW need to be dredged, and NMCG may be requested to provide funding for these dredging works.

Chairperson, SGC directed that a proposal for wetland conservation alongwith dredging of channels, particularly for the EKW, should be prepared by the concerned authority for consideration in this regard.

[Action: SMCG WB & KMC]

Having no other issues to discuss, the Meeting ended with a vote of thanks to and from the Chair.

Chief Secretary, Government of West Bengal
&
Chairperson, State Ganga Committee
State Mission for Clean Ganga, West Bengal

MINUTES OF THE MEETING TO REVIEW THE STATUS OF STP/FSTP PROJECTS OF WEST BENGAL FUNDED UNDER NMCG

Time : 11:30 pm **Date** : 15.01.2026

Venue : Conference Hall at 6th Floor, Nagarayan

The meeting was presided over by Principal Secretary, UD&MA Department.

List of participants: As per enclosure. (Annexure – I).

Principal Secretary, UD&MA Department took the chair, welcomed all the participants and initiated discussion.

Program Director, SMCG WB presented the status of STP/FSTP projects of West Bengal funded under NMCG.

After detailed deliberations, the following decisions were recorded:

❑ **AGENDA POINT 1: STATUS OF ONGOING STP PROJECTS ALONG WITH THE RELATED ISSUES:**

► **Howrah-Bally-Baranagar STP Project:**

The Program Director, SMCG WB informed that a critical issue has arisen regarding the replacement of the gravity sewer line under the Bally Facility. She apprised the meeting that a high-level meeting is required to resolve the matter in the presence of representatives from District Administration, KMDA, SMCG WB, HMC, CESC, and Howrah Police authorities, so as to facilitate early resolution of the issue.
She further stated that the Provisional COD for the STPs has been declared with effect from 01.10.2024. A variation proposal, comprising positive variations, has been submitted to NMCG vide letter dated 25.02.2025.
It was informed that the Extension of Time (EOT) has been granted up to 31.03.2026. The Concessionaire has further requested an extension of time up to June 2026 for completion of the balance positive variation works. NMCG official has visited the Baranagar STP project site on 09.01.2026 along with KMDA & SMCG WB officials and observed some points on the variation proposals as well as sought some supporting documents for clearance of the variation proposal. KMDA is complying the latest observation and will be sent to NMCG shortly.
The Principal Secretary, UD&MA Department advised SMCG WB to convene a meeting in the presence of the District Administration, KMDA, SMCG WB, HMC, CESC, and Howrah Police authorities to resolve all the pending issues along with variation proposals at the earliest.

[Action: SMCG WB]

► **North Barrackpore STP Project:**

Program Director, SMCG WB informed that the Out of the two STPs sanctioned under the North Barrackpore STP Project, one STP of 30 MLD capacity is progressing satisfactorily. The other STP, with a capacity of 12 MLD, is proposed to be constructed on land belonging to the Barrackpore Cantonment Board. Two parcels of land, bearing Survey Nos. 133 and 135, have been identified for this purpose. Superintending Engineer (South), GAP, KMDA apprised that the Defence Estates Office, Kolkata Circle, did not agree to spare the land bearing Survey No. 133 (open land); however, a joint survey was conducted on 06.01.2026 with KMDA, SMCG, and representatives of the Barrackpore Cantonment Board for the parcel of land bearing Survey No. 135, which includes an ITI building within the premises. KMDA is presently assessing the feasibility of setting up a 12 MLD STP on the available portion of land under Survey No. 135, excluding the ITI building.

Principal Secretary, UD&MA Department directed KMDA to assess the suitability of the land to set up a 12 MLD STP on the available portion and take confirmation from the Barrackpore Cantonment Board to ensure the land.

[Action: KMDA]

► **Chakdah STP Project:**

Program Director, SMCG WB informed that the ROW issue for laying the effluent and influent pipelines to the STP has been resolved. She further stated that the land for LS-1 for a single outfall drain is not available. In the event, it was recorded that the Municipality is unable to arrange the same, the proposal for LS-1 may be de-scoped, as minuted by the NMCG official during the site visit. Principal Secretary, UD&MA Department advised to communicate the matter formally with Administrator, Chakdah Municipality to resolve the issue. He further directed that all efforts be made to expedite the works at site so that the plant can be commissioned by 10th February 2026 without any further delay.

[Action: KMDA]

► **Berhampore - Jangipur – Raghunathgunj STP Project:**

- Jangipur & Raghunathgunj STP Project-

Chief Engineer, GAP, KMDA informed that Jangipur & Raghunathgunj STP Projects were partially commissioned on 3rd June 2025 and 29th November 2025 respectively. He also reported that during construction of LS at Jangipur (Global More) a portion of private land is encroached. The land owner has written a complain regarding this issue to SDO, Jangipur. Chief Engineer, GAP, KMDA submitted that this land issue has to be resolved. Principal Secretary, UD&MA Department directed to communicate the matter to Municipality. The issue has to be settled through local Administration and Municipality with the Land Owner. He also directed to complete all the pending works within 10th February 2026 for these two projects for final commissioning.

[Action: KMDA]

- Berhampore STP Project-

Chief Engineer, GAP, KMDA informed that bottom plugging of the MPS was affected due to sand blowing caused by high water levels. After lowering the water level, the issue has now been resolved. The EOT request has been sought up to February 2026 by the agency. Program Director, SMCG WB advised KMDA to assess judiciously the timeline for completion of the project before approaching to NMCG for taking final EOT. Principal Secretary, UD&MA Department directed to complete all the pending works within 28th February 2026 for commissioning.

[Action: KMDA]

► **Adi-Ganga STP Project:**

Director General, P&D, KMC reported that the issue relating to the partnership among the JV members appears to be resolved. Finalisation of the BEP for the STPs by the contractor (EMS-Neercare JV) is yet to be resolved between KMC and the contractor, as the quoted areas for the STPs are less than the BOQ area. At present, the contractor is required to finalise the BEP for the STPs by adopting a double-storeyed STP based on SBR technology. However, the contractor intends to implement a single-storeyed STP by utilising additional land over and above the quoted area. Principal Secretary, UD&MA Department directed that to finalise the BEP and Construction Schedule by 23rd January 2026. He also directed Director General, P&D, KMC regarding the issue related to I&WD Proposal at Rajpur-Sonarpur, needs to be verified in order to check any sort of overlapping and

whether it is included in the Adi-Ganga Project or not. Regarding this, he also advised KMC to convene a meeting with I&WD on this matter.

[Action: KMC]

► **Krishnanagar STP Project:**

Program Director, SMCG WB informed that a parcel of land for setting up a new Lifting Station at Jail Authority of Krishnanagar is required for the interest of the project. The possession of the said land is under IDT proposal. Principal Secretary, UD&MA Department directed Chief Engineer, GAP, KMDA to follow up and to expedite the process of getting the Land.

[Action: KMDA]

► **Beliaghata Penstock Gate:**

Program Director, SMCG WB informed that Penstock gates could not be refurbished/installed newly due to several constraints (Access prevented) and prolonged monsoon, due to which scheduled progress has been delayed. Prayer of EoT of the agency till April, 2026 is under consideration of KMC. Principal Secretary, UD&MA Department directed SMCG and KMC to visit the installed gate locations at the earliest & assess the completion time whether it is possible to complete balance work within the prayed timeline.

[Action: SMCG and S&D-KMC]

► **Garden Reach STP Project:**

Program Director, SMCG WB informed that the project is progressing well and a variation proposal for an amount of Rs. 14.17Cr. has recently been approved in-principle by NMCG, involving

i) Change of diameter of Effluent pipeline
ii) Renovation of the Electro-Mechanical items of the existing Pumping Station.

Principal Secretary, UD&MA Department advised all to avoid variation unless there is any exceptional occurrence.

[Action: SMCG]

► **Burdwan FSTP Project:**

Program Director, SMCG WB informed that Land for the FSTP is now available at the SWM Trenching Ground. Chief Engineer, GAP, KMDA informed that the levy of Additional Performance Security (APS) amounting to ₹1.21 crore. The L1 bidder has requested for waiver of the APS. The Chief Engineer, GAP Wing, KMDA has submitted revised APS proposal with a reduced APS of 5% of the capital cost, and the matter will be sent to the NMCG for consideration of reduced APS.

Principal Secretary, UD&MA Department advised that to complete the process within a week after getting the approval from the Competent Authority.

[Action: KMDA]

❑ **AGENDA POINT 2: STATUS OF BID EVALUATION:**

► **Murshidabad STP Project (5 MLD SBR-New & 2 MLD WSP-Renovation):**

Program Director, SMCG WB reported that the Letter of Intent (LoI) was issued in favour of Swach-Geo Miller JV on 23.09.2025. The validity period of the Performance Security, furnished in the form of a Bank Guarantee (BG) @6.5%, is required to be extended till November 2030 (2 years construction period & 3 years O&M). However, the L1 bidder has requested submission of a Fixed Deposit in lieu of the BG for rest 1% for ESHS, which is contrary to the prescribed norms. The Performance Security has not been renewed, nor has the Performance Security for

ESHS been submitted in the form of a Bank Guarantee (BG) within the stipulated timeline of 05.01.2026. Principal Secretary, UD&MA Department advised KMDA to convene a meeting with the Agency at the PS Chamber to resolve the issue.

[Action: KMDA]

► **Uttarpara-Kotrung FSTP Project:**

Program Director, SMCG WB appraised that a decision is required to be taken on the issue of submission of the Electrical Supervisor Licence by the L1 bidder (Aastha Enviro Engineers Pvt. Ltd.) after expiry of the stipulated timeline. Principal Secretary, UD&MA Department advised to cancel the bid & a fresh tender to be floated.

[Action: KMDA]

► **Electric Crematoria (PBIG): Chakdah, Garulia, Santipur:**

Chief Engineer, GAP, KMDA informed that the financial bid is opened and work order to be placed shortly.

[Action: KMDA]

► **Pujali FSTP Project:**

Program Director, SMCG WB reported that a single bidder participated in the process and the bid is found to be technically non-responsive by KMDA/SMCG/NMCG. Upon approval from NMCG, a fresh tender is under process.

[Action: KMDA]

► **CCT at Bhatpara (ASP & WSP) & Chlorination Unit at 9 STPs:**

Program Director, SMCG WB informed that Draft Bid document of CCT at Bhatpara (ASP & WSP) has been sent to NMCG for clearance of invitation of Tender.

Draft Bid document is under preparation stage of KMDA for Chlorination Unit at 9 STPs, which will be submitted to NMCG by January 2026.

Principal Secretary, UD&MA Department directed SMCG to follow up the status of CCT at Bhatpara (ASP & WSP) and Chief Engineer, GAP, KMDA to expedite the preparation process.

[Action: SMCG and KMDA]

❑ **AGENDA POINT 3: PREPARATION OF RFP FOR MAHANANDA PROJECT:**

Program Director, SMCG WB informed that the draft RFP for invitation of tender under HAM mode is currently being aligned by KMDA with an approved RFP of NMCG. She also highlighted the finalisation of a unified vendor list for Electro-Mechanical items for STP projects has to be formed. Principal Secretary, UD&MA Department advised SMCG WB to convene a meeting under the Chairmanship of Secretary, KMDA and Program Director, SMCG WB to finalise the E/M vendor list within this month. He also directed to take note that the list should not be compromising the quality of the item.

[Action: SMCG and KMDA]

❑ **AGENDA POINT 4: STATUS OF PENDING DPRS:**

Program Director, SMCG WB informed,

- *Azimganj STP:* DPR for Azimganj town will be finalized by Jan, 2026. Principal Secretary, UD&MA Department advised MED to expedite the finalisation process.

- *Shantipur STP:* TPA (Jadavpur University) report is awaited. Principal Secretary, UD&MA Department advised KMDA to raise a reminder letter to the TPA to expedite the process.
- *Haldia FSTP (47 KLD):* TPA (IIT, Delhi) visit has already been completed on 31.12.2025, report is awaited.
- *Bhadreswar FSTP (Performance Based Incentive Grant-PBIG):* This DPR is under TPA (Jadavpur University).
- *Garulia FSTP ((Performance Based Incentive Grant-PBIG):* TPA (IIT, Kharagpur) has raised some observation on the DPR, which is under compliance of KMDA.

[Action: MED and KMDA]

❑ **Agenda 5: Level of Faecal Coliform in the functional STPs:**

Program Director, SMCG WB informed that

- Administrative Approval and Expenditure Sanction for "Installation of Chlorination Unit in the 9 existing STPs at Kanaipur (WSP), Kalyani (WSP), Naihati (ASP), Naihati (WSP), Garulia (WSP), Titagarh (ASP), Titagarh (OP), Panihati (WSP) & Bandipur (WSP) in West Bengal" under Namami Gange Mission - II, at an estimated cost of Rs. 18.93 crores on 02.09.2025.
- Administrative Approval and Expenditure Sanction for "Installation of Chlorination Unit in Rejuvenated STPs (WSP/ASP) at Bhatpara Municipal Town, North 24 Parganas, West Bengal" under Namami Gange Mission-II, at an estimated cost of Rs. 4.61 crores (Rupees Four Crore & Sixty-One Lakhs only) on 30.07.2025.
- For balance 10 STPs: Suitable clarification reports may be sought from KMC, PHED, MED and KMDA in respect of the non-complying FC levels of STPs.

Principal Secretary, UD&MA Department advised SMCG WB to convene a review meeting to mitigate the discrepancy between WBPCB & CPCB water quality reports along with Executing Agencies i.e. KMC, PHED, MED and KMDA.

As there was no other issue to discuss, the meeting ended with a vote of thanks from and to the chair.

Principal Secretary,
UD&MA Department

Attendance Sheet

Sub : Review Meeting chaired by Hon'ble Principal Secretary, UD&MA Department, GoWB

Venue : Conference Hall of Nagarayan, **Date: 15-01-2026**

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Md. Ghulam Ali Ansari, IAS	Executive Chairperson, SMCG WB & Principal Secretary, UD&MA Deptt.			
2.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
3.	Kamales Baran	DG, KMDA			
4.					
5.	Pranab Ray	CE, GAP, KMDA	9836980801		
6.	Ranjan Kr Jana	Director(F&A) SMCG WB			
7.	Lekha Chandra				
8.	Kingshuk Roy	OSD, MED			
9.	Subhamay Sarcar	Sr Cost Engr, SMCG			

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SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Pritish Halder	SE(N) IGAP I KMDA	8697359456		Halder.
12.	Sanjib Bhattacharyya	SE(S) /GAP/KMDA	7003286725		15/01/26
13.	Suman Saha	CE(E/M) , KMDA	9831567289		15/01/26
14.	Prasenjit Das	SE, MC-II, EM, KMDA	9051835601		15/01/26
15.	Chandrachur Sarkar	CEIC/EM Sector/KMDA	9831194745		15/1/26.
16.	Sunil Kumar Shaha	Dy.Ch.E/PSD/KMC	9433867289		15/1/26
17.	Mukhlesur Rahman	SE (HQ), MED	9153747948		15.1.26
18.	Kallol Sarkar	SE(E/M)/KMDA	8910569016		
19.	Avishek Maji	AE(C) / PSD / KMC	9679891575		
20.	Sushanta Bhattacharya.	Dy Ch(Civil)/HQ) KMC.	9831349791		
21.	Debojit Mondal	Dy. CE(E)/KMC	9433883785		

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SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
22.	ROSHNI RUDRA	AE(C), SMCGWB			15.1.26
23.	SATYAJIT GOSWAMI	JE(C), SMCG WB	7872119377		15/01/26
24.	Subhrshil Ghosh	EE/ED-VII/EM KMDA	9874633658		
25.	Sravankar Ray	E.E(C) PHD/KMC	9874362622		15.1.26.
26.	PADMANABHA CHAKRABORTY	Spl. L.O. Deptt of UDMA	8777578990	mad12law@gmail.com	
27.	Dr. Moumita Mitra	L O	7278286197	ngt.udma@gmail.com	
28.	Md. Monirul	L.O	9864068740	— —	
29.	Koushik Biswas	L.O	9477421666		15/01/26
30.	Sayani Saha Purohit	JLO	9641445472		15.01.26
31.	Suman Mukhopadhyay	H A (Law)	9432081030		15.01.2026
32.					

GOVT. OF INDIA NOTARY S. P. Kanaujia Sidhanagar Court Kolkata Reg. No.-55699/25 Exp. 01-25/2/30

Minutes of the Meeting held on 15.10.2025 at 2.00 PM, 2nd Floor Conference Room, Unnayan Bhawan to review the status of pending DPR under MED & pending calculation of Sewage Generation in non-KMA area

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion & following decisions have been taken:

- **Regarding Polluted River Stretches (PRS):** As per the CPCB report of September 2025, 11 rivers in West Bengal are listed under different categories of Polluted River Stretches (PPRS), compared to 17 nos. in 2018 and 13 nos. in 2022.

  In the PRS list of 2025, two de-listed rivers from the 2022 list — Karola and Silabati — have been listed in PRS category again. On this issue, the Program Director, SMCG WB directed the Chief Engineer (South), MED, to review the original action plans prepared for these two rivers and consider preparation of fresh action plans for restoration of their water quality.

  Moreover, two new rivers, Dwaraka (Tarapith) and Jaldhaka, have also been included in the PRS list of 2025.

  To review these issues, it is decided that the Member Secretary, WBPCB, will be requested to chair the RRC meeting for reviewing the PRS list, 2025.

- **Regarding engagement of consultant for preparation of DPR for STP/ FSTP projects on nomination basis:** The Chief Engineer, (South), MED, proposed for engaging a consultant on a nomination basis to expedite the submission of the DPRs under the Namami Gange Programme.

  In this context, the Director General, GAP, KMDA, referred to the engagement of NABCONS for preparation of the DPR for the Mahananda STP-I project, which has been undertaken following the approval of the UD&MA Department.

  After detailed discussion, it is decided that the Chief Engineer, (South), MED, will initiate a proposal through e-file for engagement of the consultant (NABCONS) for preparation of the DPR for the STP projects, following the procedure adopted by the SMD, AMRUT, WB.

  The proposal will also include engagement of IIT Kharagpur as technology consultant on a nomination basis for the standalone FSTP projects, since MED has been executing two pilot FSTP projects under the technical guidance of IIT Kharagpur with the approval of the UD&MA Department.

- **Regarding English Bazar town:** The Chief Engineer, (South), MED, informed that MED is preparing RFP for invitation of tender to engage a consultant for preparation of the DPR for English Bazar Town. The Program Director, SMCG WB, stated that if the Department approves the proposal for engagement of the consultant on a nomination basis, the work order may be issued directly to NABCONS for preparation of the DPR.

- **Regarding Dhulian town:** There is scarcity of suitable land for setting up STP/FSTP projects under the Namami Gange Programme for the town. The Program Director, SMCG WB, directed MED to explore the possibility of obtaining land for construction of STP/FSTP in association with the concerned ULB.

- **Regarding Jiaganj-Azimganj DPR:** The Chief Engineer, (South, MED), informed that a consultant has already been engaged for preparation of the DPR for this town. However, the DPR could not be finalized due to land-related issues for Jiaganj-Azimganj Municipality. The Executive Engineer, MED, informed that a site visit is required to discuss and resolve the matter. The Program Director, SMCG WB, directed MED to conduct a joint site visit along with officials of the concerned Municipalities at the earliest and submit the DPR by 15th December, 2025.

- **Regarding Diamond Harbour DPR:** The Chief Engineer, (South), MED, informed that a consultant has already been engaged for preparation of the DPR for this town. MED will conduct a joint site visit to finalize the DPR. The Program Director, SMCG WB, directed MED to submit the DPR by 15th December, 2025.

- **Regarding Asansol-Durgapur DPR:** The Chief Engineer, (South), MED, informed that MED has already reviewed the DPR for these towns prepared by KMDA. Subsequently, MED conducted joint site visits at Asansol and Durgapur and observed that some of the land parcels identified in the DPR are not feasible for construction of STP/FSTP. She further proposed that the present DPR requires comprehensive revision and suggested preparation of a fresh DPR through engagement of consultant, like English Bazar town. The Program Director, SMCG WB, directed MED to revise the DPR accordingly.

- **Regarding Sewage Generation in non-KMA areas:** The Program Director, SMCG WB, directed MED to calculate and submit the updated sewage generation data for the non-KMA areas at the earliest including Old Malda, Ranaghat, Mayapur, Dainhat, and Siliguri Towns.

As there was no other issue, the meeting was ended with vote of thanks from and to the chair.

Program Director, SMCG WB

Minutes of the Meeting held on 15.10.2025 at 2.00 PM, 2nd Floor Conference Room, Unnayan Bhawan to review the status of pending DPR under MED & pending calculation of Sewage Generation in non-KMA area

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion & following decisions have been taken:

- **Regarding Polluted River Stretches (PRS):** As per the CPCB report of September 2025, 11 rivers in West Bengal are listed under different categories of Polluted River Stretches (PRRS), compared to 17 nos. in 2018 and 13 nos. in 2022.

  In the PRS list of 2025, two de-listed rivers from the 2022 list — Karola and Silabati — have been re-listed in PRS category again. On this issue, the Program Director, SMCG WB directed the Chief Engineer (South), MED, to review the original action plans prepared for these two rivers and consider preparation of fresh action plans for restoration of their water quality.

  Moreover, two new rivers, Dwaraka (Tarapith) and Jaldhaka, have also been included in the PRS list of 2025.

  To review these issues, it is decided that the Member Secretary, WBPCB, will be requested to chair the RRC meeting for reviewing the PRS list, 2025.

- **Regarding engagement of consultant for preparation of DPR for STP/ FSTP projects on nomination basis:** The Chief Engineer, (South), MED, proposed for engaging a consultant on a nomination basis to expedite the submission of the DPRs under the Namami Gange Programme.

  In this context, the Director General, GAP, KMDA, referred to the engagement of NABCONS for preparation of the DPR for the Mahananda STP-I project, which has been undertaken following the approval of the UD&MA Department.

  After detailed discussion, it is decided that the Chief Engineer, (South), MED, will initiate a proposal through e-file for engagement of the consultant (NABCONS) for preparation of the DPR for the STP projects, following the procedure adopted by the SMD, AMRUT, WB.

  The proposal will also include engagement of IIT Kharagpur as technology consultant on a nomination basis for the standalone FSTP projects, since MED has been executing two pilot FSTP projects under the technical guidance of IIT Kharagpur with the approval of the UD&MA Department.

- **Regarding English Bazar town:** The Chief Engineer, (South), MED, informed that MED is preparing RFP for invitation of tender to engage a consultant for preparation of the DPR for English Bazar Town. The Program Director, SMCG WB, stated that if the Department approves the proposal for engagement of the consultant on a nomination basis, the work order may be issued directly to NABCONS for preparation of the DPR.

- **Regarding Dhulian town:** There is scarcity of suitable land for setting up STP/FSTP projects under the Namami Gange Programme for the town. The Program Director, SMCG WB, directed MED to explore the possibility of obtaining land for construction of STP/FSTP in association with the concerned ULB.

- **Regarding Jiaganj-Azimganj DPR:** The Chief Engineer, (South, MED), informed that a consultant has already been engaged for preparation of the DPR for this town. However, the DPR could not be finalized due to land-related issues for Jiaganj-Azimganj Municipality. The Executive Engineer, MED, informed that a site visit is required to discuss and resolve the matter. The Program Director, SMCG WB, directed MED to conduct a joint site visit along with officials of the concerned Municipalities at the earliest and submit the DPR by 15th December, 2025.

- **Regarding Diamond Harbour DPR:** The Chief Engineer, (South), MED, informed that a consultant has already been engaged for preparation of the DPR for this town. MED will conduct a joint site visit to finalize the DPR. The Program Director, SMCG WB, directed MED to submit the DPR by 15th December, 2025.

- **Regarding Asansol-Durgapur DPR:** The Chief Engineer, (South), MED, informed that MED has already reviewed the DPR for these towns prepared by KMDA. Subsequently, MED conducted joint site visits at Asansol and Durgapur and observed that some of the land parcels identified in the DPR are not feasible for construction of STP/FSTP. She further proposed that the existing DPR needs to be modified based on the availability of suitable land. The Program Director, SMCG WB, directed MED to identify suitable sites and revise the DPR accordingly.

- **Regarding Sewage Generation in non-KMA areas:** The Program Director, SMCG WB, directed MED to calculate and submit the updated sewage generation data for the non-KMA areas at the earliest including Old Malda, Ranaghat, Mayapur, Dainhat, and Siliguri Towns.

As there was no other issue, the meeting was ended with vote of thanks from and to the chair.

Program Director, SMCG WB

45486

Attendance Sheet

271

Sub : Review Meeting regarding the status of pending DPR under MED and status of pending calculation of sewage generation in Non-KMA area

Venue : 2nd Floor Conference Hall, Unnayan Bhavan **Date & Time : 15-10-2025 & 02.00 P.M.**

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Kaushik Basak	Dy, KMDA			
3.	C.R. Barman	EnC, MED			
4.	J. Chandhuri	CE, MED (SZ)			
5.	Mukhlesur Rahaman	SE(HQ)			
6.	P. Bhattacharya	ES - SMCG WB			
7.	R. K - Jana	Director (F&A) SMCG WB			
8.	Subhamay Sarkar	Sr. Cost/ Engr SMCG WB			
9.					

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	BISHA JANA	SMCG WB			
12.	DIPANJAN RAY	SMCG WB			
13.	SAPTARSHI BEPA	SMCG WB			
14.	ROSHNI RUDRA	SMCG WB	8617339918		
15.	SATYAJIT GOSWAMI	SMCG WB	7872119377		
16.	Sayani Saha Pandit	SMCG WB	96414 45672		
17.					
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GOVT. OF INDIA NOTARY S. P. Kanaujia Bidhannagar Court Kolkata Reg. No-5569/25 Exp. Dt.-25/5/30

Minutes of Meeting held on 16.10.2025 at 12.00 Noon, 3rd Floor Conference Room, Unnayan Bhawan to review and finalize the installation of Online Continuous Effluent Monitoring System (OCEMS) in the State of West Bengal

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

NOTARY
S. P. Kanaujia
Bidhannagar Court
Kolkata
Regn. No.-55/2025
Exp. DL-25/5/30
GOVT. OF INDIA

Program Director, SMCG WB initiated discussion & following decisions have been taken:

NMCG has engaged M/s Aaxis Nano Technologies Pvt. Ltd for the installation of 40 OCEMS units at functional STPs with 5 years of Operation and Maintenance in West Bengal. Out of these 40 units, 6 OCEMS are not required to be installed at 6 STPs, as these STPs are presently under upgradation with funding from NMCG.

1. OCEMS for Baidyabati-Bhadreswar STPs

The operator (ADO Consortium) shall facilitate Aaxis Nano Technologies Pvt. Ltd for installation of OCEMS within the STP premises. The electricity charges for operating the OCEMS will be reimbursed to the operator on actual basis, based on sub-meter readings. The sub-meter shall be installed by Aaxis Nano Technologies Pvt. Ltd at their own cost. The 5G SIM card for OCEMS shall be procured in the name of the ULB.

2. OCEMS for Raghunathganj STP

As per the contractual provisions of M/s Calcutta Enterprises, the appointed agency for the work, there is a provision for installation of two (2) OCEMS units for the Berhampore-Jangipur STP project.

Thus, one (1) OCEMS unit for the Raghunathganj STP will be installed from the descoped quantity of OCEMS under M/s Aaxis Nano Technologies Pvt. Ltd. The 5G SIM card for OCEMS shall be procured in the name of the ULB.

3. OCEMS for Kanchrapara and Nabadwip STPs

OCEMS units for the effluent outlet points have already been installed during the execution of the work. As per Hon'ble NGT norms, OCEMS are also required to be installed at the inlet points of these STPs. Accordingly, a formal request will be made to NMCG for installation of OCEMS at the inlet points of these two STPs shortly. The 5G SIM card for OCEMS shall be procured in the name of the ULB.

16/10/25

Program Director, SMCG WB

Minutes of Meeting held on 16.10.2025 at 12.00 PM, 3rd Floor Conference Room, Unnayan Bhawan to review the progress of STP Project at Berhampore, Jangipur & Raghunathganj

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion & following decisions have been taken:

✓ Jangipur STP

- The overall progress of Jangipur STP project stands at 98%.
- The Executive Engineer (E&M Sector), KMDA, reported that the connection of the flowmeter at the Lifting Station is yet to be completed. The Program Director, SMCG WB, instructed the Agency to complete the same immediately.
- The Executive Engineer (E&M Sector), KMDA, further informed that M/s Xylem (Technology Provider) has requested the agency to confirm the status of PLC and SCADA installation at the site to facilitate the commissioning of these two units.

  On this matter, the Program Director, SMCG WB, directed the Agency to provide geo-tagged photographs to M/s Xylem without delay to enable commissioning activities of these units.
- The Program Director, SMCG WB, also instructed the Agency to expedite the remaining works to ensure full project completion by 31.12.2025.
- It was further emphasized that no further delay will be tolerated, failing which penal measures will be imposed as per the contractual provisions.

✓ Berhampore STP

- The overall progress of the Berhampore STP project stands at 80%.
- The Superintending Engineer (South), KMDA, reported that the attempts to stop sand boiling through bottom plugging of the MPS could not be carried out due to high water levels at the site. It is expected that the water level will recede after the Diwali holidays, at which time another attempt will be made to stop the sand boiling. He further informed that the LT panel for the MPS is expected to reach the site within this month.
- The Superintending Engineer (South), GAP Wing, KMDA, further informed that the installation of diffusers and aeration pipes in the SBR is scheduled to be completed by 10th November 2025.
- The Program Director, SMCG WB, instructed the Agency to strictly adhere to the deadline, i.e., 31.12.2025, and to complete all pending works, including the balance cable line, at the earliest otherwise penal measures as per contractual agreement will be taken.

✓ Raghunathganj STP

- The overall progress of the Raghunathganj STP project stands at 85%.
- The Program Director, SMCG WB, directed the Agency to complete the works at Baliaghata Lifting Station and Sivaji Sangha Lifting Station within November 2025 to facilitate commissioning of the plant within the same month.
- The Program Director, SMCG WB, further instructed the Agency to complete the procurement of the cable network and ensure its immediate installation at the site.
- The Executive Engineer (E&M Sector), KMDA, informed that pump inspection will be completed within this month, and the supply of pumps is expected by 15th November 2025.
- Failure to complete the project by 30th November 2025 will attract penal measures, including the imposition of Liquidated Damages (LD) beyond the stipulated timeline.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

Program Director, SMCG WB

45490

Attendance Sheet

275

Sub : Review Meeting regarding the progress of STP project at Berhampore, Jangipur and Raghunathganj

Venue : 2nd Floor Conference Hall, Unnayan Bhavan **Date & Time : 16-10-2025 & 12.00 P.M.**

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Prantik Ray	CE, GAP			
3.	Suman Saha	CE, E/M			
4.	Sanjib Bhattacharyya	SE(S), GAP, KMDA			16/10/25
5.	GAUTAM ROY	SE/EC-II/EM KMDA			
6.	Amit Das	EE/DIV-VIII/GAP/ WPS/KMDA			16/10/2025
7.	Subhashis Ghosh	EE/BD-VII/KMDA			16/10/25
8.	Pallab Kumar Chattopadhyay	AE(E)/ED-VII/ EM/KMDA			16/10/25
9.	Babul Mirza	JE(C) in charge DIV-VIII/KMDA			16/10/25

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Subhamay Sahana	Sr. Civil Engr. SMCG			
12.	ASISH KANJA	AE(E) SMCG			
13.	DIPANJAN RAY	AE(E/m), SMCG WB			
14.	SAPTARSHI BERA	AE(E), SMCG WB			
15.	ROSHNI RUDRA	AE(C) SMCG WB			
16.	SATYAJIT GOSWAMI	JE(C), SMCG WB			
17.	Sayani Saha Pandit	JLO, SMCG WB			
18.	Biswanath Pal	ASA/SMCG WB			
19.	Kamalesh Barman	Dr, Mondal			
20.					
21.					

GOVT. OF INDIA NOTARY S. P. Kanjilal Barrackpore Court Regd. No. 5956/28 Exp. Dt. 25/5/30

Minutes of Meeting held on 16.10.2025 at 2.30 PM, 2nd Floor Conference Room, Unnayan Bhawan to Review the progress of North Barrackpore & Chakdah STP Projects

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion & following decisions have been taken:

North Barrackpore STP:

- **Regarding overall progress of the project.** Executive Engineer, KMDA informed that the overall progress of the project is 84.14%. Program Director, SMCG WB directed Concessionaire to expedite the work, so that the project can be Partially Commissioned in Nov, 2025.
- **Regarding work schedule for Partial Commissioning:** Program Director, SMCG WB directed Concessionaire to submit the pending work schedule with timeline, checked & signed by Project Engineer, for Partial commission of the Project along with Bar Chart of Civil and E&M components.
- **Regarding completion of I&D 2:** Concessionaire informed that civil work for I&D structure has almost completed. Screen & gates have already been ordered but it will take one and half months more to manufacture. Program Director, SMCG WB directed Chief Engineer, E&M Sector, KMDA to discuss with the manufacturer company on urgent basis so that the components are manufactured and reached at site at the earliest because this particular I&D will be the only source of sewage for partial commissioning of the project.
- **Regarding the installation of two Tressel Bridges:** Executive Engineer, KMDA stated that only some piling works have been completed. Concessionaire informed that Irrigation Department has not given permission for any work in the channels due to monsoon period and informed that the installation work will be started by 29.10.2025. Program Director, SMCG WB directed Concessionaire to complete the installation of two Tressel bridges within the schedule timeline.
- **Regarding laying of Effluent line:** Executive Engineer, KMDA informed that the laying of effluent line is not yet started. Concessionaire informed that at this moment effluent line cannot be laid during the festival time due to the local objections. Program Director, SMCG WB directed Concessionaire to start the laying work at the earliest so that partial commissioning can be done by Nov, 2025.
- **Regarding de-silting of existing pipeline:** Project Engineer informed that de-silting work of existing line is still pending for about 1200 m. length. Concessionaire informed that the work will start by 19th Oct, 2024 and it will take two weeks to complete. Program Director, SMCG WB directed Concessionaire to take extreme safety measure for this de-silting work and also directed Project Engineer to monitor regularly during this work. She also directed Concessionaire to submit an undertaking that no manual excavation will take place during this whole de-silting work.
- **Regarding safety & security at site**: Program Director, SMCG WB directed concessionaire to adhere with all the safety and security protocols at the site.

Chakdah STP:

- **Regarding Progress of LS 2:** Contractor informed that the land has been handed over to them on 5th June but the construction work is not yet started due to water logging at the site. He assured that the work will be started by 24.10.2025. Program Director, SMCG WB directed agency to start and expedite the work so that it can be completed within schedule timeline.
- **Regarding Progress of LS 3:** Executive Engineer, KMDA informed the final lift of the well construction is pending. Contractor reported that the work is under progress & the civil work is expected to be completed by Nov, 2025. He also informed that the pumps will reach at site by the end of Nov, 2025. Program Director, SMCG WB directed Chief Engineer, E&M Sector, KMDA to discuss with the manufacturer company on urgent basis so that the pumps are manufactured and reached at site at the earliest because LS 3 should be completed by Nov, 2025 end for Partial Commissioning of the project in the end of Dec, 2025.
- **Regarding the progress of I&D works:** Executive Engineer, KMDA informed that civil structure of 9 nos. I&D has been completed. Contractor informed that another 3 I&D construction works are in progress. Program Director, SMCG WB directed the Agency to complete the work at the earliest.
- Program Director, SMCG WB directed the Contractor to engage more labours to expedite the work.
- Program Director, SMCG WB directed Contractor to submit the balance work schedule for every week so that the project can be Partial Commissioned by Dec, 2025. KMDA is to monitor this weekly work schedule to expedite the programme.
- Program Director, SMCG WB directed KMDA to include the incremental progress since the last review meeting in the PPT presentation from next meeting onwards for every project and the final presentation should be submitted to SMCG at least 2 days prior to the schedule date of meeting.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

Program Director, SMCG WB

45494

Attendance Sheet

279

Sub : Review Meeting regarding the progress of STP at North Barrackpore and Chankdah

Venue : 2nd Floor Conference Hall, Unnayan Bhavan

Date & Time : 16-10-2025 & 2.30 P.M.

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Prantik Ray	CE, GAP			
3.	Suman Saha	CE ~~GAP~~ E/M			
4.	Sanjib Bhattacharya	SE(S), GAP			
5.	Poosenjit Das	SE, MC-II, EM			16/10/25
6.	Kamales Barua	DH, ~~KMDA~~			16/10/25
7.	Biswajit Mukhopadhyay	EE/GPCD(NH)/GAP/KMA	9831628032	biswajitmukhopadhyay459@gmail.com	16/10/2025
8.	ASISA JANA	GTBSPMH.			
9.	Subhamay Sarkar	Sr Civil Engr. SMCG			

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SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Jogobrata Sengupta	EE/MD-II/EM/KMDA	9143015544		16/10/25
12.	Banasree Mondal	EE/WB-I/GAP/KMDA	9748680316		16/10/25
13.	Sweta Banerjee	AE/GPCD(NM)/GAP	9432187886		16.10.25
14.	DIPANJAN RAY	AE(E/M), SMCG WB	9903084622		16/10/2025
15.	SAPTARSHI BERA	AE(E), SMCG WB	7585965576		
16.	Roshni Rudra.	AE(C) / SMCG WB	8017739918		
17.	SATYAJIT GOSWAMI	JE(C), SMCG WB	7872119377		
18.	Sayani Sekhar Pandit	JLO, SMCG WB	9641495672		
19.	Subrata Sarkar	DPO, DGC Nadia	7384889235		
20.	Kundu	AE(C)/GAP	9475155262		
21.	Soumik Majumder	AE, WB-I, GAP, KMDA	9933537010		

GOVT. OF INDIA NOTARY S. P. Kanaujia Bidhannagar Court Kolkata Reg. No.-5509/25 Exp. Dt.-25/5/30

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
22.					
23.	PRASENJIT BHOWMICK	Senior Project Engineer	8629965449	bhowmick.civil@gmail.com	16/10/2025.
24.	Dr. Biprotip Mukherjee	Senior Project Engineer.	7980232980	biprotip.mukherjee@marsconsultancy.com	16.10.25
25.	Sukanta Roy	Project Manager	8451918522	soumisuk18@gmail.com	16/10/2025.
26.	SK SUMAH	Site Engineer	8001665719	[illegible]@gmail.com	16/10/25
27.	SUJAL DAS	Senior Engineer KIPL	9641782156	Sujaldas990@gmail.com	16.10.25
28.					
29.					
30.					
31.					
32.					

NOTARY
S. P. Karmakar
Bidhannagar Court
Kolkata
Reg. No.-55699/25
Exp. 01.25/5/20
GOVT.

Minutes of the Meeting held on 17.10.2025 at 2.00 p.m., 2nd Floor, Unnayan Bhawan regarding Adi Ganga STP Projects

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting:

1. Smt. Nandini Ghosh, IAS, Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD&MA Department.
2. Sri Ranjan Kumar Jana, Director Finance & Administration, SMCG WB.
3. Sri Amitava Pal, Director General, P&D Department, KMC
4. Sri Sunil Kumar Saha, Deputy Chief Engineer, P&D Department, KMC
5. Sri Pravankar Ray, OSD & Ex- Officio Executive Engineer, P&D Department, KMC
6. Sri Avishek Maji, Assistant Engineer, P&D Department, KMC
7. Sri Asish Tomar, Managing Director and CFO, Representative of M/s EMS Ltd.
8. Sri Neeraj Srivastava, Chairman & Managing Director, Representative of M/s Neercare India Pvt. Ltd.

Program Director, SMCG WB initiated the discussion and following decisions have been taken:

- For Adi Ganga Project, the Letter Acceptance have been issued to M/s EMS-NIPL JV on 23.06.2025 with approval from State as well as NMCG. Thereafter, they have submitted stipulated Performance Security as well as ESHS Performance Security in the name of JV. Subsequently, the Contract Agreement has been signed by KMC and Power of Attorney of M/s EMS-NIPL (JV) on 30.07.2025. After that, the mobilisation has been done by M/s EMS-NIPL (JV) and subsequently they have submitted the 1st 5% of Mobilisation Advance Guarantee for releasing of 1st 5% of Mobilisation Advance.
- Now, both M/s EMS Ltd. as well as M/s Neercare India Pvt. Ltd. have started issuing letters to KMC to change the Authorised Representative of M/s EMS-NIPL (JV) as well payment of the Project in Lead Partner (M/s EMS Ltd.) Account.
- In this regard, the following details have been submitted before PD, SMCG-WB by DG, P&D, KMC, stating that, on 24.09.2025- M/s EMS Ltd.- lead partner has mentioned at this juncture of payment of Mobilisation Advance that, M/s EMS Ltd. want the payment in Lead Partners Account and change the JV POA to make Asish Tomar, Managing Director and CFO, M/s EMS Ltd. as sole Power of Attorney (POA). This JV POA as well as payment to EMS have been signed by both parties on 22.07.25 as well as Board Resolution of NIPL on 25.06.25, although NIPL has withdrawn all these through submitted letter on 11.10.2025 and through their Board Resolution on 11.10.2025. Thus, Asish Tomar, Managing Director and CFO, M/s EMS Limited being the POA isn't accepted by the JV Partner as per Contract Agreement.

NOTARY S. P. Kanaujia Bidhannagar Court Reg. No.-55699/25 Exp. DL-25/5/30 GOVT. OF INDIA

- Both Directors of M/s EMS Ltd. and M/s Neercare India Pvt. Ltd. have submitted their opinion in this regard, and they are sticking to their respective views, where M/s EMS Limited is requesting for (a) payment to lead partners account, (b) Changing the Authorised Representative at this Juncture and (c) Formation of a Partnership Firm in place of existing JV.
- In view of above, Progarm Director, SMCG WB requested both the Companies M/s EMS Ltd. and M/s Neercare India Pvt. Ltd. to place their views and submission in writing alongwith documentary and supporting evidence by 18.10.2025 (5 p.m.) to Director General, P&D, KMC.
- Once the letter is submitted to SMCG WB as well as KMC, the matter will be brought to the notice of appropriate authority.

As there were no other issues, the meeting was ended with vote of thanks to and from the chair.

17/10/25

Program Director
SMCG WB

Minutes of Meeting held on 12.11.2025 at 1.30 PM, 2nd Floor Conference Room, Unnayan Bhawan to Review the progress of BansberiaFSTP Project

NOTARY
P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No. 5899/25
Exp. Dt.-23/6/30
GOVT. OF INDIA

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion &following decisions have been taken:

- At the outset the Agency presented the brief status of the project. He reported that the overall progress of the project is 27%. Agency informed that construction of Boundary Wall, Sludge Drying Bed, Concrete Yard and Lime dosing System and Inlet and Dilution Tank have already been started. Superintending Engineer, Civil, GAP Sector, KMDA informed that construction of boundary wall at the frontside has not been taken up to facilitate clear space for movement of the constructional vehicles in the site.Program Director, SMCG WB directed Agency to catchup the work in this dry season, so that the project can be completedwithin the scheduled time.

- Program Director, SMCG WB directed Agency to apply Power Connection application by January 2026 to avoid delay in Project completion timeline.

- Agency has stated that the construction completion of Sludge Drying Bed, Concrete Yard and Lime dosing System and Inlet and Dilution Tank as the target for the month November, 2025.

- Program Director, SMCG WB directed KMDAto prepare presentation with incremental progress with respect to the progress demonstrated in the previous meeting henceforth.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

Program Director,SMCG WB

45500

Attendance Sheet

285

Sub : Review Meeting regarding the progress of Bansberia FSTP

Venue : 2nd Floor Conference Hall, Unnayan Bhavan

Date & Time : 12-11-2025 & 01.30 P.M.

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Kamales Sinha	Dy. CE, KMDA			12/11
3.	Pranab'K Ray	CE, GAP			12/11/25
4.	Suman Saha	CE (E/M)			12/11/25
5.	Subhamoy Sarkar	Sr Civil Engr SMCG			
6.	ASISH JANA	SMCG			
7.	DIPANJAN RAY	SAE(E/M), SMCG WB			11/11/2025
8.	Kallol Sarkar	SE(E&M)-II			
9.	Sourav Guha Roy	SE (GAP)/KMDA			11/11/25

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Debdhis Chakraborty	Executive Engineer in charge	94751-36870		
12.	Tushar Kanti Bera	AE/GPCD(W) KMDA	9633810088	tkbera@hotmail.com	
13.	Abhijit Paul	Engg. EES	7003420662	abhijit.paul@eesindia.net	
14.	Reema Samanta	D.P.O, DAC-Hooghly	8777756585	dpo.hooghly@gmail.com	12.11.2025
15.	SAPTARSHI BERA	AE(E), SMCG WB			
16.	ROSHNI RUDRA	AE(C) SMCG WB	8617739918		12/11/2025
17.	Satyajit Goswami	JE(C), SMCG. WB,	7872119377		
18.	Sayani Sen Pandit	JLO, SMCG WB	9641445672		
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20.					
21.					

NOTARY S.P. Kanaujia Barrackpore Court Kolkata Reg. No.-55699425 Exp. Dt.-25/5/30 GOVT. OF INDIA

Minutes of Meeting held on 12.11.2025 at 12.30 PM, 2nd Floor Conference Room, Unnayan Bhawan to Review the progress of Krishnanagar STP Projects

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion &following decisions have been taken:

- Superintending Engineer, KMDA informed that the land has handed over to the Agency on 18.09.2025. A Site office and labour hutment have also been constructed at the site. The overall progress of the project is 2.5%. Program Director, SMCG WB directed Agency to expedite the work during current dry season, so that the project can be completed within the scheduled time.
- Project Manager of the Agency requested Program Director, SMCG WB to consider the effective date of this project from the date of land hand over. Program Director, SMCG WB stated that this may be considered.
- Agency has informed that the following construction works are expected to be completed by Nov, 2025:
  - Area development & shoring work at LS 1
  - Fixing of cutting edge at LS 2.
  - Partial PCC works at SBR basin.
  - Reinforcement works for the foundation of CCT and EPS.
  - Finalization of design & drawing for all I&D structures except I&D 3.
- Executive Engineer, E&M sector, KMDA informed that the design & drawing for decanter have been approved, while those for the Blower are under process. Program Director, SMCG WB directed Chief Engineer, E&M sector KMDA to verify & approve the blower design & drawing by Nov, 2025.
- Chief Engineer, GAP wing, KMDA informed that there are difficulties in laying the gravity pipeline along certain stretches of the narrow PWD road.He proposed an alternative suitable land for construction of a new LS though the identification of this land is yet to be confirmed. Program Director, SMCG WB stated that she will discuss this matter with the land department, UD&MA. In this regard, she desired to hold a joint meeting with SDO, Krishnanagar Sadar on 28.11.2025 alongwith all the stakeholders. She also directed KMDA to inform concerned Engineers of Krishnanagar Municipality to attend the said meeting.
  A joint site visit will subsequently be conducted at the construction STP site, where both JV partners are to be present to discuss and resolve all critical issues and challenges.
- Program Director, SMCG WB directed the Project Engineer of the Agency that both JV partners must be present in all meetings henceforth.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

Program Director,SMCG WB

Attendance Sheet

Sub : Review Meeting regarding the progress of STP at Krishnanagar

Venue : 2nd Floor Conference Hall, Unnayan Bhavan **Date & Time : 12-11-2025 & 12.30 P.M.**

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Sanjib Bhattacharyya	SE (S), GAP, KMDA			12/11/25
3.	Pranajit Das	SE, MC-II, EM			12/11/25
4.	A. Mandal	EE/GPCD(SM)/GAP			12/11/2025
5.	PRATAP PAL	PM - Unipro - Agwech (SV)	+13192785 or	pratap.pal@unipromsa.com	12/11/25
6.	Tanumay Saha	AE/GPCD(SM)/GAP	9614600358		12/11/25
7.	Subhachit Ghosh	~~EE~~/SD-VII/EM KMDA	9874633658		
8.	ASISH JANA	SPI/SMCG-I			
9.	Subhamay Sarkar	Sr. Civil Engg. SMCG			

NOTARY S. P. Kanaujia Bishnanagar Court Kolkata Reg. No. 55/2023 Exp. Dt.-25/5/30 GOVT OF INDIA

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	DIPANJAN RAY	AE (E/m) SMCG WB	9903084622		12/11/2025
12.	SAPTARSHI BERA	AE(E), SMCG WB	7585965576		12.11.2025
13.	Roshni Rudra.	AE(C) SMCG WB	8617739918		12/11/25
14.	Satyajit Goswami	JE(C), SMCG WB	7872119377.		12/11/25
15.	Sayani Saha Pandit	JLO, SMCG WB	9641945672		12.11.25
16.	Suman Saha	CE(E/M), KMDA	9831567289		12/11/25
17.	Kamales Bm	Dy. CE, KMDA			
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NOTARY
S. P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No. 55(99)/25
Exp. DL. 25/5/30
GOVT OF INDIA

Minutes of Meeting held on 12.11.2025 at 2.30 PM, 2nd Floor Conference Room, Unnayan Bhawan to Review the progress of Penstock Gates at the existing gravity drain-outfalls on Beliaghata Circular Canal

The meeting was presided over by the Program Director, SMCG WB.
Participants in the meeting are as per annexure enclosed herewith.
Program Director, SMCG WB initiated discussion &following decisions have been taken:

- Program Director, SMCG WB reviewed the progress of Penstock gates.

- Program Director, SMCG WB directed KMC to show cause the Agency as they have not attended the meeting and intimation regarding absence was circulated 5minutes prior to the initiation of the meeting.

- KMC reported that out of the 31 sluice gates, 5 nos. are new gates and rest are for upgradation. Out of 26nos of existing gates all are approved by KMC and 5 upgraded gates are already installed. Out of balance 21nos of gates 12nos are under fabrication. Program Director, SMCG WB directed KMC to complete the fabrication works for another 9nos of gates to avoid further delay in the work. KMC has also been directed to proceed with the manufacturing of new gates.

- KMC also reported that the completion date was on 04.11.2025. Agency has not yet placed any prayer regarding Extension of Time. Program Director, SMCG WB stated that further payments may be stalled unless prayer regarding Extension of Time along with delay analysis and revised implementation schedule is placed before Competent Authority for approval.

- Program Director, SMCG WB directed KMC to complete all the inspection of gates within November 2025.

- Program Director, SMCG WB stated that henceforth any meeting chaired by her should be attended by the officials of KMC not below the rank of Superintending Engineer for effective deliberation.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

Program Director, SMCG WB

45506

Attenaance Sheet

291

Sub : Review Meeting regarding the progress of Penstock Gates at Beliaghata Circular Canal

Venue : 2nd Floor Conference Hall, Unnayan Bhavan

Date & Time : 12-11-2025 & 02.00 P.M.

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	★SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.					
3.					
4.	Subhamay Sarcar	Sr. Civil Engr SMCG			
5.	ASISH JHA	SMCG			
6.	DIPANJAN RAY	AE(E/M), SMCG WB			11/11/2025
7.	Saptarshi Bera	AE(E), SMCG WB			
8.	Roshni Rudra.	AE(C) SMCG WB	8617739918		12/11/2025
9.	Satyajit Goswami.	JE(C), SMCG WB			12/11/25

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Sayani Saha Pandit	JLO, SHCCLWB	9641445672		12.11.25
12.	Arunangshu Das	Ex. Engr (N) KMC	8291164046		12/11/25
13.	Saikat Saha	SAE(c)/S&D/KMC	9804242915		12/11/25.
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GOVT. OF INDIA NOTARY S. P. Kanaujia Bidhannagar Court Kolkata Reg. No-55099/25 Exp. 04-25/5/30

Minutes of the Review Meeting held on 04.12.2025 at 12.00 Noon, 3rd Floor Conference Room, Unnayan Bhawan regarding Adi-Ganga STP Projects

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated discussion & following decisions have been taken:

- The PMC (NJSEI Pvt. Ltd.) of the project presented a PPT for the review of progress. It was observed that the first milestone is scheduled to be completed within six months from the effective date (30.07.2025); however, even after the lapse of more than four months, no notable progress has been made. The Program Director, SMCG WB, expressed dissatisfaction with the progress of work.
- Neercare India Pvt Ltd. (NIPL), the JV partner, informed that the survey work and soil investigation for all sites handed over to them have been completed. The BEP for two STPs (Bansdroni and Briji) and the Pumping Stations for Zone VI have been submitted; however, the PMC informed that the contractor is yet to comply with the required observations.
- The Director General, P&D, KMC asked the Contractor (EMS Ltd - Neercare India Pvt Ltd. JV) to submit the BEP expeditiously for clearance by the PMC and KMC. In this regard, NIPL informed that the BEP for the STP has already been submitted. KMC further informed that the proposed SBR in a single-storey configuration cannot be accommodated within guaranteed area quoted during bidding by the Contactor
- Program Director, SMCG WB directed the Contractor to revisit the BEP in consultation with KMC and PMC and submit it accordingly. As desired by both the JV partners, Program director, SMCG directed Director General, P&D, KMC to sit with PMC and Contractor on 10.12.2025 to resolve this issue.
- The Director General, P&D, KMC informed that the land for the Sukhapukur STP is in the possession of KMC. Any local disturbances, as pointed out by the PMC, will be addressed in consultation with the local Councillor, KMC.
- Dr. Pravin Kumar, Director (Technical), NMCG who participated on behalf of NMCG in the meeting, pointed out that the timely submission of the BEP, including the design of the STP in SBR technology, is essential for achieving the planned milestones. He advised that the Contactor should verify the available area against the area quoted in the BOQ and then proceed with the design of the SBR units as per the contractual provisions.
- The Director General, P&D, KMC informed that a mobilisation advance of approximately ₹30 crore has been disbursed in favour of the operator (EMS Ltd - Neercare India Pvt Ltd. JV) on 20.11.2025. However, it has come to their notice that, based on a complaint from the lead partner of the JV (EMS Ltd.), the bank has frozen the operator's account (i.e., the JV account).
- The Program Director, SMCG WB expressed dissatisfaction over this issue and directed the lead partner to take up the matter with the bank immediately to defreeze the operator's account. The Program Director, SMCG WB, also directed KMC to take immediate action to resolve the issue and ensure that the funds released for the progress of work are made available without delay.

- Regarding the issue of change of the Authorised Representative as raised by EMS, the lead partner of the JV, the Program Director, SMCG WB informed that the matter will be referred to the UD & MA Department GoWB and NMCG for resolution. The Program Director, SMCG WB further directed both KMC and the JV partners that this issue should not affect the progress of the project.
- Program Director, SMCG WB directed that any differences between the JV partners must be resolved internally by them only. For all official purposes, our legal standing is with the JV and its JV account.EMS, the lead partner of the JV, informed that he and NIPL will sit together and settle their differences amicably by 10.12.2025.The EMS Director stated that he has no objection to the technical submissions, engineering drawings, and site mobilisation carried out by NIPL.
- Program Director, SMCG WB directed that the drawings and designs for the project are required to be signed by both partners of the JV before being submitted to KMC for processing.
- As requested by the EMS Director, he has been added to the WhatsApp group created for the Adi Ganga project to keep him informed of all directions and communications.

As there was no other issue, the meeting was ended with vote of thanks from and to the chair.

Program Director, SMCG WB

NANDINI GHOSH, IAS
Program Director
State Mission for Clean Ganga West Bengal
পশ্চিমবঙ্গ গঙ্গা পরিবেশ-পরিচ্ছন্নতা রক্ষা করার প্রকল্প

45510 295

Attendance Sheet

Sub : Review Meeting regarding the progress of Adi Ganga project

Venue : 3rd Floor Conference Hall, Unnayan Bhawan **Date & Time : 04-12-2025 & 12.00 Noon.**

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Ranjanker Jana	Director (F&A) SMCG WB			
3.	Asish Jana	SM (G-WB)			
4.	Subhamay Sarma	Sr. Civil Engr. SMCA WB			
5.	Sunil Kr. Shaha	Dy. Ch Engr.(C) KMC			
6.	Amritava Pal	Dir (P&D) / KMC			
7.	Avishek Maji	AE(C) / P&D, KMC			
8.	Pranavkar Ray	OSD & EO EE(C) P&D/KMC	9874369622	Pranavkar Ray @ gmail.com	
9.	Neeraj Sarabhai	Authorised Representative	9810632211	~~nee~~ inpeneerar .com	

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Ashish Tomar	MD, EMS Limited	9810555780	ashish@ems.co.in	
12.	Avinash Kumar Verma	Regional Head, EMS Limited	8899280149	avinash@ems.co.in	Avinash
13.	Dr: Dhirendra Kumar Chaudhary	Team Leader, NJS	7005619140	Drdhirendrakumarchaudhary@gmail.com	
14.	Md. Sabir F. Hussain	SENIOR Boject Engineer NJS.	9581883941	sabir.hussain@njsei.com.	
15.	INDRA MITRA	Sr. Proccos.	9051362621	indra.mitra@njsei.com	
16.	Debojit Mondal	Dy. CE(E)/KMC	9433883785		
17.	Biswanath Pal	ASA/SMCG			
18.	Saptarshi Bera	AE(E), SMCG			
19.	ROSHNI RUDRA	AE(C) SMC&WB	8617739718		4.12.
20.	Satyajit Goswami	JE(C) SMC&WB			
21.	Sayani Saha Pandit	JLO, SMC&WB	9641445172		

GOVT. OF INDIA NOTARY

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
22.	DBBP Rao	NESS (PMC)	8285678950	dbbp.rao@ness.com	Deep
23.	Sowmitra Chandra	EMS-NIPZ JV	9831058736	schandra@zeecare.co.in	
24.					
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NOTARY GOVT OF INDIA
P. Kanaujia
Kolkata
Reg. No.
Exp.

Minutes of Meeting held on 09.12.2025 at 11.30 AM, 2nd Floor Conference Room, Unnayan Bhawan to Review the progress of Chakdah STP Project

The meeting was presided over by the Program Director, SMCG WB. Participants in the meeting are as per annexure enclosed herewith. Program Director, SMCG WB initiated the discussions & the following decisions have been taken:

- Agency informed that the civil works of Main Pumping Station (MPS) have not yet been completed. It will be ready for Electro-Mechanical works by 25.12.2025. To complete the Electro-Mechanical works, it will take another one-month time.

- As per the EOT approval received from NMCG, the project is required to be partially commissioned by 31st December 2025 using wastewater from LS-3 and LS-4. However, as discussed during the review meeting, the Contractor informed that the electro-mechanical equipment for LS-3 and LS-4 has not yet been received at the project site. Accordingly, partial commissioning by 31st December 2025 appears to be infeasible.

  Thus, it is resolved that Liquidated Damages (LD) shall be levied as per the contractual provisions with effect from 1st January 2026.Under these circumstances, Liquidity Damage (LD) will be imposed as per the Contractual Agreement on & from 1st Jan 2026.

- Program Director, SMCG WB directed the Agency to complete laying of pipelines in front of the approach road of WTP within 15 days.

- It is reported that PWD has already given the consent in respect to ROW issues. Program Director, SMCG WB directed KMDA & the Agency to conduct a meeting with Traffic Police officials on 12.12.2025 to resolve all ROW issues related to the lifting stations and pipeline laying in the balance portion.

- Agency reported that the electromechanical equipment for Lifting Stations such as screen and pumps are already ordered and will reach at site by 31st December 2025. Screen for MPS will reach at site by first week of January 2026. Accordingly, installation of these items will take place without any further delay.

- Program Director, SMCG WB directed the Agency to complete all the balance works by third week of January 2026 to ensure the Partial Commissioning of the plant on **28th January 2026**. She also directed Chief Engineer, E&M Sector, KMDA to monitor the timelines for the electro-mechanical installations, so that this timeline is strictly adhered to.

- During the site visit dated 08.12.2025 by SMCG WB officials, it was noticed that the safety and security protocols was not duly followed at the project site. Program Director, SMCG WB directed the Agency to show cause the Safety Engineer and Site Engineer and proposed due penalty on them.

- The Program Director, SMCG WB, along with her officials, will visit the project site by last week of December 2025 to take stock of the situation and assess ground reality and progress of work at the site.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

Program Director, SMCG WB

45514

Attendance Sheet

299

Sub : Meeting to review the progress of Chakdah STP

Venue : 2nd Floor Conference Hall, Unnayan Bhawan

Date & Time : 09-12-2025 & 11.30 A.M.

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	Kamales Basak	Dh. KMDA			09/12
3.	Pranfik Kay	CE, GAP			9/12/25
4.	Sanjib Bhattacharyya	SE(S), GAP, KMDA			(RTL. 09/12/25
5.	Suman Saha	CE(E/M), KMDA			SSaha 9/12/25
6.	ASISH JANA	SMCh-WB			
7.	Subhamay Samui	Sr Civil Engr SMCA WB			
8.	P. Bhattacharya	ES - SMCG WB			
9.	DIPANJAN RAY	AE(E/M), SMCG WB			

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Saptarshi Bera	AE(E), SMCG WB			
12.	ROSHNI RUDRA	AE(C) SMCG, WB			9.12.25
13.	Satyajit Goswami	JE(C), SMCG WB			09/12/25
14.	Sayari Saha Pandit	JLO, SMCG WB			9.12.25
15.	Subrata Sanyal	DPO, DRC Nadia			09/12/25
16.	Biswajit Mukhopadhyay	EE/CUPCD(NH)/CMDP			9/12/2025
17.	Pranayjit Das	SE/MC-II/EM			09/12/25
18.	Jogobrata Sengupta	EE/MD-II/EM			09/12/25
19.	Sukanta Roy	~~Subject~~ Sukanta Roy Project Manager Khikari Infrastructure pvt. Ltd			
20.	SUJAL DAS	Khikari Infrastructure pvt Ltd.			09/12/25.
21.	SK SUMAN	Khikari Infra Pvt Ltd			

GOVT. OF INDIA
S. P. Kanungoe
Bidhannagar Court
Kolkata
Reg. No. 55699/25
Exp. 01-25/5/30
NOTARY

Minutes of Meeting held on 09.12.2025 at 1.00 PM, 2nd Floor Conference Room, Unnayan Bhawan to Review the progress of Garden Reach STP Projects

The meeting was presided over by the Program Director, SMCG WB.

Participants in the meeting are as per annexure enclosed herewith.

Program Director, SMCG WB initiated the discussions & the following decisions have been taken:

- At the outset, Project Engineer (PE) demonstrated milestone-wise detailed presentation of work progress. The Team Leader informed that almost 3weeks time has been gained in fifth milestone in respect to the previous review meeting. Program Director, SMCG WB appreciated the progress and advised to maintain the work pace to minimize the delay occurred due to waterlogging during previous monsoon. In order to cope up the delay in 5th milestone, Program Director, SMCG WB directed the Concessionaire to catch-up procurement of Electro-Mechanical items.

- Project Engineer (PE) informed that all structures have come up to the ground level except Primary Clarifier. Program Director, SMCG WB directed the Concessionaire & PE to complete the construction work of the same upto the ground level within two-month time in order to avoid water-logging problem.

- It was informed in the meeting that vendor's inspection dates of Electromechanical items have not been informed by Project Engineer (PE) to KMC officials in time. Program Director, SMCG WB warned Project Engineer (PE) not to repeat this kind of lapses henceforth. She also advised to update all the information in the official WhatsApp group to avoid such incidents & intimate the KMC Officials at least 7days in advance.

- Project Engineer (PE) informed that all gates, gravity belt thickener, service water pump, butterfly & NRV procurement order have already been placed. Program Director, SMCG WB directed the Concessionaire to ensure the procurement of aforementioned equipment and instructed that these should reach the site by 15th January 2026. Director General, KMC was instructed to keep liaison with the vendors to adhere the timeline.

- Program Director, SMCG WB directed the Concessionaire to submit the revised schedule of supply items alongwith their weightage to PE/KMC at the earliest and it should make up the deficit of 5th milestone.

- Program Director, SMCG WB directed the Concessionaire to submit design & drawing of Storm water Drainage Pumping Station by 16.12.2025 to Project Engineer (PE)/KMC so that by end of December 2025 it can be submitted to NMCG after recommendation from SMCG WB.

- Program Director, SMCG WB directed the Concessionaire to submit manpower deployment plan for Network Laying as well as for other works.

As there was no other issue to discuss, the meeting ended with thanks to and from the chair.

Program Director, SMCG WB

Attendance Sheet 302 45517

Sub : Meeting to review the progress of Garden Reach STP project

Venue : 2nd Floor Conference Hall, Unnayan Bhawan **Date & Time : 09-12-2025 & 01.00 P.M.**

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
1.	Nandini Ghosh, IAS	Program Director, SMCG WB, Secretary, KMDA & Senior Special Secretary, UD & MA Deptt.			
2.	AMITAVA PAL	DG (P&D)/KMC	9433835877		
3.	ASISH DANA	SMCG-WB.			
4.	Subhamoy Saha	Sr Civil Engr SMCG WB			
5.	AVISHEK MAJI	Asstt. Engr. (C) P&D/KMC.	9679891575		
6.	Pravankar Ray	OSD & EO EE(C) P&D/KMC	9874362629		
7.	Sunil Kr. Shaha	Dy. Ch E(C) KMC	9433867289.		
8.	Debojit Mondal	Dy CE (E)/KMC	9433883785		
9.	Dhrubatara Mitra	P.M. Fichtner	9903164025		

GOVT. OF INDIA NOTARY S. P. Hanspuria Bidhannagar Court Regn. No.-55/2015 Exp. Dt.-25/2/30

SL. No.	NAME	DESIGNATION/ ORGANISATION	CONTACT NO.	E-MAIL ID	SIGNATURE
10.	Subrata Mondal	V.R.(C). GRSTP	9874403878	Subratasmondal@yahoo.com	
12.	P.T. JAYAKUMAR	Team Leader	8248052166	radivujayakumar@gmail.com	
13.	Manideepa Das	TEPL (Jr. Engineer)	9903127018	dasmanideepa23@gmail.com	M. Das.
14.	Manokendra Ray	PM- GRSTP	9031041418	projects@tepl constructions.com	Ray
15.	Rahul Kr. Singh	Jr. Eng. (Civil)	9102026021	Singhrahulkumar69@gmail.com	
16.	DIPANSAN RAY	AE(E/M), SMCG WB	9903084622		
17.	Saptarshi Bera	AE(E), SMCG WB			
18.	ROSHNI RUDRA	AE(C) SMCG, WB	8617739918		
19.	Satyajit Goswami	JE(C), SMCG WB	7872119377.		09/12/25
20.	Sayani Shaw Pandit	JLO, SMCG WB	9641445672		7.12.25
21.					

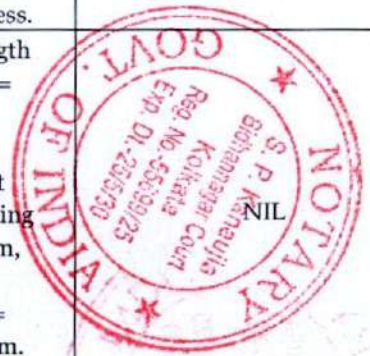
Site Inspection Report.

Month- NOVEMBER- 2025

NAME OF THE EXECUTING AGENCY- GAP WING/W&S SECTOR, KMDA

1. Physical progress of the operational STPs.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
1	Bhatpara	Bhatpara	60.50	22.18	1. Due to pending work of house connection 2. The STPs are designed as per the year of 2044 projected population.	Not install till now	Total House connection 91000 MLD. Connection completed as on date 34910. DPR for balance house connection under progress.	NIL
2	Kalyani	Kalyani	21.00	8.33 & 7.58	NA	Not install till now	Present length of network = 260 km (Approx) L&T= about 48km, existing about 212km, network remaining = about 110 km. Number of house hold = 30000, house connection	NIL



Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
							done =18000, house connection remaining= 12000	
3	Gayeshpur	Gayeshpur	8.33	3.58	Inadequate house connection	Not install till now	Due to pending work of house connection 11575 nos. of HSC has been completed out of 15000 household. Gayeshpur Municipality is executing the work by engaging agencies through tender. Work is in progress	Sewage (Influent) quality has been decreased compared to previous month viz.September,2021 is 3.63 MLD.
4	Budge Budge	Budge Budge	9.3	8.14	Only for available drain connection	Not install till now	Total Connection 13200 House pit constructed -13348 nos IP constructed - 5368 Connection made to the source : 2384	Under O&M HDPE PIPELINE = 100 Mtr. Jack Push work : 10 Mtr. Manhole : 8 nos IP : 8 nos
5	Barrackpore	Barrackpore	24.0	9.36& 2.86	Sewerage network could not been completed as the Local Municipal authority has barred the Sewerage network	Not install till now	"Barrackpore Municipality has completed about 25200 no House	Operation & Maintenance work for STP started

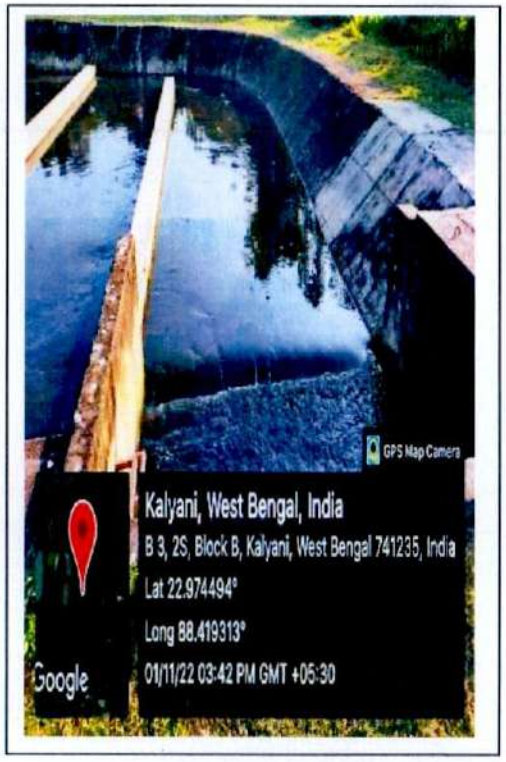
Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					at present for the ensuing assembly poll and House connection work has not been completed. Presently sewage from the existing drains are being taken by I& D structures		connections out of 35000. Achieved Chamber up to 29.02.2024 is 40500 nos.	
6	Halisahar	Halisahar	16.0	10.17	a.House connection pending which executed from local ULB and about 600 nos house hold source connected out of total 32866 Nos. b.Some of the drains intercepted to collect water.	Not install till now	Due to pending work of house connection Total House connection needed 32866. Achieved Chamber nos 25941 Full completed 17142	Operation & Maintenance work for STP started.
7	Bandipur (Khardah)	Khardah	14.00	9.25	a. Necessary permission from railway to rectify/restore the leakage of rising main pipe yet not receive from the competent authority till to date.	Not install till now	NA	Operation & Maintenance work for STP started.
8	Garulia	Garulia	4	3.6	a. Irregular/inadequate pumping due pump break down etc may cause deficit in inlet	Not install till now	NA	Operation & Maintenance work for STP started.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					discharge. b. Irregular cleaning of Debitola Pacha Khal from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.			
9	Naihati	Naihati	6.50	5.9	a. Irregular/inadequate pumping may cause deficit in inlet discharge. b. During dry season level of water reduces accordingly. c. Irregular cleaning of Lalbaba ghat darin and Ramghat drain from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.	Not install till now	NA	Operation & Maintenance work for STP started.
10	Naihati	Naihati	11.56	10.15	a.Irregular/inadequate pumping may cause defficit in inlet discharge. b. During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
11	Panihati	Panihati	12.00	10.73	a.Necessary permission from PWD to rectify/restore the	Not install till now	NA	Operation & Maintenance work for STP started.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					leakage of rising main pipe yet not receivethe from the competent authority till to date.			
12	Titagarh	Titagarh	9.00	4.41&4.41	a. Irregular pumping and operation due to existing labour /operator/ worker issues.	Not install till now	NA	Operation & Maintenance work for STP started.
13	Baidyabati	Baidyabati	6.00	4.44	-	Not install till now	NA	Operation & Maintenance work for STP started.
14	Bhadreswar	Bhadreswar	7.60	3.66	-	Not install till now	NA	Operation & Maintenance work for STP started.
15	Chandannagar	Chandannagar	22.66	4.48&1.12	During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
16	Bansberia	Bansberia	0.30	.27	NA	Not install till now	NA	Operation & Maintenance work for STP started.
17	Uttarpara – Kotrung and Konnagar	Kanaipur Gram Panchayet	22.00	11.83	NA	Not install till now	NA	Trial run started from 27.07.2022) cleaning, repairing & renovtion of network- is under progress.
18	Nabadwip	Nabadwip	9.50 MLD	2.89	Actual capacity will reached in the year 2051	Installed	NA	O&M started from 01/07/2022
19	Kanchrapara	Kanchrapara	18.00 MLD	8.06	-	Not install till now		Trial & Run started from 01/09/2022
20	Sreenathpur, Ranaghat	Ranaghat	4.0 MLD	1.61				

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
21	Silver Jubliee Road, Ranaghat	Ranaghat	2.6 MLD	1.43				

SITE VISIT PHOTOGRAPH OF STP UNDER OPERATION& MAINTENANCE STAGE IN NOVEMBER-2025



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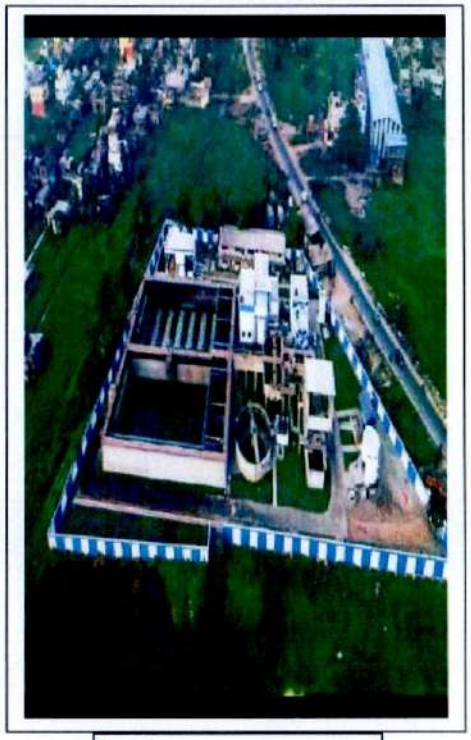

BARRACKPORE

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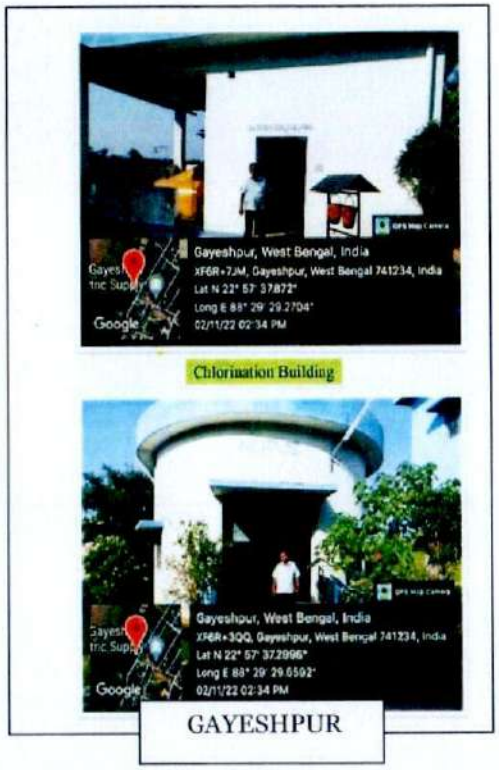
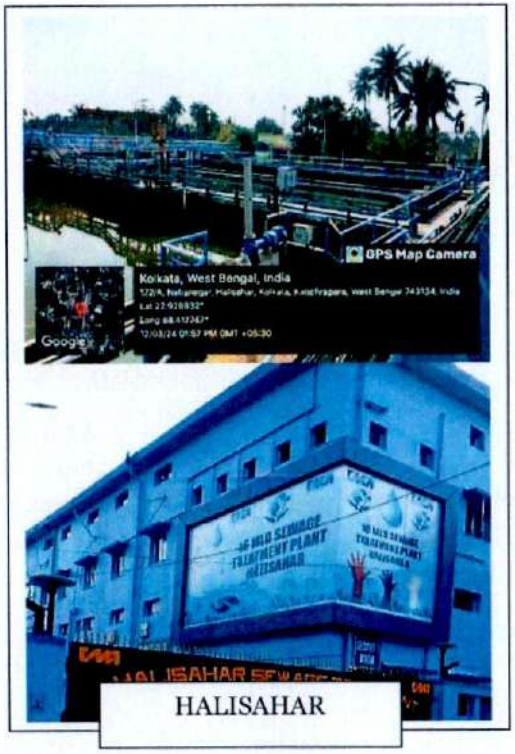
Enlightenagar Court
Kolkata
Regn. No.-55059/20
Exp. Dt.-26/6/30





NOTARY
S. P. Kanaujia
Bishwanagar, Court
Kolkata
Regd. No.-56690/25
Exp. Dt.-25/5/30
GOVT. OF INDIA

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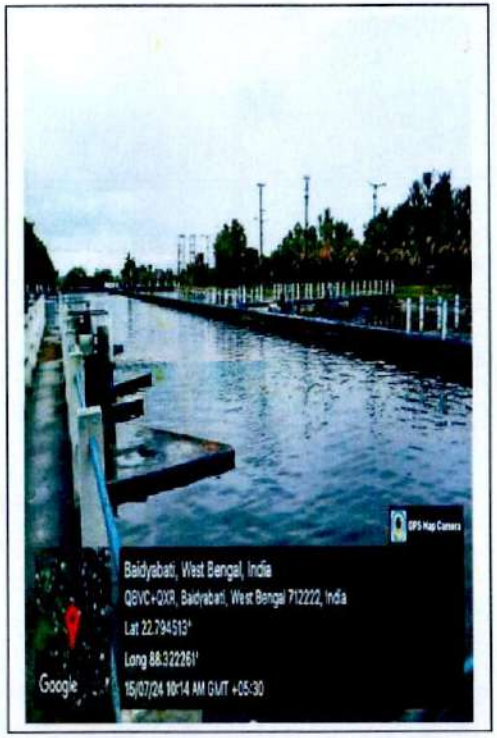
NAIHATI

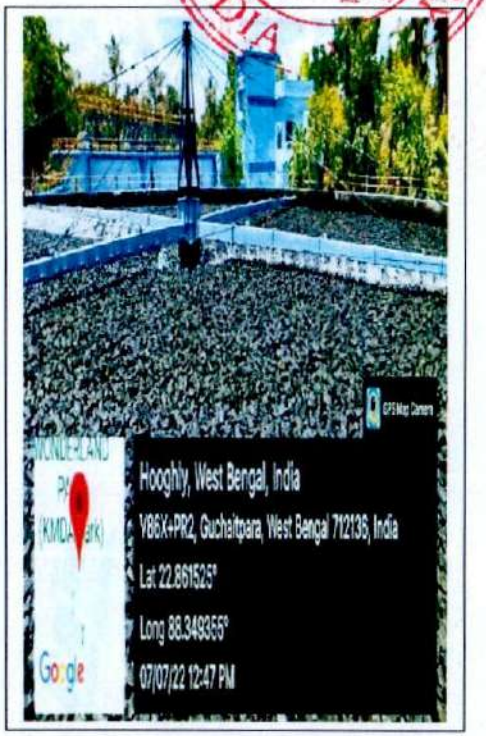
NOTARY
GOVT. OF INDIA
S. P. Karnajula
Bishnunagar Court
Kolkata
Reg. No.-55/2009/25
Exp. Dt.-25/5/30

NOTARY
GOVT. OF INDIA
S. P. Kanaujia
Bichhanagar Court
Kolkata
Reg. No.-35699/25
Exp. Dt.-25/5/30

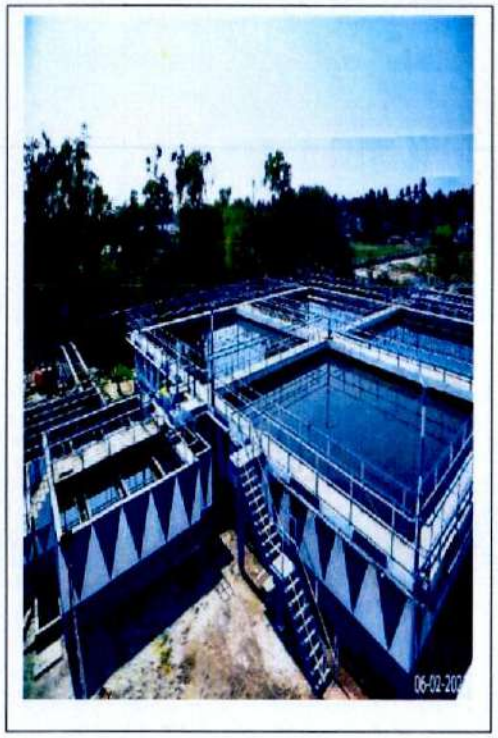


Baidyabati

Bhadreswar



Chandannagore



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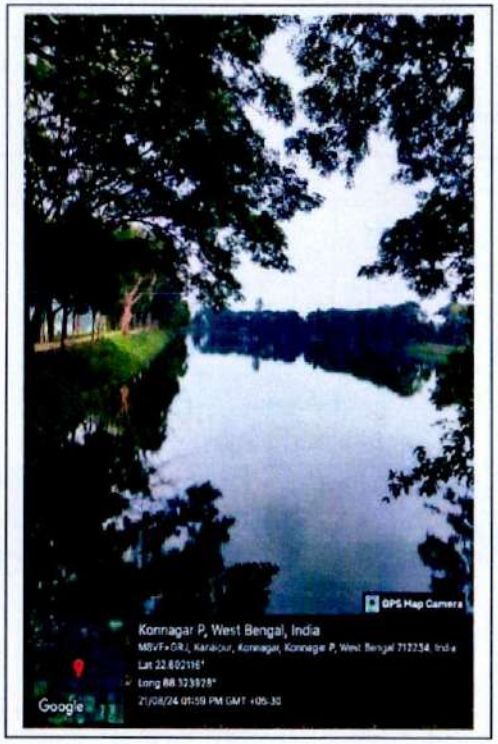
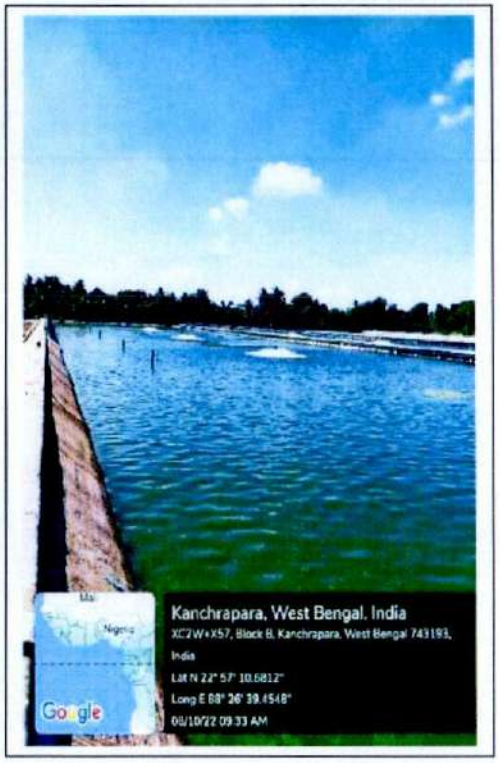


Kanaipur STP



KACHRAPARA

GOVT OF INDIA
NOTARY
Kalyani Court
Reg. No.-55690/23
Kolkata

1. Status of the non-operational STPs.

Sl. No	Location	ULB Jurisdiction	Capacity in MLD	Installed in (year) Non-functional since (year)	Current initiative towards functionalization, if any	Present Status	Incremental progress over the last visit
1.	Serampore	Serampore	18.6	Installed-1990 Non functional-2011	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil
2.	Champdani	Champdani	1.00	Installed-2009 Non-functional-2018	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil

2. STPs under different stages of execution.

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
1	Hooghly	Hooghly	26.50	DEC 25	progress as on 30.11.2025 For Civil parts =90.00% , E&M Part= 97.00% Overall progress =92.500% (Including E&M) 1) Sewrage network design as well as structral design completed and work going on. 2) Admin building Finishing work Complited. 3) 500 dia D.I pipe laying almost ompleted &Laying of 600 mm dia D.I pipe going on& gravity line going on. 4) MPS work Completed. 5) LS-3 work Completed	
2	Jangipur	Jangipur	8.00 MLD	E.O.T Applied upto December, 2025	Jangipur:	

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					Jangipur: Progress on 30.11.25 Construction of STP Physical progress- Civil Work 98%. Completed i) SBR Basin: SBR wall is under progress.-Civil-99.25% Completed. ii) Inlet Chamber: Civil- 98.6% Completed. iii)MCC- Blower Room: Civil Work-99% Completed. iv) Centrifuge House of STP: Civil work-99% Completed. v) Chlorination Building : Civil work-98% Completed. vi) CCT : Civil Work-98.1% Completed. vii) Boundary Wall- Civil work-70%	

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
3	Raghunathganj	Jangipur	5.00 MLD	E.O.T Applied upto December, 2025	AAs per proposed revised BOQ Progress on 30.11.25 Raghunathganj: Construction of STP Physical progress- Civil Work 95.6% completed i) SBR Basin: Civil Work- 99% Completed. ii) Inlet Chamber: Civil Work- 98.5%Completed. iii)MCC- Blower Room: Civil Work-96% Completed. iv) Centrifuge House of STP: Civil Work-98% Completed. v) Chlorination Building : Civil Work-98% Completed. vi) CCT room: Civil Work-98% Completed. vii) MPS- 1no. Civil Work-90% viii) Boundary wall- 70%	
4	Berhampore	Berhampore	3.50 MLD	E.O.T Applied upto December, 2025	AAs per proposed revised BOQ Progress on 30.11.25 i) SBR Basin: Civil Work-97% Completed. ii) MPS- 50% Completed iii) Centrifuse House- 90% Completed iv) Inlet Chamber- 97.% Completed (v) MCC Blower Room-86% Completed. vi) Chlorination Building: 80% Completed. vii) CCT - 90% Completed. viii) Boundary Wall- Civil work- 120m of 240m Completed	
5	Bally (Kona)	Jagacha Gram Panchayet	62.00		Overall progress: 97.54% STP: 99.83% Network: Manhole Rising 98% LS MPS Repair 90% Desilting 97% Pipe Laying 97%Pipe Laying 98%	

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
6	Arupara	Howrah	65.00		Overall progress: 94.94% STP :99.86% Network: Manhole Rising 99% LS MPS Repair 98%	
7	Mathkal	Baranagar	60.00		Overall progress: 96.08% STP : 99.91% Network: Manhole Rising 96% LS MPS Repair 95% Desilting 98% Pipe Laying 94%	
8	Maheshtala	Maheshtala	35.00	31.08.2025 (Including completion of Trial Run as per EOT))	Total:-100% completed till 31-10-25 consisting of :- 1. 100% of STP Civil Process unit. 2. 100% of Office Building & Staff Quarter. 3. 100% of Supply of Electromechanical Items. 4. 100% of Associate Infra Civil Structure & pipe Laying works. SBR Basin:-Platform & wall 100% completed. Hydrotesting of Basin-1 ,2,3,4 completed. CCT:- 100% completeed SHU:- 100% completed. PTU:- 100 % completed. Admin Building:- 100% completed Staff Quarter:- 100% Completed Pipelaying:- Pipe Laying , Hydrotesting & Road Restoration completed. LS2- Raft 100% completed. Well Wall Completed. Brick Work & Plaster WIP. LS-2A:- 100% Civil completed. LS-3:- 100% completed. Boundary Wall completed	

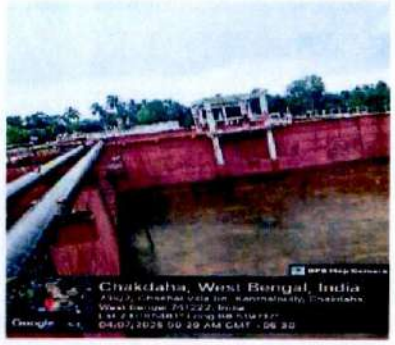
Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
9	North Barrackpore	North Barrackpore	38.00	15.02.2026 (Including completion of Trial Run)	Total:-90.706% completed till 30-11-2025 consisting of :- SBR Basin:- Basin wall and walkway 100% completed. Other miscellaneous works has been going on. E&M work is in progress. Primary Unit: Miscellaneous Work has been going on. E&M work is in progress. SHU: Miscellaneous Work has been going on. CCT: Miscellaneous Work has been going on. STP Mechanical Procurements - 100% Completed. STP Electrical Procurements - 100% Completed. STP Mechanical Erection - 100% Completed. STP Electrical Erection - 98% Completed. BOUNDARY WALL: Excavation including Levelling & PCC work 97% completed, Sub Structure and RCC Super Structure work 97% completed, Brick Work & Plaster-80%. ADMIN BUILDING: Miscellaneous works has been going on. HT SUBSTATION : Miscellaneous works has been going on. 700mm Dia having length of 110 metres (Trenchless /Open Cut Method) - 100% Completed. Construction of New 11 MLD LS at D-Drain (Civil Part) - Upto Roof Slab 100% complete. Brick work in Progress.	

SL.NO	Location	ULB Jurisdiction	Proposed capacity in MLD	Timeline for completion	Present status	Incremental progress over the last visit
10	Chakdaha	Nadia	15	05.12.2025 (including Trial run)(EOT applied upto March2026)	Total:-88.5% completed till 30-11-2025 consisting of :- SBR Basin:- Basin wall and walkway 100% completed. Other miscellaneous works has been going on. E&M work is in progress. Primary Unit:- Miscellaneous Work has been going on. E&M work is in progress. SHU:- Miscellaneous Work has been going on. CCT:- Miscellaneous Work has been going on. Boundary Wall -: i) PCC Work - 70% Completed. ii)RCC Work - 70% Completed. iii) Brick Work - 70%Completed. Mechanical Procurements - 95% Completed. Electrical Procurements - 85% Completed. Mechanical Erecation - 60% Completed. Electrical Erecation -50% Completed. MPS-: Roof Slab Casting Completed. LS-3: Well Ground Slab work in Progress, Screen Chamber Top Slab Work In Progress. LS-4: MCC Panel Room Roof Slab Work in progress. ADMIN BUILDING-: Miscellaneous works has been going on. Gravity Sewerage- 80% Completed(6715M/5370M). Rising Main 90 % Completed(4900M/3410M).	
11	**South DumDum**	**North 24PGS**	**27**	**Oct-27**	**Work Order issued**	

12	Khardah	North 24PGS	8.15	12.03.27	10% (overall progress)	
13	Santragachi STP	Howrah	1.5	11.09.25	15%(overall progress)	
14	Bansberia(FSTP)	Hooghly	15 KLD	23.07.25	26.0%(overall progress)	
15	Krishnanagar	Nadia	14 MLD		2.5%(overall progress)	

Hooghly Chinsurah

Maheshtala



CHAKDAHA

BEHARAMPORE STP SITE

RAGHUNATHGUNJ STP SITE

JANGIPUR

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GOVT. OF INDIA
S. P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No.-5569/25
Exp. Dt.-25/30

3. Status of PollutedDrains discharging to river Ganga.

Sl no.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
1.	Jangipur Drain	Jangipur	0.8 MLD	Presently in-situ treatment work is ongoing and in future it will be tapped under the ongoing Baharampore - Jangipur Interception & Diversion Project. Bar screen has already been installed.	YES	To be tapped under 8.0MLD Jangipur STP.	Dosing and Desilting work is in progress
2.	Halisahar Drain	Halisahar	22..94 MLD	To be intercepted in the Halisahar STP (16.00 MLD capacity) which is under execution.	NO	On- line treatment proposal sent.	Installation of gate completed.
3.	Garifa Drain-South / Ramaghat Open pucca drain	Garifa	4.85 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed
4.	Garifa Drain-North	Garifa	10.36 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Naihati STP (WSP)	Lock Gate Installed..
5.	Thanar Khal	Naihati	10.18 MLD	Considered to be connected with the STP 2 (11.56 MLD capacity) at Naihatiin rejuvenation works under North 24 Parganas district.	NO	Partiaily tapped under Naihati STP (ASP)	Lock Gate Installed completed
6.	Imambara Khal	Hooghly-Chinsurah	5.24 MLD	Will be tapped in Hooghly Chinsurah STP, under construction.	No	Will be trapped in Hooghly Chinsurah STP,under	NIL

BALLY

ARUPARA

BARAHANAGAR

NORTH BARRACKPORE

Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
						construction.	
7.	Chinsurah-Majir Rasta Drain	Hooghly-Chinsurah	17.12 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Will be trapped in Hooghly Chinsurah STP, under construction.	NIL
8.	ChandniGhat Drain	Hooghly-Chinsurah	25.75 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Will be trapped in Hooghly Chinsurah STP,under construction	NIL
9.	DebitalaPancha Khal	Garulia	46.36 MLD	Considered to be connected with the STP (7.90 MLD capacity) at Garulia in rejuvenation works under North 24 Parganas district.	No	Partially tapped under Garulia STP (wsp)	NIL
10.	Serampore/Bha girathi Drain	Serampore	91.88	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	In house DPR is ready. But it could not be submitted due to lack of NOC of railway crossing from South Eastern Rail.	Nil
11.	Chatra Khal	Serampore	76.30	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	DO	NA
12.	Barrackpore Khal (S. P. Banglow)	North Barrackpore	4.87 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to	No	To be tapped in the proposed 8 MLD STP of Monirampur.	NIL

Sl no.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
				NMCG on 22.07.2020 for approval.			
13.	Gandhi Ghat Drain	Barrackpore	4.07 MLD	To be intercepted in the Barrackpore STP (6.00 MLD capacity) which is under execuation.	NO	Tapped under 6 MLD STP Barrackpur.	NIL
14.	Dhobi Ghat Drain	North Barrackpore	0.47 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to NMCG on 22.07.2020 for approval.	No	To be tapped in the proposed 8 MLD STP of Monirampur.	NIL
15.	Titagarh Drain (BishalaxmiGhat)	Titagarh	5.79 MLD	Considered to be connected with the STP (14.10 MLD capacity) at Khardah-Bandipur in rejuvenation works under North 24 Parganas district.	NO	Partially tapped under Bandipur STP.	NIL
16.	Hasting Ghat Drain	Rishra	45.50 MLD	Considered to be connected with the existing LS at Rishra Hooghly district.	Considered to be connect at LS at rishra	Consultant engaged for DPR.DPR shall be submitted by 14.09.24	Financial evaluation in progress
17.	DewangaziGhat Drain	Bally	20.67 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	Not yet	On-line treatment proposal sent.	NIL
18.	JagatnathGhat Drain-1	Belur	4.29 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	To be trapped under HBB HAM.	NIL

Sl no.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
19.	Kamarhati Drain @ Jute Mill	Baranagar	42.48 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	Partially tapped under 60MLD Baranagar STP under HAM mode.	NIL
20.	Kamarhati Drain @ PB Ghat	Panihati	4.76 MLD	Considered to be connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.	No	Partially tapped under Panihati STP.	NIL
21.	Kuthighat Drain/ Baranagar Khal	Baranagar	10.84 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	Consultant to be engaged.	NIL
22.	Chitpur Ghat Khal/ Circular Canal	Chitpur	497.65 MLD	KMC area connected with Bangur STP & EKW. (KMC)	No	Under KMC	Under KMC
23.	Cossipore / Kashipur drain	Cossipore	15.09 MLD	Connected to Bangur STP. (KMC)	NO	Under KMC	Under KMC
24.	Telka Ghat Drain	Howrah	10.55 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil
25.	Ramkrishna Ghat Drain	Howrah	10.20 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil

NOTARY GOVT. OF INDIA S.P. Kanaujia Barrackpore Court Regd. No.-5569/25 Exp Dt.-25/5/30

Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
26.	101,Foreshore Road Drain	Howrah	0.00 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	Engagement of consultant is under process	Nil
27.	Tolly Nala	Dahighat, Hastings, Kolkata	252.49 MLD	3 new STPs are proposed (KMC)	Under KMC	Tolly'sNullah is guarded with 8 floating garbage arrester nets at different locations to arrest the floating materials for the ease of removing the same from reaching to the River.	Under KMC
28.	Nimtala Burning Ghat Drain	NimtalaGha t, Kolkata	35.93 MLD	This is combined sewer overflow line. Thereis a penstock gate arrangement to discharge diluted sewage in river. DWF is taken to EKW through a system of sewer network,pumping stations and canals. (KMC).	NO	Under KMC	NIL
29.	Dhankheti/ PB Ghat Khal	Metiabrutz, Kolkata	26.09 MLD	Draft DPR for I&D submitted to NMCG for approval on 30.03.2019. 3 New STPs are proposed.	Under KMC	Dhankheti Khal is guarded with 3bar screens at different locations to arrest the floating materials for the ease of removing the same from reaching to the	Under KMC

NOTARY GOVT. OF INDIA S. P. Kanaujia Bidhannagar Court Reg. No. 3699/25 Exp. Dt. 25/5/30

Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
						River.	
30.	Shibpur Burning Ghat Drain	Shibpur-Howrah	22.79 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	Engagement of consultant is under process	Nil
31.	Bagherkhal	Kanchrapara	55.65MLD	To be diverted to the ongoing Kancrapara STP	No	Already Tapped	Nil
32.	130 Foreshore Road Drain	Howrah	0.0069 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	Engagement of consultant is under process	Nil
33.	Alliance Mill Drain	Bhatpara	1.38 MLD	Diverted to 31 MLD STP at Jaggadal	No	Already tapped.	NA
34.	Rosbara Khal	Bandel	9.11 MLD	Proposed to be connected with the STP (26.50 MLD capacity) at Hooghly - Chinsurah Municipality. DPR approved by NMCG on 28.08.2020.	No	Will be tapped in Hooghly chinsurah STP, under construction.	Nil
35.	Old Muni Khali Khal	Mahestala	11.72 MLD	Considered in 35 MLD STP under Maheshtala HAM Project.	No	Construction of Interception &Diversion structure is in progress to tap the Khal with the STP.	
36.	Bhatpara Drain	Bhatpara	8.75 MLD	NO	NO		NIL

NOTARY GOVT. OF INDIA S. P. Kanaujia Bidhannagar Court Kolkata Reg. No.-55699/25 Exp. Dt.-25/5/30

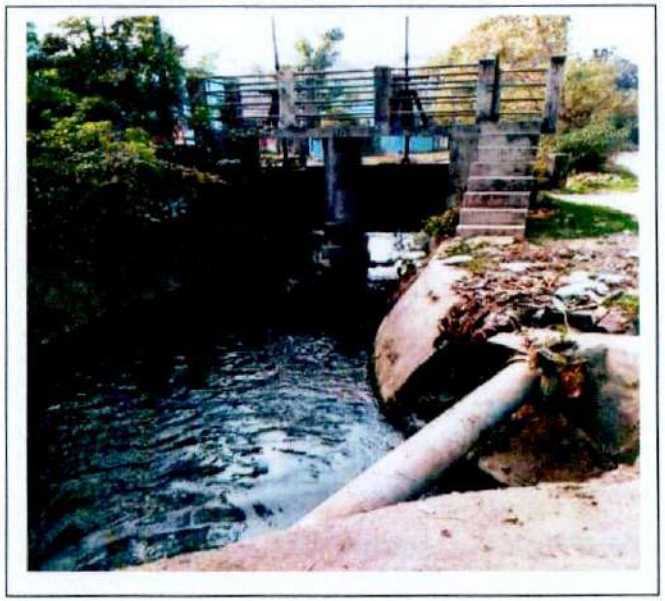
Sl no.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
37.	Pratapnagar-Rajbari Drain	Bhatpara	35.3 MLD			DPR already sent to NMCG for approval	NIL
38.	Bhatpara-Open pucca drain	Bhatpara	61.89 MLD			Already been taken up by GAP sector KMDA	
39.	Bagh Khal	Rishra	65.52 MLD	NO	Tender invited for Preparation of DPR for Rishra Municipal Town in I&D with STP.	Consultant engaged for DPR.DPR shall be submitted by 14.09.24	Financial evaluation in progress
40.	Majher Char Khal	Kalyani	24.32 MLD	NO	This drain will receive 90% of its flow from Kalyani Town and therefore a disinfection unit proposed there.	DPR preparation under process.	NIL
41.	Champdani Ferry Ghat / PaolghatDrain	Chapdani	25.75 MLD	I&D work proposed after Augmentation/Up-gradation of existing STP at Serampore&Champdani Municipal town.	Tender Invited for preparation of DPR.	In house DPR is ready.But it could not be submitted due to lack of NOC for MPS land.	Financial evaluation in progress
42.	Khardah Khal	Khardah	105.60 MLD	NO	Drain with humungus capacity and flow will be treated as	Consultant engaged for DPR.DPRshall be submitted by 14.09.24.	Financial evaluation in progress

Sl no.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
					separate canal/River		
43.	N.C. Pal Khal	Sankrail, Howrah	4.12 MLD	NO	Tender invited forPreparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
44.	Saraswati Khal	Howrah	3.65 MLD	NO	Tender invited forPreparation of DPR for Howrah added zone in I&D with STP.	To be tapped/DPR under tendering stage.	NIL
45.	DhopaGhat Drain	Bansberia	7.31 MLD	NO	NO	Engagement of consultant is under process	NIL
46.	Chandannagar Drain	Chandannagar	0.4 MLD	Taken up into the STP at Chandannagar by I&D work	NO	Already tapped in chandannagar STP.	NIL
47.	Nazerganj Khal	Sankrail, Howrah	336.71 MLD	No	Preparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
48.	ITC Triveni Drain	Hooghly	3.88 MLD	No	No	This drain carries discharge from ITC,tribeni. It is llocated under chandrahatty-2 panchyet.	Action plan of this drain has been submitted by WBPCB.

NOTARY GOVT. OF INDIA S. P. Karmakar Siddheswar Court Regd. No. 5899/25

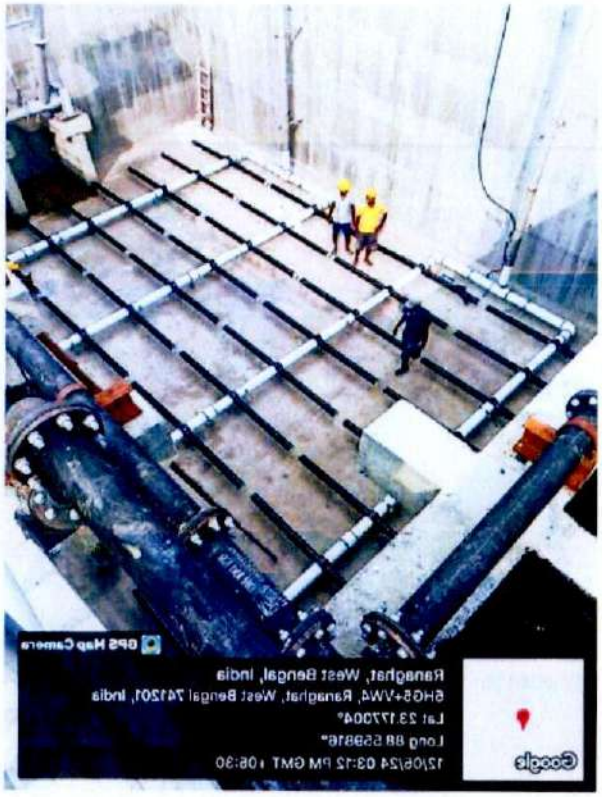
Sl no.	Name of drain	City/ Town of conflu ence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
49.	Akhra Food Ghat drain (New Muni Khali Khal)	Mahestala	42.62 MLD	Considered in 35 MLD STP under Maheshtala HAM Project.	No	Construction of Interception &Diversion structure is in progress to tap the Khal with the STP.	Financial evaluation in progress
50.	DVC Canal	Champdani	72.52 MLD	No	No	Consultant engaged for DPR.DPR shall be submitted by 14.09.2024	
51.	Bazarpara-Garighat Drain / Sharenga drain	Sarenga-Sankrail, Howrah	87.20 MLD	No	No	To be tapped /DPR under tendering stage.	Action plan of this drain has been submitted by WBPCB.
52.	Baidyabati Drain	Baidyabati	128.77 MLD	No	Drain with humungus capacity and flow will be treated as separate canal/River	Consultant engaged for DPR.DPR shall be submitted by 14.09.2024	Financial evaluation in progress
53.	Bally Khal	Bally	264.52 MLD	NO	Drain with humongous capacity and flow will be treated as	Consultant engaged for DPR.DPR shall be submitted by 14.09.2024	Financial evaluation in progress

Sl no.	Name of drain	City/ Town of confluence point	Flow of Drain (MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abetment measures taken	Present Status	Incremental progress over the last visit
					separate canal/River		
54.	Singhi More Khal	Sankrail, Howrah	14.20 MLD	NO	Tender invited forPreparation of DPR for Howrah added zone in I&D with STP	To be tapped/DPR under tendering stage.	Financial evaluation in progress
55.	BTPS Out fall Drain-I	Hooghly	49.03 MLD	No	No	This drain carries discharge from btps, tribeni. It is located under chandrahatty-2 Panchyet.	NIL
56.	Bagher Khal	Kanchrapara	55.65 MLD	To be diverted to the ongoing Kanchrapara STP	No	I&D work is under Progress	Nil



GARIFA SOUTH (RAM GHAT)

HALISAHAR DRAIN LOCKGATE



RANAGHAT

CHAKDAHA

NOTARY
S. P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No. 55698/25
Exp. Dt. 25/5/30
GOVT. OF INDIA

4. Details of Alternate Treatment Technology being adopted in the Polluted River Stretches.

River name	Polluting drain	In-situ treatment details	MLD treated	Present Status	Incremental progress over the last visit
GANGA	Jangipur Drain	Bio/Phyto remediation treatment process as interim measure has been taken up for Jangipur drain. Chemical dosing, desilting work etc. has been taken up periodically and as per the test result data it is expected, the desired test result for waste water may be achieved with the present treatment process.	0.2	Chemical dosing, desilting work etc. has been taken up periodically	Dosing and Desilting work is in progress

Date:10.01.2023

Name of Reporting Engineer: PRANTIK RAY

Designation: CHIEF ENGINEER

1437785/2021/O/o JS(UDMA)

NOTARY
S. P. Kansujia
Bidhannagar Court
Kolkata
Reg. No.-55699/25
Exp. Dt.-25/5/30
GOVT. OF INDIA

Government of West Bengal

Department of Urban Development & Municipal Affairs
DF-8, Sector-I, Salt Lake,
Kolkata-700064

MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

For smooth and efficient execution of the Projects taken under NamamiGange Schemes and with respect to the Action Plans submitted to the River Rejuvenation Committee in connection with the Polluted river stretches of the State (categorized as Priority I, II, III, IV,V Rivers), in respect of which the Department of UD & MA has to submit Reports and Returns on regular basis as mandated by Hon'ble NGT under different OAs, it is felt necessary now, that the concerned Engineers of the Executing Agencies- KMDA, KMC, MED, SJDA, SLRDC, ADDA, and others should make compulsorySiteVisitseverymonthandmonitortheprogressofdifferentProjectswhichinclude:

1. Visit to STPs under Construction, Rejuvenation, Renovation, Household Connections, laying of Sewer network including routinevisits.
2. VisittothePollutedDrainsandreviewtheprogressofdifferentPollutionAbetmentmeasuresbeingtaken.
3. Visit to the identified Polluted River stretches and review the progress of different Pollution Abetment measures being taken thereon and on theoutfalls.

Post Visit, a detailed report showing incremental Progress over the last visit along with good quality photographs to be submitted to the Department every month through proper channel in the enclosed Format. For this purpose, the controlling Head of the Executing Agency may compile all the site inspection Reports and submit the final Report accordingly. This mechanism will ensure quality monitoring and will expedite timely completion of different undergoing Projects.

This issue has an approval of the Higher Authorities.

Joint Secretary
UD&MA
Department

MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

1. Municipal Commissioner, Kolkata Municipal Corporation,
2. CEOKMDA
3. CEOSJDA
4. CEOADDA
5. Chairman, Liquid Waste ManagementCommittee
6. Joint Secretary,KMDA
7. Secretary,MED
8. Chief Engineer, GAP Sector, KMDA
9. Chief Engineer,KMDA
10. Chief Engineer,MED
11. Additional Chief Engineer,SJDA
12. Additional Chief Engineer,ADDA
13. Special Engineer,SLRDC

14. OSD to the Municipal Commissioner,KMDA
15. PS to Hon'bleMIC
16. PS to PrincipalSecretary

Joint
SecretaryUD&MA
Department

Government of West Bengal
Urban Development and Municipal Affairs Department
NAGARAYAN, DF-8, Sector-I
Salt Lake, Kolkata-700 064.

Memo No.1241 –UDMA-11014(49)/16/2023 **Date :12.06.2025**

ADVISORY

This Department under different schemes has set up & commissioned Sewage Treatment Plants (STPs) at different ULBs. As per the reports, all the STPs have been commissioned and functional but are operating at a sub-optimal level due to inadequate feed coming to the plants.

(2) At the same time, there are Municipalities adjacent to the location of the functional STPs where there is neither a STP nor a Faecal Sludge Treatment Plant (FSTP).

(3) After careful consideration, it has been decided to map the existing functional STPs to the adjacent ULB(s) for the sewage and septage to be transported to the STPs mapped for better and optimum utilisation of the functional STPs and at the same time open dumping of sewage and septage can also be stopped. The STP-wise mapping of the ULBs is annexed.

(4) The sewage and septage are to be transported to the designated STP by Cess Pools. ULB-wise STPs mapped is annexed.

(5) This arrangement shall continue till such time a functional Liquid Waste Management facility is set up at the tagged ULBs.

(6) This arrangement shall take immediate effect.

Enclo : As stated.

13/6/25

Principal Secretary
to the Govt. of West Bengal

Memo No. 1241-1(7) –UDMA-11014(49)/16/2023 **Date :12.06.2025**

Copy forwarded for kind information & necessary action to :

(1) Chairperson, (Concerned) Municipality.
(2) CEO, KMDA.
(3) Commissioner, (Concerned) Municipal Corporation.
(4) Director, SUDA.
(5) Executive Officer, (Concerned) Municipal Corporation/ Municipality/ NAA.
(6) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
(7) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

12.06.2025

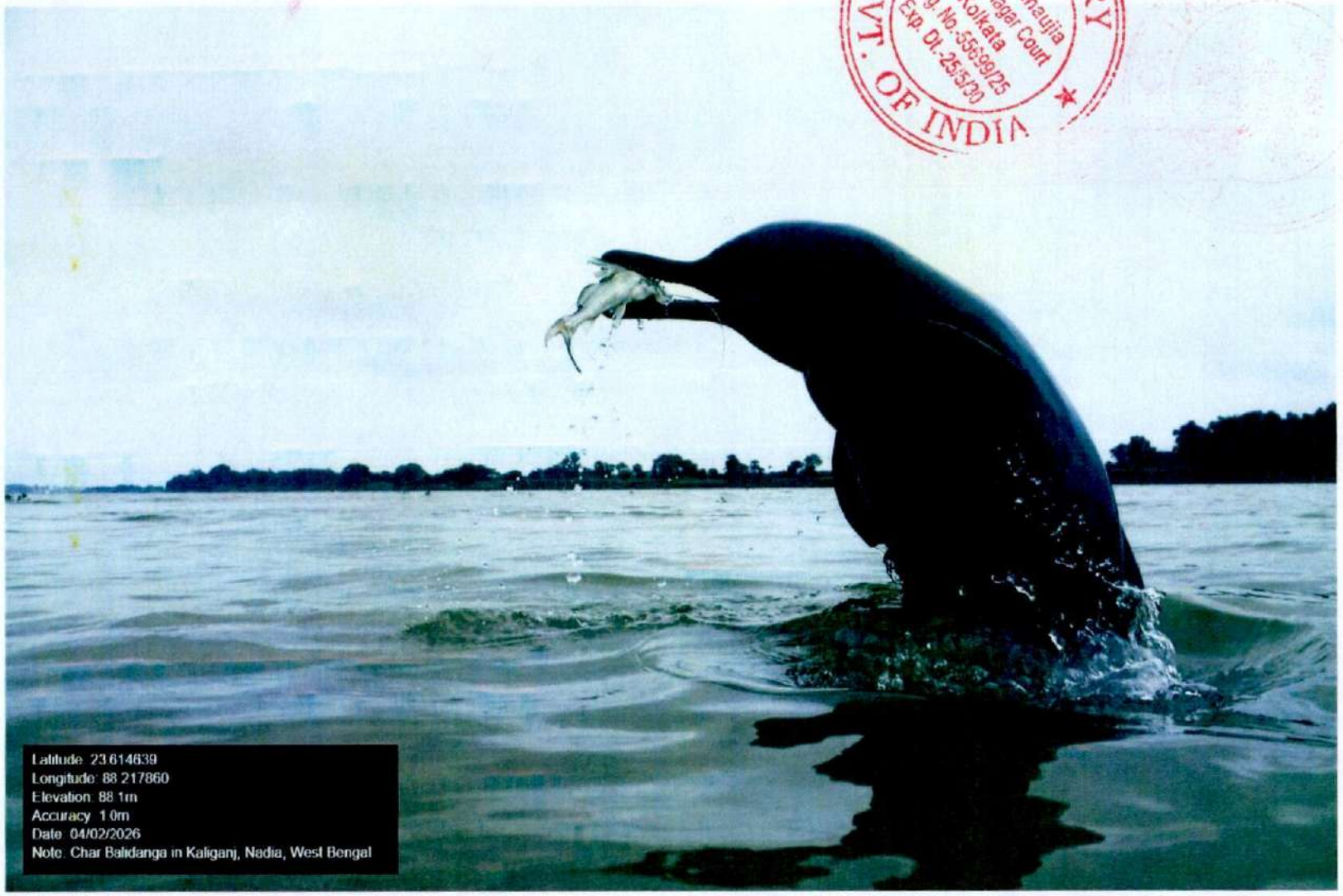
Special Secretary
to the Govt. of West Bengal

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
[1]	[2]	[3]	[4]	[5]
1	Jagaddal Bhatpara New	31	Bhatpara	Yes
2	Shyamnagar	10	Bhatpara	No
3	Jagaddal Bhatpara old	9.5	Bhatpara	No
4	Kankinara STP, Madrail, Bhatpara	10	Bhatpara	Yes
5	STP Kalyani-I	11	Kalyani	Yes
6	STP Kalyani-II	10	Kalyani	
7	Gayeshpur	8.33	Gayeshpur	Yes
8	Bansberia	0.3	Bansberia	No
9	Konnagar	22	Uttarpara, Kotrung, Konnagar, Rishra. Dankuni	No
10	Naihati	11.56	Naihati	Yes
11	Garden Reach	57	Kolkata Municipal Corporation	No
12	Keorapukur	45	Kolkata Municipal Corporation	No
13	Jiaganj Azimganj Takia Oxidation Pond	0.69	Jiaganj & Azimganj, Berhampore & Murshidabad	No
14	Jiaganj Azimganj Takia Oxidation Pond	0.69		
15	Barrackpore	18	Barrackpore, North Barrackpore, Barasat	Yes
16	Barrackpore	6	Barrackpore	
17	Halisahar	16	Halisahar	Yes
18	Budge-Budge	9.3	Budge Budge, Pujali, Maheshtala	Yes
19	Nabadwip	9.5	Nabadwip	Yes
20	Baidyabati	6	Baidyabati, Champdani	No
21	Bhadreswar	7.6	Bhadreswar	No
22	Garulia	4.1	Garulia	No
23	Chandannagar, Khalisani, Chinsurah-Hooghly	18.16	Hooghly-Chinsurah, Chandannagar,	Yes
24	Chandannagar, Khalisani, Chinsurah-Hooghly	4.54	Hooghly-Chinsurah, Chandannagar	Yes
25	Titagarh	4.54	Titagarh	No
26	Titagarh	4.54	Titagarh	No
27	Bandipur (Khardaha)	14.1	Khardah, New Barrackpore, Madhyamgram	No
28	Naihati	6.5	Naihati	No
29	Panihati	12	Panihati	Yes
30	Kanchrapara	18	Kanchrapara	No
31	Bangur	52	Kolkata Municipal Corporation	No
32	Baghajatin	15	Kolkata Municipal Corporation	No
33	Hatisur	10	Kolkata Municipal Corporation	No

12.06.2018

Sl. No.	Name of Operational STP	Design/ Built up Capacity (MLD)	Mapping for Co-Treatment of Faecal Sludge & Septage for the Towns (Upto 12 KM radius of the STP site)	Whether co-treatment is being carried on now
34	Kestopur	27.24	Bidhannagar Municipal Corporation	No
35	Howrah	65	Howrah Municipal Corporation	No
36	Bally	40	Bally, Dankuni	No
37	Bally	22		No
38	Baranagar & Kamarhati	60	Baranagar & Kamarhati	No
39	Sreenathpur (Ranaghat)	4	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
40	Silver Jubilee Road (Ranaghat)	2.6	Ranaghat, Birnagar, Taherpur, Coopers Camp	No
41	Hooghly Chinsurah	26.5	Hooghly-Chinsurah, Chandannagar, Bhadreswar, Champdani, Baidyabati	No

12.06.2015



NOTARY
S. P. Kanaujia
Bidhannagar Court
Kolkata
Reg. No.-55699/25
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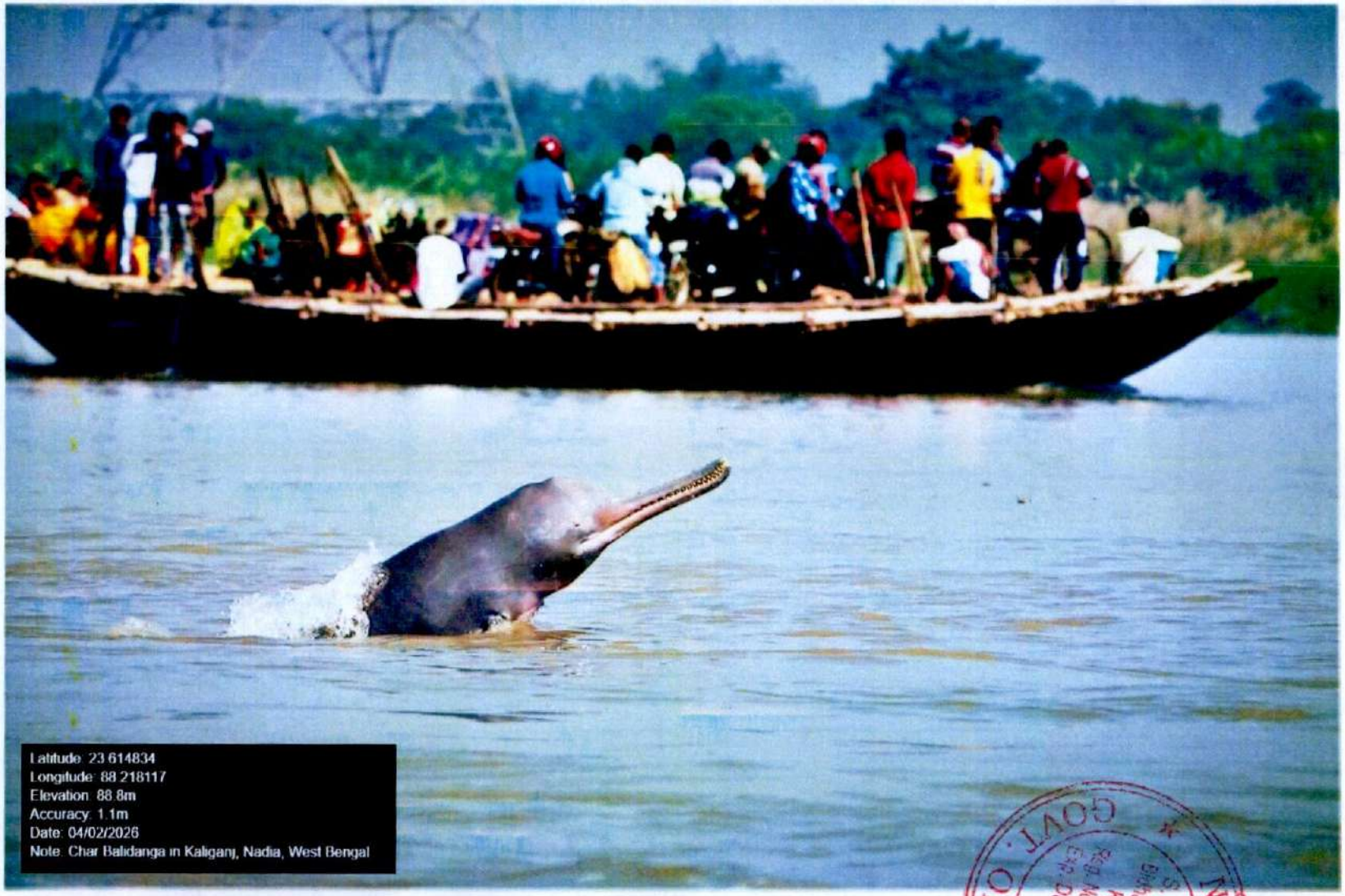
GOVT. OF INDIA



NOTARY
GOVT. OF INDIA
S. P. Karmakar
Reg. No. 55699/25
Exp. Dt. 25/5/30
Bhawanipur, Kolkata
Court

45560

Gmail

Lexcuria Lawyers LLP <office.advocate.madhumita@gmail.com>

Advance service affidavit in compliance order dated 22.12.2025 in matter of M.C. Mehta Vs. Union of India (O.A. 200 of 2014) NGT PB.

1 message

Lexcuria Lawyers LLP <office.advocate.madhumita@gmail.com> Tue, Feb 17, 2026 at 10:39 AM
To: Katyayni <katyaynichaubey986@gmail.com>

Compliance Affidavit.pdf

Dear Ma'am,

PFA.

--
With Regards

Office of Advocate Madhumita Bhattacharjee
1921, J Block, Opposite Ariston Hospital, C.R. Park,
New Delhi-110019
Mob. No. 7011332809

Chamber No. 807, Additional Building Complex,
Supreme Court of India,
New Delhi-110001
Telephone No. 011-43029802